



The High Court of Judicature at Patna
VACATION CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)
DAILY CAUSE LIST OF CASES TO BE TAKEN UP

INDEX

Monday 18th May, 2026

Sl. Nos.	Court	Time	Benches	Page No.
	--	--	NOTICE	1-19
1.	Through Vitual Mode	8:30 A.M.	Mr. Justice Rajiv Roy	20
2.	Through Vitual Mode	11:00 A.M.	Mr. Justice Arun Kumar Jha	32
3.	Through Vitual Mode	8:30 A.M.	Mr. Justice Alok Kumar Pandey	33
4.	Through Vitual Mode	8:30 A.M.	Mr. Justice Ramesh Chand Malviya	45
5.	Through Vitual Mode	8:30 A.M.	Mr. Justice Ashok Kumar Pandey	56
6.	Through Vitual Mode	10:30 A.M.	Mr. Justice Alok Kumar Sinha	68
7.	Through Vitual Mode	8:30 A.M.	Mr. Justice Sourendra Pandey	69
8.	Through Vitual Mode	8:30 A.M.	Mr. Justice Ajit Kumar	80
9.	Through Vitual Mode	8:30 A.M.	Mr. Justice Ritesh Kumar	90
10.	Through Vitual Mode	8:30 A.M.	Mr. Justice Praveen Kumar	99
11.	Through Vitual Mode	8:30 A.M.	Mr. Justice Ansul	110

S No	NAME OF PRESIDING HON'BLE JUDGE	Link for Virtual Hybrid Court
1	Hon'ble the Chief Justice	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m97540f5a696730b464b622f290af241e
2	Hon'ble Mr. Justice Sudhir Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m84c00626306adbdcad50f2501f2665d
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m469e09583cb35a4085e774cce4a2eb24
4	Hon'ble Mr. Justice Mohit Kumar Shah	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mc124d180ab83528fd5761fd5e488cc8
5	Hon'ble Mr. Justice Bibek Chaudhuri	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mc6b22a18f5f4a143cbb652707be1d7
6	Hon'ble Mr. Justice Nani Tagia	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m2d2c9f454093037bdf4a6dc34a574c3
7	Hon'ble Mr. Justice Sanjay Kumar Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m4f8d83ae78da2d24c2212399da2ff104
8	Hon'ble Mr. Justice Anil Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m597b6ed3f8273ce5a11c43b90166dbae
9	Hon'ble Mr. Justice Prabhat Kumar Singh	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=md9a2db913ed3afb355e0ae4abfd47fe7
10	Hon'ble Mr. Justice Partha Sarthy	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mbd1bf6c5c2106b5c60980ba4f01c547b
11	Hon'ble Mr. Justice A. Abhishek Reddy	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m51ea1d1b690963663f4438dd37d8df2
12	Hon'ble Mr. Justice Sandeep Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=md5ee19a52e6b1c41a9c58e045f311c1f
13	Hon'ble Mr. Justice Purnendu Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=ma98de0f87d65e9ce63a548420b2e37a
14	Hon'ble Mr. Justice Satyavrat Verma	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m7bcde1f4d2c4f7b05fd4c82fa393f8fa
15	Hon'ble Mr. Justice Rajesh Kumar Verma	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=m9d8a5d9e8c648d9e39f9cdf432d8d1b6
16	Hon'ble Justice Smt. G. Anupama Chakravarthy	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m008aaf95009307efa63cc800c35a37da
17	Hon'ble Mr. Justice Rajiv Roy	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m35b99fa2c75adb9022ddfc09d3eef7ee
18	Hon'ble Mr. Justice Harish Kumar	
19	Hon'ble Mr. Justice Shailendra Singh	https://patnahighcourt.webex.com/wbxmjs/join/service/sites/patnahighcourt/meeting/download/33dac656b0334c9e8441b34a4f28d58?MTID=m6ec91cb9e78a1d13eb9b3228c1a5ff27
20	Hon'ble Mr. Justice Arun Kumar Jha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m15970d208dddead121b1b291320354fd
21	Hon'ble Mr. Justice Jitendra Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m947c9a72e9260973440a25aa34e43696
22	Hon'ble Mr. Justice Alok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m7305ae3c7eb158519f8896896a4884ec
23	Hon'ble Mr. Justice Sunil Dutta Mishra	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m17ab63eada7f5d30a225a24258498679
24	Hon'ble Mr. Justice Chandra Shekhar Jha	https://patnahighcourt2.webex.com/patnahighcourt2/j.php?MTID=mf71ba2ace3f095e3a0be2b7f10ef1cce
25	Hon'ble Mr. Justice Khatim Reza	https://patnahighcourt.webex.com/wbxmjs/join/service/sites/patnahighcourt/meeting/download/e808a84b106046efa2c412808430b358?key=meet&parameter=webex7295
26	Hon'ble Mr. Justice Dr. Anshuman	https://patnahighcourt.webex.com/wbxmjs/join/service/sites/patnahighcourt/meeting/download/f7f6adb27f3f4ca8b17f34a21d304d96?key=meet&parameter=phc.court.105
27	Hon'ble Mr. Justice R. P. Mishra	https://meet1754033904511-9250.webex.com/meet1754033904511-9250/j.php?MTID=m498971dfaa13e14bb1eaf892a98bfd7
28	Hon'ble Mr. Justice Ramesh Chand Malviya	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=me2be41d1f0d9e3c02f873d623c936fc5

29	Hon'ble Mr. Justice S. B. P. Singh	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m7c602de57c19d245e685ee73d7042cc9
30	Hon'ble Mr. Justice Ashok Kumar Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m43763d1d4a3a3eb46e41d1d0bdc80257
31	Hon'ble Mr. Justice Alok Kumar Sinha	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m460d769c63d685088e2d59ff6a99ed36
32	Hon'ble Mr. Justice Sourendra Pandey	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mf9e1ee61f64c1fd9ed20656dbf8a8468
33	Hon'ble Justice Smt. Soni Shrivastava	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m938a7d9876391f91ac1ca9e9ac198196
34	Hon'ble Mr. Justice Ajit Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=m8931033341301018558601933caa0385
35	Hon'ble Mr. Justice Ritesh Kumar	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=maf14a3dc58bc0c947b0e6447b15b2a7f
36	Hon'ble Mr. Justice Praveen Kumar	https://patnahighcourt.webex.com/meet/phc.virtualcourt
37	Hon'ble Mr. Justice Ansul	https://patnahighcourt.webex.com/patnahighcourt/j.php?MTID=mba1397c9d928fa806b3c91a5e982e7eb

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

It is hereby notified for the general information that the Annual Vacation of the Patna High Court shall be **from 18th May 2026 to 11th June, 2026.**

The Court shall functions during the Vacation **from 8:30 A.M. to 10:30 A.M.** and then **from 11:00 A.M. to 1:00 P.M.** with a recess of half an hour between **10:30 A.M. to 11:00 A.M.**

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most presiding Judge for being taken up as per assignment during the vacations.

The following shall be assignment of roster during vacations subject to further allocations as per request for listing of only writ petitions.

1st WEEK 18.05.2026 (Monday) to 21.05.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Rajiv Roy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Alok Kumar Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ Ramesh Chand Malviya	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail
4.	HMJ Ashok Kumar Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail
5.	HMJ Sourendra Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
6.	HMJ Ajit Kumar	Criminal Matters u/s 482 BNSS
7.	HMJ Ritesh Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
8.	HMJ Praveen Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
9.	HMJ Ansul	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail

2nd WEEK 25.05.2026 (Monday) to 28.05.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Ajit Kumar	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Ritesh Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ Ansul	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail

3rd WEEK 01.06.2026 (Monday) to 04.06.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Partha Sarthy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Harish Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ DR. Anshuman	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail

By the Order of Hon'ble the Chief Justice

Date: 13.05.2026

Sd/-
(Registrar General)
Patna High Court

PATNA HIGH COURT LEGAL SERVICES COMMITTEE
N O T I C E
NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on **14th March 2026, 9th May 2026, 12th September 2026 and 12th December 2026** in terms of Letter No. F.No. L/34/2018/NALSA dated 04th December, 2025 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2026 is as under:-

1st National Lok Adalat	14th March, 2026,
2nd National Lok Adalat	9th May, 2026
3rd National Lok Adalat	12th September, 2026
4th National Lok Adalat	12th December, 2026

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

a. Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up. The data and record of registration of cases be maintained by DLSA/HCLSC or TLSC under the directions of SLSA.

The SLSA will make all endeavors to promote registration of pre-litigation cases and services of notices through digital platforms/online mode to ease pressure on conventional system.

b. Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- i. Criminal Compoundable Offences;
- ii. Plea Bargaining Cases,
- iii. NI Act cases under Section 138,
- iv. Money Recovery cases;
- v. Motor Accident Claim cases;
- vi. Compoundable Traffic Challans,
- vii. Labour dispute cases;
- viii. Disputes related to Public Utility services such as Electricity & Water Bills cases etc. (excluding non-compoundable),
- ix. Matrimonial disputes (except divorce)/Family disputes,
- x. Land Acquisition cases;
- xi. Service matters including pension cases;
- xii. Revenue and other ancillary matter, pending High Court, district Courts and state/district/taluka authorities.
- xiii. IPR matter/Consumer matters/ also other matters pending before any other quasi-judicial authority
- xiv. Other civil cases (rent, easmentary rights, injunction suits, specific performance suits etc.).

This is for information to all concerned.

Dated:-17.12.2025

By the order,

Sd/-

Registrar-cum-Secretary,
Patna High Court Legal Services Committee.

Standard Operating Procedure (SOP)

Regarding implementation of certain austerity measures in light of email dated 15.05.2026 received from Hon'ble Supreme Court of India through Letter dated 15.05.2026 from Hon'ble the Chief Justice, Supreme Court of India to Hon'ble the Chief Justice, Patna High Court (Reference: Circular of Hon'ble Supreme Court of India, F.No. 183/22/2026-SG, New Delhi, 15th May, 2026 issued in view of Office Memorandum bearing F.No. 1-04/2022-CBC (E3203466) dated 12.05.2026 issued by Government of India, Dept. of Personnel and Training)

1. **The matters listed from Monday, i.e., 18.05.2026 to 4.06.2026 (Working Days) shall be heard only by Video Conferencing.** Ld. Joint Registrar List, Ld. Registrar (IT) and Ld. Registrar (Establishment) shall co-ordinate with each other to take necessary steps in this regard.
2. Ld. Advocate would be entitled to appear without restriction before the High Court through a Video Conferencing facility. However, the Patna High Court may regulate the participation of a litigant [or any other person] as per its Rules or Practice Directions issued time to time.
3. The links for each Court shall be provided in the daily Cause List, which shall be published on the website of the Patna High Court.
4. All the cases must be e-filed as per the E-filing Rules.
5. **Ld. Advocates and Advocate Clerks are requested to keep their footfalls in the High Court premises to minimum.**
6. If the Stamp reporter finds a case defective, the same shall be notified and communicated to the Ld. Advocate through email. Ld. Advocates are requested to remove defects in such a manner that the physical footfall at Hon'ble Patna High Court is kept to a minimum.
7. While accessing the virtual platform, Ld. Advocate shall be required to enter details like name, item number, party for which she/he/they are appearing, or such other information as required by the High Court. If appearing in more than one matter, case numbers of all matters shall be provided.
8. Participants should avoid using multiple devices at remote location to eliminate the chance of echo/ disturbance.
9. The Ld. Advocate must be dressed in professional attire. If the Ld. Advocate is not dressed in professional attire, in case of non-compliance, the right of audience may be withdrawn by the Court. Similarly, a party in person must be appropriately dressed.
10. Court proceedings conducted through video conferencing are judicial proceedings for all purposes, and all protocols applicable to physical courts shall apply to virtual proceedings.
11. Mobile phones of all participants shall be switched off or kept in aeroplane mode

during the proceedings.

12. Ld. Advocate/parties in person may log in from their office, residence, conference room. etc., but not from a vehicle such as car. The remote location should be quiet and have sufficient internet connectivity. The camera must remain switched on during the Court proceedings. All participants should endeavour to look into the camera, remain attentive and refrain from engaging in any other activity during the proceedings.
13. Only the Ld. Advocate or duly authorized person in the matter would be entitled to address the Court. The Court coordinator may mute or unmute any other participant(s).
14. Ld. Advocates/ participants shall regulate their microphones to avoid disturbing the court proceedings. At the time of joining, the microphone should be kept muted. The microphone may be unmuted only when the matter is called out. The Court may direct the court coordinator to mute microphone in case of disturbance.
15. If any participant indulges in conduct considering inappropriate, they may be excluded from the VC proceedings, and action as directed by the Court may be taken.
16. No recording of the court proceedings is permitted, except with prior leave granted by the Court.
17. Ld. Advocates/participants may seek assistance through the chat facility, wherever available. The facility shall be used only for technical assistance or for inquiring about the item number of the case being heard. The Court coordinator shall respond on a best-effort basis.
18. Ld. Advocates may submit a memo of appearance in the manner notified by the concerned Court.
- 19. Ld. Advocates may mention their case(s) via Video Conference before the concerned Hon'ble Motion Bench. Upon mentioning, the Hon'ble Court may assign appropriate time for virtual hearing. Ld. Counsels may join proceeding through the link available on the Patna High Court Website.**
20. If the number of participants exceeds or is likely to exceed the permitted limit, the Court Co-ordinator may remove viewers not participating in the Court proceedings. Ld. Advocates/litigants appearing in later items may also be requested to log out.
21. In case of in-camera proceedings, virtual hearings may be restricted to the parties and/or their Ld. Advocates.
22. Court Masters should specifically mark in CIS the cases heard through virtual mode for future reference.
23. All the Technical Assistants of the respective Courts shall create the permanent VC links and post it on the website through their designated login. They shall ensure that the hybrid system remains operational in Court rooms on every working day before 8 A.M. without fail.
24. The respective Court Master shall ensure compliance with points 19 and 20 above. The Court Master Section In-Charge shall oversee the entire operation and act as Nodal

Person disseminating directions relating to the VC hearings in this regard to avoid any inconvenience to Hon'ble Court.

25. The present SOP shall be in addition to the Video Conferencing Rules notified by the High Court and not in derogation thereof.

THE CONSTITUTION OF BENCHES w.e.f. 20.04.2026

The present constitution of Benches is in accordance with Rule 1 & Rule 2 of Chapter-II of The Rules of The High Court at Patna,1916.

In view of the Hon'ble Supreme Court Decision in M/s N. G. Projects vs. M/s Vinod Kumar Jain (Civil Appeal No. 1846/2022), the Trade & Commerce (Works Contract– Tender and Blacklisting) matters shall be posted before a Bench of Two Judges.

S.No.	Bench	Hon'ble Judges	Case Group	Case Category
1.	DB- I	Hon'ble The Chief Justice Hon'ble Mr. Justice Harish Kumar	Group-6 Group-7 Group-10 Group- 30 Group-55	i)PIL matters ii)Relating to Validity of Acts, Rules & Regulations etc. of Central Government iii)Relating to validity of all Acts, Rules & Regulations etc of State Government iv) Judicial Service v) LPA arising from service (From Year 2025 onwards) vi) LPA arising from Education (From Year 2025 onwards) vii) LPA arising from other than service (From Year 2025 onwards) viii) Death reference ix) Specially Assigned Matters
2.	DB-II (Civil Application Motion Bench)	Hon'ble Mr. Justice Sudhir Singh Hon'ble Mr. Justice Shailendra Singh	Group -4 Group -16 Group-30 Group-33 Group-53	i)Civil Review (DB) other than Tied up ii) Trade & Commerce –(Works Contract– Tender and Blacklisting) up to year 2025 iii) LPA arising from service (Up to Year 2024) iv) LPA arising from Education (Up to Year 2024) iv) LPA arising from other than service (Up to Year 2024) v) MJC (DB) All Matters Except Tied Up vi)Cr.WJC (DB)-BCC Act & Habeas Corpus –up to year 2025 vii) Specially Assigned matters
3.	DB-III (Criminal Application Motion Bench)	Hon'ble Mr. Justice Rajeev Ranjan Prasad Hon'ble Justice Smt. Soni Shrivastava	Group-8 Group-9 Group-34 Group- 36 Group-41 Group-53 Group-56 Group-58	i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes- from year 2026 onwards ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing- from year 2026 onwards iii)Commercial Appellate Division Matters iv) Supreme Court Appeals v) Cr. Appeal (DB) and All I.As. from year 2023 onwards vi)Cr. Appeal (DB) Hearing Matter from year 2023 onwards vii)Cr.WJC (DB)-BCC Act & Habeas Corpus –from year 2026 onwards viii)Govt. Appeal (DB) from year 2016 onwards ix) Original Cr. Misc.(DB) xi) Specially Assigned matters

4.	DB-IV	Hon'ble Mr. Justice Mohit Kumar Shah Hon'ble Mr. Justice Arun Kumar Jha	Group-8 Group-9 Group-16 Group-23 Group 41 Group-11	i) Relating to all direct and Indirect Taxation etc. (Excise, Income tax, central taxation etc)- Central Statutes- up to year 2025 ii) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing- up to year 2025 iii) Trade & Commerce –(Works Contract– Tender and Blacklisting) from year 2026 iv) Company Appeal (DB) v) Cr. Appeal (DB) and All I.As. from year 2020 to 2022 vi) Cr. Appeal (DB) Hearing Matter from year 2020 to 2022 vii) CAT Matters - Writ & Appeals viii) Specially Assigned matters
5.	DB-V	Hon'ble Mr. Justice Bibek Chaudhuri Hon'ble Mr. Justice C.S. Jha	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. from year 2016 to 2019 iv) Cr. Appeal (DB) Hearing Matter from year 2016 to 2019 v) Govt. Appeal (DB) – from year 2008 to 2015 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
6	DB-VI	Hon'ble Mr. Justice Nani Tagia Hon'ble Mr. Justice Alok Kumar Pandey	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. from year 2012 to 2015 iv) Cr. Appeal (DB) Hearing Matter from year 2012 to 2015 v) Govt. Appeal (DB) – From Year 2003 to 2007 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
7	DB-VII	Hon'ble Mr. Justice Sanjay Kumar Singh Hon'ble Mr. Justice Sourendra Pandey	Group-31 Group- 32 Group-41 Group-56 Group-58	i) Matrimonial Reference ii) Misc. Appeal(DB) iii) Cr. Appeal (DB) and All I.As. up to year 2011 iv) Cr. Appeal (DB) Hearing Matter up to Year 2011 v) Govt. Appeal (DB) – Up to 2002 vi) Original Cr. Misc.(DB) - Hearing vii) Specially Assigned matters.
8	Special Bench (Friday)	Hon'ble the Chief Justice	Group- 35	i) Request case ii) Specially assigned matters
Civil Benches				
9	SB-I CIVIL (2 nd Half)	Hon'ble Mr. Justice Nani Tagia	Group -13	i) Service Matter other than education service from year 2020 to 2021 (Admission, Hearing) ii) Specially Assigned Matter iii) Tied up matters

10	SB-II CIVIL	Hon'ble Mr. Justice Partha Sarthy	Group-13 Group 18 Group-37	i)Service Matter other than education service from year 2022 to 2024 (Admission, Hearing) ii)Panchayat, Local Self Governance etc. (Admission, Hearing) iii) Second Appeal From year 2006 to 2015 (Hearing Matter) iv) Specially assigned matter v)Tied up matters
11	SB-III CIVIL	Hon'ble Mr. Justice A. Abhishek Reddy	Group -16 Group-19 Group -20 Group- 36	i)Trade & Commerce other than Work Contract – Tender & Blacklisting matter (except custom matters) (Admission, Hearing) ii)Election matters (Admission, Hearing) iii) Industrial Disputes(From Year 2021 onwards) (Admission, Hearing) iv) Supreme Court Appeal v)Specially Assigned Matter vi)Tied up matters
12	SB-IV CIVIL	Hon'ble Mr. Justice Rajiv Roy	Group-17 Group-21 Group-37 Group -33	i)Land related Matters From Year 2023 onwards (Admission, Hearing) ii)Environment Related(Admission, Hearing) iii) Second Appeal (Admission, Hearing) iv)M.J.C Non –Tied Up Matter up to year 2018 (Admission, Hearing) v) Specially assigned matter vi)Tied up matters
13	SB-V CIVIL	Hon'ble Mr. Justice Khatim Reza	Group-4 Group-17 Group 22 Group-32	i)Civil Review non Tied-up matters (Admission, Hearing) ii)Land Related up to Year 2019 (Admission, Hearing) iii)Other Misc. up to year 2023 (Admission, Hearing) iv)Miscellaneous Appeal (SJ) (Admission, Hearing) v)Specially assigned matter vi)Tied up matters
14	SB-VI CIVIL	Hon'ble Mr. Justice Dr. Anshuman	Group- 13 Group-20 Group-37 Group-42	i)Service Matter other than education service From year 2025 onwards (Admission, Hearing) ii)Industrial Disputes – up to year 2020 (Admission, Hearing) iii)Second Appeal up to year 1990 Hearing matter iv)Or. Cr. Misc. (SJ) v) Specially assigned matter vi)Tied up matters
15	SB-VII CIVIL	Hon'ble Mr. Justice R. P. Mishra	Group-29	i) First Appeal from year 2016 onwards (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters
16	SB- VIII CIVIL	Hon'ble Mr. Justice R.C. Malviya	Group-5 Group-29 Group-37	i)Civil Revision (Admission, Hearing) ii) First Appeal up to 1994 (Admission, Hearing) iii)Second Appeal (1991 to 2000) Hearing iv)Specially assigned matter v)Tied up matters

17	SB- IX CIVIL	Hon'ble Mr. Justice S.B.P. Singh	Group- 1 Group- 2 Group- 3 Group-31 Group-38 Group-39 Group-40	i) Certificate Appeal ii) Civil Misc. (Admission, Hearing) iii) Civil Reference iv) Matrimonial Reference v) Test Case vi) Test Suit vii) Title Suit viii) Specially assigned matter ix) Tied up matters
18	SB- X CIVIL	Hon'ble Mr. Justice Alok Kumar Sinha	Group -12 Group -14 Group- 22 Group 24, 25, 26, 27	i) Education matters (Admission, Hearing) ii) Education Service – From year 2025 onwards (Admission, Hearing) iii) Other Miscellaneous of year 2024 (Admission, Hearing) iv) Or. C. Misc. (Company Matters) (Admission, Hearing) v) Specially Assigned Matter vi) Tied up matters
19	SB- XI CIVIL (2 nd Half)	Hon'ble Mr. Justice Sourendra Pandey	Group-17 Group-29 Group- 37	i) Land related Matters From Year 2020 to 2022 (Admission, Hearing) ii) First Appeal from year 1995 to 2015 (Admission, Hearing) iii) Second Appeal (2001 to 2005) Hearing iv) Specially assigned matter v) Tied up matters
20	SB-XII CIVIL	Hon'ble Mr. Justice Ajit Kumar	Group -14 Group -15 Group -22	i) Education Service – up to year 2020 (Admission, Hearing) ii) Retirement benefits (Admission, Hearing) iii) Other Miscellaneous from Year 2025 onwards (Admission, Hearing) iv) Specially assigned matter v) Tied up matters
21	SB-XIII CIVIL	Hon'ble Mr. Justice Ritesh Kumar	Group-13 Group-14 Group-33	i) Service Matter other than education service up to 2019 (Admission, Hearing) ii) Education Service – from year 2021 to 2024 (Admission, Hearing) iii) M.J.C Non –Tied Up Matter from year 2019 onwards (Admission, Hearing) iv) Specially assigned matter v) Tied up matters
Criminal Benches				
22	SB-I Criminal (2 nd Half)	Hon'ble Mr. Justice Sanjay Kumar Singh	Group-52 Group-54	i) Criminal Revision from year 2025 onwards (Admission, Hearing) ii) Criminal Writ from Year 2026 onwards (Admission, Hearing) iii) Specially assigned Matter iv) Tied up matters

23	SB- II Criminal	Hon'ble Mr. Justice Anil Kumar Sinha	Group-42, 43 & 44 Group-52 Group-54	i) Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2021 onwards (Admission, Hearing) ii)Criminal Revision up to year 2018 (Admission, Hearing) iii)Criminal Writ up to Year 2018 (Admission, Hearing) iv)Specially assigned matter v)Tied up matters
24	SB-III Criminal	Hon'ble Mr. Justice Prabhat Kumar Singh	Group-42, 43 & 44 Group-43 Group-46	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From Year 2015 to 2020 onwards (Admission, Hearing) ii)Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii) Anticipatory Bail (Fresh, CD & Old Matters) iv)Specially assigned matter v)Tied up matters
25	SB-IV Criminal	Hon'ble Mr. Justice Sandeep Kumar	Group-46 Group-43 Group-46	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii)Cancellation of Bail iv)Specially assigned matter v)Tied up matters
26	SB-V Criminal	Hon'ble Mr. Justice Purnendu Singh	Group-42, 43 & 44 Group- 47 Group-48 Group-57	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) from Year 2010 to 2014 (Admission, Hearing) ii)Modification(SJ) iii) Restoration(SJ) iv)Govt. Appeal (SJ) (Admission, Hearing) v)Specially assigned matter vi)Tied up matters
27	SB-VI Criminal	Hon'ble Mr. Justice Satyavrat Verma	Group-46 Group-43	i)Anticipatory Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (A.Bail) iii)Specially assigned matter iv)Tied up matters
28	SB-VII Criminal	Hon'ble Mr. Justice Rajesh Kumar Verma	Group-46 Group-43	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii)Specially assigned matter iv)Tied up matters
29	SB –VIII Criminal	Hon'ble Justice Smt. G. Anupama Chakravarthy	Group-42, 43 & 44 Group-59	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) up to year 2005 (Admission, Hearing) All Criminal Appeals arising from vigilance and CBI Matters ii)Special Leave to Appeal iii)Specially assigned matter iv)Tied up matters

30	SB-IX Criminal	Hon'ble Mr. Justice Jitendra Kumar	Group-42, 43 & 44 Group-52 Group-54	i)Criminal Appeal (SJ) except the matters arising out of SC/ST Act (R.Bail & A.Bail) From year 2006 to 2009 & Criminal Appeal under J.J.Act,2015 (Admission, Hearing) ii) Criminal Revision from Year 2019 to 2022 (Admission, Hearing) iii)Criminal Writ from Year 2019 to 2024 (Admission, Hearing) iv)Specially assigned Matter v) Tied up matters
31	SB-X Criminal (2 nd Half)	Hon'ble Mr. Justice Alok Kumar Pandey	Group-52 Group-49 Group-54 Group-59	i) Criminal Revision from year 2023 to 2024 (Admission, Hearing) ii)Cr. Misc. Transfer iii)Criminal Writ of year 2025 (Admission, Hearing) iv)Special Leave to Appeal v)Specially assigned Matter vi) Tied up matters
32	SB-XI Criminal	Hon'ble Mr. Justice Sunil Dutta Mishra	Group-45	i)Criminal Quashing up to Year 2018 (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters
33	SB-XII Criminal	Hon'ble Mr. Justice Ashok Kumar Pandey	Group- 46 Group-43	i)Regular Bail (Fresh, CD & Old Matters) ii)Criminal Appeal (SJ) arising out of SC/ST Act (R.Bail) iii) Specially assigned matter iv)Tied up matters
34	SB-XIII Criminal	Hon'ble Mr. Justice Praveen Kumar	Group-45 Group-46	i)Criminal Quashing From Year 2024 onwards (Admission, Hearing) ii)Criminal Misc. under Article 227 Constitution of India iii)Specially assigned matter iv)Tied up matters
35	SB-XIV Criminal	Hon'ble Mr. Justice Ansul	Group-45	i) Criminal Quashing From Year 2019 to 2023 (Admission, Hearing) ii)Specially assigned matter iii)Tied up matters

Mentioning of Division Bench Matters before Motion Bench

1. All motions and mentioning of Division Bench (Civil & Criminal) side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before the respective Motion Division Benches.

Mentioning of Single Bench Matters before Motion Bench

2. All motions and mentioning of Single Judge. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
3. All matters would be listed as per roster. Tied-up and part-heard matters will be listed on Friday in 2nd half before the respective Benches, subject to any further instruction of Hon'ble Judges concerned.
4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.
Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied-up of the Bench Concerned / Roster of the subject matter.

PROCEDURE FOR E-FILING.

e-Filing

For e-filing, Advocates or Party-in-Person (for whom there is a separate procedure provided in the user manual available on the website) shall be required to register / create user account on the e-filing portal:

<https://efiling.ecourts.gov.in/br>

<http://patnahighcourt.gov.in/efiling/>

In case the e-filed applications/ petitions, as aforesaid, are not accompanied by a duly sworn **Affidavit**, an undertaking shall be furnished by the Ld. Counsel/petitioner in person, to the effect that the same would subsequently be provided when called upon to do so.

In matters involving the state govt., a copy of the application/ petition shall also be sent on Email ID - civilmattersago@gmail.com and criminalmattersago@gmail.com **in addition, hard copy shall be served in the Office of learned AG.**

In matters involving the union govt. and its departments, a copy of the application/ petition shall also be sent on Email ID asgi.patna@yahoo.com **In addition, hard copy shall be served at the “Chamber of The Additional Solicitor General of India in the High Court premises”.**

In matters involving private respondents and respondents other than the State Govt. and the Union Govt., the Ld. Counsel for the petitioner would be required to furnish soft copies of the brief through email to the Ld. Retainer counsel representing such respondents.

For any further clarification, the e-filing manual/instruction tab available on the website of Patna High Court can be referred to.

**Name of the Court Master(s) attached with the Hon'ble Judge(s) and
their notified registered e-mail.**

S No	NAME OF HON'BLE JUDGE	NAME OF COURT MASTER	NOTIFIED REGISTERED EMAIL
1	Hon'ble the Chief Justice	Mr. Kumar Chandra Shekhar	Kumarchandrashekhar2k23@gmail.com
2	Hon'ble Mr. Justice Sudhir Singh	Mr. Randhir Kumar	Randhircourt@gmail.com
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Mr. Sharique Hassan	Courtmaster37@gmail.com
4	Hon'ble Mr. Justice Mohit Kumar Shah	Mr. Gautam Yadav	Courtmaster39@gmail.com
5	Hon'ble Mr. Justice Bibek Chaudhuri	Mr. Chitranjan Kumar	Chitranjankumar01968@gmail.com
6	Hon'ble Mr. Justice Nani Tagia	Mr. Mrityunjay Kumar	Courtmaster707@gmail.com
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Mr. Braj Bhushan Kumar	Courtno17bbk@gmail.com
8	Hon'ble Mr. Justice Anil Kumar Sinha	Mr. Bishwa Mohan Ajay	Courtmaster015@gmail.com
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Mr. Mritunjay Kumar	Courtmaster032@gmail.com
10	Hon'ble Mr. Justice Partha Sarthy	Mr. Amit Kumar	Courtmaster033@gmail.com
11	Hon'ble Mr. Justice A. Abhishek Reddy	Mr. Anuj Kumar Rathor	akrphc@gmail.com
12	Hon'ble Mr. Justice Sandeep Kumar	Mr. Ayush Kumar	Courtmaster24@gmail.com
13	Hon'ble Mr. Justice Purnendu Singh	Mr. Anil Kumar Ravidas	ankr2003@gamil.com
14	Hon'ble Mr. Justice Satyavrat Verma	Mr. Ritesh Kumar Jha	Courtmaster13@gmail.com
15	Hon'ble Mr. Justice Rajesh Kumar Verma	Mr. Dhiraj Kumar Sinha	dhirajsinhaphc@gmail.com
16	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mr. Shivendra Kumar Sinha	shivendraphc@gmail.com
17	Hon'ble Mr. Justice Rajiv Roy	Mr. Tripurari Kumar Singh	Courtmaster9@gmail.com
18	Hon'ble Mr. Justice Harish Kumar	Mr. Sunil Kumar Mishra	Sunilmishra44@gmail.com
19	Hon'ble Mr. Justice Shailendra Singh	Mr. Sunil Kumar Tiwari	Courtmaster110@gmail.com
20	Hon'ble Mr. Justice Arun Kumar Jha	Mr. Deepak Kumar	Courtmaster111a@gmail.com
21	Hon'ble Mr. Justice Jitendra Kumar	Mr. Vijay Kumar	Vijayphc2011@gmail.com
22	Hon'ble Mr. Justice Alok Kumar Pandey	Mr. Mukesh Tiwary	courtmaster19@gmail.com
23	Hon'ble Mr. Justice Sunil Dutta Mishra	Mr. Vidya Charan	Vidyacharan4@gmail.com
24	Hon'ble Mr. Justice Chandra Shekhar Jha	Mr. Dharmraj Kumar	Courtmaster216@gmail.com
25	Hon'ble Mr. Justice Khatim Reza	Mr. Faiz Ali	Courtmaster35@gmail.com
26	Hon'ble Mr. Justice Dr. Anshuman	Mr. Sandeep Kumar	Courtmaster18@gmail.com
27	Hon'ble Mr. Justice R. P. Mishra	Mr. Md. Rizwan Hussain	Courtmastermrh@gmail.com
28	Hon'ble Mr. Justice Ramesh Chand Malviya	Mr. Rajesh Kumar	Courtmaster18@gmail.com
29	Hon'ble Mr. Justice S. B. P. Singh	Mr. Sheo Jee Pandey	sheogeep@gmail.com

30	Hon'ble Mr. Justice Ashok Kumar Pandey	Mr. Vishwajeet Kumar	Courmaster9812@gmail.com
31	Hon'ble Mr. Justice Alok Kumar Sinha	Mr. Randhir Kumar Pandey	Courtmaster213@gmail.com
32	Hon'ble Mr. Justice Sourendra Pandey	Mr. Anand Kumar	Courtmaster0214@gmail.com
33	Hon'ble Justice Smt. Soni Shrivastava	Mr. Shashi Kumar	Courtmaster0110@gmail.com
34	Hon'ble Mr. Justice Ajit Kumar	Mr. Chaudhary Mritunjay Kumar	Mrityunjayc2@gmail.com
35	Hon'ble Mr. Justice Ritesh Kumar	Mr. Anil Kumar Shukla	courtmaster001@gmail.com
36	Hon'ble Mr. Justice Praveen Kumar	Mr. Gaurav Mishra	mishragaurav.phc@gmail.com
37.	Hon'ble Mr. Justice Ansul		

Details regarding Phone Numbers of the Technical Staff:-

Sr. No.	Name of Hon'ble Judges	Name of Technical staff	Phone No. of Technical Staffs
1	Hon'ble the Chief Justice	Avinash Kumar	7000911454
2	Hon'ble Mr. Justice Sudhir Singh	Nishant Kumar -II	7970724959
3	Hon'ble Mr. Justice Rajeev Ranjan Prasad	Aniket gaurav	7909069847
4	Hon'ble Mr. Justice Mohit Kumar Shah	Abhijeet	9102936760
5	Hon'ble Mr. Justice Bibek Chaudhuri	Imran Hayat	7503237025
6	Hon'ble Mr. Justice Nani Tagia	Abhishek Bharti	9546303000
7	Hon'ble Mr. Justice Sanjay Kumar Singh	Shanu Kumar	6202796227
8	Hon'ble Mr. Justice Anil Kumar Sinha	Saurav Kumar	9135434038
9	Hon'ble Mr. Justice Prabhat Kumar Singh	Parinesh Abhishek	7717766152
10	Hon'ble Mr. Justice Partha Sarthy	Gopal Jee	9431202442
11	Hon'ble Mr. Justice A. Abhishek Reddy	Nishant Kumar- I	8210229731
12	Hon'ble Mr. Justice Sandeep Kumar	Ayush Kumar	7289056552
13	Hon'ble Mr. Justice Purnendu Singh	Sadanand Kumar	9334885672
14	Hon'ble Mr. Justice Satyavrat Verma	Ganesh Kumar Vidyarthi	9591946647
15	Hon'ble Mr. Justice Rajesh Kumar Verma	Kumar Pranav	7366914760
16	Hon'ble Justice Smt. G. Anupama Chakravarthy	Mariya Qibtiya	8584919822
		Shreya Kumari	9006457112
17	Hon'ble Mr. Justice Rajiv Roy	Jyoti Shankar Vidyarthi	9931030439
18	Hon'ble Mr. Justice Harish Kumar	Shivam Raj	8521637082
19	Hon'ble Mr. Justice Shailendra Singh	Manish Madhukar	9580034732
20	Hon'ble Mr. Justice Arun Kumar Jha	Sachin Kumar Singh	8340526361
21	Hon'ble Mr. Justice Jitendra Kumar	Nishant Sinha	9560420237
22	Hon'ble Mr. Justice Alok Kumar Pandey	Nikhil Sinha	9304624739
23	Hon'ble Mr. Justice Sunil Dutta Mishra	Sumit Kumar	8851502367
24	Hon'ble Mr. Justice Chandra shekhar Jha	Kapil Dev Rai	8052136515
25	Hon'ble Mr. Justice Khatim Reza	Hans Shankar	7295865713
26	Hon'ble Mr. Justice Dr. Anshuman	Gaurav Kumar Gupta	9308471010
27	Hon'ble Mr. Justice R. P. Mishra	Rohit Kumar	9113316930
28	Hon'ble Mr. Justice Ramesh Chand Malviya	Sandeep Kumar Vimal	7011509667
29	Hon'ble Mr. Justice S. B. P. Singh	Anand Vardhan	8368267911
30	Hon'ble Mr. Justice Ashok Kumar Pandey	Shiva Dhar Sirohi	9513280729
31	Hon'ble Mr. Justice Alok Kumar Sinha	Md. Reyaz Ansari	7739222221
32	Hon'ble Mr. Justice Sourendra Pandey	Mr. Rohit Ranjan	7678493073
33	Hon'ble Justice Smt. Soni Shrivastava	Mr. Sunil Kumar	9334082560
34	Hon'ble Mr. Justice Ajit Kumar	Mr. Mantu Kumar	9709460880
35	Hon'ble Mr. Justice Ritesh Kumar	Mr. Indrajeet Kumar Singh	7985234801
36	Hon'ble Mr. Justice Praveen Kumar	Mr. Saurav Kumar Das	9955357083
37	Hon'ble Mr. Justice Ansul	Mr. Aniket Kumar	9334294003

PATNA HIGH COURT	20	Monday 18th May, 2026 Hon'ble Mr. Justice Rajiv Roy
------------------	----	--



सत्यमेव जयते

The High Court of Judicature at Patna VACATION CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)
DAILY CAUSE LIST OF CASES TO BE TAKEN UP

Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Rajiv Roy
(CIVIL & CRIMINAL APPLICATION MOTION BENCH)

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>TO BE MENTIONED</u>				
1.	CWJC/8990/2024 LAND ACQUISITION	1 ARVIND KUMAR AMAR @ ARVIND KUMAR YADAV vs THE STATE OF BIHAR AND ORS	GAURAV GOVIND	GOVERNMENT PLEADER 13
2.	CR. MISC./31735/2026 A.BAIL	1 JYOTISH RISHIDEV @ JAYOTISH KUMAR vs THE STATE OF BIHAR AND ANR	NAFISU ZZOHA	PRAMOD KUMAR PANDEY
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
3.	CR. MISC./51076/2025 498A,323,34, A.BAIL	4 VICKY KUMAR @ VICKY KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR MISHRA RAKESH KUMAR SINGH	VEENA KUMARI JAISWAL RAJIV RANJAN
4.	CR. MISC./64277/2025 341,323,324,380,3 A.BAIL	3 RAHID ALAM vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH PAWAN KUMAR SINGH	JITENDRA KUMAR SINGH MAZHER ALAM
5.	CR. MISC./78374/2025 376,509B,506,365, A.BAIL	3 UMESH SINGH BHOKTA @ UMESH KUMAR vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	SHYAM KUMAR SINGH
6.	CR. MISC./79574/2025 318(4),316(2),336 A.BAIL	4 INDRAJEET SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SARVAN KUMAR ABHISHEK KUMAR PRAKASH CHANDRA SAKET KUMAR	ANISH CHANDRA RAKESH PRABHAT
7.	CR. MISC./80062/2025 Anticipatory bail A.BAIL	3 DEEPESH KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	PRAMOD KUMAR PANDEY SAURAV SINGH SAMIR KUMAR CHAITANYA
8.	CR. MISC./83155/2025 302,34 A.BAIL	3 VIPIN KUMAR vs THE STATE OF BIHAR	NACHIKETA JHA	AMITESH KUMAR
9.	CR. MISC./84837/2025 96,3(5) A.BAIL	2 DHARAMVEER KUMAR @ DHANVEER KUMAR vs THE STATE OF BIHAR AND ANR	GAJENDRA KUMAR SINGH	BINOD KUMAR
10.	CR. MISC./85468/2025 406,403,420,504,5 A.BAIL	3 ANIL KUMAR vs THE STATE OF BIHAR AND ANR	MD. JAVED JAFAR KHAN	ANUJ KUMAR SHRIVASTAVA MUKESH KUMAR MODI KUMAR SATYA KIRTI
11.	CR. MISC./85903/2025 316(2),318(4),303 A.BAIL	4 TEJVEER SINGH @ TAJBEER SINGH vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	SHAIENDRA KUMAR
12.	CR. MISC./942/2026 115(2),109,126(2) A.BAIL	2 SUNITA DEVI @ MALO DEVI AND ANR vs THE STATE OF BIHAR	VINOD KUMAR	ABHAY KUMAR ROY
13.	CR. MISC./1221/2026 120B,406,420, A.BAIL	3 MANTU KUMAR vs THE STATE OF BIHAR AND ANR	DURGESH NANDAN PUJA DEEPIKA	ANUJ KUMAR SHRIVASTAVA ANAND KUMAR

PATNA HIGH COURT		21	Monday 18th May, 2026	
Hon'ble Mr. Justice Rajiv Roy				

14.	CR. MISC./1290/2026 115(2),126(2),76, A.BAIL	3	SANTOSH MAHTO @ SANTOSH KUMAR vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	ZAINUL ABEDIN
15.	CR. MISC./2000/2026 190,191(2),191(3) A.BAIL	4	DINDAYAL CHAUDHARY AND ANR vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ	RAM ANURAG SINGH
16.	CR. MISC./4669/2026 80(2),3(5) A.BAIL	3	PINTU SINGH @ PINTU KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH PRAVIN KUMAR SAMIR KUMAR BHARTI	SHYAM KUMAR SINGH DIWAKAR SHIVAM KUMAR PRIYA KUMARI DEEPAK KUMAR
17.	CR. MISC./4703/2026 323,406,498(A),49 A.BAIL	3	CHHEDI SAHU vs THE STATE OF BIHAR AND ANR	GIRISH CHANDRA JHA ASHISH	PARMANAND KUMAR
18.	CR. MISC./4704/2026 341,323,498A,494, A.BAIL	3	SARVAN KUMAR @ SARVAN KUMAR ARYA vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH	SANJAY KUMAR TIWARY
19.	CR. MISC./5044/2026 323,498A,379,34,1 A.BAIL	3	AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN ANISH KUMAR THAKUR AASHISH KUMAR	SHAHEEN BEGUM
20.	CR. MISC./5706/2026 191(2),191(3),126 A.BAIL	4	NAGDEO RAI AND ORS vs THE STATE OF BIHAR	VAISHNAVI SINGH PURUSHOTTAM KUMAR RITWIK THAKUR	NIRMALA KUMARI SAMIR KUMAR ABHIMANYU DEO SAURAV SINGH SUBHASH KUMAR AMIT KUMAR MAHARAJ
21.	CR. MISC./5831/2026 498(A),323,324,50 A.BAIL	3	MANJIT KUMAR MAHALDAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	BINOD KUMAR VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV ANURAG DARSHI
22.	CR. MISC./6006/2026 80(2),3(5) A.BAIL	5	GUDDU KUMAR @ RAVINDRA KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR MISHRA	ASHOK KUMAR SINGH
<u>FOR ADMISSION - FRESH CASES</u>					
23.	CR. MISC./18171/2026 190,191(2),193(3) A.BAIL	1	SAMAD IMAM AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	MOHAMMAD SUFYAN RAHUL KUMAR PRIYA RANJAN KUMAR HARSH VARDHAN
24.	CR. MISC./18173/2026 303(2) A.BAIL	1	SALAM ANSARI vs THE STATE OF BIHAR	RAJEEV RANJAN	SANJAY KUMAR TIWARY
25.	CR. MISC./18183/2026 135 A.BAIL	1	PANKAJ KUMAR @ PANKAJ KUMAR THAKUR vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	YOGENDRA KUMAR SINGH VIVEK PRASAD SANJAY KUMAR GIRI
26.	CR. MISC./18196/2026 147,149,323,325,3 A.BAIL	1	PURNENDU YADAV @ PURNANDU YADAV AND ORS vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT HRIDAY NARAYAN HARSHIT	SURENDRA PRASAD SINGH
27.	CR. MISC./18204/2026 303(2),318(4) A.BAIL	1	TUNTUN KUMAR AND ORS vs THE STATE OF BIHAR	ANIL KUMAR SINGH SAMIR KUMAR BHARTI	MOHAMMAD SUFYAN
28.	CR. MISC./18205/2026 191(2),191(3),115 A.BAIL	1	RAVI KUMAR AND ORS vs THE STATE OF BIHAR	DEVASHISH GIRI	AMITESH KUMAR
29.	CR. MISC./18208/2026 147,148,149,341,3 A.BAIL	1	LAL MUNI DEVI @ LAL MUNNI DEVI AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR	SURENDRA KUMAR
30.	CR. MISC./18210/2026 80(2),3(5) A.BAIL	1	AMIT PRASAD @ AMIT AND ANR vs THE STATE OF BIHAR	RAKESH KUMAR	MD. ATAUR RAHMAN
31.	CR. MISC./18214/2026 126(2),115(2),64(A.BAIL	1	MD. KAIF vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	ANUJ KUMAR SHRIVASTAVA RANJIT KUMAR THAKUR

PATNA HIGH COURT		22	Monday 18th May, 2026	
Hon'ble Mr. Justice Rajiv Roy				
32.	CR. MISC./18215/2026 1 115(2),126(2),109 A.BAIL	CHHABU RAY vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	SHANTANU KUMAR
33.	CR. MISC./18222/2026 1 56(1),56(2), A.BAIL	RAM PRAKASH YADAV vs THE STATE OF BIHAR AND ORS	AVINASH CHANDRA	ASHOK KUMAR SINGH NARESH DIKSHIT
34.	CR. MISC./18224/2026 1 420,379 A.BAIL	BALRAM MANDAL @ BALRAM KUMAR MANDAL vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	SUNIL KUMAR PANDEY
35.	CR. MISC./18232/2026 1 302,34 A.BAIL	KUDISH MANJHI @ SUDHIR MANJHI vs THE STATE OF BIHAR	KRISHNA DEO RAJ	MANOJ KUMAR
36.	CR. MISC./18275/2026 1 126(2),115(2),117 A.BAIL	RAM NANDAN RAY AND ORS vs THE STATE OF BIHAR	PIYUSH KUMAR PANDEY ADITI SHAHI	BHARAT BHUSHAN JITENDRA NARAIN SINHA KHUSHI AWADH
37.	CR. MISC./18310/2026 1 126(2),115(2),85, A.BAIL	MD ISHA @ ISHA AND ORS vs THE STATE OF BIHAR	MD ZIAUL QUAMAR NAZIA QUAMAR	ANAND KISHORE CHOUDHARY
38.	CR. MISC./18316/2026 1 190,191(2),191(3) A.BAIL	MD. SADDAM AND ORS vs THE STATE OF BIHAR	PRATYUSH TOOBA HERA	ZAINUL ABEDIN GIRISH CHANDRA JHA
39.	CR. MISC./18321/2026 1 126(2),115(2),118 A.BAIL	NIRAJ KUMAR vs THE STATE OF BIHAR	ABHISHEK . ARVIND KUMAR PANDEY	CHOUBEY JAWAHAR AJIT KUMAR SINGH RAVI ROHIT
40.	CR. MISC./18322/2026 1 70(1),61(2),3(5), A.BAIL	MD. JUBAIR @ MD. ZUBAIR vs THE STATE OF BIHAR AND ANR	KUMAR RAVISH SANJAY KUMAR SHARMA ROHIT KUMAR	MANOJ KUMAR
41.	CR. MISC./18323/2026 1 126(2),115(2),109 A.BAIL	MD. AZAD @ AZAD ALAM vs THE STATE OF BIHAR	GOPAL KUMAR JHA	ADITYA NARAYAN SINGH.1
42.	CR. MISC./18326/2026 1 103(1),61(2),238, A.BAIL	MD. AZAD @ AZAD vs THE STATE OF BIHAR	VINAY RANJAN UTKARSH RANJAN PRASHANT SHEKHAR	UDAY CHAND PRASAD GOPAL KUMAR JHA
43.	CR. MISC./18328/2026 1 126(2),115(2),118 A.BAIL	RAM KRISHNA SAH vs THE STATE OF BIHAR	RAMCHANDRA JHA RAMAN	UMANATH MISHRA
44.	CR. MISC./18331/2026 1 126(2),115(2),118 A.BAIL	ASIM ALAM @ AASHIM AKTHAR vs THE STATE OF BIHAR	RAJENDRA PRASAD SAH RATNAKAR AMBASTHA	MANOJ KUMAR VIRENDRA KUAR
45.	CR. MISC./18336/2026 1 303(2),317(2), A.BAIL	SANDEEP KUMAR @ SANDEEP YADAV vs THE STATE OF BIHAR AND ANR	BRIJMOHAN DAS AKHILESH KUMAR PANDEY	ANIL KUMAR NARESH DIKSHIT
46.	CR. MISC./18346/2026 1 341,323,498(A),50 A.BAIL	RANJEET KUMAR vs THE STATE OF BIHAR AND ANR	NILENDU KUMAR CHOUDHARY	MD. ANZARUL HAQUE SAHARA
47.	CR. MISC./18428/2026 1 64 A.BAIL	UMESH KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	YUGAL KISHORE	RAJENDRA PRASAD NAT RISHI KUMAR SATISH CHANDRA RAUSHAN RAJESHWARI ISHU GAURAV SINGH
48.	CR. MISC./18571/2026 1 191(2),191(3),190 A.BAIL	NAVITA DEVI AND ORS vs THE STATE OF BIHAR	RANJAY KUMAR SINGH	ABHAY KUMAR
49.	CR. MISC./18685/2026 1 137(2) A.BAIL	AKASH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI ASHOK KUMAR VARMA	DILIP KUMAR NO. 1 ALOK KUMAR ALOK
50.	CR. MISC./18907/2026 1 80(2),3(5), A.BAIL	DEEPESH KUMAR SAHNI @ DEEPESH KUMAR vs THE STATE OF BIHAR	ANANT KUMAR MISHRA KUMAR GAURAV	NAVIN KUMAR PANDEY
51.	CR. MISC./25497/2026 1 147,149,341,323,3 A.BAIL	AJAY SAHNI @ AJAY SAHANI vs THE STATE OF BIHAR AND ANR	RAKESH RANJAN	RAM BILASH ROY RAMAN
52.	CR. MISC./29184/2026 1 401,413,414,467,4 A.BAIL	PRAMOD KUMAR YADAV @ BAUKA @ UPA @ BAUNA @ PRAMOD YADAV vs THE STATE OF BIHAR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV RAJESH KUMAR VINOD KUMAR	MADHURI LATA

PATNA HIGH COURT	23	Monday 18th May, 2026 Hon'ble Mr. Justice Rajiv Roy	
------------------	----	--	--

53. CR. MISC./29199/2026 1 341,323,325,307,5 A.BAIL	LALIT MANDAL AND ORS vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	TAPESHWAR SHARMA
54. CR. MISC./29330/2026 1 126(2),115(2),76, A.BAIL	PANKAJ KUMAR SINGH @ PANKAJ SINGH vs THE STATE OF BIHAR AND ANR	RAJKUMAR RAJESH GIRISH CHANDRA JEET KISHOR MAHTO	RAMCHANDRA SAHNI
55. CR. MISC./29332/2026 1 191(2),191(3),190 A.BAIL	HARI MANDAL @ HARINANDAN MANDAL vs THE STATE OF BIHAR	RAGHAW KUMAR DEWANAND TIWARI	ANITA KUMARI
56. CR. MISC./29340/2026 1 120B,307,326,279, A.BAIL	RAM KUMAR RAY vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	SURENDRA PRASAD SINGH
57. CR. MISC./29347/2026 1 126(2),115(2),109 A.BAIL	MUNMUN RAY vs THE STATE OF BIHAR AND ANR	ONKAR NATH MUKESH KUMAR PANDEY	SUCHETA YADAV
58. CR. MISC./29365/2026 1 419,420, A.BAIL	MANISH KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL	DR. AJEET KUMAR
59. CR. MISC./29367/2026 1 191(2),190,126(2) A.BAIL	SIKANDAR MAHTO AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH YASH RAJ SINGH	SANJAY KUMAR TIWARY
60. CR. MISC./29368/2026 1 406,420,409, A.BAIL	ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	BHANU PRATAP SINGH
61. CR. MISC./29369/2026 1 30(a), A.BAIL	UPENDRA KUMAR @ UPENDRA YADAV vs THE STATE OF BIHAR	ONKAR NATH MUKESH KUMAR PANDEY	SHAHEEN BEGUM
62. CR. MISC./29371/2026 1 30(a), A.BAIL	BINDEKH RAY @ BINDESH RAY vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PRAGYA RASHMI SHYAML KUMARI AYUSHI GUPTA	TARKESHWAR NATH THAKUR
63. CR. MISC./29372/2026 1 318(4), A.BAIL	TEJ NARAYAN SAH vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	JITENDRA KUMAR SINGH
64. CR. MISC./29415/2026 1 80(2),238,3(5), A.BAIL	RAJENDRA SAH @ RAJENDRA PRASAD AND ANR vs THE STATE OF BIHAR	RAMADHAR SHEKHAR	UDAY CHAND PRASAD SHYAMA NAND THAKUR RICH BISHWAJEET PANDEY
65. CR. MISC./29423/2026 1 395,307, A.BAIL	SURYA PRAKASH KUMAR @ SHIV PRAKASH KUMAR vs THE STATE OF BIHAR	SUSHIL KUMAR SINGH	SANGEETA SHARMA
66. CR. MISC./29425/2026 1 103(1),238(a),3(5) A.BAIL	RAJ KISHORE RAM @ RAN KISHORE vs THE STATE OF BIHAR	MADHUBALA VERMA AJAY KUMAR VERMA CHITRANSH RAJ	TARUN PRASAD MANDAL
67. CR. MISC./29466/2026 1 126(2),115(2),118 A.BAIL	NIRANJAN KUMAR SINGH vs THE STATE OF BIHAR	SATISH KUMAR SINGH DINESH MAHARAJ	RAJ BALLABH SINGH
68. CR. MISC./29475/2026 1 126(2),115(2),109 A.BAIL	ASHWINI KUMAR SINGH @ ASHWANI KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SUJIT KUMAR	NIRMAL KUMAR SINHA
69. CR. MISC./29488/2026 1 30(a), A.BAIL	PRASHANT KUMAR @ PRASHANT KUMAR YADAV @ PRASHANT YADAV vs THE STATE OF BIHAR	JAI KISHOR PODDAR	PRADEEP NARAIN KUMAR
70. CR. MISC./29509/2026 1 341,323,307,504,5 A.BAIL	JAI PRAKASH KUMAR vs THE STATE OF BIHAR	MUKUL KUMARI	MD. ATAUR RAHMAN
71. CR. MISC./29571/2026 1 126(2),115(2),117 A.BAIL	BIKESH KUMAR MAHTO @ VIKESH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SANJAY KUMAR TIWARY
72. CR. MISC./29843/2026 1 115(2),126(2),109 A.BAIL	JIWACHA MAHTO AND ORS vs THE STATE OF BIHAR	MD HARUN QUARESHI SHAHIBA KHAN	ZAINUL ABEDIN
73. CR. MISC./29854/2026 1 126(2),115(2),109 A.BAIL	VIKASH KUMAR @ VIKASH KUMAR RAY vs THE STATE OF BIHAR	MD. HUSSAMUDDIN AZAD	PARMANAND PRASAD

PATNA HIGH COURT		24	Monday 18th May, 2026	
Hon'ble Mr. Justice Rajiv Roy				
74.	CR. MISC./29884/2026 1 338,336(3),340(2) A.BAIL	SARITA DEVI AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY KUMAR BAIHA VIKRANT VISHKARMA BANDANA SINHA	SYED EHTESHAMUDDIN
75.	CR. MISC./30107/2026 1 30(a) A.BAIL	MANOJ KUMAR @ AMIT KUMAR GUPTA vs THE STATE OF BIHAR	BRIJENDRA KUMAR RAJESH KUMAR	SHAIENDRA KUMAR
76.	CR. MISC./30110/2026 1 30(a) A.BAIL	RAMPRAVESH YADAV vs THE STATE OF BIHAR	AMAN VISHAL LEELAWATI KUMARI	MD. ANZARUL HAQUE SAHARA
77.	CR. MISC./30113/2026 1 30(a), A.BAIL	KUSH KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	DR. INDIWAR KUMARI
78.	CR. MISC./30115/2026 1 191(2)(3),190,126 A.BAIL	DHARMA DEVI vs THE STATE OF BIHAR	ANKIT RAJ	SYED EHTESHAMUDDIN
79.	CR. MISC./30116/2026 1 420,406,471,467,4 A.BAIL	BAGISH PANDEY @ BASIS PANDEY vs THE STATE OF BIHAR AND ANR	PARIJAT SAURAV GAURANG DARSHAN DIXIT	PARMESHWAR MEHTA
80.	CR. MISC./30118/2026 1 457,380 A.BAIL	ABHISHEK KUMAR vs THE STATE OF BIHAR	HEMANT KUMAR	HARENDRA PRASAD
81.	CR. MISC./30119/2026 1 30(a) A.BAIL	REKHA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	MANOJ KUMAR
82.	CR. MISC./30126/2026 1 191(2),126(2),115 A.BAIL Same ps: CR. MISC/30131/2026	ANKIT PATHAK @ ANKIT KUMAR PATHAK vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	RAM SEVAK CHOUDHARY
83.	CR. MISC./30129/2026 1 274,275,123,110,1 A.BAIL	TUSA NUT @ ANIL KUMAR @ ANIL NAT vs THE STATE OF BIHAR	SHWETA ANAND	NARENDRA KUMAR SINGH
84.	CR. MISC./30131/2026 1 191(2),126(2),115 A.BAIL Same ps: CR. MISC/30126/2026	SUNNY KUMAR @ SUNNY KUMAR GUPTA vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	PREM KUMAR JHA
85.	CR. MISC./30252/2026 1 85,3(5),115(2),35 A.BAIL	MUKESH SAH @ MUKESH KUMAR @ MUKESH GUPTA vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	RAJENDRA SINGH
86.	CR. MISC./30256/2026 1 126(1),115(1),118 A.BAIL	DEEPAK SINGH @ DIPAK SINGH AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	NITYANAND
87.	CR. MISC./30329/2026 1 115(2),126(2),85, A.BAIL	MD. MEHRUL ALAM vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR RAJEEV RANJAN	ARUN KUMAR
88.	CR. MISC./30336/2026 1 191(2),115(2),303 A.BAIL	DEEPNARAYAN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	POOJA PRASAD	DR.MRITYUNJAYA KR.GAUTAM
89.	CR. MISC./30405/2026 1 109,118(2),115(2) A.BAIL	DEEPAK VERMA vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR AJIT KUMAR SHIV PRATAP	RAM SEVAK CHOUDHARY
90.	CR. MISC./30447/2026 1 105,3(5), A.BAIL	SHIVJEE SHAH @ BAIJU SAH vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	RAM SUMIRAN RAI
91.	CR. MISC./30463/2026 1 126(2),115(2),109 A.BAIL	RAM PABITRA YADAV AND ANR vs THE STATE OF BIHAR	BAIDYANATH PRASAD	ASHA KUMARI
92.	CR. MISC./30479/2026 1 341,323,324,307,3 A.BAIL	RAHUL PANDEY @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	UMA SHANKAR PRASAD SINGH SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI
93.	CR. MISC./30487/2026 1 191(2),191(3),190 A.BAIL	RAVINDRA NATH TRIGUN AND ORS vs THE STATE OF BIHAR	ARYAN SINHA SHIVAM RAJ	NARSINGH TANTI

PATNA HIGH COURT		25	Monday 18th May, 2026	
Hon'ble Mr. Justice Rajiv Roy				
94.	CR. MISC./30491/2026 1 80,238(b),3(5) A.BAIL	URMILA DEVI AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI MOHAN KUMAR TIWARI UJJWAL KUMAR	NAND KISHORE PRASAD
95.	CR. MISC./30504/2026 1 25(1-B)(a),25(1-A A.BAIL	RITU KUMAR @ RITU KUMAR SINGH vs THE STATE OF BIHAR	UTTAM KUMAR MISHRA ARVIND PRASAD SINGH	ARUN KUMAR PANDEY
96.	CR. MISC./30505/2026 1 279 A.BAIL	MUKUL KUMAR @ A. J. vs THE STATE OF BIHAR	ARUN BHARTI GAURANG DARSHAN DIXIT PRATIK KUMAR RAJIT RANJAN SUNNY KUMAR	KANHIYA KISHOR
97.	CR. MISC./30508/2026 1 318(2),61(2) A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR	MURARI NARAIN CHAUDHARY VIJAY KUMAR BRAHMANAND KUMAR	UMESHANAND PANDIT
98.	CR. MISC./30515/2026 1 140(2), A.BAIL Same ps: CR. MISC/30604/2026	AMAR KUMAR @ AMAR DAS vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM SEVAK CHOUDHARY
99.	CR. MISC./30550/2026 1 305(B) A.BAIL	AJEET KUMAR @ NAVEEN KUMAR AND ANR vs THE STATE OF BIHAR	AMRENDRA KUMAR SINGH	DR. AJEET KUMAR
100.	CR. MISC./30572/2026 1 318(4),316(2),338 A.BAIL	RAVI KUMAR vs THE STATE OF BIHAR	RAJEEV KUMAR GYAN PRAKASH	MITHLESH KUMAR KHARE PRINCY RAJ PRACHI RAJ MADHUKAR ANAND SHUBHAM KUMAR SINGH
101.	CR. MISC./30577/2026 1 85,115(2),351(2)(A.BAIL	GULSHAN KUMAR@ GULSHAN KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	BALRAM KAPRI	ADITYA NARAYAN SINGH.1
102.	CR. MISC./30580/2026 1 316(2),318(4), A.BAIL	ABHIJEET KUMAR @ ABHIJEET vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR SHIKHA THAKUR ANURAG RISHU	CHOUBEY JAWAHAR
103.	CR. MISC./30582/2026 1 30(a) A.BAIL	GODHAN MANJHI @ UDAY PASWAN vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	AWADHESH KUMAR SINGH
104.	CR. MISC./30583/2026 1 274,275 A.BAIL	MUKTI MAHTO @ MUKTI KUMAR vs THE STATE OF BIHAR	PRIYANKA KUMARI SUBODH KUMAR BARNWAL	VEENA KUMARI JAISWAL
105.	CR. MISC./30584/2026 1 76,351(2),352 A.BAIL	ABHISHEK KUMAR THAKUR @ ABHISHEK THAKUR vs THE STATE OF BIHAR	DHANANJAY MISHRA AMIT PRAKASH	ABHAY KUMAR SANJAY KUMAR JHA ANANT KUMAR BHASKAR
106.	CR. MISC./30586/2026 1 30(a),32(3) A.BAIL	MUKUL PASWAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	MANOJ KUMAR
107.	CR. MISC./30592/2026 1 147,148,149,341,3 A.BAIL	RAHUL KUMAR @ SURYA PRAKASH KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR VINOD PANDEY	RAJENDRA NATH JHA
108.	CR. MISC./30594/2026 1 30(a) A.BAIL	ANITA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	PAWAN KUMAR CHAURASIA
109.	CR. MISC./30596/2026 1 303(2),317,3(5) A.BAIL	JITENDRA KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR DRISHTI MOHAN ANJU KUMARI SINHA	JITENDRA KUMAR SINGH
110.	CR. MISC./30598/2026 1 30(a) A.BAIL	DEEPAK KUMAR @ DEEPAK YADAV AND ANR vs THE STATE OF BIHAR	MALTI KUMARI PRANSHU SINGH	VEENA KUMARI JAISWAL
111.	CR. MISC./30599/2026 1 30(a) A.BAIL	CHINTU MANJHI @ SINTU MANJHI vs THE STATE OF BIHAR	SURYA NARAYAN SAH	NARENDRA KUMAR SINGH
112.	CR. MISC./30601/2026 1 30(a) A.BAIL	RAVI SHANKAR KUMAR @ RAVI KUMAR @ RAVI SHANKAR vs THE STATE OF BIHAR	AMRIT ABHIJAT GHANSHYAM	SHYAM BIHARI SINGH
113.	CR. MISC./30604/2026 1 140(2) A.BAIL Same ps: CR. MISC/30515/2026	SUMAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM SEVAK CHOUDHARY

PATNA HIGH COURT	26	Monday 18th May, 2026	
		Hon'ble Mr. Justice Rajiv Roy	

114.	CR. MISC./30621/2026 1 103(1),126(2),115 A.BAIL	PAPPU KUMAR RAI @ PAPPU KUMAR @ PAPPU RAY AND ORS vs THE STATE OF BIHAR	RAKESH KUMAR RAVI KUMAR JYOTI JOSHI	UDAY CHAND PRASAD HARENDRA KUMAR
115.	CR. MISC./31354/2026 1 30A A.BAIL	MITHUN MAHTO @ MITHUN KUMAR vs THE STATE OF BIHAR	ADARSH RANJAN	JAI NARAIN THAKUR
116.	CR. MISC./31360/2026 1 363,366,34, A.BAIL	AMARJEET KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR DURGA SAW	SATYA NAND SHUKLA
117.	CR. MISC./31386/2026 1 356,379,411,120B A.BAIL	IDGAR KHAN @ MD IDGAR KHAN vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	GANESH PRASAD SINGH
118.	CR. MISC./31500/2026 1 319(2),318(4),336 A.BAIL	DEEPAK KUMAR vs THE STATE OF BIHAR	ADARSH SINGH UPASANA VIBHA TOPPO KHALID FAIZAN KHURSHID	SURESH PRASAD SINGH SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP
119.	CR. MISC./31511/2026 1 126(2),115(2),109 A.BAIL	PAPPU KUMAR @ PAPPU RAI vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	AKSHAY LAL PANDIT
120.	CR. MISC./31541/2026 1 126(2),115(2),85, A.BAIL	BRAJESH KUMAR YADAV @ KUMAR BRAJESH vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	PRAMOD KUMAR PANDEY ANSHU DHAR SHARMA
121.	CR. MISC./31546/2026 1 191(2),19193),190 A.BAIL	RAMJI SAHANI vs THE STATE OF BIHAR	DHURENDRA KUMAR AMIT KUMAR SINGH	HARENDRA PRASAD
122.	CR. MISC./31552/2026 1 341,323,307,34 A.BAIL	NITESH KUMAR @ NITESH KUMAR YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	BINOD KUMAR
<u>FOR ORDERS (ON OFFICE NOTES) - III</u>				
123.	CR. APP (SJ)/4187/2019 U/S 14A (2) SC/ST SC/ST ACT (AB)	4 MUKESH KUMAR GUPTA @ MUKESH PRASAD GUPTA AND ANR vs THE STATE OF BIHAR AND ANR	MRIGENDRA PRATAP SINGH	SADANAND PASWAN
124.	CR. APP (SJ)/4893/2019 U/S 14A (2) SC/ST SC/ST ACT (AB)	9 BANNEY QURASHI @ BANNEY QURASHI @ MD. BANNEY QURASHI vs THE STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	SADANAND PASWAN
125.	CR. APP (SJ)/5185/2019 U/S 14A(2) OF SC/ SC/ST ACT (AB)	4 MUNNA KUMAR @ MUNNA SINGH AND ANR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR MANISH KUMAR MD. ZIAUL QUAMAR	BINAY KRISHNA
126.	CR. APP (SJ)/343/2020 4 14A(2)- SC/ST Act SC/ST ACT (QSH)	INDRADEV YADAV AND ORS vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND	SADANAND PASWAN
127.	CR. APP (SJ)/1184/2020 14A(2) SC/ST Act SC/ST ACT (AB)	4 VIKASH YADAV @ VIKASH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR NAVIN SHARMA PANKAJ KUMAR	SADANAND PASWAN
128.	CR. APP (SJ)/100/2021 5 U/S 14-A(2) SC/ST SC/ST ACT (AB)	RANJAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH RIYA SINGH	A.G. SADANAND PASWAN
129.	CR. APP (SJ)/3071/2021 U/S 14A SC/ST Act SC/ST ACT (AB)	5 LAKHAN MANDAL @ RAM LAKHAN MANDAL @ RAM LAKHAN MANDAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH SANTOSH KUMAR SANOJ KUMAR	A.G. BINAY KRISHNA MANI SHANKAR KUMAR PRABHAT KUMAR
130.	CR. APP (SJ)/4068/2021 U/S 14-A-2 SC/ST SC/ST ACT (AB)	7 TINKU SINGH @ TINKU KUMAR vs THE STATE OF BIHAR AND ANR	SHYAMAL PRAKASH	SADANAND PASWAN SANJU SINGH
131.	CR. APP (SJ)/26/2022 2 U/S 14 A(2) SC/ST SC/ST ACT (AB)	NAGMANI PRASAD @ NANMNI PASAD vs THE STATE OF BIHAR AND ANR	KRISHNA KUMAR YADAV	USHA KUMARI 1 VIJAY KUMAR RAJANI KUMARI
132.	CR. APP (SJ)/30/2022 2 U/S 14 A(2) SC/ST SC/ST ACT (AB)	GARIB NATH RAY AND ANR vs THE STATE OF BIHAR AND ANR	SANJANA GAURAV KUMAR KUMARI ARCHNA	BINAY KRISHNA DR. ALOK KUMAR SINHA MRS. RAJ RASHMI SINHA

FOR ADMISSION

PATNA HIGH COURT	27	Monday 18th May, 2026
		Hon'ble Mr. Justice Rajiv Roy

133.	CR. MISC./24001/2023 147,149,341,323,3 A.BAIL	7 RAUSHAN KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR PANKAJ KUMAR ADITYA KUMAR PANDEY	AMIT KUMAR RAKESH DHANANJAY KUMAR SAILESH KUMAR
134.	CR. MISC./26398/2023 420,406,504,506,3 A.BAIL	4 SANJEET ACHARYA vs THE STATE OF BIHAR	PRIYANKA SINGH MADHAV RAJ ADARSH SINGH	SHAILENDRA KUMAR MUKUND MOHAN JHA
135.	CR. MISC./77601/2023 135 A.BAIL	11 MD. BASHIR AHMAD @ BASHIR AHMAD vs THE STATE OF BIHAR	RANJAY KUMAR PATEL SUDHANSHU PRAKASH	ANANT KUMAR 1 AKHILESHWAR SINGH (AC TO VINAY KIRTI SINGH) PRAKASH KUMAR
136.	CR. MISC./2197/2025 341,323,504,34,35 A.BAIL	3 MD. SULEMAN AND ANR vs THE STATE OF BIHAR	AMRIT ABHIJAT SNEHIL KUMAR UPENDRA YADAV MANOJ KUMAR GUPTA SANJAY SINGH GHANSHYAM	CHANDRA SEN PRASAD SINGH
137.	CR. MISC./5228/2025 323,420,406,504 A.BAIL	2 GANESH PASWAN vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN	JAI NARAIN THAKUR PRAVEEN KUMAR UDAY PRATAP SINGH
138.	CR. MISC./17854/2025 3,4 A.BAIL	10 MANOJ KUMAR vs THE STATE OF BIHAR	VIJAY ANAND SARITA KUMARI ROOP KISHAN	PARMANAND KUMAR BABLU KUMAR
139.	CR. MISC./18381/2025 321,327,334,419,4 A.BAIL	6 ABHAY KUMAR vs THE STATE OF BIHAR AND ANR	ADARSH SINGH RANJIT KUMAR PANKAJ KUMAR	ANANT KUMAR 1 SHYAMA KANT SINGH BIPIN BIHARI SINGH ABHISHEK ANAND MADHURI KUMARI SHIVAM KUMAR
140.	CR. MISC./44164/2025 409,420,34, A.BAIL	4 DILIP KUMAR vs THE STATE OF BIHAR AND ANR	ALOK RANJAN	SHYAMESHWAR DAYAL ARVIND KUMAR SURENDRA KUMAR MISHRA SURESH PD SINGH NO.1
141.	CR. MISC./46985/2025 326(g),3(5), A.BAIL	10 ANUP KUMAR SINGH @ ANUP SINGH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	BISHWESHWAR RAM
142.	CR. MISC./49749/2025 406,420,504,506,1 A.BAIL	3 NIRAJ KUMAR SHARMA AND ANR vs THE STATE OF BIHAR AND ANR	LOKESH	LALAN KUMAR ROHIT KUMAR PRAVEEN KUMAR NIHAL SWARAJ PAL
143.	CR. MISC./51928/2025 103(1),118(2),80, A.BAIL	6 ASHA DEVI AND ORS vs THE STATE OF BIHAR	JEETENDRA NARAYAN SURESH PRASAD	RAM ANURAG SINGH AASHISH KUMAR AKANKSHA KUMARI ADARSH KUMAR SUNNY KUMAR SRI CHANDRA BHUSHAN PRASAD, APP
144.	CR. MISC./52279/2025 384,34 A.BAIL	4 ANITA KUMARI vs THE STATE OF BIHAR AND ANR	PREM RANJAN KUMAR GEETA KUMARI RAUSHAN ABHISHEK GIRIDHAR GOPAL TIWARY PRAGATI SINGH VIDHI SHREE SHIVANI MISHRA	SURENDRA PRASAD SINGH ARVIND KUMAR
145.	CR. MISC./53795/2025 406,415,420,120B, A.BAIL	4 JAYKANT RAY vs THE STATE OF BIHAR AND ANR	JAY RAM PRASAD DEEPAK KUMAR	GANESH PRASAD SINGH NAGENDRA KUMAR
146.	CR. MISC./55606/2025 420,467,468,471,1 A.BAIL	6 BIBI JULEKHA @ JULEKHA KHATOON AND ANR vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR RANA	RAJIV NAYAN SANJAY KUMAR SHARMA ROHIT KUMAR KUMAR RAVISH
147.	CR. MISC./56846/2025 498A,313,34, A.BAIL	3 AASHISH KUMAR vs THE STATE OF BIHAR AND ANR	MD MUSOWIR	VEENA KUMARI JAISWAL SANJEEV KUMAR SINGH
148.	CR. MISC./57732/2025 363,365,366, A.BAIL	3 VIVEK KUMAR @ VIVEK ANAND vs THE STATE OF BIHAR AND ANR	PARMATMA SINGH ADITYA SINGH VIDYAPATI	NITYA NAND TIWARY RAJESH KUMAR

PATNA HIGH COURT		28	Monday 18th May, 2026	
Hon'ble Mr. Justice Rajiv Roy				
149.	CR. MISC./58301/2025 3 498(A),323,406 A.BAIL	SHASHANK RAJ vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	SUNIL KUMAR PANDEY PIYUSH PARASAR AMRIT KUMAR
150.	CR. MISC./64643/2025 6 326(g) A.BAIL	RAVI KUMAR @ RAVI KUMAR SINHA vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINHA	SHAILENDRA KUMAR SINGH
151.	CR. MISC./64657/2025 5 85,303(2),3(5), A.BAIL	SUBHASH KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR	TARUN PRASAD MANDAL RITESH KUMAR SINHA PRAVIN KUMAR ANKITA
152.	CR. MISC./64681/2025 4 120B,420,467,468, A.BAIL	YOGENDRA YADAV AND ORS vs THE STATE OF BIHAR AND ANR	PRAMOD MISHRA SURAJ KUMAR	ANIL KUMAR SINGH NO. 1
153.	CR. MISC./67320/2025 3 341,323,307,504,5 A.BAIL	DHIRENDRA KUMAR PASWAN @ DHIRENDRA KUMAR @ DHIRENDRA PASWAN vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINHA	ANUJ KUMAR SHRIVASTAVA SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI
154.	CR. MISC./69089/2025 3 420,498A,307,313, A.BAIL	MD. NESAR ALAM @ NISAR ALAM @ NISHAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	ASHA KUMARI PRIYANKA KUMARI RAJEEV RANJAN NO.II
155.	CR. MISC./69199/2025 4 341,323,379,498A A.BAIL	CHANDAN KUMAR vs THE STATE OF BIHAR AND ANR	ANUPAM PRABHAT SHRIVASTAVA	UPENDRA KUMAR
156.	CR. MISC./72154/2025 5 341,323,354B,504, A.BAIL	GUDDU PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM	RAJ KISHOR SINGH
157.	CR. MISC./72344/2025 3 126(2),85,352 A.BAIL	HARUN ANSARI vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAMCHANDRA SAHNI DEEPAK KUMAR AKHILESH KUMAR MISHRA PADMANABH KASHYAP MD. GHULAM MUSTAFA JYOTI JOSHI
158.	CR. MISC./73381/2025 3 329(4),126(2),115 A.BAIL	MD. IRFAN vs THE STATE OF BIHAR	MD.ABU SHAJAR MD. NAZIR ANSARI	SHAILENDRA KUMAR
159.	CR. MISC./74797/2025 4 115(2),109,85,316 A.BAIL	IRFAN SIDDIQUI vs THE STATE OF BIHAR AND ANR	RAJANI KANT PANDEY	GANESH PRASAD SINGH AQUAIB KHAN MD TAUQUEER AZHAR PRAKASH KUMAR AQUAIB KHAN MD TAUQUEER AZHAR PRAKASH KUMAR
160.	CR. MISC./75539/2025 7 69,351(2), A.BAIL IA-1/2025 () AMENDMENT	ATIF HASSAN vs THE STATE OF BIHAR	HARSH VARDHAN HARSH RAJ UJJWAL KUMAR	DR. INDIWAR KUMARI MAJID MAHBOOB KHAN PIYUSH TIWARI
161.	CR. MISC./77928/2025 5 341,323,354(B),37 A.BAIL	PANKAJ RAY @ PANKAJ RAI @ PANKAJ KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SURYA NARAYAN ROY ARVIND KUMAR JHA ASHOK KUMAR SINGH	KUMAR VEERENDRA NARAYAN
162.	CR. MISC./78539/2025 5 341,324,326,307,3 A.BAIL	AFTAB ALAM @ AFTABH SHEIKH vs THE STATE OF BIHAR	SHRUTI SINHA EBRAHIM KABIR	AJIT KUMAR KUMAR HARSHVARDHAN SUDHANSHU PRAKASH RAJNIKANT
163.	CR. MISC./79781/2025 4 115(2), 126,109,3 A.BAIL	BINOD YADAV @ BINOD PRASAD YADAV vs THE STATE OF BIHAR AND ANR	GYAN PRAKASH	SYED MOJIBUR RAHMAN UMESH KUMAR GUPTA VIJAY KUMAR VIMAL RAKESH KUMAR
164.	CR. MISC./80069/2025 3 117(2),115(2),109 A.BAIL	MANOJ KUMAR AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH MAYANK PRASANNA DUBEY	RAJENDRA SINGH
165.	CR. MISC./80424/2025 3 323,341,498(A),37 A.BAIL	MUNNA KUMAR RAM @ MUNNA RAM vs THE STATE OF BIHAR AND ANR	JEETENDRA NARAYAN	PARMANAND KUMAR PRAMOD KUMAR SINGH RAHUL RAJ
166.	CR. MISC./82182/2025 5 406,420,467,468,4 A.BAIL	JAI PRAKASH SHARMA vs THE STATE OF BIHAR AND ANR	SHASHI KANT SURENDRA KUMAR MISHRA	RANA RANDHIR SINGH

PATNA HIGH COURT	29	Monday 18th May, 2026	
		Hon'ble Mr. Justice Rajiv Roy	

167.	CR. MISC./82381/2025 4 406,417,420,34, A.BAIL	BHOLA DAS vs THE STATE OF BIHAR AND ANR	DILIP KUMAR ROY PINKI KUMARI	BINOD KUMAR
168.	CR. MISC./82872/2025 3 420,467,468,471,1 A.BAIL	ALI AKHTAR vs THE STATE OF BIHAR	RAVI RANJAN	PRAMOD KUMAR PANDEY DWIJ RAJ
169.	CR. MISC./83000/2025 4 80(2),3(5), A.BAIL	SHYAM PRASAD @ SHYAM MAHTO vs THE STATE OF BIHAR	PANKAJ KUMAR NARAYAN KUMAR	SHARDA KUMARI ADARSH SINGH RABISH KUMAR HARSH KUMAR KHALID FAIZAN KHURSHID RAHUL DEO VARMAN
170.	CR. MISC./83474/2025 7 318(2),318(3),319 A.BAIL	SHASHIKANT KUMAR vs THE ECONOMIC OFFENCES UNIT (EOU) THROUGH THE ADDITIONAL DIRECTOR OF POLICE, PATNA- 800001 AND ANR	APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP PRANSHU PRAKASH JAYA SINGH HRITIK ANAND	VISHWANATH PD. SINHA RAJESH RANJAN
171.	CR. MISC./84995/2025 5 140(3) A.BAIL	KUNKO DEVI vs THE STATE OF BIHAR	PRATYUSH PRATAP SINGH RITU RAJ SHUKLA	ABHAY KUMAR ROY
172.	CR. MISC./86694/2025 4 127(2),308(5),3(5) A.BAIL	NANDAN PASWAN vs THE STATE OF BIHAR	RAVI KUMAR SINHA SATISH KUMAR MEHTA ROHIT KUMAR	UMESH LAL VERMA
173.	CR. MISC./86946/2025 3 87,3(5) A.BAIL	NAND KISHOR @ NAND KISHOR KUMAR @ NAND KISHOR SAH vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR MD. MOBASSAR ALI	AJIT KUMAR
174.	CR. MISC./87084/2025 3 323,504,498A,379, A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	AWADHESH KUMAR SINGH SHYAMA RANI	MADHURA NAND JHA PRANOY KUMAR SAROJ KUMAR VASANT VIKAS
175.	CR. MISC./87324/2025 3 8,12, A.BAIL	RASRAJ KARAMKAR @ RASHRAJ KARMKAR vs THE STATE OF BIHAR AND ANR	MAYANK MOHAN RAKESH MOHAN SINGH	PAWAN KUMAR CHAURASIA NISHI PRIYA
176.	CR. MISC./87756/2025 4 420,467,468,471, A.BAIL	MUNNA SINGH vs THE STATE OF BIHAR AND ANR	SHYAM BIHARI SINGH YUGAL KISHORE SANIA SINHA	HUMAYOU AHMAD KHAN
177.	CR. MISC./88048/2025 3 498(A),323,384,38 A.BAIL	KUMOD RAJAK vs THE STATE OF BIHAR AND ANR	DR. BIDHU RANJAN	RAJESH KUMAR ROHIT KUMAR SANJAY KUMAR SHARMA KUMAR RAVISH
178.	CR. MISC./88106/2025 3 ANTICIPATORY BAIL A.BAIL	AMARJEET KUMAR @ AMARJEET RAY vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR DHIRDYUTI KUMAR VERMA MD. HUZAIFA	UMANATH MISHRA SANTOSH KUMAR SINGH
179.	CR. MISC./89257/2025 4 115(2),126(2),85, A.BAIL	MD. SADDAM vs THE STATE OF BIHAR AND ANR	PRIYANKA SINGH AVIJEET KUMAR RAHUL EASHITA RAJ	BINOD KUMAR
180.	CR. MISC./89503/2025 4 126(2),115(2),117 A.BAIL	AMIT KUMAR @ AMIT KUMAR YADAV @ AMIT YADAV AND ANR vs THE STATE OF BIHAR	VINOD KUMAR	SHANTANU KUMAR
181.	CR. MISC./89660/2025 2 30(a), A.BAIL	MOHAN MAHTO vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	KHURSHID ANWAR
182.	CR. MISC./89871/2025 4 420,406,467,468, A.BAIL	NEERAJ KUMAR @ NIRAJ KUMAR vs THE STATE OF BIHAR AND ANR	PRITISH KUMAR LAL	RANA RANDHIR SINGH
183.	CR. MISC./15390/2026 3 341,323,504,498A A.BAIL	ABHISHEK SHUKLA vs THE STATE OF BIHAR AND ANR	RITIK SHAH SAURABH SUMAN MADAN MOHAN PALLAVI PANDEY	SATYENDRA PRASAD
184.	CR. MISC./27123/2026 3 103, A.BAIL	SANJIV KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	ABHAY KUMAR ROY
185.	CR. MISC./27155/2026 3 366A, A.BAIL	MOGAL KUMAR vs THE STATE OF BIHAR	NARESH PRASAD	NIRMAL KUMAR SINHA

MATTER -1

PATNA HIGH COURT	30	Monday 18th May, 2026
		Hon'ble Mr. Justice Rajiv Roy

186. CR. WJC/875/2026 226, 227 M. Miscellaneous	2 DR. VIJAY KUMAR SHUKLA @ MUNNA SHUKLA vs THE STATE OF BIHAR THROUGH HOME SECRETARY, GOVERNMENT OF BIHAR, MAIN SECRETARIAT PATNA. AND ORS	ADYA PANDEY SHUBHAM KUMAR UPADHYAY MANINI JAISWAL MEGHA RANI	G.P 3 SUNIL KUMAR SINGH SUNIL KUMAR SINGH
FOR ADMISSION III			
187. CR. APP (SJ)/1787/2022 U/S 14-A-2 SC/ST SC/ST ACT (AB)	3 SADAM HUSSAIN @ MD SADDAM HUSSAIN vs THE STATE OF BIHAR	MD. SHAMIMUL HODA	SADANAND PASWAN SHANKAR KUMAR
188. CR. APP (SJ)/1643/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	5 FULWA DEVI @ FULA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SHARMA KEDAR SINGH	BINAY KRISHNA DHIRENDRA PRASAD SINHA RINA SINHA
189. CR. APP (SJ)/2174/2023 U/S 14(A)(2) SC/S SC/ST ACT (AB)	2 ASHOK YADAV AND ANR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	USHA KUMARI 1
190. CR. APP (SJ)/2375/2023 U/S 14(A)2 SC/ST SC/ST ACT (AB)	4 SARFARAJ AHMAD @ SAIAD SARFARAJ HUK vs THE STATE OF BIHAR AND ANR	HARISH KUMAR	BINAY KRISHNA RAM PRAKASH KUMAR
191. CR. APP (SJ)/2379/2023 U/S 14(A)(2) SC/S SC/ST ACT (AB)	2 VIVEK PANDEY @ VIVEK KUMAR PRASAR @ VIVEK KUMAR PARASAR AND ORS vs THE STATE OF BIHAR AND ANR	HARISH KUMAR	SADANAND PASWAN
192. CR. APP (SJ)/5278/2023 U/S 14A(2) SC/ST SC/ST ACT (AB)	4 KULDEEP YADAV AND ORS vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	BINAY KRISHNA
193. CR. APP (SJ)/646/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	3 NAKUL YADAV @ NAKUL KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SABAL KUMAR JHA	USHA KUMARI 1 USHA KUMARI NO.1 (SPL.P.P)
194. CR. APP (SJ)/658/2024 14A(2) SC/ST ACT SC/ST ACT (AB)	3 DEWANTI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY	SADANAND PASWAN ARBIND KUMAR SINGH
195. CR. APP (SJ)/1272/2024 U/S 18,19 OF HUMA SC/ST ACT (AB)	4 RAVINDRA KUMAR vs THE STATE OF BIHAR AND ANR	ANISH KUMAR	SADANAND PASWAN
196. CR. APP (SJ)/2814/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	8 ANIL SINGH @ ANIL KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MUKUL KUMAR SHASHANK SHEKHAR	BINAY KRISHNA DHURENDRA KUMAR
197. CR. APP (SJ)/4863/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB) Same ps: CR. APP (SJ)/3767/2024	3 VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA SAGAR KUMAR	SADANAND PASWAN
With CR. APP 197.1 (SJ)/3767/2024 U/S 14 A (2) SC/STSC/ST ACT (AB)	3 NITESH KUMAR YADAV vs THE STATE OF BIHAR AND ANR	PRATEEK TANDON	USHA KUMARI 1
198. CR. APP (SJ)/5151/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB) IA-1/2024 () LIMITATION PETITIO	7 SUNITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	PRAVIN KUMAR	BINAY KRISHNA ASHIYA RAJ PRAMOD KUMAR YADAV
199. CR. APP (SJ)/5324/2024 U/S - 14 A (2) SC SC/ST ACT (AB)	3 KRISHNA SINGH AND ANR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR	SADANAND PASWAN ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY SHARAD KUMAR VERMA ABHISHEK KUMAR SAGAR KUMAR HEMANT RAY

PATNA HIGH COURT	31	Monday 18th May, 2026	
		Hon'ble Mr. Justice Rajiv Roy	

200. CR. APP (SJ)/5746/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 ABHINIT KUMAR @ AMINIT KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR RASHMI JHA	USHA KUMARI 1
201. CR. APP (SJ)/114/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	3 RAVI RANJAN KUMAR @ RAVI RANJAN @ JAT YADAV vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	USHA KUMARI 1
202. CR. APP (SJ)/243/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 SATYAM KUMAR @ SATYAM SINGH vs THE STATE OF BIHAR AND ANR	ROHIT KUMAR TRIPATHI	SADANAND PASWAN RAKESH KUMAR JHA RAJESH KUMAR
203. CR. APP (SJ)/1082/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 RAUSHAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	PINTU KUMAR PATEL MADHAV KUMAR	SADANAND PASWAN
204. CR. APP (SJ)/1103/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 SANO YADAV @ SANU YADAV vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	USHA KUMARI 1
205. CR. APP (SJ)/1129/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	3 SHAMBHU PRASAD @ SHAMBHU YADAV AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY KUMARI PALLAVI MANOJ KUMAR PANDEY MANOJ KUMAR PANDEY	SADANAND PASWAN VINOD KUMAR
206. CR. APP (SJ)/1336/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 SUJIT KUMAR @ SUJIT RAI vs THE STATE OF BIHAR AND ANR	ANISH KUMAR	USHA KUMARI 1

PATNA HIGH COURT	32	Monday 18th May, 2026 Hon'ble Mr. Justice Arun Kumar Jha
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 11:00 A.M.)
Mr. Justice Arun Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
-----	---------	-----------------	--------------	--------------	---------

FOR JUDGEMENT

1.	CR. WJC/2942/2025 226,227 M. Miscellaneous	20 RISHU SHREE vs THE UNION OF INDIA THROUGH ITS SECRETARY, LEGISLATIVE DEPARTMENT, MINISTRY OF LAW AND JUSTICE AND ORS	UJJWAL RAJ ANIRVAN CHOUDHURI SAHIL KUMAR KUMARESH SINGH	DR.K.N. SINGH (ASG) PRABHAT KUMAR SINGH ARVIND KUMAR ARVIND KUMAR	
----	--	---	--	--	--

PATNA HIGH COURT	33	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
------------------	----	--

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Alok Kumar Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./6875/2026 96 A.BAIL	3 BINOD RISHIDEO AND ANR vs THE STATE OF BIHAR	AKASH ANAND	GAURI SHANKAR GUPTA
2.	CR. MISC./8915/2026 80,238,328 A.BAIL	3 RANDHIR PASWAN @ RANDHIR KUMAR vs THE STATE OF BIHAR	ALKA SINGH	UMA SHANKAR PRASAD SINGH
3.	CR. MISC./9954/2026 323,379,420,406,4 A.BAIL	3 ANUP YADAV vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	SHYAM KUMAR SINGH
4.	CR. MISC./9964/2026 70(2),3(5), A.BAIL	3 RAVI KUMAR @ RAVI RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SAXENA BASANTI KUMARI	ABHAY KUMAR ROY
5.	CR. MISC./10078/2026 304B,34, A.BAIL	3 LACHCHO DEVI vs THE STATE OF BIHAR	SATYA PRAKASH	AJAY KUMAR JHA
6.	CR. MISC./10228/2026 431(4),322,336(3) A.BAIL	3 SAHEB vs THE STATE OF BIHAR AND ANR	AKHILESHWAR KUMAR SHRIVASTVA AMRIT KIRTI	RINA SINHA
7.	CR. MISC./10860/2026 126(2),115(2),76, A.BAIL	3 PANKAJ KUMAR vs THE STATE OF BIHAR	SANGEET DEOKULIAR AKHILESH KUMAR NISHANT KUMAR	CHANDRA BHUSHAN PRASAD
8.	CR. MISC./12094/2026 126(2),115(2),109 A.BAIL	2 MD. OSIM @ MD. WASIM @ WOSIM vs THE STATE OF BIHAR	MADHAV JHA	MADHURA NAND JHA
9.	CR. MISC./13084/2026 190,191(2),191(3) A.BAIL	2 AMIT KUMAR @ AMIT KR. SINGH vs THE STATE OF BIHAR	JAI PRAKASH SINGH DEEPSHIKHA	NIRMAL KUMAR SINHA
10.	CR. MISC./13405/2026 103(2),3(5) A.BAIL	2 KAJAL KUMARI AND ANR vs THE STATE OF BIHAR	NIRANJAN PARIHAR UPENDRA PRASAD II	BHANU PRATAP SINGH MD. ATAUL HAQUE
11.	CR. MISC./14188/2026 85,316(2),115(2), A.BAIL	2 MD. FIROJ ALAM @ FIROJ ALAM vs THE STATE OF BIHAR AND ANR	RAGHAV PRASAD URMILA KUMARI CHANDRA SHEKHAR GUN SAGAR MAHTO	PRADEEP NARAIN KUMAR
12.	CR. MISC./15043/2026 120B,323,379,498A A.BAIL	2 RAJEEV KR. CHOUDHARY @ RAJEEV CHOUDHARY vs THE STATE OF BIHAR AND ANR	AJAY MUKHERJEE GANESH SHARMA GARARI MUKHARJEE	BHARAT BHUSHAN
13.	CR. MISC./15122/2026 363,366A,34, A.BAIL	3 NITESH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR AND ANR	KUMARI ANUPAM AWANTIKA PUSHPAM	KUMAR RANJIT RANJAN
14.	CR. MISC./15442/2026 140(3),96 A.BAIL	2 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	RENU KUMARI
15.	CR. MISC./16054/2026 115(2),126(2),109 A.BAIL	2 MD. GULAM QADIR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL PRIYANKA NEHA KUMARI SINGH	VINOD SHANKER MODI
16.	CR. MISC./16245/2026 85 A.BAIL	2 AJIT KUMAR GUPTA vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	ANIL KUMAR
17.	CR. MISC./16413/2026 319(2),318(4),316 A.BAIL	3 MD. JUNAID vs THE STATE OF BIHAR	BELA SINGH ANISH KUMAR THAKUR AASHISH KUMAR RAJEEV RANJAN	ANIL KUMAR BINOD PRAKASH RAKESH KUMAR SONI
18.	CR. MISC./16799/2026 85,115(2),118(1), A.BAIL	2 SUNNY KUMAR vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PRANSHU PURUSHOTTAM KUMAR	NITYA NAND TIWARY PUSHPENDRA KUMAR SINGH DIVYA BHARTI

PATNA HIGH COURT	34	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

19.	CR. MISC./17165/2026 2 126(2),115(2),85, A.BAIL	RAVI PRAKASH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR KUMAR SHIVAM SINHA RAUSHAN SINHA SANTOSH KUMAR	ANIL KUMAR ADYA PANDEY MANAS RAJDEEP
20.	CR. MISC./17230/2026 1 498A,302 A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	RABIA GULNAZ RANJANA SINGH	AJAY KUMAR NO. 2
FOR ADMISSION - FRESH CASES				
21.	CR. MISC./31557/2026 1 126(2),115(2),109 A.BAIL	SUBHAS KESHARI @ SUBHAS SAH vs THE STATE OF BIHAR	GYAN PRAKASH SUMIT KUMAR SRIVASTVA	PRADEEP NARAIN KUMAR
22.	CR. MISC./31566/2026 1 126(2),115(2),303 A.BAIL	MANOJ KUMAR JHA AND ANR vs THE STATE OF BIHAR	KUMAR RAVI SHANKAR	AJAY KUMAR JHA VIKRAMADIT AMRESH KUMAR SINHA
23.	CR. MISC./31616/2026 1 85,115(2),352,351 A.BAIL	PRASHANT KUMAR vs THE STATE OF BIHAR AND ANR	SAKET ANAND AJEET KUMAR ALOK KUMAR DANISH SAMI RADHIKA PATEL	RAM PRIYA SHARAN SINGH
24.	CR. MISC./31638/2026 1 316(2),318(4), A.BAIL	SANGEETA DEVI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	NITYANAND
25.	CR. MISC./31661/2026 1 147,148,149,341,3 A.BAIL	MD. JAHANGIR @ JAHANGIR vs THE STATE OF BIHAR	PRASOON SHEKHAR UDAY PRATAP SINGH RAJESH KUMAR ANKIT KUMAR	PRADEEP NARAIN KUMAR
26.	CR. MISC./31814/2026 1 191(2),191(3),190 A.BAIL	KUNDAN MURMU vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	BINOD KUMAR
27.	CR. MISC./31899/2026 1 103(1),3(5) A.BAIL	RAMFAL YADAV @ GORE vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	SANJAY KUMAR BHOLA KUMAR
28.	CR. MISC./31934/2026 2 457,380, A.BAIL	RAJESH KUMAR vs THE STATE OF BIHAR	UMESH KUMAR YADAV	ANUJ KUMAR SHRIVASTAVA
29.	CR. MISC./31963/2026 1 126(2),115(2),117 A.BAIL	SUDHIR KUMAR SINGH @ MANTU SINGH vs THE STATE OF BIHAR	RAJESH RANJAN KUMAR	MOHAMMAD SUFYAN
30.	CR. MISC./32003/2026 1 126(2),115(2),64, A.BAIL	ROHIT RAWANI @ ROHIT KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR CHANDNI KUMARI SAKSHI KUMARI ANUNAY SHAHI	SANJAY KUMAR GAJENDRA KUMAR SINGH MANISH KUMAR NO2 SURABHI NIRMAL
31.	CR. MISC./32038/2026 1 126(2),115(2),109 A.BAIL	RAMANAND PASWAN AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR	NARSINGH TANTI
32.	CR. MISC./32053/2026 1 115(2),117(1),76, A.BAIL	KANHAIYA SHARMA @ KANHAIYA KUMAR vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	AWADHESH KUMAR SINGH
33.	CR. MISC./32078/2026 1 126(2),115(2),109 A.BAIL	ANURAG SINGH vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH	SUMAN KUMARI SINGH
34.	CR. MISC./32093/2026 1 80,3(5) A.BAIL	DILIP PATEL @ DILIP PRASAD @ DINIP PATEL AND ORS vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	SHARDA KUMARI
35.	CR. MISC./32103/2026 1 8C,20(B)(ii)(C) A.BAIL	SUBHASH KUMAR @ SUBHASH YADAV vs THE STATE OF BIHAR	NAFISU ZZOHA NASAR IQBAL MD RAGHIB ALAM	ANANT KUMAR 1
36.	CR. MISC./32112/2026 1 126(2),115(2),109 A.BAIL	MIRAJ KHAN @ SHALLU KHAN vs THE STATE OF BIHAR	AKASH RAJ MUSKAN SINGH RAJIT RANJAN NIKITA MITTAL	RAJENDRA NATH JHA
37.	CR. MISC./32129/2026 1 8C,21A A.BAIL	PRAMOD KUMAR @ PARMOD KUMAR @ LALA vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	JITENDRA KUMAR SINGH

PATNA HIGH COURT	35	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

38.	CR. MISC./32130/2026 1 126(2),109(1),61(A.BAIL	SOLU KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH SINGH	SURENDRA PRASAD
39.	CR. MISC./32131/2026 1 191(2),126(2),115 A.BAIL	SAKUNTALA DEVI @ SHAKUNTALA DEVI AND ORS vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	MURLI DHAR
40.	CR. MISC./32136/2026 1 126(2),115(2),118 A.BAIL	DHANANJAY TIWARI vs THE STATE OF BIHAR	SHREEKANT VAIDYA	BINOD KUMAR VYAS KUMAR MISHRA
41.	CR. MISC./32137/2026 1 8(c),21(b), A.BAIL	MD. AKMAL vs THE STATE OF BIHAR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	MUKESH KUMAR SINGH
42.	CR. MISC./32189/2026 1 47(A),(f) A.BAIL	VIJAY RAJVANSHI vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	RAJENDRA PRASAD NAT
43.	CR. MISC./32193/2026 1 317(5),336(3), A.BAIL	AMARJIT KUMAR @ AMARJIT KUMAR SINGH @ AMARJIT SINGH vs THE STATE OF BIHAR	SHIVAM ANIKET	ANIL PRASAD SINGH
44.	CR. MISC./32194/2026 1 103(1),80(2),238, A.BAIL	RAJU MAHTO AND ANR vs THE STATE OF BIHAR	SITESH KASHYAP RAUSHAN RAJ SANJEEV KUMAR	RABINDRA KUMAR KUNDAN RATHORE@ KUNDAN KUMAR SANTOSH KUMAR
45.	CR. MISC./32196/2026 1 70 A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR	SHADAB AKHTER PRAVEEN KUMAR	MANOJ KUMAR
46.	CR. MISC./32197/2026 1 318(4),316(5),338 A.BAIL	PAWAN KUMAR MUNKA @ PAWAN MUNKA AND ANR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR P.K. SRIVASTAVA	RAM NARESH RAY
47.	CR. MISC./32198/2026 1 115(2),126(2),109 A.BAIL	RAHUL KUMAR @ RAHUL YADAV AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	JITENDRA KUMAR SINGH
48.	CR. MISC./32199/2026 1 69,351(2)(3) A.BAIL	AVADHESH KUMAR vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR NAZIA QUAMAR PUJA KUMARI	HARENDRA PRASAD
49.	CR. MISC./32200/2026 1 324,498A,323,307, A.BAIL	RAJU CHOUDHRY vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR SINGH RAJNISH RANJAN	SHAHABUDDIN AZEEM @ S. AZEEM
50.	CR. MISC./32201/2026 1 126(2),115(2),64, A.BAIL	MD. SOEB vs THE STATE OF BIHAR	VIKAS KUMAR JHA ABHINAV KUMAR JASJIT PRANJAL AMRIT JAY KUMAR ROY	SHAHEEN BEGUM
51.	CR. MISC./32202/2026 1 115(2),126(2),118 A.BAIL	GUFRAAN ALI @ MD. GUFRAAN ALI AND ORS vs THE STATE OF BIHAR	KARANDEEP KUMAR	SURESH PRASAD SINGH
52.	CR. MISC./32205/2026 1 126(2),115(2),117 A.BAIL	UMASHANKAR RAY vs THE STATE OF BIHAR	MAHENDRA PRATAP	PAWAN KUMAR CHAURASIA
53.	CR. MISC./32206/2026 1 69 A.BAIL	ABHIMANYU KUMAR vs THE STATE OF BIHAR AND ANR	NAWAL KISHORE SINGH RAMA KANT SINGH	SATYENDRA PRASAD
54.	CR. MISC./32207/2026 1 121(1),318(4),338 A.BAIL Same ps: CR. MISC/32223/2026 CR. MISC/32602/2026	MD. KHUSHNAIN @ KHUSHNAIN vs THE STATE OF BIHAR	GOPAL KUMAR JHA	BHARAT BHUSHAN
55.	CR. MISC./32210/2026 1 316(4),318(4) A.BAIL	AJAY KUMAR SINGH @ SHRI AJAY KUMAR SINGH vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	PARMANAND KUMAR
56.	CR. MISC./32223/2026 1 121(1),318(4),338 A.BAIL Same ps: CR. MISC/32207/2026 CR. MISC/32602/2026	IZRAIL @ MD. IZRAIL HUSSAIN @ MOHD IZRAIL HUSSAIN vs THE STATE OF BIHAR	DIWAKAR PALLAV KUMAR SINGH SAHEEBA NAZ PRIYA KUMARI DEEPAK KUMAR	NAND KISHORE PRASAD
57.	CR. MISC./32230/2026 1 126(2),115(2),118 A.BAIL	GULZAR ANSARI @ GULZAR MIYA AND ANR vs THE STATE OF BIHAR	JAVED ASLAM	TARUN PRASAD MANDAL

PATNA HIGH COURT	36	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

58.	CR. MISC./32235/2026 1 30(a), A.BAIL	RAJESH RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HARSHA SHASHWAT HEMANT RAY	DR. KUMAR UDAY PRATAP
59.	CR. MISC./32238/2026 1 103(1),238,61(2), A.BAIL	CHOTU KUMAR BAGVAI @ CHOTU BAGVAI vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA ABHISHEK KUMAR	GULNAR BEGUM
60.	CR. MISC./32243/2026 1 126(2),115(2),118 A.BAIL	AJIT KUMAR @ AJEET KUMAR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	JITENDRA KUMAR SINGH SATISH KUMAR
61.	CR. MISC./32285/2026 1 126(2),115(2),117 A.BAIL	VIJAY KUMAR SINGH AND ORS vs THE STATE OF BIHAR	MADHAV KUMAR VIKRAM KUMAR GAURAV KUMAR VERMA RAHUL RANJAN	RAM PRIYA SHARAN SINGH
62.	CR. MISC./32324/2026 1 103(1),3(5), A.BAIL	AMAN KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	ABHAY KUMAR ROY
63.	CR. MISC./32383/2026 1 126(2),115(2),329 A.BAIL	CHHATARPATI KAHAR @ CHHATARPATI RAWANI @ CHHATRAPATI RAWANI vs THE STATE OF BIHAR	UDAY KUMAR	JHARKHANDI UPADHYAY
64.	CR. MISC./32386/2026 1 498A A.BAIL	RAKESH YADAV @ RAKESH KUMAR vs THE STATE OF BIHAR AND ANR	VISHAL RANJAN SALONI KUMARI ANUPAM PRABHAT SHRIVASTAVA AYUSH KUMAR	ANIL PRASAD SINGH
65.	CR. MISC./32390/2026 1 341,323,354B,376, A.BAIL	MD. AKRAM vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR JHA ANANT KUMAR BHASKAR ASHISH KUMAR PALIT	VEENA KUMARI JAISWAL
66.	CR. MISC./32394/2026 1 191(2),191(3),191 A.BAIL	MD. ASIF @ MD. ASHIF AND ANR vs THE STATE OF BIHAR	MAHENDRA PRATAP	PAWAN KUMAR CHAURASIA
67.	CR. MISC./32416/2026 1 64,3(5), A.BAIL	SATYAM SAHANI@ SATYAM KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SANJAY KUMAR SHARMA
68.	CR. MISC./32434/2026 1 30(a) A.BAIL	KANCHAN KUMARI vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI	RAJESH KUMAR
69.	CR. MISC./32437/2026 1 126(2),115(2),75, A.BAIL	AMAR SAHANI @ AMAR NATH SAHNI vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR	RAJENDRA SINGH
70.	CR. MISC./32445/2026 1 126(2),115(2),352 A.BAIL	RINKI KUMARI @ RINKI DEVI vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	NIRMALA KUMARI
71.	CR. MISC./32451/2026 1 30(a) A.BAIL	ISTEKHAR ALAM @ ISHTAKHAR ALAM @ MOHAMMAD ISTEKHAR @ ISTEKHAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MEENA SINGH
72.	CR. MISC./32457/2026 1 126(2),115(2),303 A.BAIL	CHANDAN KUMAR AND ORS vs THE STATE OF BIHAR	RAHUL KUMAR	BHANU PRATAP SINGH
73.	CR. MISC./32461/2026 1 126(2),115(2),118 A.BAIL	SUBODH SAHANI vs THE STATE OF BIHAR	ALOK KUMAR ALOK UDAY KUMAR SINGH RANJIT KUMAR THAKUR	DR. AJEET KUMAR
74.	CR. MISC./32475/2026 1 137(2),64,70(1),3 A.BAIL	DHANIL CHOUHAN AND ANR vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	SANGEETA SHARMA
75.	CR. MISC./32477/2026 1 126(2),115(2),109 A.BAIL	GAURAV SINGH @ GAURAV KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA HEMANT RAY HARSHA SHASHWAT SAGAR KUMAR	SHYAM BIHARI SINGH
76.	CR. MISC./32485/2026 1 87,137(2),3(5) A.BAIL	GANESH KUMAR @ GANESH KUMAR YADAV vs THE STATE OF BIHAR	MADHAV KUMAR VIKRAM KUMAR GAURAV KUMAR VERMA RAHUL RANJAN	RAM PRIYA SHARAN SINGH

PATNA HIGH COURT	37	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

77.	CR. MISC./32492/2026 1 30(a) A.BAIL	SONU JHA @ SONU KUMAR JHA vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	LAKSHMI KANT SHARMA
78.	CR. MISC./32525/2026 1 352,351(2),109,3(A.BAIL	KRISHNA THAKUR AND ANR vs THE STATE OF BIHAR	PRAMOD KUMAR	RAMCHANDRA SAHNI PIYUSH KUMAR PANDEY
79.	CR. MISC./32527/2026 1 30(a),32(3) A.BAIL	NUR ISLAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHAHEEN BEGUM
80.	CR. MISC./32543/2026 1 126(2),115(2),351 A.BAIL	UTKARSH KUMAR @ KITTU KUMAR @ KITTU vs THE STATE OF BIHAR	HEMANT KUMAR	KUMAR VEERENDRA NARAYAN
81.	CR. MISC./32571/2026 1 30(a), A.BAIL	TETARI DEVI @ TETAR DEVI AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA RAJ BANSH DUBEY	TARKESHWAR NATH THAKUR
82.	CR. MISC./32578/2026 1 30(a), A.BAIL	ABHISHEK KUMAR @ ABHISHEK YADAV vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	KALYAN SHANKAR
83.	CR. MISC./32602/2026 1 121(1),318(4),338 A.BAIL Same ps: CR. MISC/32207/2026 CR. MISC/32223/2026	PRADEEP MANDAL @ PRADEEP KUMAR vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI ABHIJEET GAUTAM RAJESH KUMAR CHAUBEY	NITYA NAND TIWARY
84.	CR. MISC./32615/2026 1 30(a),56(b), A.BAIL	AMIT KUMAR vs THE STATE OF BIHAR	JAINENDRA KUMAR	LAKSHMI KANT SHARMA
85.	CR. MISC./32628/2026 1 96,3(5) A.BAIL	INDU DEVI AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	NITYANAND
86.	CR. MISC./32708/2026 1 341,323,324,307,3 A.BAIL	RAVINDRA YADAV vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	NAND KISHORE PRASAD
87.	CR. MISC./32711/2026 1 96,61(2) A.BAIL	MRITUNJAY KUMAR PASWAN @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR BIPIN KUMAR SARITA KUMARI	ANIL KUMAR
88.	CR. MISC./32712/2026 1 447,341,323,324,3 A.BAIL	LAILI KHATUN @ BIBI LAILA AND ORS vs THE STATE OF BIHAR	NARENDRA KUMAR RAGHUNANDAN KUMAR SINGH	UDAY PRATAP SINGH
89.	CR. MISC./32715/2026 1 126(2),115(2),85, A.BAIL	GUDDU GIRI vs THE STATE OF BIHAR	VIJAY KR SINGH NO. 1	ARUN KUMAR SINGH
90.	CR. MISC./32719/2026 1 191(2)(3),190,126 A.BAIL	JABUN YADAV @ YAMUNA YADAV AND ORS vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	HUMAYOU AHMAD KHAN
91.	CR. MISC./32723/2026 1 447,341,323,354,3 A.BAIL	SURAJ KUMAR @ GOVIND KUMAR vs THE STATE OF BIHAR AND ANR	VAKIL KUMAR UTTAM KUMAR	UPENDRA KUMAR
92.	CR. MISC./32730/2026 1 332(b),64,352, A.BAIL	SAMOJIT MAHALDAR @ SOMOJIT MAHALDAR vs THE STATE OF BIHAR	MD MUSOWIR	RAMCHANDRA SAHNI
93.	CR. MISC./32732/2026 1 85,115(2),316(2) A.BAIL	AVINASH SHEKHAR vs THE STATE OF BIHAR AND ANR	SANJEEV RANJAN SHRISTI SINGH SAUMYA SINGH	NIRMAL KUMAR SINHA
94.	CR. MISC./32735/2026 1 126(2),115(2),117 A.BAIL	KAMLAWATI DEVI @ KLAVATI DEVI AND ORS vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH	YOGENDRA KUMAR SINGH
95.	CR. MISC./32737/2026 1 341,323,307,379,1 A.BAIL	MD. NASIM vs THE STATE OF BIHAR	ABHISHEK KUMAR	MADHURI LATA
96.	CR. MISC./32740/2026 1 126(2),115(2),118 A.BAIL	KARAN KUMAR vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	PRANAV KUMAR
97.	CR. MISC./32741/2026 1 126(2),115(2),118 A.BAIL	RAJU MIYA ALIAS SARAJUDIN MIYAN vs THE STATE OF BIHAR	ANKIT RAJ PRIYANSHU KUMAR SINGH	MADHURI LATA

PATNA HIGH COURT	38	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

98.	CR. MISC./32743/2026 1 126(2),115(2),117 A.BAIL	NUR MUHAMAD @ KAHTTAR @ NOOR MOHAMMAD AND ORS vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	AJIT KUMAR
99.	CR. MISC./32750/2026 1 126(2),115(2),109 A.BAIL	MUKESH MANDAL @ MUKESH KUMAR vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ANIL KUMAR SINGH NO. 1
100.	CR. MISC./32757/2026 1 191(2),190,223,11 A.BAIL	SULENDRA PASWAN AND ORS vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	ARUN KUMAR PANDEY
101.	CR. MISC./32760/2026 1 69,61(2), A.BAIL	MD AZHAR @ AZHAR @ MD IJHAR @ IJHAR vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR NAZIA QUAMAR PUJA KUMARI	TARUN PRASAD MANDAL
102.	CR. MISC./32806/2026 1 126(2),352,351(3) A.BAIL	RAMCHANDRA PRASAD YADAV @ RAMCHANDRA YADAV AND ORS vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	SHAILENDRA KUMAR
103.	CR. MISC./32814/2026 1 413,414, A.BAIL	VIJAY MAHTO @ VIJAY KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	ASHOK KUMAR SINGH
104.	CR. MISC./32829/2026 1 498A A.BAIL	SUSHMA PANDEY vs THE STATE OF BIHAR AND ANR	EASHITA RAJ GINNI PRIYA ANIL KUMAR SHARMA ANUJ KUMAR KUMAR ANAND NITIN ADITYA RAJ SINGH	BISHWESHWAR RAM ARUN MD. ANWAR
105.	CR. MISC./32834/2026 1 115(2),126(2),303 A.BAIL	PANDU MANDAL @ PANDAV KUMAR MANDAL AND ORS vs THE STATE OF BIHAR	RAJIVE RANJAN SINGH	ANIL KUMAR SINGH NO. 1
106.	CR. MISC./32837/2026 1 126(2),115(2),110 A.BAIL	RAJESH KUMAR vs THE STATE OF BIHAR	MUKESH KUMAR BIJAY KUMAR PANDEY	SHAILENDRA KUMAR SINGH
107.	CR. MISC./32844/2026 1 318(4),338,336(3) A.BAIL	MANOJ KUMAR CHAUDHARY @ MANOJ CHAUDHARY vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	ASHA DEVI
108.	CR. MISC./32856/2026 1 80,238,61(2),3(5) A.BAIL	RAJIV KUMAR @ RAJIV KUMAR SINGH vs THE STATE OF BIHAR	SAUMYA AVINASH RAJ MD. ADNAN ABEDIN RANJEET KUMAR	ZAINUL ABEDIN ABHAY KUMAR SINGH AKASH KUMAR MISHRA
109.	CR. MISC./32859/2026 1 316(2),318(4),352 A.BAIL	VINAY SINGH AND ANR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR PANDEY KUMARI PALLAVI	TARKESHWAR NATH THAKUR HARENDRA KUMAR ANIRUDH KUMAR SINGH
110.	CR. MISC./32860/2026 1 341,323,504,307,3 A.BAIL	RAKESH MISTRY AND ORS vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR VANDANA KUMARI	HARENDRA PRASAD
111.	CR. MISC./32861/2026 1 115(2),126(2),109 A.BAIL	MD. NAJEER @ NAJIR RAIN vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RABINDRA KUMAR
112.	CR. MISC./32863/2026 1 115(2),126(2),109 A.BAIL	PANKAJ KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL	TARUN PRASAD MANDAL
113.	CR. MISC./33060/2026 1 103(1),126(2),127 A.BAIL	TARIK ANWAR @ SHEKH ATAMIL @ ABUTALIB vs THE STATE OF BIHAR	ALEXANDER ASHOK JAWED AKHTAR	RAM ANURAG SINGH DHANANJAY KUMAR KRITI PANDEY SURENDRA PRASAD TIWARI
114.	CR. MISC./33074/2026 1 115(2),126(2),109 A.BAIL	JIBRAEEL @ MD. SALAUDDIN vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	RABINDRA KUMAR SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR
115.	CR. MISC./33084/2026 1 30(a), A.BAIL	ARVIND SINGH vs THE STATE OF BIHAR	DHIRENDRA KUMAR ASHUTOSH SINGH	ABHAY KUMAR
116.	CR. MISC./33160/2026 1 126(2),115(2),329 A.BAIL	MD. AINAMUL @ ENAMUL @ MD. ANAMUL vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH ASHOK KUMAR SINGH	ADITYA NARAYAN SINGH.1
117.	CR. MISC./33173/2026 1 303(2),126(2),115 A.BAIL	AGNI RAY @ AGIN RAY vs THE STATE OF BIHAR	JITENDRA NARAIN SINHA KHUSHI AWADH	UPENDRA KUMAR

PATNA HIGH COURT	39	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

118.	CR. MISC./33236/2026 1 323,354(A),354(B) A.BAIL	RISHU RAI vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR	ZAINUL ABEDIN
119.	CR. MISC./33243/2026 1 30(a),37, A.BAIL	LAL BABU PRASAD vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	ANIL PRASAD SINGH
120.	CR. MISC./33244/2026 1 274,275,3(5), A.BAIL	GAURAV KUMAR JHA vs THE STATE OF BIHAR	KUMARI PALLAVI MANOJ KUMAR PANDEY	AHMAD ALI
FOR ADMISSION				
121.	CR. MISC./90041/2025 4 137(2),140(3) A.BAIL	ARUN KUMAR @ ARUN RAI vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP	CHOUBEY JAWAHAR KUMAR GANGESH GUNJAN
122.	CR. MISC./90048/2025 3 115(2),126,351(2) A.BAIL	NASRA PARWEEN @ NASARA PRAVEEN vs THE STATE OF BIHAR AND ANR	RAHIL FIRDAUSH	SANJAY KUMAR TIWARY SAKSHI BHATNAGAR ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR SAKSHI BHATNAGAR ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR
123.	CR. MISC./90369/2025 4 126(2),115(2),85, A.BAIL	MD. ALLAUDDIN @ GULAB vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	SURENDRA PRASAD SINGH MINAKSHI KUMARI MUNISH KUMAR MUNNA RAJ ADARSH KUMAR SHITANSHU SHEKHAR KUMAR SRIKANT SHARMA
124.	CR. MISC./90934/2025 4 467,468,471,472,4 A.BAIL	RAJENDRA RAM vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR PANDEY	SATYA NAND SHUKLA ASHOK KUMAR YADAV
125.	CR. MISC./90946/2025 4 406,420,34, A.BAIL	SUBHASH YADAV @ SUBHASH CHAUDHARY @ SUBASH CHAUDHARY AND ANR vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH NAND KISHOR PATEL SWARNIMA	ASHA KUMARI
126.	CR. MISC./90948/2025 3 406,420, A.BAIL	USHA KUMARI @ USHA DEVI vs THE STATE OF BIHAR AND ANR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	YOGENDRA KUMAR KUMAR PRINCE TUNTUN KUMAR
127.	CR. MISC./91465/2025 4 366(A),34 A.BAIL	KISHORE SAHANI @ KISHORE KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA ANKITA	CHOUBEY JAWAHAR
128.	CR. MISC./91615/2025 2 126(2),115(2),351 A.BAIL	MD. SHADAN @ MD. SHADAM vs THE STATE OF BIHAR AND ANR	IRFAN AHMAD ANSARI SANOBAR SHAHNAZ RAMENDRA KUMAR BHARTI	MD. SHAKIR AHMAD SHAILESH KUMAR
129.	CR. MISC./91652/2025 3 20,22, A.BAIL	RAUSHAN KUMAR @ ROSHAN KUMAR vs THE STATE OF BIHAR	KUMAR RAJDEEP SAROJ KUMAR CHOUDHARY	AMITESH KUMAR
130.	CR. MISC./91858/2025 4 137(2),96,64(1),3 A.BAIL	MUNNA SINGH AND ANR vs THE STATE OF BIHAR AND ANR	SHIVJEE SINGH MUKESH KUMAR	ABHAY KUMAR
131.	CR. MISC./91939/2025 4 126(2),115(2),109 A.BAIL	SURENDRA PASWAN vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SHWETA PRIYA	NAWAL KISHORE PRASAD
132.	CR. MISC./91960/2025 3 323,341,467,468,3 A.BAIL	MUKESH KUMAR JHA vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR CHOUDHARY ANIL KUMAR TIWARY PRABHAKAR THAKUR MADHAV KUMAR JHA	JITENDRA KUMAR SINGH SATYAM KUMAR ARUN KUMAR
133.	CR. MISC./91997/2025 5 103(1),238,3(5) A.BAIL	CHANDAN KUMAR SINGH @ CHANDAN vs THE STATE OF BIHAR AND ANR	SHUBHESH PANDEY VINIT KUMAR AMIT KUMAR MISHRA	USHA KUMARI 1 GAURAV PRAKASH
134.	CR. MISC./92056/2025 3 126(2),127(2),115 A.BAIL	RITESH KUMAR vs THE STATE OF BIHAR AND ANR	KAMLESH KUMAR PATHAK DR. RAM KISHOR CHAUDHARY	PAWAN KUMAR CHAURASIA

PATNA HIGH COURT	40	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

135. CR. MISC./36/2026 323,341,394,498A, A.BAIL	2 CHUNNU KUMAR THAKUR @ CHUNNU SHARMA @ CHUNNU KUMAR vs THE STATE OF BIHAR AND ANR	SACHIN KUMAR SURESH KUMAR MISHRA	DR. KUMAR UDAY PRATAP RITIKA KUMARI CHANDRAMAULI KUMAR
136. CR. MISC./120/2026 363,364,365,120(b A.BAIL	5 RUDO YADAV @ CHANDRAKISHORE YADAV vs THE STATE OF BIHAR	RANJAY KUMAR SINGH FARDEEN ABBAS	UDAY PRATAP SINGH
137. CR. MISC./554/2026 191(2)(3),115(2), A.BAIL	4 AKLESH KUMAR @ AKHILESH KUMAR @ AKHILESH MEHTA @ AKHILESH KUMAR MEHTA AND ORS vs THE STATE OF BIHAR	ADITYA NATH PANDEY APRAJITA KUMARI SWETAKSHI SHAH	ANIL KUMAR BIPIN KUMAR
138. CR. MISC./1208/2026 323,498A,379,34,3 A.BAIL	2 VIDHAN RAI @ VIDHAN KUMAR RAI vs THE STATE OF BIHAR AND ANR	NALIN KUMAR	ABHAY KUMAR ROY AVINASH KUMAR PANDEY AASHISH KUMAR
139. CR. MISC./1220/2026 Anticipatory Bail A.BAIL	4 SHAMSHAD KHAN vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	MADHURA NAND JHA
140. CR. MISC./1254/2026 80,85 A.BAIL	3 SHAIRUN NISHA @ SAIRUN NESHA vs THE STATE OF BIHAR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SHANTANU KUMAR INDRAJEET BHUSHAN SARWAT RAFI SHUBHAM SAURAV
141. CR. MISC./1269/2026 376,420,34 A.BAIL	4 NIRAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MANU KUMAR	SHAILENDRA KUMAR
142. CR. MISC./1358/2026 406,420,467,468,4 A.BAIL	4 MANALI BHARTI vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	MADHURA NAND JHA MINAKSHI KUMARI MUNNA RAJ SHITANSHU SHEKHAR KUMAR SUDHANSHU SHEKHAR KUMAR MUNISH KUMAR SRIKANT SHARMA
143. CR. MISC./1512/2026 69,78,126(2),115(A.BAIL	3 GAURAV KUMAR vs THE STATE OF BIHAR	SAROJ KUMAR SHARMA VIKASH KUMAR PIYUSH KUMAR AAYUSH RANJAN SUNNY KUMAR	MD. ATAUR RAHMAN AASHI WATS RASHMI BHARTI KAVITA SINGH ROHIT KUMAR RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR SAURABH KUMAR
144. CR. MISC./1641/2026 406,420,120B A.BAIL	4 SUBHASH KUMAR @ SUBHASH CHAUDHARY vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	SHAILENDRA KUMAR SINGH MANISH CHANDRA GANDHI HIMANSHU RANJAN
145. CR. MISC./1918/2026 323,324,498A, A.BAIL	4 RAJU KUMAR @ BIMLESH vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINGH	AJAY KUMAR JHA MD FAZLE KARIM SANJAY SINHA
146. CR. MISC./1945/2026 147,148,341,342,3 A.BAIL	3 LALAN KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	SURESH PRASAD BHAKTA RAMESHUR THAKUR DEVESH KUMAR PRATAP	SURENDRA KUMAR
147. CR. MISC./1977/2026 363,366(A) A.BAIL	4 SUMESH KUMAR @ ADITYA KUMAR vs THE STATE OF BIHAR AND ANR	SHARDA NAND MISHRA ISHA MISHRA SUMIT KUMAR GUPTA	JHARKHANDI UPADHYAY SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI
148. CR. MISC./2189/2026 30(a),32(3), A.BAIL	2 BIJENDRA SINGH @ BIJENDRA KUMAR SINGH vs THE STATE OF BIHAR	ASHAD MD. SOBAN ASGHAR	AKSHAY LAL PANDIT
149. CR. MISC./2418/2026 406,420,323,341,3 A.BAIL	3 SMT. SANGHMITRA SINGH vs THE STATE OF BIHAR AND ANR	VIPIN KUMAR SINGH	AHMAD ALI RAVI SHANKER PANKAJ
150. CR. MISC./2456/2026 376,323,504,506,3 A.BAIL	4 ANISH KUMAR SINGH @ ANISH vs THE STATE OF BIHAR	SANJAY KUMAR JHA ASHISH KUMAR PALIT ANANT KUMAR BHASKAR	CHANDRA BHUSHAN PRASAD

PATNA HIGH COURT	41	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

151.	CR. MISC./2637/2026 191(2),126(2),115 A.BAIL	3	INDU DEVI AND ORS vs THE STATE OF BIHAR	RAJESH ROY NIKITA MITTAL	UDAY PRATAP SINGH HEMANT KUMAR
152.	CR. MISC./2703/2026 191(2),190,115(2) A.BAIL	3	LALMUNI BIND AND ORS vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	MD. SHAKIR AHMAD RAVI SHANKAR RAMAKANT RAM
153.	CR. MISC./2723/2026 126(2),115(2),352 A.BAIL	2	RAVI KUMAR vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	UMESH LAL VERMA UDAY KUMAR MALTI KUMARI
154.	CR. MISC./2882/2026 126(2),115(2),118 A.BAIL	3	RAUSHAN KUMAR AND ORS vs THE STATE OF BIHAR	ARUN KUMAR RAGHUBIR CHANDRAYAN SATYAM KUMAR ARUN KUMAR ARUN KUMAR ARUN KUMAR ARUN KUMAR	BISHWESHWAR RAM RAJESH KUMAR SINHA
155.	CR. MISC./2921/2026 126(2),115(2),85, A.BAIL	3	RANJIT SINGH vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	HUMAYOU AHMAD KHAN MD FAZLE KARIM SANJAY SINHA
156.	CR. MISC./2956/2026 419,420,467,468 A.BAIL	4	GAURI SHANKAR vs THE STATE OF BIHAR	SAMIR KUMAR SINHA	SHANTANU KUMAR
157.	CR. MISC./3162/2026 126(2),115(2),352 A.BAIL	3	SADRE ALAM vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA AVINASH RAJ	AJAY KUMAR NO. 2 BHAGYA NARAYAN JHA
158.	CR. MISC./3259/2026 318(4),319(2),61(A.BAIL	3	TUNTUN PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ	JAI NARAIN THAKUR JAY RAM PRASAD
159.	CR. MISC./3451/2026 126(2),115(2),352 A.BAIL	4	RAHUL KUMAR @ RAHUL vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR VIVEK DEWENDRA NARAYAN SINGH GAURAV KUMAR PURUSHOTTAM KUMAR	ARUN KUMAR PANDEY AMIT KUMAR ANAND BHARTI KUMARI
160.	CR. MISC./3575/2026 115(2),119(1),109 A.BAIL	3	RAVI KUMAR KEDIYA vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR MAGAN KUMAR RAVI SHANKAR KUMAR BHASKAR ANAND MANOJ KUMAR ROSHAN	AJAY KUMAR JHA KRISHNA BIHARI PRASAD RAJEEV KUMAR AMBASTHA
161.	CR. MISC./3799/2026 316(2),318(4),336 A.BAIL	6	SHAKUNTLA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	MADHUKAR ANAND AMARJEET	RAMESH CHANDRA ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH SHREYANSHU KUMAR GINNI PRIYA SAKSHI BHATNAGAR EASHITA RAJ ADITYA RAJ SINGH ANUJ KUMAR SHREYANSHU KUMAR GINNI PRIYA SAKSHI BHATNAGAR
162.	CR. MISC./3824/2026 137(2),87,352,351 A.BAIL	4	SUNIL KUMAR MAHTO @ SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR	UDAY CHAND PRASAD
163.	CR. MISC./3846/2026 318(4),316(2),338 A.BAIL	4	AVINASH KUMAR vs THE STATE OF BIHAR	NAVIN KUMAR SINGH SANKET VENKATESH KIRTI TEJAS VATSA	UDAY PRATAP SINGH APURV HARSH MANU TRIPURARI RAGHU RAJ PRATAP HRITIK ANAND JAYA SINGH ASTITVA
164.	CR. MISC./3874/2026 498A,34 A.BAIL	4	AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	SHANTANU KUMAR SHARAD KUMAR VERMA HEMANT RAY
165.	CR. MISC./4139/2026 137(2),139,3(5), A.BAIL	4	SURAJ KUMAR MANDAL @ SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	RAJIV NAYAN

PATNA HIGH COURT	42	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

166.	CR. MISC./5398/2026 85,109, A.BAIL	2	KISHU KUMAR @ KUMAR KISHU vs THE STATE OF BIHAR AND ANR	DHANNJAY KUMAR II SONALIKA KUMARI	RAM ANURAG SINGH KUNDAN RATHORE@ KUNDAN KUMAR SHANTOSH KUMAR
167.	CR. MISC./5439/2026 341,323,406,420,3 A.BAIL	2	BRIJ KISHORE UPADHYAY @ MOHAN UPADHYAY AND ANR vs THE STATE OF BIHAR	CHANDRA BHUSHAN UPADHYAY POOJA	GANESH PRASAD SINGH PRIYA RAJ KUMAR PRIAY SANDEEP KUMAR MANDAL UMA SHANKAR SINGH
168.	CR. MISC./5471/2026 338,336(3),340(2) A.BAIL	5	CHANCHAL SHARMA vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ	TARUN PRASAD MANDAL NILANJAN CHATTERJEE
169.	CR. MISC./5504/2026 341,323,498A,504, A.BAIL	3	CHANDAN KUMAR DAS @ CHANDAN RAY vs THE STATE OF BIHAR AND ANR	ARVIND PANDEY	AKBAR ALI
170.	CR. MISC./5546/2026 126(2),115(2),85, A.BAIL	2	SULEMAN ANSARI vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA AVINASH RAJ	AHMAD ALI SARVESH KASHYAP KUMARI AKANKSHA RAI
171.	CR. MISC./20192/2026 126(2),115(2),118 A.BAIL	3	RAMESH SHAH @ RAMESH KUMAR vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	ANISH CHANDRA

FOR ORDERS (ON OFFICE NOTES) - III

172.	CR. APP (SJ)/41/2022 U/S 14-A-2 SC/ST SC/ST ACT (AB)	3	AHMAD ALI ASHRAF AND ORS vs THE STATE OF BIHAR AND ANR	AWADHESH KUMAR SINGH	SADANAND PASWAN
173.	CR. APP (SJ)/737/2022 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	RAM SHARAN SAH @ RAM SHARAN SAHU vs THE STATE OF BIHAR AND ANR	ALOK KUMAR CHOUDHARY KULANAND JHA	SADANAND PASWAN
174.	CR. APP (SJ)/845/2022 U/S 14(A)(2) OF S SC/ST ACT (AB)	3	LAKHAN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	USHA KUMARI 1 VIJAY ANAND
175.	CR. APP (SJ)/848/2022 U/S 14(A)(2) OF S SC/ST ACT (AB)	3	RAJ KUMAR KUSHWAHA vs THE STATE OF BIHAR AND ANR	UMESH CHANDRA VERMA ABHISHEK KUMAR RASHMI JHA SHARAD KUMAR VERMA	SADANAND PASWAN
176.	CR. APP (SJ)/868/2022 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	LAKSHSHESHWAR JHA @ LAKSHMESHWAR JHA AND ORS vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	A.G
177.	CR. APP (SJ)/919/2022 U/S 14(A)(2) OF S SC/ST ACT (AB)	5	GUDDU SAHNI @ AMARNATH SAHNI AND ANR vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR PASWAN	BINAY KRISHNA
178.	CR. APP (SJ)/2041/2022 U/S 14-A-2 SC/ST SC/ST ACT (AB)	4	SMT. TENI DEVI vs THE STATE OF BIHAR AND ANR	KRISHNA CHANDRA OJHA RAVI BHUSHAN BHARAT BIVUTOSH KUMAR	ARUN KUMAR ISHA ANU JAI SHANKAR PATHAK
179.	CR. APP (SJ)/2068/2022 U/S 14(A)(1) SC/S SC/ST ACT (AB)	3	BHATAN YADAV @ NIRAJ YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SYED ASGHER NAJMI	SADANAND PASWAN
180.	CR. APP (SJ)/2649/2022 U/S 14(A)(2) OF S SC/ST ACT (AB)	4	UTTAM PRASAD @ UTTAM KUMAR SINGH AND ORS vs THE STATE OF BIHAR AND ANR	HARSH ANUJ AJIT KUMAR SINGH	SADANAND PASWAN SANTOSH KUMAR DINKAR KUMAR
181.	CR. APP (SJ)/3128/2022 U/S 14-A-2 SC/ST SC/ST ACT (AB)	2	SANJAY PRASAD @ SANJAY YADAV vs THE STATE OF BIHAR	SIDHENDRA NARAYAN SINGH KUMAR LALIT	SADANAND PASWAN

FOR ADMISSION III

182.	CR. APP (SJ)/1430/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	PRIYESH KUMAR	USHA KUMARI 1 SUNIL KUMAR PANDEY
------	--	---	---	---------------	-------------------------------------

PATNA HIGH COURT	43	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

183. CR. APP (SJ)/1947/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 INDRA SHEKHAR MAHARAJ @ I. S. MAHARAJ @ RAJA MAHARAJ @ INDRA SHEKHAR AND ANR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR UDESHYA KUMAR YADAV	SADANAND PASWAN
184. CR. APP (SJ)/2269/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 SAVITA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	RAM SUMIRAN RAI ADITYA KUMAR	USHA KUMARI 1 SHAIENDRA KUMAR SINGH SEEMA KUMARI SEEMA KUMARI SHAIENDRA KUMAR SINGH
185. CR. APP (SJ)/2273/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 PHEKANI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	SUBHASH KUMAR JHA SUMIT KUMAR JHA	SADANAND PASWAN RANANJAY KUMAR RAJESH KUMAR KUMAR BINODE BARIAR
186. CR. APP (SJ)/2281/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3 SUDARSHAN KUMAR @ SUDARSHAN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI SHIVANI SUPRIYA	USHA KUMARI 1
187. CR. APP (SJ)/2290/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 SUBHASH RAI AND ORS vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	USHA KUMARI 1 AJAY KUMAR SINGH
188. CR. APP (SJ)/2305/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	6 KRISHNA SINGH @ KRISHNA RAM vs THE STATE OF BIHAR AND ANR	VAISHNAVI SINGH RITWIK THAKUR PURUSHOTTAM KUMAR	SADANAND PASWAN RAKESH KUMAR
189. CR. APP (SJ)/2324/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2 RAMAKANT YADAV @ RAMAKANT SINGH vs THE STATE OF BIHAR AND ANR	DHARMENDRA KUMAR SINGH	USHA KUMARI 1 PREM KUMAR PASWAN
190. CR. APP (SJ)/2326/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2 RAM BABU KUSHWAHA @ RAMBABU KUMAR KUSHWAHA vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SINGH	BINAY KRISHNA RAVINDRA KR SINHA NO.2
191. CR. APP (SJ)/2352/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 SONU KUMAR @ SONU YADAV AND ORS vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINHA	BINAY KRISHNA RAJNISH RANJAN SHAILESH KUMAR SINGH SHAILESH KUMAR SINGH RAJNISH RANJAN
192. CR. APP (SJ)/2379/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 MANOJ KUMAR SAHNI @ MANOJ SAHNI AND ORS vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	USHA KUMARI 1 ABHIMANYU DEO SAURAV SINGH AMIT KUMAR MAHARAJ SAMIR KUMAR
193. CR. APP (SJ)/2423/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2 RAVI KUMAR SAH @ RAVI KISAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	PRAVEEN KUMAR RAVI PRAKASH DWIVEDI	USHA KUMARI 1 VEERMANI KUMAR NAVJOT YESHU
194. CR. APP (SJ)/2428/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	3 VIRJU RAI AND ORS vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH	USHA KUMARI 1 SAKET KUMAR PRAKASH CHANDRA
195. CR. APP (SJ)/2444/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 MANOJ YADAV AND ORS vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH	USHA KUMARI 1 MRIGENDRA KUMAR KUSUM KUMARI
196. CR. APP (SJ)/2479/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	2 GULSAN KHATOON AND ORS vs THE STATE OF BIHAR AND ANR	PRATEEK TANDON ROHIT RANJAN	BINAY KRISHNA
197. CR. APP (SJ)/2500/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 ALI KUMAR @ DEV KUMAR @ SANIDEO NAT AND ANR vs THE STATE OF BIHAR AND ANR	PREM KUMAR GIRISH SINGH	SADANAND PASWAN
198. CR. APP (SJ)/2528/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 MUNNA KUMAR @ MUNNA SAHANI vs THE STATE OF BIHAR AND ANR	KUNDAN RATHORE ALIAS KUNDAN KUMAR HEMANT KUMAR SHARAN SHANTOSH KUMAR	BINAY KRISHNA ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR

PATNA HIGH COURT	44	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

- | | | | |
|---|---|---------------------------------------|---|
| 199. CR. APP
(SJ)/2529/2025
U/S 14A(2) OF SC/
SC/ST ACT (AB) | 3 DEEPAK KUMAR AND ORS
vs THE STATE OF BIHAR AND ANR | AMRESH KUMAR SINHA
DEWANAND TIWARI | SADANAND PASWAN
SHAMBHU SHARAN
SINGH
RIMA SAHAY
PALLAVI KUMARI
RIMA SAHAY
PALLAVI KUMARI
SHAMBHU SHARAN
SINGH |
| 200. CR. APP
(SJ)/2550/2025
U/S - 14 A (2) SC
SC/ST ACT (AB) | 3 ALOK KUMAR AND ORS
vs THE STATE OF BIHAR AND ANR | YASHRAJ BARDHAN
RANANJAY KUMAR | USHA KUMARI 1
DHANANJAY MISHRA
NILESH KUMAR NIRALA |
| 201. CR. APP
(SJ)/2556/2025
U/S - 14 A (2) SC
SC/ST ACT (AB) | 3 SANJEEV RAI
vs THE STATE OF BIHAR AND ANR | ASHUTOSH KUMAR
KUMAR RAVI SHANKAR | USHA KUMARI 1
NATRAJ VERMA
SACHINA |
-

PATNA HIGH COURT	45	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Ramesh Chand Malviya**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./46118/2025 2 363,366A R.BAIL-1	ASHOK RAY vs THE STATE OF BIHAR AND ANR	AJAY KUMAR TIWARY SANJAY KUMAR JHA ANANT KUMAR BHASKAR	JAI NARAIN THAKUR
2.	CR. MISC./73554/2025 4 137(2),96,3(5) R.BAIL-1	RAVINDRA KUMAR @ RIVINDRA KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	ANANT KUMAR 1
3.	CR. MISC./83626/2025 4 137(2),87, R.BAIL-1	KAUSHAL MANDAL @ KAUSHAL KUMAR vs THE STATE OF BIHAR AND ORS	SUDHIR KUMAR SINHA	SANJAY KUMAR
4.	CR. MISC./86389/2025 6 80,3(5), R.BAIL-1	RAJ KUMAR GUPTA @ RAJ GUPTA @ GOLU vs THE STATE OF BIHAR	SHIVENDRA PRASAD	PREM KUMAR JHA
5.	CR. MISC./86409/2025 5 296,77,64, R.BAIL-1	MD. SAHIL vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR	NARSINGH TANTI ROHIT KUMAR PARTH SARTH UPASANA VIBHA TOPPO
6.	CR. MISC./87442/2025 3 366(A),367,34 R.BAIL-1	KALIM DEWAN vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	UDAY CHAND PRASAD
7.	CR. MISC./87884/2025 2 64(1), R.BAIL-1	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM	BINOD KUMAR
8.	CR. MISC./88693/2025 5 140(3),87, R.BAIL-1	PINTU PASWAN vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RINA SINHA
9.	CR. MISC./90399/2025 3 96,137(2),3(5) R.BAIL-1	AKHILESH RAI @ AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	HEMANT KUMAR	MD. ASLAM ANSARI
10.	CR. MISC./90725/2025 4 21,22 R.BAIL-1	MOHAMMAD RIZWAN AND ANR vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY	RAM PRIYA SHARAN SINGH
11.	CR. MISC./91926/2025 3 64,62,318(4) R.BAIL-1	MANOJ KUMAR GUPTA @ MANOJ KR. GUPTA vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	TARUN PRASAD MANDAL
12.	CR. MISC./1662/2026 5 137(2),140(4), R.BAIL-1	SHIVAM KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH MITHLESH KUMAR GUPTA UDAY KUMAR	MANOJ KUMAR MAHENDRA THAKUR KRISHNA PRABHAT RATAN RAJ
13.	CR. MISC./1949/2026 4 137(2),103,238,3(R.BAIL-1	SUNESH YADAV vs THE STATE OF BIHAR AND ANR	VIKASH KUMAR SHUKLA	ANITA KUMARI
14.	CR. MISC./7809/2026 4 64, R.BAIL-1	KUNDAN KUMAR @ RITESH KUMAR @ RITESH vs THE STATE OF BIHAR AND ANR	KUMARI SUJATA SINHA SHALU SINHA VIBHANSHU VAIBHAV	LALAN KUMAR ABHISHEK KUMAR BIPIN KUMAR SARITA KUMARI
15.	CR. MISC./8562/2026 5 103(1),,123,61(2) R.BAIL-1	NANDA DEVI vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	MITHLESH KUMAR KHARE
16.	CR. MISC./8622/2026 3 498A,307,34,304B R.BAIL-1	RAMU CHAUDHARY @ RAJKUMAR vs THE STATE OF BIHAR	BALWANT KUMAR	RAM SUMIRAN RAI
17.	CR. MISC./8664/2026 3 376,376(3),506 R.BAIL-1	RAMASHISH MEHTA vs THE STATE OF BIHAR AND ANR	NIDHI AJIT KUMAR RAJESH KUMAR SINGH	ANAND KISHORE CHOUDHARY
18.	CR. MISC./9566/2026 3 80,85,352,351(2), R.BAIL-1	RABINDRA CHOUDHARY @ RAVI KUMAR vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	SHAILENDRA KUMAR RAGHVENDRA KUMAR SINGH

PATNA HIGH COURT	46	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
-------------------------	-----------	--

19.	CR. MISC./12236/2026 2 65, R.BAIL-1	CHHOTU KUMAR vs THE STATE OF BIHAR AND ANR	AVINASH RATNESHWAR PRASAD ANMOL RATAN MANOJ KUMAR	UMA SHANKAR PRASAD SINGH
20.	CR. MISC./13230/2026 5 96,3(5) R.BAIL-1	MD. SAKIR vs THE STATE OF BIHAR AND ANR	DEEP ANSHUMAN DEEP NISHI	MITHLESH KUMAR KHARE
21.	CR. MISC./16858/2026 3 137(2),87,96,64(1) R.BAIL-1	CHHEDI PASWAN @ NAKCHHED PASWAN vs THE STATE OF BIHAR AND ANR	ASHISH RANJAN GARG ASHISH RANJAN GARG RAGHVENDRA KUMAR	GANESH PRASAD SINGH
22.	CR. MISC./18265/2026 3 123,105,3(5) R.BAIL-1	JITENDRA RAI vs THE STATE OF BIHAR	NALIN KUMAR	PAWAN KUMAR CHAURASIA ARVIND KUMAR NISHANT KUMAR SINHA
23.	CR. MISC./22353/2026 2 96,3(5),137(2), R.BAIL-1	RAHUL KUMAR @ RAHUL SINGH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR SINGH TRIPTI SINGH	SANJAY KUMAR SINGH
FOR ADMISSION				
24.	CR. MISC./2916/2025 4 318(2),316(23) R.BAIL-1	SATYA PRAKASH @ BITTU vs THE STATE OF BIHAR AND ANR	CHANDRA SHEKHAR SHARMA	ANANT KUMAR 1 KUNWAR NARAYAN JAMUAR
25.	CR. MISC./6120/2025 5 420,406 R.BAIL-1	RAMBALI KUMAR vs THE STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA KAMAL KISHORE SINHA	UDAY CHAND PRASAD ANAND KUMAR OJHA 1 NAVIN KUMAR JHA BACHAN JEE OJHA
26.	CR. MISC./56586/2025 2 310(2), R.BAIL-1	BAIDHNATH SAHNI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN RAKESH SINGH SNEHA SHRUTI MITHILESH KUMAR SINGH	ARUN KUMAR
27.	CR. MISC./77407/2025 4 316(2),318(4),3(5) R.BAIL-1	MANJU DEVI vs THE STATE OF BIHAR AND ANR	SHIV PRATAP KUMARI SHALINI	DR. AJEET KUMAR SWARNIMA SHASHWAT SAHIL SINGH SAURABH KUMAR ARVIND KUMAR
28.	CR. MISC./82972/2025 6 8,20(b)(ii)(C), R.BAIL-1	DIPENDRA MOCHI @ DIPENDRA vs THE STATE OF BIHAR	MANISHA KHUSHI	ANAND KISHORE CHOUDHARY
29.	CR. MISC./86556/2025 4 137(2),140(1),103 R.BAIL-1	AYUSH KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR ARVIND KUMAR SINHA	BINOD KUMAR ALOK KUMAR ALOK MD. MOBASSAR ALI
30.	CR. MISC./90488/2025 4 8,20(b),(ii)(c) R.BAIL-1	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR MD. MOBASSAR ALI	RENU KUMARI DR. K.N. SINGH (ASG) DR. ANJANI PD. SINGH
31.	CR. MISC./91546/2025 4 8(c),21(b) R.BAIL-1 Same ps: CR. MISC/91599/2025	ANKIT KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	UMA SHANKAR PRASAD SINGH
With 31.1	CR. MISC./91599/2025 4 R.BAIL-1	RANJEET KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR JAGANNATH MISHRA	UMA SHANKAR PRASAD SINGH
32.	CR. MISC./91777/2025 4 304(B),201,120(B) R.BAIL-1	NAKUL SAHANI @ NAKUL KUMAR SAHANI vs THE STATE OF BIHAR	RAVI BHARDWAJ	RAM PRIYA SHARAN SINGH
33.	CR. MISC./1206/2026 5 191(2),191(3),190 R.BAIL-1	AJAY YADAV vs THE STATE OF BIHAR	DEEPANKAR RAJ ASHISH KUMAR JHA	NIRMAL KUMAR SINHA
34.	CR. MISC./4402/2026 3 137(2),140(3),3(5) R.BAIL-1	DHANRAJ KUMAR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR	ANIL KUMAR SINGH NO. 1
35.	CR. MISC./4723/2026 4 408,379, R.BAIL-1	SATYENDRA KUMAR vs THE STATE OF BIHAR	JYOTI KUMARI KAUSHAL KISHOR	SUJIT KUMAR SINGH
36.	CR. MISC./5343/2026 3 21(c),23(c),29, R.BAIL-1	RAJ KISHOR MISHRA vs THE STATE OF BIHAR	SUJEET KUMAR SONU SINGH ABHAY KUMAR MISHRA	RAM NARESH RAY
37.	CR. MISC./5781/2026 3 75,76 R.BAIL-1	SURAJ SHAH vs THE STATE OF BIHAR AND ANR	ARUN BHARTI RAJIT RANJAN PRATIK KUMAR	BINOD KUMAR

PATNA HIGH COURT		47	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya	
38.	CR. MISC./6393/2026 65(1),3(5), R.BAIL-1	4	AKHTAR ANSARI @ AKHTER ANSARI vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR SHRIVASTAVA SUMAN KUMARI SINGH BIMLESH KUMAR PANDEY
39.	CR. MISC./7517/2026 379,420, R.BAIL-1	3	ROHIT KUMAR vs THE STATE OF BIHAR	AMIT NARAYAN BRAJESH SAHAY VANDNA RANI RUPA SINHA DILIP KUMAR NO. 1
40.	CR. MISC./7709/2026 87, R.BAIL-1	3	BUCHANVA @ SONU vs THE STATE OF BIHAR AND ANR	PURUSHOTTAM KUMAR DAS PRISU SNEHIL NEERAJ KUMAR NARENDRA KUMAR SINGH
41.	CR. MISC./9215/2026 147,148,149,341,3 R.BAIL-1	3	RAM BALAK RAI vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR RAJ KUMAR SINGH DILIP KUMAR NO. 1
42.	CR. MISC./9259/2026 103(1),3(5), R.BAIL-1	3	MANTUN PASWAN @ MUNTUN PASWAN vs THE STATE OF BIHAR	SUNNY KUMAR RAKESH KUMAR NO.1 BRAJENDRA NATH PANDEY
43.	CR. MISC./9461/2026 75,77,78,308(2),3 R.BAIL-1	4	AJAZ ANSARI @ AJAZ ALAM vs THE STATE OF BIHAR AND ANR	ANUJ KUMAR EASHITA RAJ ADITYA RAJ SINGH GINNI PRIYA NUPUR KUMARI PUSHPA SINHA.1
44.	CR. MISC./9898/2026 363,365,302,201,3 R.BAIL-1	3	SATISH KUMAR vs THE STATE OF BIHAR	RAJDEEP KUMAR RENUKA RATANAKAR (APP125) SAKET KUMAR JHA PRAMOD KUMAR YADAV
45.	CR. MISC./10022/2026 70(1) R.BAIL-1	3	MANOJ KUMAR vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP SHANTANU KUMAR
46.	CR. MISC./10048/2026 103(1),238,61(2) R.BAIL-1	4	ABHIMANYU YADAV vs THE STATE OF BIHAR	PRATEEK TANDON ROHIT RANJAN RENUKA RATNAKAR (APP 125) SHAMBHU NARAYAN SINGH SURAJ KUMAR TIWARI
47.	CR. MISC./10424/2026 103(1),61(2),3(5) R.BAIL-1	3	AKASH KUMAR vs THE STATE OF BIHAR	PARMOD KUMAR UPENDRA KUMAR
48.	CR. MISC./11279/2026 302,120B R.BAIL-1	4	MD. AKBAR vs THE STATE OF BIHAR	BALESHWAR KAMAT JAI NARAIN THAKUR
49.	CR. MISC./11548/2026 87,3(5), R.BAIL-1	3	KALAM @ MD. KALAM vs THE STATE OF BIHAR	MUKESH KUMAR RANA BINOD KUMAR
50.	CR. MISC./11554/2026 126(2),127(2),115 R.BAIL-1	4	GUDDU ANSARI vs THE STATE OF BIHAR AND ANR	MADHURENDRA KUMAR RAJ KISHOR SINGH
51.	CR. MISC./11894/2026 115(2),127(2),318 R.BAIL-1	4	MD. DAUD @ MD. DAWOOD vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN PRAMOD KUMAR PANDEY
52.	CR. MISC./12100/2026 137(2),140(3),96, R.BAIL-1	4	MUNNA SINGH @ SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR SINGH CHOUBEY JAWAHAR PRAWEEEN KUMAR NITISH KUMAR VATSAL VERMA
53.	CR. MISC./12145/2026 120(B),307,34, R.BAIL-1	3	AMIT KUMAR SINGH vs THE STATE OF BIHAR	BHAWANA JHA RAJ NARAYAN MISHRA MANOJ KUMAR MD. ASLAM ANSARI
54.	CR. MISC./12361/2026 376,504,506, R.BAIL-1	3	MITHILESH SAHNI @ MITHILESH TEHWARIYA @ MITHLESH KUMAR SAHNI vs THE STATE OF BIHAR	RAJEEV RANJAN VIBHA KUMARI ASHOK KUMAR SINGH
55.	CR. MISC./12385/2026 302,120(B),34, R.BAIL-1	3	AMAN KUMAR @ AMAN SINGH vs THE STATE OF BIHAR	SAMRENDRA KUMAR JHA SHAKTI KUMAR GAURAV ARADHANA KUMARI PRAGYA JHA DHANANJAY KUMAR SINGH SHAILESH KUMAR VIVEKA NAND SINGH ANUJ KUMAR SHRIVASTAVA
56.	CR. MISC./12518/2026 103(1),238(a),61(R.BAIL-1	4	MALA DEVI AND ANR vs THE STATE OF BIHAR	RAMCHANDRA SINGH

PATNA HIGH COURT	48	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
-------------------------	-----------	--

57.	CR. MISC./12806/2026 3 317(5), R.BAIL-1	TINKU GAVALA @ TINKU GAWALA @ TINKU KUMAR @ TINKU YADAV vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	NARENDRA KUMAR SINGH
58.	CR. MISC./12946/2026 3 109,65(2), R.BAIL-1	SUBODH CHOUDHARY vs THE STATE OF BIHAR AND ANR	BINAY KUMAR KRISHNA KANT SINGH MD. OBAIDULLAH	SADANAND PASWAN RAJESH KUMAR
59.	CR. MISC./13167/2026 4 115(2),126(2),118 R.BAIL-1	RAJO YADAV vs THE STATE OF BIHAR	SHEO KUMAR PRASAD VAKIL KUMAR	PAWAN KUMAR CHAURASIA DEEPIKA RANJAN KUMAR DURGESH NANDAN
60.	CR. MISC./13206/2026 3 103(1),3(5), R.BAIL-1	GULAM MAHAMMADIN @ MD. ALI @ BACHHA BABU vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	YOGENDRA KUMAR PRIYANSHU KUMAR SINGH ANKIT RAJ
61.	CR. MISC./13338/2026 3 126(2),115(2),352 R.BAIL-1	BHAWESH KUMAR YADAV @ BHAWESH YADAV vs THE STATE OF BIHAR AND ANR	ANKIT RAJ MISS ANANYA PRAKASH	SANJAY KUMAR SINGH
62.	CR. MISC./13391/2026 3 329(4),115(2),103 R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	ANUJ KUMAR SHRIVASTAVA LAKSHMINDRA KUMAR YADAV PRABHU NARAYAN PRABHAKAR
63.	CR. MISC./13486/2026 5 126(2),115(2),118 R.BAIL-1	RAGHVENDER KUKMAR @ RAGHVENDRA KUMAR @ RAGVENDRA KUMAR vs THE STATE OF BIHAR	SHEO KUMAR PRASAD	HUMAYOU AHMAD KHAN RAM PRAWESH KUMAR
64.	CR. MISC./13676/2026 4 302, R.BAIL-1	LAL MUKHIYA @ LAL KUMAR MUKHIYA vs THE STATE OF BIHAR	RUBY	NIRMAL KUMAR SINHA
65.	CR. MISC./13734/2026 4 64 R.BAIL-1	SIKANDAR MANJHI @ SIKENDAR MANJHI @ SIKANDAR MAHTO vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	GAURI SHANKAR GUPTA
66.	CR. MISC./13862/2026 4 303(2),318(4),338 R.BAIL-1	HIRAL LAL YADAV vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	UMESHANAND PANDIT
67.	CR. MISC./14093/2026 4 96,137,137(2) R.BAIL-1	SK. SALIM @ SALIM ALAM @ BAGAR @ SHEKH SALIM vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP DEEPAK KUMAR ANANT KUMAR MISHRA KUMARI AKANKSHA RAI	UPENDRA KUMAR CHANDAN KUMAR SINGH ROHAN KUMAR
68.	CR. MISC./14115/2026 3 137(2),87,3(5) R.BAIL-1	BIRENDRA KUMAR @ VIRENDRA KUMAR vs THE STATE OF BIHAR AND ANR	SHASHANK CHANDRA NITISH KUMAR VATSAL VERMA	SYED EHTESHAMUDDIN
69.	CR. MISC./14492/2026 4 21(c), R.BAIL-1	M. BAHADUR THAPA @ HEM BAHADUR THAPA vs THE STATE OF BIHAR	SUNIL PRASAD SINGH	GANESH PRASAD SINGH
70.	CR. MISC./14945/2026 4 65(1),332(b) R.BAIL-1	DIVYA PRAKASH @ ABHINAV KUMAR vs THE STATE OF BIHAR AND ANR	SANTOSH KUMAR	ANIL PRASAD SINGH RAKESH RANJAN
71.	CR. MISC./15033/2026 3 65(1) R.BAIL-1	MD. GULFRAZ @ MD. GULRAZ vs THE STATE OF BIHAR AND ANR	RANA HASON HOMA YUNUS	VEENA KUMARI JAISWAL SWAPNIL KUMAR SINGH
72.	CR. MISC./15137/2026 4 140(1) R.BAIL-1	SHIVAM KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR BIPIN KUMAR	RAJ KISHOR SINGH
73.	CR. MISC./15171/2026 3 309(4), R.BAIL-1	SHAMBHU GIRI AND ANR vs THE STATE OF BIHAR	ABHINAV ASHOK EASHITA RAJ	MD. ASLAM ANSARI
74.	CR. MISC./15192/2026 2 85,80,3(5) R.BAIL-1	MD. HAKKANI vs THE STATE OF BIHAR	VINAY KUMAR MISHRA PRABHAT RANJAN SINGH	SYED MOJIBUR RAHMAN PARWEJ KHAN
75.	CR. MISC./15499/2026 3 30(a) R.BAIL-1	RAJESH KUMAR @ KUMAR RAJESH vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	UPENDRA KUMAR
76.	CR. MISC./15968/2026 4 137(2),96,126(2), R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN VIBHA KUMARI	JITENDRA KUMAR SINGH

PATNA HIGH COURT	49	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya	
-------------------------	-----------	--	--

77.	CR. MISC./16393/2026 2 21(c) R.BAIL-1	NAGENDRA KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR	UDAY CHAND PRASAD
78.	CR. MISC./22465/2026 2 137(2),96,3(5), R.BAIL-1	KUNDAN RAM @ KUNDAN KUMAR RAM vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH AKHILESHWAR SINGH MRITUNJAY KUMAR SINGH	ARUN KUMAR PANDEY
79.	CR. MISC./22477/2026 2 191(2),191(3),190 R.BAIL-1	MD. MERAZ @ MD. MERAZ ALAM vs THE STATE OF BIHAR	NIDHI ANAND SURUCHI ANAND	SATYA NAND SHUKLA
80.	CR. MISC./22486/2026 2 30(a) R.BAIL-1	GUDDU KUMAR @ GUDDU RAI AND ANR vs THE STATE OF BIHAR	AKANKSHA MALVIYA NAINA NANCY AKASH KESHAV	UMESH LAL VERMA
81.	CR. MISC./22491/2026 2 87,3(5), R.BAIL-1	SALMAN MIYA vs THE STATE OF BIHAR	SAURABH KUMAR SWARNIMA SHASWAT SAHIL SINGH	DAMODAR PRASAD TIWARY
82.	CR. MISC./22495/2026 2 103(1),3(5), R.BAIL-1	MANIKAT KUMAR @ MANI vs THE STATE OF BIHAR	ASHISH KUMAR RANJAN ANITA KUMARI VIKASH KUMAR JHA	UDAY CHAND PRASAD RADHA MOHAN SINGH ABHISHEK KUMAR VIVEK
83.	CR. MISC./22579/2026 2 111(2)(b), R.BAIL-1	RAHUL KUMAR @ CHONDHA vs THE STATE OF BIHAR	DHIRENDRA PRASAD SINHA	RENUKA RATNAKAR (APP 125)
84.	CR. MISC./22612/2026 2 103(2),61,3(5) R.BAIL-1	BHUSHAN YADAV vs THE STATE OF BIHAR	PRIYANKA SINGH EASHITA RAJ	NIRMALA KUMARI SHASHANK CHOUHAN
85.	CR. MISC./22615/2026 2 103,238,3(5), R.BAIL-1	SANJAY THAKUR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	KUMAR VEERENDRA NARAYAN
86.	CR. MISC./22634/2026 2 103(1),3(5) R.BAIL-1	SHOBHA DEVI vs THE STATE OF BIHAR	RAJANI KANT SINGH	MURLI DHAR
87.	CR. MISC./22666/2026 2 30(a), R.BAIL-1	MD. PINTU @ FIRDAUS @ FIRDOS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	YOGENDRA KUMAR
88.	CR. MISC./22693/2026 2 8,20(b),(II)(c), R.BAIL-1	MUKESH KUMAR MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	ASHOK KUMAR SINGH
89.	CR. MISC./22695/2026 2 103(1), R.BAIL-1	BHULAN BAITHA vs THE STATE OF BIHAR	DILIP KUMAR ROY VISHAL KUMAR ABHISHEK ARYANS	PUSHPA SINHA.1
90.	CR. MISC./22703/2026 2 420,467,468,471,3 R.BAIL-1	CHHOTE MUKHIYA vs THE STATE OF BIHAR	MD SOBAN ASGHAR	NAGENDRA PRASAD
91.	CR. MISC./22791/2026 2 137(2),96, R.BAIL-1	DEORAJ KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT SARITA KUMARI	BHANU PRATAP SINGH AMARNATH KUMAR
92.	CR. MISC./22793/2026 2 309(4) R.BAIL-1	SHAHNAWAZ @ SHAHNAWAJ vs THE STATE OF BIHAR	BINAY KUMAR VIVEK RAJ HAFIZ SHAHBAZ ARIF	ASHA KUMARI
93.	CR. MISC./22811/2026 2 8,20(b)(ii)(B), R.BAIL-1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	NAWAL KISHORE PRASAD
94.	CR. MISC./22817/2026 2 69 R.BAIL-1	AMIT KUMAR PANDIT vs THE STATE OF BIHAR	GOPAL KUMAR JHA	RAM NARESH RAY KANCHAN JHA MADHAV JHA
95.	CR. MISC./22833/2026 2 302, R.BAIL-1	SHIVAM KUMAR vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA KARUN KUMAR VIKRAM KUMAR SHEO KUMAR PRASAD	VINOD SHANKER MODI
96.	CR. MISC./22894/2026 2 118(2),103(1),3(5) R.BAIL-1 Same ps: CR. MISC/24286/2026	NURU DEVI @ NIRU DEVI vs THE STATE OF BIHAR	SHRISHTI RANI JYOTI RANJAN JHA	SHANTANU KUMAR
With 96.1	CR. MISC./24286/2026 2 R.BAIL-1	DABLU KUMAR vs THE STATE OF BIHAR	YOGENDRA TIWARI	RAM ANURAG SINGH
97.	CR. MISC./22980/2026 2 302,120B,34, R.BAIL-1	RAJESH SINGH @ RAJU SINGH vs THE STATE OF BIHAR	ANIL KUMAR SINHA SATYA VEER	PREM KUMAR JHA
<u>FOR ADMISSION - FRESH CASES</u>				
98.	CR. MISC./33379/2026 1 30(a),32(C), R.BAIL-1	VIVEK KUMAR AND ANR vs THE STATE OF BIHAR	BIRENDRA KUMAR	UMANATH MISHRA

PATNA HIGH COURT	50	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya	
-------------------------	-----------	--	--

99.	CR. MISC./33380/2026 1 30(a),32(i)(ii), R.BAIL-1	SHUBHAM KUMAR AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY AMIT KUMAR MISHRA VINIT KUMAR SHUBHESH PANDEY	BRAJENDRA NATH PANDEY
100.	CR. MISC./33382/2026 1 392 R.BAIL-1	SANNI KUMAR TIWARI @ PANDIT JI @ ROCKY vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	ABHAY KUMAR ROY
101.	CR. MISC./33383/2026 1 331(4),305, R.BAIL-1	SANTOSH KUMAR @ SANTOSH YADAV vs THE STATE OF BIHAR	SANJIV KUMAR SINGH	SHARDA KUMARI
102.	CR. MISC./33385/2026 1 80(2),3(5), R.BAIL-1	VIDYANAND PANDIT vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	NITYA NAND TIWARY
103.	CR. MISC./33388/2026 1 30(a) R.BAIL-1	RAJ KUMAR @ RAJ KUMAR CHAURASIYA vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	DR. AJEET KUMAR
104.	CR. MISC./33391/2026 1 25(1-B)(a),26(2), R.BAIL-1	RAM NATH YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR	CHANDRA BHUSHAN PRASAD
105.	CR. MISC./33392/2026 1 96,140(3),3(5) R.BAIL-1	PAPPU SINGH @ PAPPU KUMAR @ PAPPU KUMAR SINGH vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR SUNNY KUMAR	NAWAL KISHORE PRASAD
106.	CR. MISC./33394/2026 1 27 R.BAIL-1	DINESH LAL YADAV @ DINESH YADAV vs THE STATE OF BIHAR	RAVINDRA KUMAR SINGH SANJAY KUMAR SINGH SHASHANK SHEKHAR SINGH	ANAND KISHORE CHOUDHARY
107.	CR. MISC./33398/2026 1 30(a) R.BAIL-1	SANJAY MAHTO @ SANJAY KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR	MD. IFTEKHAR MAHMOOD
108.	CR. MISC./33399/2026 1 96,137(2), R.BAIL-1	PRAVEEN KUMAR @ PRAVIN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR TIWARI	RAJ BALLABH SINGH
109.	CR. MISC./33403/2026 1 272,273 R.BAIL-1	RAKESH MAHTO vs THE STATE OF BIHAR	SHEKHAR HARSHVARDHAN SUSHMA SINGH	RANA RANDHIR SINGH
110.	CR. MISC./33407/2026 1 30(a) R.BAIL-1	CHUNNU SAHANI AND ANR vs THE STATE OF BIHAR	HANS LAL KUMAR	ABHAY KUMAR
111.	CR. MISC./33492/2026 1 103(1),61(2),108, R.BAIL-1	RAJ KISHOR GIRI @ RAJKISHOR GIRI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	SHAIENDRA KUMAR
112.	CR. MISC./33504/2026 1 115(2),126(2),117 R.BAIL-1	MITHLESH YADAV vs THE STATE OF BIHAR	CHANDRA KANT KARNIKA	BISHWESHWAR RAM
113.	CR. MISC./33538/2026 1 30(a),33,34,47, R.BAIL-1	VINAY KUMAR SAH @ VINAY KUMAR @ LAL SAH vs THE STATE OF BIHAR	ASHOK KUMAR	AHMAD ALI
114.	CR. MISC./33588/2026 1 30A,41,45,56B R.BAIL-1	LALU KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK RAI	MADHURI LATA
115.	CR. MISC./33628/2026 1 30(a) R.BAIL-1	SANTOSH KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE DEEPAK KUMAR	RAM SUMIRAN RAI
116.	CR. MISC./33642/2026 1 137(2),140(4),61, R.BAIL-1	NANDE YADAV vs THE STATE OF BIHAR	NIRANJAN PARIHAR	MRITUNJAY KUMAR NIRALA
117.	CR. MISC./33646/2026 1 25(1-b)(a),26,35, R.BAIL-1 Same ps: CR. MISC/34327/2026	AKASH KUMAR vs THE STATE OF BIHAR	BHIM SEN PRASAD SUSHMA KUMARI	ASHA DEVI
118.	CR. MISC./33650/2026 1 412,413,414,34, R.BAIL-1	RABE ALAM @ BUDHA @ RABBEY ALAM vs THE STATE OF BIHAR	ADESH RAJ SINGH SWARNIMA	KUMAR RANJIT RANJAN
119.	CR. MISC./33655/2026 1 30A,32(3) R.BAIL-1	RAVINDRA KUMAR RAY vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	RAMESH CHANDRA

PATNA HIGH COURT	51	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
-------------------------	-----------	--

120.	CR. MISC./33656/2026 1 8,20(b)(ii)(c) R.BAIL-1	SHASHI MISHRA vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SOMALI ACHARYA MUDIT MEET SUSHMITA MISHRA	LALAN KUMAR
121.	CR. MISC./33657/2026 1 30A,47 R.BAIL-1	MD. SALAUDDIN @ SALAUDDIN @ MD. SALAUDDIN vs THE STATE OF BIHAR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL	RAM SEVAK CHOUDHARY
122.	CR. MISC./33658/2026 1 310(4),310(5), R.BAIL-1	DEEPAK PASWAN vs THE STATE OF BIHAR	ARYA ACHINT DR. ARUNLATA SHARMA RIYA RAJ AMARSHAKTI SHASHANK SHEKHAR	NITYANAND
123.	CR. MISC./33660/2026 1 103(1),61(2),3(5) R.BAIL-1	PRINCE RAJ vs THE STATE OF BIHAR	NAGENDRA KUMAR SANTOSH KUMAR SINGH DHANANJAY KUMAR MUNNA KUMAR UPADHYAY	KUMAR RANJIT RANJAN
124.	CR. MISC./33661/2026 1 126(2),115(2),109 R.BAIL-1	KISHORE PAL vs THE STATE OF BIHAR	RATNAKAR JHA NAMO NARAYAN YADAV	RAM NARESH RAY
125.	CR. MISC./33662/2026 1 127(2),126(2),115 R.BAIL-1	KISHORE PAL vs THE STATE OF BIHAR	RATNAKAR JHA NAMO NARAYAN YADAV	RAM NARESH RAY
126.	CR. MISC./33666/2026 1 137(2),96,87, R.BAIL-1	SANOJ PASWAN @ SANOJ KUMAR vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MILI KUMARI	MITHLESH KUMAR KHARE
127.	CR. MISC./33667/2026 1 137(2),96,3(5), R.BAIL-1	RITIK KUMAR RAM @ HRITIK KUMAR RAM vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	RAMCHANDRA SAHNI
128.	CR. MISC./33669/2026 1 25(1-b)a,26,35, R.BAIL-1	SAURAV KUMAR @ SAURABH KUMAR vs THE STATE OF BIHAR	AMIT ANAND SUSHANT KISHORE JAYA SONAM	RAJIV NAYAN
129.	CR. MISC./33671/2026 1 137(2),87, R.BAIL-1	RANJEET KUMAR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL PRIYANKA SHIPRA CHANDRA	ZAINUL ABEDIN
130.	CR. MISC./33678/2026 1 30(a) R.BAIL-1	LAKSHMAN KUMAR AND ANR vs THE STATE OF BIHAR	VINAY KUMAR SINGH	UMANATH MISHRA
131.	CR. MISC./33681/2026 1 96, R.BAIL-1	BHOLU KUMAR @ BHOLU KUMAR SINGH vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	JITENDRA KUMAR SINGH
132.	CR. MISC./33685/2026 1 319(2),318(4),303 R.BAIL-1	MOHIT KUMAR @ ALOK KUMAR @ ALOK KUMAR RAI @ AALOK KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP ANANT KUMAR BHASKAR DEEPAK KUMAR KUMARI AKANKSHA RAI	PRANAV KUMAR
133.	CR. MISC./33687/2026 1 309(6), R.BAIL-1	ROHIT KUMAR PASWAN @ ROHIT PASWAN vs THE STATE OF BIHAR	MUKESH KUMAR RANA	BRAJENDRA NATH PANDEY
134.	CR. MISC./33691/2026 1 310(4),310(5), R.BAIL-1	KARAMVEER @ DHASMVEER DESHMUKH BAHU @ KARAMVEER KUMAR @ DHASMEER KUMAR @ DHARAMVEER KUMAR @ vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	UDAY PRATAP SINGH
135.	CR. MISC./33693/2026 1 30(a) R.BAIL-1	MANTU KUMAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	NAWAL KISHORE PRASAD
136.	CR. MISC./33698/2026 1 103(1),61(2), R.BAIL-1	MANISH KUMAR VERMA vs THE STATE OF BIHAR	ANISH KUMAR	PUSHPA SINHA
137.	CR. MISC./33702/2026 1 30(a), R.BAIL-1	SINDAWAJ vs THE STATE OF BIHAR	ANAND KUMAR OJHA	RAJENDRA PRASAD NAT
138.	CR. MISC./33703/2026 1 30(a), R.BAIL-1	JAI NATH RAI AND ANR vs THE STATE OF BIHAR	BASANT KUMAR RAJESH KUMAR MISHRA	PARMANAND PRASAD
139.	CR. MISC./33704/2026 1 25(1-b)a,26,27,26 R.BAIL-1	GOURAV KUMAR vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH PRAVEEN KUMAR AGRAWAL	SANJAY KUMAR TIWARY
140.	CR. MISC./33707/2026 1 80(2),103(1) R.BAIL-1	INDRAJEET MANDAL vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH ANIKET SINGH	RAM PRIYA SHARAN SINGH

PATNA HIGH COURT	52	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya	
-------------------------	-----------	--	--

141.	CR. MISC./33712/2026 1 126(2),115(2),117 R.BAIL-1	SHUBHAM PANDEY @ BUCHAN PANDEY vs THE STATE OF BIHAR	SHRUTI SINGH KALPANA UTKARSH PATHAK	NAWAL KISHORE PRASAD PANKAJ KUMAR DUBEY SUMIT SHEKHAR PANDEY RAJESH KUMAR ASHOK KUMAR SINGH DEEP ANSHUMAN
142.	CR. MISC./33713/2026 1 329(3),191(2)(3), R.BAIL-1	BHUSHAN KUMAR @ BHUSHAN YADAV vs THE STATE OF BIHAR	AMARNATH JHA	SHAHABUDDIN AZEEM @ S. AZEEM
143.	CR. MISC./33716/2026 1 30(a),32(3) R.BAIL-1	SHAILESH KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL	ANITA KUMARI
144.	CR. MISC./33718/2026 1 8,20(b)(II)(c),23 R.BAIL-1	SANI KUMAR YADAV @ SUNNY KUMAR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR ANANT KUMAR MISHRA	ASHA DEVI
145.	CR. MISC./33719/2026 1 126(2),115(2),118 R.BAIL-1	PINTU RAM AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR MISHRA ASHOK KUMAR	RAM NARESH RAY
146.	CR. MISC./33724/2026 1 274,275,3(5) R.BAIL-1	SUSHIL KUMAR RAM vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	ASHOK KUMAR SINGH
147.	CR. MISC./33730/2026 1 30(a), R.BAIL-1	MANOJ KUMAR DAS vs THE STATE OF BIHAR	PAWAN KUMAR SINGH RANJEET KUMAR SINGH	PUSHPA SINHA.1
148.	CR. MISC./33737/2026 1 64 R.BAIL-1	NIRAJ KUMAR @ NIRAJ MANDAL vs THE STATE OF BIHAR AND ANR	BIJENDRA KUMAR SINGH ANIKET SINGH	NAGENDRA PRASAD
149.	CR. MISC./33738/2026 1 126(2),115(2),109 R.BAIL-1	RAJ KUMAR KUSHWAHA @ RAJ KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	MOHAMMAD SUFYAN
150.	CR. MISC./33741/2026 1 137(2),87, R.BAIL-1	ANIL RAI @ ANIL RAM vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RAJ BALLABH SINGH
151.	CR. MISC./33744/2026 1 126(2),115(2),118 R.BAIL-1	JAMIL AKHTAR vs THE STATE OF BIHAR	KUMAR AMIT KUNAL ISHWAR	ANIL KUMAR SINGH NO. 1
152.	CR. MISC./33747/2026 1 8,20(b)(ii)(C),22 R.BAIL-1	SIKANDAR MAHTO vs THE STATE OF BIHAR	SHRI PRAKASH TIWARI	MOHAMMED ARIF
153.	CR. MISC./33748/2026 1 143(3),144(1),146 R.BAIL-1	JATA SHANKAR KUMAR AND ANR vs THE STATE OF BIHAR AND ORS	BIMLESH KUMAR PANDEY MITHILESH KUMAR KRISHNA KANT PANDEY BIMLESH KUMAR PANDEY	MD. MATLOOB RAB
154.	CR. MISC./33768/2026 1 30(a) R.BAIL-1	LALAN SAH @ LALAN SAHU vs THE STATE OF BIHAR	AKASH KUMAR MISHRA	DR. AJEET KUMAR
155.	CR. MISC./33770/2026 1 318(4),319(2),336 R.BAIL-1	MD. AHSAN @ MD. EHSAN vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	SANJAY KUMAR
156.	CR. MISC./33772/2026 1 30(a) R.BAIL-1	RAJA KUMAR SAH vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH	MITHLESH KUMAR KHARE
157.	CR. MISC./33776/2026 1 126(2),115(2),109 R.BAIL-1	KARELAL PODDAR vs THE STATE OF BIHAR	DEEPAK KUMAR	ANIL KUMAR
158.	CR. MISC./33779/2026 1 318(4),319(2), R.BAIL- 1 Same ps: CR. MISC/34324/2026	SURAJ SINGH @ SURAJ KUMAR SINGH @ SURAJ SINGH RAJPUT vs THE STATE OF BIHAR	RAGHVENDRA KUMAR	MANOJ KUMAR
159.	CR. MISC./33781/2026 1 317(2), R.BAIL-1	SUMAN KUMAR @ SUMAN CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU	RENUKA RATNAKAR (APP 125)
160.	CR. MISC./33784/2026 1 30(a), R.BAIL-1	LALBABU ANSARI vs THE STATE OF BIHAR	UDAY KUMAR	RAMESH CHANDRA
161.	CR. MISC./33785/2026 1 137(2),3(5) R.BAIL-1	SHAHIL MIAN vs THE STATE OF BIHAR AND ANR	UMESH TIWARY AWADHESH KUMAR	SHYAM KUMAR SINGH

PATNA HIGH COURT	53	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
-------------------------	-----------	--

162.	CR. MISC./33789/2026 1 274,275,3(5), R.BAIL-1	KRISHNA YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND	DR. KUMAR UDAY PRATAP
163.	CR. MISC./33796/2026 1 109,132,121(1),32 R.BAIL-1	SURAJ KUMAR @ SURAJ SAHANI vs THE STATE OF BIHAR	NACHIKETA JHA	BRAJENDRA NATH PANDEY
164.	CR. MISC./33798/2026 1 22(b)(ii)(c),22(c) R.BAIL-1	PREETAM KUMAR vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	TAPESHWAR SHARMA
165.	CR. MISC./33800/2026 1 316(5),318(4) R.BAIL-1	BRAJESH KUMAR @ SRI BRAJESH KUMAR vs THE STATE OF BIHAR	PAWAN KUMAR	BHANU PRATAP SINGH
166.	CR. MISC./33801/2026 1 137(2),140(3),337 R.BAIL-1	KARN KUMAR @ KARAN KUMAR vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	SANJAY KUMAR TIWARY
167.	CR. MISC./33803/2026 1 69 R.BAIL-1	RAJU KUMAR vs THE STATE OF BIHAR	AKASH PRIYE KUMAR SAURAV DEV UTKARSH VIKRAM RANA MISHA BHARTI VISHAL VIKRAM RANA	UMESH LAL VERMA
168.	CR. MISC./33812/2026 1 103(1), R.BAIL-1	SUDHIR PASWAN @ SUDHIR KUMAR PASWAN vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA	SURENDRA KUMAR
169.	CR. MISC./33816/2026 1 318(4),338,336(3) R.BAIL-1	ARSHAD ALAM vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	CHANDRA SEN PRASAD SINGH
170.	CR. MISC./33819/2026 1 30(a), R.BAIL-1	HASMUDDIN @ MD. HASMUDDIN @ MD. HASMUDIN vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	RENUKA RATNAKAR
171.	CR. MISC./33820/2026 1 303(2),317(2), R.BAIL- 1	MANJEET KUMAR AND ANR vs THE STATE OF BIHAR	PIYUSH TIWARI NITESH KUMAR SINGH SAURAV KUMAR	KALYAN SHANKAR
172.	CR. MISC./33821/2026 1 21(c), R.BAIL-1	KAMLESH KUMAR vs THE STATE OF BIHAR	AYUSH KUMAR	JAGDHAR PRASAD
173.	CR. MISC./33823/2026 1 30(a),32,41, R.BAIL-1	MD. ARSHAD AND ANR vs THE STATE OF BIHAR	NAFISU ZZOHA AFSHA MOKHTAR NASAR IQBAL	MEENA SINGH
174.	CR. MISC./33824/2026 1 126(2),115(2),352 R.BAIL-1	BIGAN SINGH @ SUNIL SINGH vs THE STATE OF BIHAR	RANG NATH CHOUBEY	PREM KUMAR JHA
175.	CR. MISC./33825/2026 1 103(1),80(2),3(5) R.BAIL-1	RAJO DEVI vs THE STATE OF BIHAR AND ANR	VIKASH KUMAR SALAJ KUMAR RAI	DR.MRITYUNJAYA KR.GAUTAM
176.	CR. MISC./33826/2026 1 126(2),115(2),109 R.BAIL-1	AMARDEEP @ AMARDEEP YADAV vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	UMESH LAL VERMA
177.	CR. MISC./33829/2026 1 103(1),238,3(5), R.BAIL-1	AJAY KUMAR vs THE STATE OF BIHAR	PATLA KUMARI AKHOURI VIPIN BIHARI SHRIVASTAVA	PARMANAND PRASAD
178.	CR. MISC./33830/2026 1 309(4), R.BAIL-1	MANOJ KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	YOGENDRA KUMAR SINGH
179.	CR. MISC./33833/2026 1 379, R.BAIL-1	NEHAL AHMAD vs THE STATE OF BIHAR	SHASHANK SHEKHAR MUKUL KUMAR MILI KUMARI DEEPIKA MISHRA	VINOD SHANKER MODI
180.	CR. MISC./33835/2026 1 204,205,318(2),31 R.BAIL-1	SANTOSH BISHWAS @ SANTOSH KUMAR AND ANR vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR ARVIND KUMAR	RAMCHANDRA SAHNI
181.	CR. MISC./33837/2026 1 30(a),41, R.BAIL-1	PRITAM SINGH @ PRITAM KUMAR @ GOLU SINGH vs THE STATE OF BIHAR	KSHEM SHARMA DR. MANOJ KUMAR DEEPAK KUMAR RASHMI	RENUKA RATNAKAR (APP 125)

PATNA HIGH COURT	54	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya	
-------------------------	-----------	--	--

182.	CR. MISC./33838/2026 1 12, R.BAIL-1	MD. MOKRRAM @ MOKRAM AND ANR vs THE STATE OF BIHAR AND ANR	VISHAL VIKRAM RANA UTKARSH VIKRAM RANA RISHABH KUMAR RAO KUMAR SAURAV DEV AKASH PRIYE MISHA BHARTI HARSH	JAI NARAIN THAKUR ANIL KUMAR CHOUDHARY
183.	CR. MISC./33841/2026 1 30(a) R.BAIL-1	KUNDAN KUMAR vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	MD. ANZARUL HAQUE SAHARA
184.	CR. MISC./33843/2026 1 30(a) R.BAIL-1	KANCHAN KUMAR @ KANCHAN RAY vs THE STATE OF BIHAR	MITHILESH KR. ARYA	PAWAN KUMAR CHAURASIA
185.	CR. MISC./33844/2026 1 8(c),21(b), R.BAIL-1	MEENA DEVI vs THE STATE OF BIHAR	ADITYA MISHRA ANURAG KRISHAN TIWARY PRIYA KUMARI AMAN RAJ	ASHA DEVI
186.	CR. MISC./33874/2026 1 137(2) R.BAIL-1	DILIP KUMAR vs THE STATE OF BIHAR	PRIYANK DEEPAK PUNIT KUMAR	DR. AJEET KUMAR
187.	CR. MISC./33875/2026 1 103(1),61(1),3(5) R.BAIL-1	SHAHZAD ALAM @ MD. SHAHZAD AND ANR vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR ABHASH PRIYADARSHI	BINOD KUMAR
188.	CR. MISC./33878/2026 1 20,22, R.BAIL-1	DEEPAK KUMAR vs THE STATE OF BIHAR	SHYAM KISHORE RAJIV KUMAR SHARMA	ANUJ KUMAR SHRIVASTAVA
189.	CR. MISC./33879/2026 1 126(2),115(2),118 R.BAIL-1	DARVESH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA ISHA MISHRA	ASHOK KUMAR SINGH
190.	CR. MISC./33880/2026 1 109(1), R.BAIL-1	SAKIB @ MD. SAKIB vs THE STATE OF BIHAR	PRIYESH KUMAR	SANJAY KUMAR SHARMA
191.	CR. MISC./33881/2026 1 30(a), R.BAIL-1	YOGENDRA CHAUDHARY vs THE STATE OF BIHAR	SUDHIR KUMAR SINHA	INDU KUMARI SRIVASTAVA
192.	CR. MISC./33882/2026 1 126(2),115(2),109 R.BAIL-1	DHRUP PRASAD @ LALAN PRASAD vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR	ASHOK KUMAR SINGH
193.	CR. MISC./33883/2026 1 30(a) R.BAIL-1	NITESH KUMAR AND ANR vs THE STATE OF BIHAR	AMIT KUMAR ARVIND KUMAR	ANIL KUMAR
194.	CR. MISC./33884/2026 1 191(2),126(2),115 R.BAIL-1	KISHOR MANDAL @ KISHOR KUMAR vs THE STATE OF BIHAR	MRITUNJAY KUMAR UMESH PRASAD	AJIT KUMAR
195.	CR. MISC./34299/2026 1 25(1-B)a,26,35, R.BAIL-1	JITO KUMAR @ JITO PASWAN vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	AMITESH KUMAR
196.	CR. MISC./34310/2026 1 65(1), R.BAIL-1	BHOLA MAHTO vs THE STATE OF BIHAR AND ANR	SANAT KUMAR MISHRA ANAND TIWARI	SADANAND PASWAN
197.	CR. MISC./34311/2026 1 30(a) R.BAIL-1	RAGEEV RANJAN KUMAR @ RAJEEV RANJAN KUMAR @ RAJEEV RANJAN @ TUTTU @ RANJAN KUMAR vs THE STATE OF BIHAR	DHIRENDRA KUMAR SINHA SONI KUMARI AMRIT LAL	MD. MATLOOB RAB
198.	CR. MISC./34324/2026 1 318(4),319(2), R.BAIL-1 Same ps: CR. MISC/33779/2026	SUMAN SAURABH CHAUHAN vs THE STATE OF BIHAR	ABHAY KUMAR	SANJAY KUMAR TIWARY
199.	CR. MISC./34326/2026 1 30(a) R.BAIL-1	BHOLA BIN @ BHOLA BIND vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	KUMAR VEERENDRA NARAYAN
200.	CR. MISC./34327/2026 1 310(4),310(5) R.BAIL-1 Same ps: CR. MISC/33646/2026	DHEERAJ KUMAR @ DHEERAJ YADAV vs THE STATE OF BIHAR	PREMCHANDRA YADAV	RAM PRIYA SHARAN SINGH
201.	CR. MISC./34330/2026 1 30(a),32(2),41 R.BAIL-1	VIVEK KUMAR vs THE STATE OF BIHAR	MOHIT SHRIWASTAVA	MD. ANZARUL HAQUE SAHARA
202.	CR. MISC./34335/2026 1 30(a) R.BAIL-1	RAMNARESH PASWAN vs THE STATE OF BIHAR	DWIJ RAJ DEEPMALA KUMARI	SUMAN KUMARI SINGH

PATNA HIGH COURT	55	Monday 18th May, 2026 Hon'ble Mr. Justice Ramesh Chand Malviya
-------------------------	-----------	--

203.	CR. MISC./34338/2026 1 30(a),32(3) R.BAIL-1	VIKASH KUMAR MAHTO vs THE STATE OF BIHAR	AVINASH CHANDRA SARVOTTAM ANAND SNEHA RANJAN	AKSHAY LAL PANDIT
204.	CR. MISC./34345/2026 1 21,22(B),25,29, R.BAIL-1	SANOJ YADAV @ SANOJ KUMAR vs THE STATE OF BIHAR	RAKESH BIHARI SINGH BHAVESH KUMAR SAH DHIRENDRA KUMAR	YOGENDRA KUMAR
205.	CR. MISC./34350/2026 1 126(2),115(2),64, R.BAIL-1	MANJIT KUMAR vs THE STATE OF BIHAR AND ANR	SUMIT JHA	NIRMAL KUMAR SINHA
206.	CR. MISC./34352/2026 1 191(2),190,126(2) R.BAIL-1	SUNNY RAY @ SUNNY DEVAN vs THE STATE OF BIHAR	SUNEIL KUMAR THAKUR	ZAINUL ABEDIN
207.	CR. MISC./34356/2026 1 80,3(5) R.BAIL-1	NITISH KUMAR @ NITISH KUMAR CHAUHAN vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	SANJAY KUMAR PANDEY
208.	CR. MISC./34359/2026 1 8,20(B),(ii)(C),2 R.BAIL-1	AMOL GAIKWAD vs THE STATE OF BIHAR	DEVESH KUMAR SINGH MANOJ KUMAR SINGH	UMESH LAL VERMA

PATNA HIGH COURT	56	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
------------------	----	--

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Ashok Kumar Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION-I TIED UP</u>				
MATTER -2				
1.	CR. MISC./42374/2025 7 392 R.BAIL-1	MD. ARMAN vs THE STATE OF BIHAR	MD SHAMSHAD ALAM NOUSHAD KHAN	RAM SEVAK CHOUDHARY
2.	CR. MISC./77829/2025 7 8(c),20(b)(ii)(C) R.BAIL-1	RANJAN KUMAR @ BHANU @ YOGESH KUMAR vs STATE OF BIHAR THROUGH SECRETARY HOME, BIHAR, GOVT. AT PATNA	SHASHI PRAKASH SINHA AKHILENDRA KUMAR CHAUBEY	RENU KUMARI
3.	CR. MISC./716/2026 3 310(2) R.BAIL-1	DEEPAK KUMAR RAY @ DEEPAK KUMAR @ DEEPAK MUNSI vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	MD. SHAKIR AHMAD
4.	CR. MISC./3948/2026 4 363,354(A),34, R.BAIL-1	JULI DEVI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR UMESH PRASAD	SHAHEEN BEGUM
5.	CR. MISC./6936/2026 4 103(1),3(5), R.BAIL-1	HUSNAN @ HUSNA ARA vs THE STATE OF BIHAR	ARUN KUMAR SATYAM KUMAR	MD. MUSHTAQUE ALAM SHASHANK CHOUHAN
6.	CR. MISC./9005/2026 4 140(I),109,61(2), R.BAIL-1	AMARJEET KUMAR @ DHORA RAI vs THE STATE OF BIHAR	SANJAY KUMAR AJEET KUMAR	MD. SHAKIR AHMAD
7.	CR. MISC./12432/2026 4 20(b)(ii)(C), R.BAIL-1	FIRAZA NAYAK @ FIROZ NAYAK @ FIROJ NAYAK AND ANR vs THE STATE OF BIHAR AND ANR	RAVI SHANKER PANKAJ RAVI SHANKER PANKAJ	SATYA NAND SHUKLA DR. KRISHNA NANDAN SINGH (A.S.G) DR. KRISHNA NANDAN SINGH (A.S.G)
8.	CR. MISC./15601/2026 3 27, R.BAIL-1	MD. SALMAN vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	LALAN KUMAR
9.	CR. MISC./17265/2026 3 137(2),96 R.BAIL-1	BARILAL @ BARI LAL vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR	MURLI DHAR AJIT KUMAR SINGH ABHISHEK KUMAR
10.	CR. MISC./19117/2026 2 126(2),115(2),117 R.BAIL-1	RANJAN KUMAR vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	BHARAT BHUSHAN
11.	CR. MISC./19408/2026 2 80(2),238,3(5) R.BAIL- 1	MANJAY KUMAR YADAV @ MANJAY KUMAR vs THE STATE OF BIHAR	BARUN KUMAR SINGH KUMAR PRAVEEN AMIT KUMAR MISHRA	RAM BILASH ROY RAMAN
12.	CR. MISC./19555/2026 2 126(2),191(2)(3), R.BAIL-1	RAMJI SINGH vs THE STATE OF BIHAR	NEERAJ KUMAR	SATYENDRA PRASAD ARTI KUMARI JAI PRAKASH SINGH
13.	CR. MISC./19568/2026 2 126(2),115(2),85, R.BAIL-1	TARUN SINHA @ TARUN KUMAR SINHA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	ARUN KUMAR PANDEY
14.	CR. MISC./19633/2026 2 126(2),118(2),109 R.BAIL-1	MD. ARMAN vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	SURESH PRASAD SINGH
15.	CR. MISC./19992/2026 2 341,342,386,302,1 R.BAIL-1	ANIL YADAV vs THE STATE OF BIHAR	POOJA PRASAD BINOD KUMAR SINHA	TARUN PRASAD MANDAL
16.	CR. MISC./20048/2026 2 126(2),115(2),85, R.BAIL-1	MANTU PRASAD vs THE STATE OF BIHAR	USHA KUMARI AJAY KUMAR DUBEY	KUMAR RANJIT RANJAN
17.	CR. MISC./21370/2026 2 103(1),3(5), R.BAIL-1	ANKIT SINGH @ ANKIT KUMAR vs THE STATE OF BIHAR	SHASHANK SHEKHAR MILI KUMARI	JITENDRA KUMAR SINGH
18.	CR. MISC./22361/2026 2 103(1),3(5), R.BAIL-1	HEMANT KUMAR @ HEMANSHU KUMAR vs THE STATE OF BIHAR	PATLA KUMARI	NAWAL KISHORE PRASAD

PATNA HIGH COURT	57	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

- | | | | | |
|-----|---|---|--|--|
| 19. | CR. MISC./22392/2026 2
498(A),120(B),304
R.BAIL-1 | NAJBULLAH MANSOORI @
MAJBULLAH MANSOORI
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
MUKUL KUMAR
MILI KUMARI | DR.MRITYUNJAYA
KR.GAUTAM
YESHONEEL RATNAM
NEHA KUMARI
SWETAKSHI SHAH
ADITYA NATH PANDEY |
| 20. | CR. MISC./22912/2026 2
80(2),3(5), R.BAIL-1 | RAJNISH THAKUR
vs THE STATE OF BIHAR | SARVESH KASHYAP
ANANT KUMAR MISHRA
DEEPAK KUMAR
KUMARI AKANKSHA RAI | SURENDRA PRASAD
SINGH |
| 21. | CR. MISC./27650/2026 1
25(1-B)(a),26,35
R.BAIL-1 | RAM RATAN YADAV
vs THE STATE OF BIHAR | PRAMOD MISHRA
SURAJ KUMAR
PRASOON KUMAR | AJIT KUMAR |
| 22. | CR. MISC./30289/2026 1
126(2),115(2),117
R.BAIL-1 | RAJKUMAR @ RAM PRAVESH
SINGH
vs THE STATE OF BIHAR | SHASHI SHARMA | AWADHESH KUMAR
SINGH |
| 23. | CR. MISC./30415/2026 1
309(4), R.BAIL-1 | PRASANT KUMAR
vs THE STATE OF BIHAR | SITESH KASHYAP
SANJEEV KUMAR
RAUSHAN RAJ | MOHAMMAD SUFYAN |

MATTER -3

- | | | | | |
|-----|---|--|--|---------------------------------|
| 24. | CR. MISC./16613/2026 2
115(2),117(2),126
A.BAIL | VIKASH KUMAR @ VIKASH MAHTO
vs THE STATE OF BIHAR | SHAKIL AHMAD KHAN | AKSHAY LAL PANDIT
ARUN KUMAR |
| 25. | CR. MISC./28280/2026 1
30(a), A.BAIL | SURENDRA MAHTO AND ANR
vs THE STATE OF BIHAR | PAWAN KUMAR SINGH
RANJEET KUMAR SINGH | KALYAN SHANKAR |

FOR ADMISSION -I

- | | | | | |
|-----|--|--|---|---|
| 26. | CR. MISC./13085/2026 4
302,34, R.BAIL-1 | MUNNA PANDEY @ MUNNA PANDIT
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY | RAJIV NAYAN |
| 27. | CR. MISC./28893/2026 2
7 R.BAIL-1 | AMAN KUMAR
vs THE STATE OF BIHAR AND ANR | AMRIT ABHIJAT
MANOJ KUMAR GUPTA
SANJAY SINGH
UPENDRA YADAV | PARMESHWAR MEHTA
RANA VIKRAM SINGH
ARVIND KUMAR |

FOR ADMISSION - FRESH CASES

- | | | | | |
|-----|---|--|--|---|
| 28. | CR. MISC./32014/2026 1
325,326,307,34,30
R.BAIL-1 | GULJAR SAHANI
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
HEMANT RAY
HARSHA SHASHWAT
SAGAR KUMAR | SANJAY KUMAR SHARMA |
| 29. | CR. MISC./32040/2026 1
8(c),21(b), R.BAIL-1 | GOVIND CHOUDHARY
vs THE STATE OF BIHAR | ANKIT RAJ | MURLI DHAR |
| 30. | CR. MISC./32433/2026 1
8(c),21(c) R.BAIL-1 | ALI HASSAN @ ALI HASAN
vs THE STATE OF BIHAR | PUSHPENDRA KUMAR
SINGH | LALAN KUMAR |
| 31. | CR. MISC./32498/2026 1
103(1),3(5), R.BAIL-1 | MUSTRI BEGAM
vs THE STATE OF BIHAR | CHANDRA KISHORE
KUMAR
SHASHI BHUSHAN
KUMAR
MINU KUMARI
ASHUTOSH KUMAR
MISHRA | ANIL PRASAD SINGH |
| 32. | CR. MISC./32511/2026 1
80,61(2),3(5) R.BAIL-1 | DINESH SAHNI AND ANR
vs THE STATE OF BIHAR | RAJEEV RANJAN
BELA SINGH
RAJEEV RANJAN | MITHLESH KUMAR
KHARE
SHYAMA RANI
AWADHESH KUMAR
SINGH |
| 33. | CR. MISC./32516/2026 1
308(2),319(2),318
R.BAIL-1 | VIKASH KUMAR
vs THE STATE OF BIHAR | ANSHUMAN JAIPURIYAR
ANUKRITI JAIPURIYAR
PRAWEEEN KUMAR
JAIPURIAR | HARENDRA PRASAD |
| 34. | CR. MISC./32517/2026 1
132 R.BAIL-1 | KARAN KUMAR @ KARAN
vs THE STATE OF BIHAR | GAURAV PRAKASH | HARENDRA PRASAD |
| 35. | CR. MISC./32520/2026 1
309(4) R.BAIL-1 | AJIT SAH @ AJEET SAH @ AJEET
KUMAR
vs THE STATE OF BIHAR | SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY | AJIT KUMAR |
| 36. | CR. MISC./32524/2026 1
8,20(B)(ii)(b),8(
R.BAIL-1 | TIKKA PRASAD SINGH AND ANR
vs THE STATE OF BIHAR AND ANR | SANTOSH KUMAR
MD. MOBASSAR ALI | SANJAY KUMAR
DR.K.N.SINGH (A.S.G.)
DR.K.N.SINGH (A.S.G.) |

PATNA HIGH COURT	58	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

37.	CR. MISC./32531/2026 1 8,20(B),(II)(B) R.BAIL-1 Same ps: CR. MISC/33368/2026	NAGINA DAS @ NAGINA DAAS vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	PRAMOD KUMAR PANDEY DR. K.N. SINGH (ASG)
38.	CR. MISC./32532/2026 1 331(4),305(e) R.BAIL-1	MD. MOKIM vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	SATYENDRA PRASAD
39.	CR. MISC./32535/2026 1 140(2),3(5), R.BAIL-1	MANJESH KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA ISHA MISHRA BISHWA NATH MAHTO	DR.MRITYUNJAYA KR.GAUTAM
40.	CR. MISC./32544/2026 1 137(2),96,351(2)(R.BAIL-1 Same ps: CR. MISC/32575/2026	CHHOTU YADAV @ CHHOTU KUMAR vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAURABH RAJ	AJIT KUMAR SURAJ PRAKASH NITYANAND MISHRA GAURAV KUMAR
41.	CR. MISC./32547/2026 1 316(2),318(4),319 R.BAIL-1	ANMOL TIWARI vs THE STATE OF BIHAR	BACHAN JEE OJHA NAVIN KUMAR JHA DAIZY KUMARI	BHANU PRATAP SINGH RAVI SHANKAR PATHAK
42.	CR. MISC./32554/2026 1 331(4),305(a) R.BAIL-1	KAMLESH KHARWAR @ KAMLESH KHARBAR AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY PANKAJ KUMAR	MANOJ KUMAR
43.	CR. MISC./32558/2026 1 103(1),3(5), R.BAIL-1	BADHAHU BHUIYAN @ PINTU BHUIYAN AND ANR vs THE STATE OF BIHAR	SHAILESH KUMAR SINGH RAJNISH RANJAN	NARENDRA KUMAR SINGH
44.	CR. MISC./32559/2026 1 103(1),85,3(5) R.BAIL-1	MD. SHARFUDDIN vs THE STATE OF BIHAR	ATUL KUMAR MEHTA SUSHMITA SINGH	SATYENDRA PRASAD MOHAMMAD MINNATULLAH
45.	CR. MISC./32575/2026 1 137(2),96,351(2), R.BAIL-1 Same ps: CR. MISC/32544/2026	UMESH YADAV vs THE STATE OF BIHAR	RAMPRAVESH NATH TIWARI SAURABH RAJ	ABHAY KUMAR SURAJ PRAKASH NITYANAND MISHRA GAURAV KUMAR
46.	CR. MISC./32576/2026 1 80(2),3(5), R.BAIL-1	MUNWA DEVI vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	UDAY CHAND PRASAD
47.	CR. MISC./32577/2026 1 304B,34, R.BAIL-1	RAM EKBAL PANDIT vs THE STATE OF BIHAR AND ANR	RAJIV RANJAN VIKRAMADITYA GUPTA SHAMBHU NATH PRATIMA KUMARI PUSHPENDRA KUMAR	ARUN KUMAR PANDEY RAJEEV RANJAN BELA SINGH
48.	CR. MISC./32579/2026 1 65(1), R.BAIL-1	AMIR SAH @ AMIR SHAH @ AMIR SAAH vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA RAI ANANT KUMAR MISHRA DEEPAK KUMAR	CHOUBEY JAWAHAR
49.	CR. MISC./33122/2026 1 126(2),115(2),117 R.BAIL-1	ADAN YADAV vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA	RAJIV NAYAN
50.	CR. MISC./33152/2026 1 140(3),96 R.BAIL-1	ANKIT vs THE STATE OF BIHAR	CHUNNU KUMAR	MD. ANZARUL HAQUE SAHARA RAJESH KUMAR RAKESH KUMAR JHA
51.	CR. MISC./33157/2026 1 103(1),3(5), R.BAIL-1	DILSHAD ALAM vs THE STATE OF BIHAR	RAJEEV RANJAN	RENU KUMARI
52.	CR. MISC./33162/2026 1 191(2),191(3),190 R.BAIL-1	SACHIN KUMAR vs THE STATE OF BIHAR	UTTAM KUMAR MISHRA ARVIND PRASAD SINGH	VINOD SHANKER MODI
53.	CR. MISC./33177/2026 1 140(1), R.BAIL-1	MD. DILDAR HUSSAIN AND ORS vs THE STATE OF BIHAR	GANESH PRASAD SINGH GANESH PRASAD SINGH GANESH PRASAD SINGH	MURLI DHAR
54.	CR. MISC./33180/2026 1 8(c),21(b), R.BAIL-1	MD. MOSIM @ MD. MOHSIN AND ANR vs THE STATE OF BIHAR	RAKESH MOHAN SINGH ADHISH	RAM PRIYA SHARAN SINGH
55.	CR. MISC./33193/2026 1 111(4),112, R.BAIL-1	DABLOO KUMAR @ GAUTAM vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	ZAINUL ABEDIN
56.	CR. MISC./33207/2026 1 143(2)(3),145,74, R.BAIL-1	PAPITAKALI @ KAJAL KUMARI vs THE STATE OF BIHAR AND ANR	SANJAY PRASAD	HUMAYOU AHMAD KHAN

PATNA HIGH COURT	59	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

57.	CR. MISC./33210/2026 1 316(3),318(4),126 R.BAIL-1	ANJANI ABHIRAJ vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SUSHMITA MISHRA SOMALI ACHARYA MUDIT MEET	SURESH PRASAD SINGH ARUN MD. ANWAR
58.	CR. MISC./33214/2026 1 303(2),317(2) R.BAIL-1	MANKHUSH KUMAR @ MANSUKH KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR	ANIL KUMAR SINGH NO. 1
59.	CR. MISC./33223/2026 1 126(2),115(2),118 R.BAIL-1	SUMIT KUMAR YADAV vs THE STATE OF BIHAR	PRABHAKAR SINGH SUMIT KUMAR ANUBHAV VATSA RITIKA KUMARI AYUSHI KUMARI	UMA SHANKAR PRASAD SINGH
60.	CR. MISC./33231/2026 1 309(4),317(2), R.BAIL- 1	SUMAN KUMAR @ SUMAN CHOUDHARY vs THE STATE OF BIHAR	RANJAN KUMAR JHA VIKAS KUMAR KUMARI NITU SANJAY KUMAR	KALYAN SHANKAR
61.	CR. MISC./33368/2026 1 8,20(B)(ii)(B), R.BAIL-1 Same ps: CR. MISC/32531/2026	RAMU URAW vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA	PRAMOD KUMAR PANDEY DR. K.N. SINGH(A.S.G.) MANOJ KUMAR SINGH
62.	CR. MISC./33376/2026 1 127(1),115(2),118 R.BAIL-1	SHYAM KUMAR vs THE STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA SAVITESH KUMAR KAMAL KISHORE SINHA AKSHAY KUMAR	DR.MRITYUNJAYA KR.GAUTAM
63.	CR. MISC./33377/2026 1 338,336(3),340(2) R.BAIL-1	MUNNA KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR	BHANU PRATAP SINGH
64.	CR. MISC./33885/2026 1 137(2),87, R.BAIL-1	BUDUR KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	RUPESH KUMAR LAXMI KUMARI	ZAINUL ABEDIN
65.	CR. MISC./34139/2026 1 8(c),21(b),29, R.BAIL- 1	MAHENDRA RAY @ MAHENDRA KUMAR vs THE STATE OF BIHAR	ANISH KUMAR	ANAND KISHORE CHOUDHARY
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
66.	CR. MISC./14139/2026 3 65(1),3(5), R.BAIL-1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR AND ANR	ANAND KISHORE CHOUDHARY DHANANJAY KUMAR	ANANT KUMAR 1
67.	CR. MISC./15186/2026 3 310(2),126(2),109 R.BAIL-1	RAVI KUMAR SONI @ RAVI THATHERA vs THE STATE OF BIHAR	SATYA PRAKASH PARASAR VINOD KUMAR SETH PRATYUSH KUMAR VIKAS KUMAR ARVIND KUMAR	YOGENDRA KUMAR SINGH
68.	CR. MISC./15197/2026 3 103(1),238,61(2), R.BAIL-1	ANZUMANI DEVI @ ANJUMANI DEVI vs THE STATE OF BIHAR	SAKET KUMAR JHA PRAMOD KUMAR YADAV	DR.MRITYUNJAYA KR.GAUTAM
69.	CR. MISC./15456/2026 4 64,87,3(5) R.BAIL-1	ABHINAY KUMAR @ GOLU KUMAR vs THE STATE OF BIHAR AND ANR	AKASH ANAND	AJAY KUMAR JHA
70.	CR. MISC./16105/2026 3 365,366(A),376(2) R.BAIL-1	RAJU @ MD. ABDUL HAMID vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA	BINAY KRISHNA MANJEET KUMAR MISHRA
71.	CR. MISC./16562/2026 4 Regular Bail Matt R.BAIL-1	SONU KUMAR @ SONU SWARNKAR AND ANR vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL PRIYANKA	AJAY KUMAR JHA
72.	CR. MISC./16736/2026 3 96,3(5) R.BAIL-1	SHOBHANAND MANDAL vs THE STATE OF BIHAR	MUKESH KUMAR RANA	NIRMAL KUMAR SINHA
73.	CR. MISC./18181/2026 3 126(2),115(2),70(R.BAIL-1	SHRIKANT PATEL @ SHRIKANT KUMAR RAUT @ SHRIKANT RAUT vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	USHA KUMARI 1
74.	CR. MISC./18507/2026 3 137(2),96, R.BAIL-1	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	FAIZ NASEEM	SURESH PRASAD SINGH
75.	CR. MISC./19047/2026 3 137(2),87,96,123, R.BAIL-1	ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT SUBODH KUMAR SURENDRA KISHORE THAKUR	JAGDHAR PRASAD
76.	CR. MISC./19359/2026 2 274,275,317(5), R.BAIL-1	PAPPU KUMAR SAHNI AND ANR vs THE STATE OF BIHAR	ARCHNA AANAND BHAVESH KUMAR SAH	SHAHEEN BEGUM

PATNA HIGH COURT	60	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

77.	CR. MISC./19429/2026 2 137(2),140(1),103 R.BAIL-1	JAHID ALI vs THE STATE OF BIHAR	JAVED ASLAM	HARENDRA PRASAD
78.	CR. MISC./20066/2026 2 126(2),115(2),109 R.BAIL-1	NITESH KUMAR vs THE STATE OF BIHAR	ANSHU DHAR SHARMA NAMITA KUMARI	SANJAY KUMAR TIWARY
79.	CR. MISC./20115/2026 2 309(5) R.BAIL-1 Same ps: CR. MISC/18466/2026	ROHIT KUMAR @ BANBARI vs THE STATE OF BIHAR	MANOJ KUMAR SINGH RISHUP SHALINI RAJE SANJEEV KUMAR PRABHAT KUMAR SINGH SALONI GAURAV RAJ GAURI SHANKER KUMAR PASWAN	RAM BILASH ROY RAMAN
80.	CR. MISC./20159/2026 3 Regular Bail R.BAIL-1	PRABHAT PATEL vs THE STATE OF BIHAR	AJAY KUMAR SINGH JYOTSNA RANI MISHRA	NAVIN KUMAR PANDEY
81.	CR. MISC./20214/2026 2 65 R.BAIL-1	DIPESH @ DINKAR PANDEY vs THE STATE OF BIHAR AND ANR	RANG NATH PANDEY VIVEKANAND VIVEK DEBESH KUMAR PODDAR	AJAY KUMAR NO. 2
82.	CR. MISC./20428/2026 2 137(2),96 R.BAIL-1	GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	RAJEEV RANJAN BELA SINGH	AMITESH KUMAR
83.	CR. MISC./20444/2026 2 8(c),21(b), R.BAIL-1	MOHIT KUMAR vs THE STATE OF BIHAR	NITYANAND NEERAJ KUMARI ANJANI SINHA	SHYAM KUMAR SINGH
84.	CR. MISC./20463/2026 2 21(C), R.BAIL-1	AWINASH GUPTA @ AWINASH KUMAR vs THE STATE OF BIHAR	DEVENDRA KUMAR	MANOJ KUMAR
85.	CR. MISC./20513/2026 2 366(A),34 R.BAIL-1	MANNI RAI vs THE STATE OF BIHAR AND ANR	DHANDEV KUMAR	SURENDRA PRASAD SINGH
<u>FOR ADMISSION - FRESH CASES I</u>				
86.	CR. MISC./31732/2026 1 30A R.BAIL-1	MD. FIROZ SAH vs THE STATE OF BIHAR	DR. MANOJ KUMAR KSHEM SHARMA KHUSHBOO KUMARI	LAKSHMI KANT SHARMA
87.	CR. MISC./31737/2026 1 30(a) R.BAIL-1	JAIKESH KUMAR vs THE STATE OF BIHAR	MALTI KUMARI PRANSHU SINGH	RAJENDRA PRASAD NAT
88.	CR. MISC./31750/2026 1 30(a),41(1) R.BAIL-1 Same ps: CR. MISC/33095/2026	KUNDAN KUMAR @ DIKKAT vs THE STATE OF BIHAR	ADARSH SINGH RUSHALI	MADAN KUMAR
89.	CR. MISC./31761/2026 1 30(a) R.BAIL-1	RUDAL CHOUHAN vs THE STATE OF BIHAR	ABHISHEK RAI LALESHWAR PRASAD SINGH VISHVJEET KUMAR	RAJESH KUMAR
90.	CR. MISC./31768/2026 1 30(a),32(3) R.BAIL-1	DASHAI KUMAR AND ORS vs THE STATE OF BIHAR	KAHKASHAN ALAM	ARUN KUMAR
91.	CR. MISC./31771/2026 1 30(a) R.BAIL-1	SOHAN KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA BEAUTY KUMARI	PRADEEP NARAIN KUMAR
92.	CR. MISC./31785/2026 1 30(a), R.BAIL-1	ARJUN SAH vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	SANJAY KUMAR TIWARY
93.	CR. MISC./31795/2026 1 30(a), R.BAIL-1	RAJESH YADAV vs THE STATE OF BIHAR	MRIGENDRA KUMAR RAMASHISH	UMANATH MISHRA
94.	CR. MISC./31796/2026 1 30(a) R.BAIL-1	SHASHIRANJAN KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SHAHEEN BEGUM
95.	CR. MISC./31804/2026 1 30(a) R.BAIL-1	UPENDRA PASWAN vs THE STATE OF BIHAR	RAJIV RANJAN VEENA KUMARI JAISWAL	MANOJ KUMAR
96.	CR. MISC./31812/2026 1 111, R.BAIL-1	VIKAS KUMAR AND ORS vs THE STATE OF BIHAR	GAJENDRA NATH OJHA	MANOJ KUMAR
97.	CR. MISC./32262/2026 1 30(a) R.BAIL-1	SANTOSH KUMAR PASWAN vs THE STATE OF BIHAR	AMARNATH JHA SANJEET KUMAR	ARUN KUMAR SINGH
98.	CR. MISC./32275/2026 1 308(6),140(3),62, R.BAIL-1	BRAJESH KUMAR vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	INDU KUMARI SRIVASTAVA

PATNA HIGH COURT	61	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

99.	CR. MISC./32282/2026 1 30(a), R.BAIL-1	BRIJESH KUMAR @ VRIJESH KUMAR @ BRAJESH KUMAR vs THE STATE OF BIHAR	DIWAKAR . PALLAV KUMAR SINGH PRIYA KUMARI DEEPAK KUMAR	MD. SHAKIR AHMAD
100.	CR. MISC./32286/2026 1 30(a) R.BAIL-1	BHOLA KUMAR vs THE STATE OF BIHAR	KUNDAN RATHORE ALIAS KUNDAN KUMAR HEMANT KUMAR SHARAN	TARKESHWAR NATH THAKUR
101.	CR. MISC./32287/2026 1 30(a), R.BAIL-1	ANAND KUMAR @ AANAND vs THE STATE OF BIHAR	MRIGENDRA KUMAR KUSUM KUMARI	UMANATH MISHRA
102.	CR. MISC./32289/2026 1 30(a) R.BAIL-1	GOBARDHAN KUMAR SAH vs THE STATE OF BIHAR	AKASH RAJ RAJIT RANJAN MUSKAN SINGH ARUN BHARTI	RAJ KISHOR SINGH
103.	CR. MISC./32294/2026 1 30(a) R.BAIL-1	PAWAN RATHORE vs THE STATE OF BIHAR	AKASH RAJ RAJIT RANJAN MUSKAN SINGH ARUN BHARTI	MEENA SINGH
104.	CR. MISC./32340/2026 1 30(a), R.BAIL-1	MANISH KUMAR vs THE STATE OF BIHAR	RANJAY KUMAR SINGH FARDEEN ABBAS	PARMANAND PRASAD
105.	CR. MISC./32505/2026 1 30(a) R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	DIPAK KUMAR MADHURESH SINGH	PARMANAND PRASAD
106.	CR. MISC./32507/2026 1 30(A) R.BAIL-1	CHANDAN KUMAR vs THE STATE OF BIHAR	CHANDRA MOHAN JHA	ASHOK KUMAR SINGH
107.	CR. MISC./32509/2026 1 30(a), R.BAIL-1	AMIT vs THE STATE OF BIHAR	DIWAKAR . PRIYA KUMARI PALLAV KUMAR SINGH	MD. SHAKIR AHMAD
108.	CR. MISC./32519/2026 1 317(5), R.BAIL-1	VIPIN KUMAR @ BIPIN KUMAR AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI PRABHAT KUMAR	MANOJ KUMAR
109.	CR. MISC./32521/2026 1 30(a), R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR SINHA	SUCHETA YADAV
110.	CR. MISC./32528/2026 1 30(a) R.BAIL-1	PRAYAG MAHTO @ PRYAG MAUTO vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS	BRAJ KISHORE PD.(APP)
111.	CR. MISC./32529/2026 1 274,275, R.BAIL-1	MAHENDRA MANJHI vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	RANA RANDHIR SINGH
112.	CR. MISC./32534/2026 1 30(a) R.BAIL-1	BHARAT MAHTO vs THE STATE OF BIHAR	JEETENDRA NARAYAN	LAKSHMI KANT SHARMA
113.	CR. MISC./32545/2026 1 274,275 R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ VIKASH KUMAR YADAV	SUCHETA YADAV
114.	CR. MISC./32553/2026 1 30(a), R.BAIL-1	VIKASH KUMAR SINGH @ VIKASH SINGH @ VIKASH KUMAR @ BALA JEE vs THE STATE OF BIHAR	ANISH KUMAR	SANJAY KUMAR TIWARY
115.	CR. MISC./32562/2026 1 30(a) R.BAIL-1	BHUSHAN KUMAR @ BHUSHAN SAHNI vs THE STATE OF BIHAR	DEVENDRA KUMAR	VEENA KUMARI JAISWAL
116.	CR. MISC./32564/2026 1 30(a),41,47 R.BAIL-1	JAHANGIR ALAM AND ANR vs THE STATE OF BIHAR	RAJ KUMAR SARVOTTAM KUMAR	PARMANAND PRASAD
117.	CR. MISC./32568/2026 1 274,275,3(5), R.BAIL-1	DURGESH KUMAR YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	INDU KUMARI SRIVASTAVA
118.	CR. MISC./32570/2026 1 30(a) R.BAIL-1	RAMESHWAR RAM vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	RAJESH KUMAR
119.	CR. MISC./32876/2026 1 30(A),32(3), R.BAIL-1	ROHAN KUMAR vs THE STATE OF BIHAR	DINESHWAR PANDEY VIMAL KUMAR	RANA RANDHIR SINGH
120.	CR. MISC./32883/2026 1 30(A), R.BAIL-1	SURAJ KUMAR GUPTA vs THE STATE OF BIHAR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	AHMAD ALI
121.	CR. MISC./32888/2026 1 30(a),41(1),41(2) R.BAIL-1	MITHUN KUMAR vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	PUSHPA SINHA
122.	CR. MISC./32900/2026 1 30(a) R.BAIL-1	RINKU KUMAR vs THE STATE OF BIHAR	CHANDRA SHEKHAR SINGH AKANKSHA VERMA	SANJAY KUMAR TIWARY

PATNA HIGH COURT		62	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
123.	CR. MISC./32928/2026 1 30(a) R.BAIL-1	ARUN KUMAR CHAUDHARY vs THE STATE OF BIHAR	SANTOSH KUMAR PRABHAT KUMAR MD. MOBASSAR ALI	MANOJ KUMAR
124.	CR. MISC./32943/2026 1 41(1),32,30(a) R.BAIL-1	BHAWANI SHANKAR vs THE STATE OF BIHAR	DEWENDRA NARAYAN SINGH ABHISHEK KUMAR VIVEK	NAND KUMAR
125.	CR. MISC./32956/2026 1 30(a),47 R.BAIL-1	BALINDRA KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	YOGENDRA KUMAR SINGH
126.	CR. MISC./32973/2026 1 30(a), R.BAIL-1	KARAN KUMAR MANDAL @ KARAN KUMAR vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI	RAMESH CHANDRA
127.	CR. MISC./32977/2026 1 30(a),32(3) R.BAIL-1	AAYUSH KUMAR vs THE STATE OF BIHAR	RANJEET TIWARY CHANDRA BHUSHAN UPADHYAY	SHARDA KUMARI
128.	CR. MISC./33009/2026 1 30(a),41(1), R.BAIL-1	RANJIT KUMAR AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR	DR. KUMAR UDAY PRATAP
129.	CR. MISC./33016/2026 1 274,275, R.BAIL-1	RAJENDRA SAHANI vs THE STATE OF BIHAR	RANJEET PATEL SHIVENDRA KUMAR SINHA	UMANATH MISHRA
130.	CR. MISC./33018/2026 1 30(a),41, R.BAIL-1	NITISH KUMAR vs THE STATE OF BIHAR	AMIT RANJAN	MD. IFTEKHAR MAHMOOD
131.	CR. MISC./33043/2026 1 30(a), R.BAIL-1	VIKASH KUMAR @ VIKASH MAHTO vs THE STATE OF BIHAR	HEMANT KUMAR	MANOJ KUMAR
132.	CR. MISC./33049/2026 1 318(4),338,336(3) R.BAIL-1	MD. USMAN @ BECHWA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	KHURSHID ANWAR
133.	CR. MISC./33066/2026 1 30(a), R.BAIL-1 Same ps: CR. MISC/33143/2026	CHANDAN KUMAR @ LADDU vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	HUMAYOU AHMAD KHAN
134.	CR. MISC./33067/2026 1 30(a) R.BAIL-1	SUNIL NUT vs THE STATE OF BIHAR	NALIN KUMAR	LAKSHMI KANT SHARMA
135.	CR. MISC./33091/2026 1 274,275,3(5), R.BAIL-1	RAKESH YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR SAH	YOGENDRA KUMAR SINGH
136.	CR. MISC./33092/2026 1 30(a), R.BAIL-1	ASHISH KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR KUMAR RAVI SHANKAR	SUMAN KUMARI SINGH
137.	CR. MISC./33095/2026 1 30(a),41(1), R.BAIL-1 Same ps: CR. MISC/31750/2026	GOLU KUMAR @ RAVIRANJAN vs THE STATE OF BIHAR	ADARSH SINGH KHALID FAIZAN KHURSHID	KALYAN SHANKAR
138.	CR. MISC./33096/2026 1 30A R.BAIL-1	JAIPRAKASH KUMAR @ JAI PRAKASH KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR JYOTI SINGH	DAMODAR PRASAD TIWARY
139.	CR. MISC./33120/2026 1 30(a) R.BAIL-1	SHANKAR KUMAR vs THE STATE OF BIHAR	ARUN KUMAR JHA	MD. SHAKIR AHMAD
140.	CR. MISC./33124/2026 1 30(a) R.BAIL-1	RINKI DEVI vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI ABHIJEET GAUTAM	MITHLESH KUMAR KHARE
141.	CR. MISC./33131/2026 1 274,275, R.BAIL-1	NITISH KUMAR MANDAL @ NITISH KUMAR vs THE STATE OF BIHAR	RATNAKAR JHA	RAJESH KUMAR
142.	CR. MISC./33132/2026 1 30(a), R.BAIL-1	MUNIL KUMAR @ MUNILAL KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	UMANATH MISHRA
143.	CR. MISC./33135/2026 1 20,22 R.BAIL-1	MD. JUBAIR vs THE STATE OF BIHAR	SWAPNIL KUMAR SINGH	SATYENDRA PRASAD
144.	CR. MISC./33143/2026 1 30(a), R.BAIL-1 Same ps: CR. MISC/33066/2026	PRADEEP KUMAR @ MUSA vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	HUMAYOU AHMAD KHAN
145.	CR. MISC./33171/2026 1 272,273,414,427, R.BAIL-1	HAMID ALI QURAIISHI @ HAMID ALI vs THE STATE OF BIHAR	RIZWANUL JAMA KHAN PRIYANKA SINGH EASHITA RAJ NUPUR KUMARI AVIJEET KUMAR RAHUL	UDAY PRATAP SINGH
146.	CR. MISC./33179/2026 1 30A,41 R.BAIL-1	AJAY KUMAR CHOUDHARY AND ANR vs THE STATE OF BIHAR	ANKITA KUMARI	AHMAD ALI

PATNA HIGH COURT	63	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

- | | | | | |
|------|---|---|--|---------------------|
| 147. | CR. MISC./33185/2026 1
30A R.BAIL-1 | BACHCHU SAHNI
vs THE STATE OF BIHAR | MUKESH KUMAR
BIJAY KUMAR PANDEY | SANJAY KUMAR TIWARY |
| 148. | CR. MISC./33213/2026 1
30A,47 R.BAIL-1 | SONU KUMAR MAHTO
vs THE STATE OF BIHAR | DR. MANOJ KUMAR
KSHEM SHARMA
KHUSHBOO KUMARI | SANJAY KUMAR SHARMA |

FOR ADMISSION

- | | | | | |
|---------------|--|---|---|---|
| 149. | CR. MISC./61197/2025 8
308(5),111(2)(3),
R.BAIL-1
IA-1/2025 ()
EARLY HEARING
IA-2/2025 ()
MISC | RITLAL YADAV @ RITLAL RAI
vs THE STATE OF BIHAR | GHANSHYAM TIWARY | AJAY MISHRA
APURV HARSH
MANU TRIPURARI
RAGHU RAJ PRATAP
GAURAV SHARMA
JAYA SINGH
ASTITVA
HRITIK ANAND |
| 150. | CR. MISC./62579/2025 11
304,304B R.BAIL-1 | VIKASH YADAV
vs THE STATE OF BIHAR AND ANR | ARVIND PRASAD SINGH | UMANATH MISHRA
AJAY KUMAR SINHA |
| 151. | CR. MISC./68988/2025 4
137(2),87,64(2),9
R.BAIL-1 | NITISH PASWAN
vs THE STATE OF BIHAR AND ANR | RAMNATH SINGH YADAV
KIRAN KUMARI SHARMA | ADITYA NARAYAN
SINGH.1
AMIT RANJAN |
| 152. | CR. MISC./12933/2026 4
103(1),61(2) R.BAIL-1 | BAMBAM @ UTTAM KUMAR
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
UTSAV KUMAR | SUMAN KUMARI SINGH
MISHA BHARTI
VISHAL VIKRAM RANA
UTKARSH VIKRAM RANA
AKASH PRIYE
KUMAR SAURAV DEV
ANURAG DARSHI |
| 153. | CR. MISC./14294/2026 5
111(2),(b),111(4)
R.BAIL-1 | VIVEK KUMAR SINGH @ ANIL
SINGH
vs THE STATE OF BIHAR | PRATEEK TANDON
ROHIT RANJAN | BISHWESHWAR RAM |
| 154. | CR. MISC./14341/2026 4
103(1),3(5), R.BAIL-1 | GULAMUDDIN @ GULAM MOHIDDIN
@ MD. GULAM
vs THE STATE OF BIHAR | CHANDRA MOHAN JHA | SHAIENDRA KUMAR
PRIYANSHU KUMAR
SINGH
ANKIT RAJ |
| 155. | CR. MISC./14462/2026 4
190,191(2),191(3)
R.BAIL-1 | MD. SHAKIL
vs THE STATE OF BIHAR | THAKUR BRAJESH
SINGH
PRATYUSH
TOOBA HERA | SUCHETA YADAV
GIRISH CHANDRA JHA
ASHISH |
| 156. | CR. MISC./15261/2026 4
316(4),318(2), R.BAIL-
1
Same ps:
CR. MISC/12971/2026 | RAJESH KUMAR
vs THE STATE OF BIHAR | SHIVNANDAN BHARTI
PINTU KUMAR PATEL
NEHA KUMARI SINGH
PRIYANKA
VIKRAM KUMAR | ANANT KUMAR 1
APURV HARSH
RAGHU RAJ PRATAP |
| With
156.1 | CR. MISC./12971/2026 4
R.BAIL-1 | KISHORE KUMAR
vs THE STATE OF BIHAR AND ORS | AMRIT ABHIJAT
UPENDRA YADAV
SNEHIL KUMAR
GHANSHYAM | GANESH PRASAD SINGH
DHANANJAY KASHYAP
PALLAVI TRIVEDI
DAYANAND SINGH
DHANANJAY KASHYAP
DAYANAND SINGH
PALLAVI TRIVEDI |
| 157. | CR. MISC./15505/2026 2
126(2),115(2),109
R.BAIL-1 | MD. GAFFAR
vs THE STATE OF BIHAR | MADHAV KUMAR
VIKRAM KUMAR | ANAND KISHORE
CHOUDHARY
SUNIL KUMAR SINGH
RAJ KUMAR SINGH |
| 158. | CR. MISC./16638/2026 3
103(1),61(2), R.BAIL-1 | ASHOK KUMAR YADAV
vs THE STATE OF BIHAR | CHANDAN KUMAR
SHIVAM NARAYAN
PANDEY
ANIL KUMAR TIWARI | JHARKHANDI UPADHYAY
MOHIT SHRIWASTAVA
AYUSH KUMAR |
| 159. | CR. MISC./16853/2026 2
318(2)(4),319(2),
R.BAIL-1 | AJAY KUMAR SINHA
vs THE STATE OF BIHAR | VAISHNAVI SINGH
RITWIK THAKUR
MUDIT MEET | JAI NARAIN THAKUR |
| 160. | CR. MISC./17028/2026 3
64(1),318(4),61,6
R.BAIL-1 | MAHESH KUMAR
vs THE STATE OF BIHAR | ANSHU DHAR SHARMA
NAMITA KUMARI | NARSINGH TANTI
SHAMBHU SHARAN
SINGH
RIMA SAHAY
PALLAVI KUMARI |
| 161. | CR. MISC./17916/2026 3
103(1),61(2),3(5)
R.BAIL-1 | BHAGMATI DEVI @ BHAGMATI
DEVI AND ANR
vs THE STATE OF BIHAR | ABHISHEK KUMAR
SHARAD KUMAR VERMA
SAGAR KUMAR
HEMANT RAY | HUMAYOU AHMAD KHAN |

PATNA HIGH COURT	64	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
-------------------------	-----------	---	--

162.	CR. MISC./17923/2026 3 341,323,307,504,5 R.BAIL-1	MD. ALIYA @ ALIYA MIYA @ AIYA MIYAN @ ALIMA MIYAN vs THE STATE OF BIHAR	AMARNATH JHA	JAI NARAIN THAKUR
163.	CR. MISC./18015/2026 3 8(c),20(b)(ii)(c) R.BAIL-1	LAL BABU YADAV @ BABU LAL YADAV @ LAL YADAV vs THE UNION OF INDIA THROUGH D.R.I	MANOJ KUMAR SINGH RISHUP SHALINI RAJE SANJEEV KUMAR AKASH KUMAR GAURAV RAJ GAURI SHANKER KUMAR PASWAN SALONI PRABHAT KUMAR SINGH	DR. KRISHNA NANDAN SINGH (A.S.G.) ANKIT KUMAR SINGH
164.	CR. MISC./18045/2026 2 8,20(ii)(b)(c), R.BAIL-1	SHAIENDRA PASWAN vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	SURENDRA KUMAR
165.	CR. MISC./18095/2026 2 126(2),115(2),118 R.BAIL-1	AMAN KUMAR @ MANJEET KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	ARUN KUMAR PANDEY DHANANJAY KUMAR TIWARY
166.	CR. MISC./18106/2026 3 395,397, R.BAIL-1	SUNIL KUMAR GUPTA vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	AMITESH KUMAR
167.	CR. MISC./18124/2026 2 115(2),126(2),140 R.BAIL-1	RAJESH GUPTA vs THE STATE OF BIHAR AND ANR	SHIW KUMAR PRABHAKAR	USHA KUMARI 1
168.	CR. MISC./18148/2026 3 79,111,141,143, R.BAIL-1	VINAY KUMAR YADAV vs THE STATE OF BIHAR	SANJAY KUMAR SANGEETA KUMARI	TAPESHWAR SHARMA
169.	CR. MISC./18188/2026 3 61(2),103(1),3(5) R.BAIL-1	SURAJ KUMAR @ SURAJ KUMAR RAI vs THE STATE OF BIHAR	AMIR ALAM	ARUN KUMAR PANDEY MADHUKAR ANAND SHUBHAM KUMAR SINGH
170.	CR. MISC./18198/2026 3 341,323,324,307,3 R.BAIL-1	CHANDAN SAHANI vs THE STATE OF BIHAR	AAKASH CHOUDHARY PRAWAL MANI TRIPATHI	DR. AJEET KUMAR
171.	CR. MISC./18206/2026 3 319(2),318(4),338 R.BAIL-1 Same ps: CR. MISC/18670/2026 CR. MISC/20491/2026	KAJAL DEVI vs THE STATE OF BIHAR	RADHE SHYAM DINESH MAHARAJ BRAJ BHUSHAN MISHRA	NARENDRA KUMAR SINGH AMRESH KUMAR SINHA
With 171.1	CR. MISC./18670/2026 3 R.BAIL-1	SANTOSH KUMAR @ SANTOSH SHARMA @ SUDARSHAN KUMAR @ SUDARSHAN SHARMA vs THE STATE OF BIHAR	RADHE SHYAM DINESH MAHARAJ BRAJ BHUSHAN MISHRA	NARENDRA KUMAR SINGH AMRESH KUMAR SINHA
With 171.2	CR. MISC./20491/2026 3 R.BAIL-1	PUNAM KUMARI vs THE STATE OF BIHAR	NISHIKANT RAJNI KANT SINGH ANAND KUMAR TIWARI SANDEEP KUMAR	GANESH PRASAD SINGH AMRESH KUMAR SINHA
172.	CR. MISC./18207/2026 3 64(1),115(2),351(R.BAIL-1	TARNI SAH vs THE STATE OF BIHAR	CHANDRA SHEKHAR SHARMA	NARENDRA KUMAR SINGH
173.	CR. MISC./18217/2026 2 61(2),70(2),351(2 R.BAIL-1	ROHIT KUMAR vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR PANDEY MD. MOBASSAR ALI	TARUN PRASAD MANDAL DIMPAL KUMARI NAND LAL SINGH
174.	CR. MISC./18396/2026 2 103,238,3(5) R.BAIL-1	NARESH SINGH vs THE STATE OF BIHAR	HARSHA SHASHWAT	AJIT KUMAR
175.	CR. MISC./18398/2026 2 304B,201,34 R.BAIL-1	VIJAY KUMAR CHOUDHARY @ MANNA JI vs THE STATE OF BIHAR	VIJAY ANAND ROOP KISHAN	MADHURI LATA
176.	CR. MISC./18409/2026 2 304,34,304(B), R.BAIL-1	RAM PRIT PASWAN vs THE STATE OF BIHAR	ANIL KUMAR SINGH	SHAIENDRA KUMAR
177.	CR. MISC./18466/2026 2 309(5), R.BAIL-1 Same ps: CR. MISC/20115/2026	KUNDAN KUMAR @ BOCHAHA vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	DR.MRITYUNJAYA KR.GAUTAM
178.	CR. MISC./18502/2026 2 80,126(2),115(2), R.BAIL-1	SAIFUL MIYAN @ PAMMU ALAM vs THE STATE OF BIHAR	GYAN PRAKASH	SANJAY KUMAR SINGH

PATNA HIGH COURT		65	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
179.	CR. MISC./18513/2026 2 341,323,324,307,3 R.BAIL-1	SITARAM MUKHIYA @ SITARAM NISHAD vs THE STATE OF BIHAR	UMESH KUMAR GUPTA RAKESH KUMAR	RAJENDRA NATH JHA
180.	CR. MISC./18566/2026 2 126,115(2),65,351 R.BAIL-1	SUNDAR KUMAR @ SHASHIKANT KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	AMITESH KUMAR SHUBHAM SHIVANSH ABHISHEK KUMAR SAKSHI BHATNAGAR SUNITA KUMARI
181.	CR. MISC./18586/2026 2 8,20(b)(ii)C),25, R.BAIL-1	SATYAM RAI vs THE STATE OF BIHAR	PRAWEEEN KUMAR NITISH KUMAR PRATYAKSHA	BINOD KUMAR
182.	CR. MISC./18630/2026 2 80,103(1),238,3(5) R.BAIL-1	SATISH KUMAR vs THE STATE OF BIHAR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI ASHOK KUMAR	SURENDRA PRASAD SINGH RAJA RAM MISHRA RAJ KUMAR
183.	CR. MISC./18647/2026 2 25(1-A),25(1-AA), R.BAIL-1	MITHUN KUMAR vs THE STATE OF BIHAR	HAFIZ SHAHBAZ ARIF VIVEK RAJ	PUSHPA SINHA.1
184.	CR. MISC./18663/2026 3 64,351(2),351(3), R.BAIL-1	GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	GAURAV KUMAR KUMARI ARCHNA SHYAMA RANI	MADHURI LATA
185.	CR. MISC./18854/2026 2 8,20(B),(II)(B), R.BAIL- 1	VIJAY KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	UDAY PRATAP SINGH
186.	CR. MISC./18868/2026 2 302,120B,34, R.BAIL-1	MD. ASAD @ DOCTOR VILLAIN vs THE STATE OF BIHAR	SAURAVH SINGH SAMIR KUMAR	JITENDRA KUMAR SINGH
187.	CR. MISC./18937/2026 2 191(2),126(2),115 R.BAIL-1	PRAKASH SINGH vs THE STATE OF BIHAR	ADITYA NATH PANDEY YESHONEEL RATNAM APRAJITA KUMARI NEHA KUMARI	RABINDRA KUMAR
188.	CR. MISC./19142/2026 4 137(2),96,3(5) R.BAIL- 1	ANKIT KUMAR vs THE STATE OF BIHAR	ANURAG SAURAV SHARDA RAJE SINGH	SHYAM KUMAR SINGH
189.	CR. MISC./19353/2026 2 103(1),238,3(5) R.BAIL-1	TANIK MANDAL @ TANIK LAL MANDAL vs THE STATE OF BIHAR	VIVEKANAND VIVEK DEBESH KUMAR PODDAR RANG NATH PANDEY	SYED MOJIBUR RAHMAN
190.	CR. MISC./19358/2026 2 103(1),3(5) R.BAIL-1	RAUSHAN KUMAR AND ANR vs THE STATE OF BIHAR	AMRESH KUMAR SINHA SHASHI BHUSHAN SINGH	CHANDRA SEN PRASAD SINGH
191.	CR. MISC./19492/2026 2 115(2),126(2),19, R.BAIL-1	AJAY YADAV vs THE STATE OF BIHAR	PAWAN KUMAR	CHOUBEY JAWAHAR DINESH PRASAD VERMA
192.	CR. MISC./19496/2026 2 103(1),238(A),3(5) R.BAIL-1	RANJEET KUMAR @ RANJEET BIND @ RANJIT KUMAR @ RANJIT BIND vs THE STATE OF BIHAR	PRATIBHA GUPTA	RINA SINHA DIWAKAR PRASAD SINGH VAIBHAV VISHAL
193.	CR. MISC./19500/2026 2 61(2),316(2),318(R.BAIL-1	LAL BABU KUMAR @ LALKU vs THE STATE OF BIHAR	MADHAV KUMAR PINTU KUMAR PATEL VIKRAM KUMAR	ANITA KUMARI
194.	CR. MISC./19529/2026 2 103(1),238,3(5) R.BAIL-1	POOJA DEVI @ PUJA DEVI vs THE STATE OF BIHAR	SAURAV KUMAR RAKESH KUMAR RANJAN	ANANT KUMAR 1 KAMLENDRA PD. SINGH
195.	CR. MISC./19741/2026 3 103(1),238B,3(5) R.BAIL-1 Same ps: CR. MISC/20372/2026	MD. SARFRAZ @ MD. SARFRAJ vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH	PRAMOD KUMAR PANDEY MRITUNJAY KUMAR
With 195.1	CR. MISC./20372/2026 3 R.BAIL-1	MD. FAROOKH @ MD. FAROOK vs THE STATE OF BIHAR	VIKRAM SINGH	SURENDRA PRASAD SINGH MRITUNJAY KUMAR
196.	CR. MISC./20171/2026 2 8(c),21(b) R.BAIL-1	VIKASH KUMAR @ LALBABU vs THE STATE OF BIHAR	UDAY KUMAR ABHYANAND RAHUL KUMAR	AMITESH KUMAR
197.	CR. MISC./20185/2026 2 80 R.BAIL-1	NITISH CHOUHAN @ NITISH CHOUDHARY vs THE STATE OF BIHAR	CHANDRA SHEKHAR ANAND ASHWINI KUMAR RAI	UDAY CHAND PRASAD
198.	CR. MISC./20195/2026 2 64,126(2),115(2), R.BAIL-1	VIKASH KUMAR @ VIKASH SINGH @ VIKASH KUMAR SINGH vs THE STATE OF BIHAR AND ANR	MUKESH KUMAR	TARUN PRASAD MANDAL RADHE SHYAM PANKAJ KUMAR

PATNA HIGH COURT		66	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey	
199.	CR. MISC./20220/2026 2 62,64, R.BAIL-1	REYAZ ALAM vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	DR. INDIWAR KUMARI SITESH KASHYAP SANJEEV KUMAR
200.	CR. MISC./20243/2026 2 103(1),3(5), R.BAIL-1	SANTOSH DAS vs THE STATE OF BIHAR	NAWAL KISHORE SINGH ONKAR KUMAR	MD. MATLOOB RAB
201.	CR. MISC./22220/2026 2 80,3(5) R.BAIL-1	RISHI SAHNI vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP	JITENDRA KUMAR SINGH PRANOY KUMAR VASANT VIKAS
202.	CR. MISC./22305/2026 2 25(1-B)(a),25(1-A R.BAIL-1	MD. CHAND AND ANR vs THE STATE OF BIHAR	SANJEEV KUMAR	NAND KISHORE PRASAD
203.	CR. MISC./22339/2026 2 103(1),3(5), R.BAIL-1	PURUSHOTTAM MANI TIWARI @ PURUSHOTTAM TIWARI vs THE STATE OF BIHAR	ARCHANA JHA CHHOTELAL MISHRA ANAMIKA KUMARI	KUMAR VEERENDRA NARAYAN ASHISH RANJAN GARG ABHISHEK RAJ
204.	CR. MISC./22814/2026 2 25(1-b)a,26(2),27 R.BAIL-1	ANGAD YADAV AND ANR vs THE STATE OF BIHAR AND ANR	VIVEKA NAND SINGH	RAM PRIYA SHARAN SINGH
205.	CR. MISC./22983/2026 2 120B,34, R.BAIL-1	BINOD RAI @ BINOD KUMAR SINGH vs THE STATE OF BIHAR	RAHUL RATHOUR SONI KUMARI	SYED EHTESHAMUDDIN
206.	CR. MISC./23053/2026 3 103(1), R.BAIL-1	SUNNY KUMAR @ SANNI KUMAR @ SHANTANU KUMAR vs THE STATE OF BIHAR	SHRISH ANURAG AMAR KUMAR SINGH ANIKET RAI KUMAR GANGESH GUNJAN	NAGENDRA PRASAD SUMAN KUMAR MISHRA SHREE NIVAS SHARMA
207.	CR. MISC./23147/2026 2 126(2),115(2),117 R.BAIL-1	RAJMATI DEVI @ RAJMATIYA DEVI vs THE STATE OF BIHAR	AJAY KUMAR PANDEY SHYAMA RANI	LALAN KUMAR
208.	CR. MISC./23153/2026 3 303(2),287,31792) R.BAIL-1	PALAS NASKAR @ PALASH NASKAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PARMESHWAR MEHTA RAJNISH KUMAR RAJ KUMAR
209.	CR. MISC./23154/2026 2 137(2),96,3(5), R.BAIL- 1	HARINANDAN YADAV @ HARINAND YADAV @ HARI YADAV @ HARISHANKAR YADAV vs THE STATE OF BIHAR AND ANR	MAHTAB ALAM ARIF DAULA SIDDIQUIE NOUMAAN AHMAD	BINOD KUMAR
210.	CR. MISC./23181/2026 2 108,3(5), R.BAIL-1	RAVI KUMAR @ SHREYAS KUMAR vs THE STATE OF BIHAR	KUMAR RAJDEEP	SUNIL KUMAR PANDEY RAJNISH KUMAR SWETA BURNWAL SHEO NANDAN PRASAD
211.	CR. MISC./23200/2026 2 80,61(2),238, R.BAIL-1	RAVINDRA RAY @ RAVINDRA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAM ANURAG SINGH
212.	CR. MISC./23204/2026 2 30(a), R.BAIL-1	HARICHARAN PRASAD YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR SHAHI	RANA RANDHIR SINGH
213.	CR. MISC./23205/2026 2 494,498A,323,504, R.BAIL-1	PRINCE SINGH @ NAVIN KUMAR SINGH vs THE STATE OF BIHAR AND ANR	KULDEEP KUMAR DEEP SHEKHAR RAMA PANDEY	RENU KUMARI ANAND KUMAR OJHA 1
214.	CR. MISC./23268/2026 2 420,499,500,354C R.BAIL-1	SUDHIR PANDIT @ SUDHIR KUMAR PANDIT vs THE STATE OF BIHAR	MADHU MALA KUMARI PARVIND KUMAR	BHANU PRATAP SINGH
215.	CR. MISC./23270/2026 2 126(2),115(2),352 R.BAIL-1	R. K. RANJAN @ RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	AJAY PATHAK REWTI KANT RAMAN GOPAL SHARAN	RAM SEVAK CHOUDHARY SUNIL KUMAR SINGH
216.	CR. MISC./23307/2026 3 317(2),317(5), R.BAIL- 1	BIKKI KUMAR @ VICKY KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD NIRANJAN KUMAR SINGH	TAPESHWAR SHARMA
217.	CR. MISC./23367/2026 3 8(c),21(c),25,29, R.BAIL-1	PRINCE KUMAR @ PRINCE KUMAR SAH vs THE STATE OF BIHAR	MANOJ KUMAR JHA	UMA SHANKAR PRASAD SINGH
218.	CR. MISC./23465/2026 2 80 R.BAIL-1	PRINCE KUMAR @ PRINCE KUMAR SINGH vs THE STATE OF BIHAR	PRAVIN KUMAR SINHA	MD. SHAKIR AHMAD
219.	CR. MISC./23476/2026 2 DISPENSE WITH R.BAIL-1	RANJEET RAI vs THE STATE OF BIHAR	SUPRIYA KUMARI ANITA KUMARI SHARMA	RAM BILASH ROY RAMAN

PATNA HIGH COURT	67	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Pandey
-------------------------	-----------	---

220.	CR. MISC./23497/2026 3 126(2),115(2),74, R.BAIL-1	SANTOSH YADAV @ SANTOSH KUMAR vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA AYUSH SHEKHAR	PARMANAND KUMAR HARERAM DAS
221.	CR. MISC./23499/2026 3 109,3(5), R.BAIL-1	NAMAN KUMAR vs THE STATE OF BIHAR	JYOTI RANJAN JHA SHRISHTI RANI	ASHOK KUMAR SINGH LAL MANI SHARMA
222.	CR. MISC./23545/2026 2 304B,201,34 R.BAIL-1	MUNNA KUMAR vs THE STATE OF BIHAR	BHAWANA JHA MANOJ KUMAR	UMESHANAND PANDIT
223.	CR. MISC./23561/2026 3 103(1),238,3(5) R.BAIL-1	PUKAR SAHNI vs THE STATE OF BIHAR	RAJU KUMAR ABHASH PRADHAN MURLI MANOHAR PD SHUBHAM SAMRAT KUMAR GAURAV	UMESH LAL VERMA

MATTER -2

224.	CR. MISC./23390/2026 3 30(a),32(2),32(3) R.BAIL-1	BIRBAL KUMAR @ BEERBAL SHARMA vs THE STATE OF BIHAR	ALOK KUMAR ALOK	NITYA NAND TIWARY
225.	CR. MISC./23769/2026 2 30(a), R.BAIL-1	PURAN MAHTO vs THE STATE OF BIHAR	VIRENDRA KUMAR	LAKSHMI KANT SHARMA

PATNA HIGH COURT	68	Monday 18th May, 2026 Hon'ble Mr. Justice Alok Kumar Sinha
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 10:30 A.M.)
Mr. Justice Alok Kumar Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>TO BE MENTIONED</u>					
1.	CWJC/4039/2026 SCH.COLL.UNIV.(EXC	4 ABHISHEK SINGH vs THE STATE OF BIHAR AND ORS	DR. RANJEET KUMAR KANISHK KAUSTUBH LAKSHMI KUMARI RAJNISH PRAKASH ROHAN SINHA ANKESH KUMAR SINHA	GOVERNMENT PLEADER (4) DR. ANAND KUMAR RAJENDRA KUMAR GIRI DR. ANAND KUMAR AMISH KUMAR SIDDHARTHA PRASAD OM PRAKASH KUMAR	
2.	CWJC/4654/2026 ESTB. RECO.OF EDUC	3 MITHILA MINORITY DENTAL COLLEGE AND HOSPITAL vs THE UNION OF INDIA AND ORS	ALI MUQTADIR AHMAD SHAILESH KUMAR SHAHBAJ ALAM	ADDITIONAL SOLICITOR GENERAL MOHIT AGARWAL SHALLY KUMARI	

PATNA HIGH COURT	69	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Sourendra Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION - FRESH CASES</u>				
1.	CR. MISC./33257/2026 30(a) A.BAIL	1 RAM VINAY MAHTO @ RAM VINAY KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	BRAJENDRA NATH PANDEY
2.	CR. MISC./33260/2026 137(2),140(3), A.BAIL	1 SULO SINGH AND ANR vs THE STATE OF BIHAR	RANJEET KUMAR SINGH	NAVIN KUMAR PANDEY
3.	CR. MISC./33269/2026 30(a) A.BAIL	1 BHOLU THAKUR @ ADITYA KUMAR @ ADITAYA KUMAR AND ANR vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN	ASHA KUMARI
4.	CR. MISC./33278/2026 126(2),115(2),85, A.BAIL	1 KANCHAN DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR SINGH	SYED EHTESHAMUDDIN
5.	CR. MISC./33281/2026 137(2),140(3), A.BAIL	1 MD. ARMAN @ MOHAMMAD ARMAN AND ORS vs THE STATE OF BIHAR	ANKIT RAJ	MANOJ KUMAR
6.	CR. MISC./33286/2026 30(a), A.BAIL	1 SANTOSH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	LAKSHMI KANT SHARMA
7.	CR. MISC./33292/2026 30(a) A.BAIL	1 MANISH KUMAR @ MANISH SHARMA @ MANISH KUMAR SHARMA vs THE STATE OF BIHAR	SHASHIKANT SURENDRA KUMAR MISHRA	AJAY KUMAR JHA
8.	CR. MISC./33294/2026 30(a) A.BAIL	1 DHARMENDRA RAJBANSHI @ SHIV KUMAR RAM vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	MD. NAZIR ANSARI
9.	CR. MISC./33309/2026 30(a) A.BAIL	1 MANTU LAL KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	SANJAY KUMAR SHARMA
10.	CR. MISC./33320/2026 274,275 A.BAIL	1 KUSHMI DEVI vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI	BHANU PRATAP SINGH
11.	CR. MISC./33326/2026 191(2),191(3),115 A.BAIL	1 RAKESH BHAGAT @ RAKESH PASWAN vs THE STATE OF BIHAR	SUNIL KUMAR SINGH RASHMI PRAGYA	AJIT KUMAR
12.	CR. MISC./33327/2026 318(4),112(2),61(A.BAIL	1 AJAY KUMAR @ AJAY BELDAR @ AJAY CHAUHAN vs THE STATE OF BIHAR	DHANDEV KUMAR DEEPAK KUMAR	KHURSHID ANWAR
13.	CR. MISC./33354/2026 317(5) A.BAIL	1 OM PRAKASH KUMAR @ OM vs THE STATE OF BIHAR	SHEO KUMAR PRASAD SAKET KUMAR JHA	MADAN KUMAR
14.	CR. MISC./33357/2026 147,148,149,341,3 A.BAIL	1 LAXMI KANT PATHAK @ LAXMI PATHAK vs THE STATE OF BIHAR	MANOJ KUMAR SUSHIL KUMAR	ANITA KUMARI ANUNAY SHAHI PRIYA RANJAN
15.	CR. MISC./33361/2026 30(a),47 A.BAIL	1 ANKESH YADAV AND ANR vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	YOGENDRA KUMAR SINGH
16.	CR. MISC./33362/2026 377 A.BAIL	1 CHANDESHWAR PRASAD SINGH @ CHANDRASHEKHAR PRASAD SINGH vs THE STATE OF BIHAR AND ANR	GAJANAN MISHRA	SADANAND PASWAN
17.	CR. MISC./33369/2026 30(a) A.BAIL	1 KUNDAN KUMAR @ KUNDAN KUMAR NUT @ KUNDAN NUT vs THE STATE OF BIHAR	AJIT KUMAR SINGH	RABINDRA KUMAR
18.	CR. MISC./33384/2026 30(a),47, A.BAIL	1 AJIT KUMAR vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	YOGENDRA KUMAR SINGH
19.	CR. MISC./33386/2026 30(a),32(2), A.BAIL	1 ALKA YADAV vs THE STATE OF BIHAR AND ANR	SRIPRIYA SINHA	MEENA SINGH
20.	CR. MISC./33387/2026 69,318,318(2),61 A.BAIL	1 SMITA KUMARI vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH	UMESHANAND PANDIT

PATNA HIGH COURT	70	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
-------------------------	-----------	--	--

21.	CR. MISC./33393/2026 1 329(3),109,308(4) A.BAIL Same ps: CR. MISC/33615/2026	ARVIND RAY @ ARVIND RAI @ ARVIND KUMAR vs THE STATE OF BIHAR	MITHILESH KUMAR JHA	BINOD KUMAR PRIYA RANJAN ANUNAY SHAHI SANJEEV KUMAR
22.	CR. MISC./33401/2026 1 126(2),115(2),118 A.BAIL	MADHURENDRA KUMAR AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA ISHA MISHRA	UMESH LAL VERMA
23.	CR. MISC./33405/2026 1 8,20(B)iiC A.BAIL	BIKESH MANDAL @ SUMAN MANDAL @ BIKESH KUMAR vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI RAJESH KUMAR CHAUBEY ABHIJEET GAUTAM	SANJAY KUMAR SINGH
24.	CR. MISC./33408/2026 1 341,323,325,308,4 A.BAIL	BABLU RAM @ BABLU KUMAR RAM AND ORS vs THE STATE OF BIHAR	PRASOON SHEKHAR RAJESH KUMAR UDAY PRATAP SINGH	ZAINUL ABEDIN
25.	CR. MISC./33415/2026 1 126(2),115(2),118 A.BAIL	SHIV SHANKAR SAH @ SHIV SHANKAR KUMAR vs THE STATE OF BIHAR	ANMOL KUMAR RAM KUMAR	ABHAY KUMAR ROY
26.	CR. MISC./33424/2026 2 115(2),126(2),352 A.BAIL	SUBHAS CHANDRA SINGH AND ANR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	ARUN KUMAR
27.	CR. MISC./33427/2026 1 317(5),3(5), A.BAIL	DINESH MANJHI @ BIHARI MANJHI vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	MD. MATLOOB RAB
28.	CR. MISC./33428/2026 1 30(a) A.BAIL	JITU @ JITENDRA RAJBANSHI vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	MD. SHAKIR AHMAD
29.	CR. MISC./33429/2026 1 126(2),115(2),118 A.BAIL	TRIPRIT SAHNI @ TIRPIT SAHNI @ TIPTI SAHNI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	DILIP KUMAR NO. 1
30.	CR. MISC./33431/2026 1 30(a), A.BAIL	SURAJ KUMAR vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY ASHOK KUMAR SINGH	SHAIENDRA KUMAR
31.	CR. MISC./33432/2026 1 30(a),32(3) A.BAIL	RISHU KUMAR vs THE STATE OF BIHAR	VISHWA RANJAN CHOUDHARY	DR. KUMAR UDAY PRATAP
32.	CR. MISC./33439/2026 1 126(2),115(2),352 A.BAIL	NITIN RAJVANSHI @ NITISH KUMAR AND ANR vs THE STATE OF BIHAR	VINOD KUMAR	DILIP KUMAR NO. 1
33.	CR. MISC./33441/2026 1 126(2),115(2),125 A.BAIL	AMRENDRA KUMAR @ AMRENDRA @ GOLU vs THE STATE OF BIHAR	MUKESH KUMAR THAKUR	UMESHANAND PANDIT
34.	CR. MISC./33443/2026 1 317(5), A.BAIL	SANJEEV KUMAR @ SANJIV SHARMA vs THE STATE OF BIHAR	AMARNATH JHA	ASHA DEVI
35.	CR. MISC./33444/2026 1 190,191(2),191(3) A.BAIL	NIRAJ KUMAR @ NIRAJ BARNABAL vs THE STATE OF BIHAR	MOHIT RAJ ABHI RAJ PUJAN	MRITUNJAY KUMAR NIRALA
36.	CR. MISC./33447/2026 1 341,323,325,308,3 A.BAIL	RAHUL KUMAR AND ORS vs THE STATE OF BIHAR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP RAKESH SINGH RAKESH SINGH	PRAMOD KUMAR PANDEY
37.	CR. MISC./33450/2026 1 324(4),303(2),352 A.BAIL	SANJAY YADAV @ SANJAY KUMAR AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY SHUBHESH PANDEY	MADHURA NAND JHA
38.	CR. MISC./33453/2026 1 126(2),115(2),109 A.BAIL	SATYENDRA KUMAR @ MATENDRA KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR ANURAG SINGH MUKESH KUMAR BHAGAT	DR. AJEET KUMAR
39.	CR. MISC./33461/2026 1 420,406,467,468,4 A.BAIL	RAMA SHANKAR TIWARI vs THE STATE OF BIHAR	RAGHVENDRA KUMAR SINGH	RAM NARESH RAY
40.	CR. MISC./33462/2026 1 318(4),316(2), A.BAIL	SUBHADRA KUMARI vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR SINGH SANOJ KUMAR PRABHAT KUMAR	BINOD KUMAR SHIVAM ASHISH KUMAR JHA

PATNA HIGH COURT	71	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
------------------	----	---	--

41. CR. MISC./33466/2026 1 328,302,34, A.BAIL	SUDHIR MAHTO @ SUDHIR SINGH AND ORS vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA AND ANR	KUMAR SHANU SHUBHAM RANVIR PRATAP SINGH PRASHANT KUMAR	PARMANAND PRASAD
42. CR. MISC./33468/2026 1 326,307, A.BAIL	PRAMOD SINGH vs THE STATE OF BIHAR	RAJESH KUMAR	MD. FAHIMUDDIN
43. CR. MISC./33469/2026 1 118(1),109,303(2) A.BAIL	JAGARNATH RAI vs THE STATE OF BIHAR	RANJIT KUMAR THAKUR MUNISH OM PRAKASH SINGH	UDAY PRATAP SINGH
44. CR. MISC./33470/2026 1 126(2),115(2),118 A.BAIL	NITESH KUMAR @ NITESH RAM vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	ASHA DEVI
45. CR. MISC./33473/2026 1 30(a),41(1), A.BAIL	VISHAL SAH @ VISHAL KUMAR vs THE STATE OF BIHAR	AMIT KUMAR SINGH	UDAY CHAND PRASAD
46. CR. MISC./33474/2026 1 74,76,78(1) A.BAIL	AMARJEET KUMAR AND ANR vs THE STATE OF BIHAR	PARMANAND PD. NR. SAHI BIRENDRA KUMAR TIWARY	MD. FAHIMUDDIN
47. CR. MISC./33477/2026 1 191(2),191(3),115 A.BAIL	ESHRAR KHAN @ MD. ASRAR vs THE STATE OF BIHAR	ADARSH SINGH KHALID FAIZAN KHURSHID	SURESH PRASAD SINGH KAUSTUBH PRAKASH
48. CR. MISC./33479/2026 1 30(a) A.BAIL	HARIMOHAN KAMAT vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR RAJESH KUMAR	UMANATH MISHRA
49. CR. MISC./33482/2026 1 341,323,324,307,3 A.BAIL	PRAKASH KUMAR @ PRAKASH KUSHWAHA vs THE STATE OF BIHAR	AJAY KUMAR SINGH	SHAIENDRA KUMAR SINGH KAUSTUBH PRAKASH
50. CR. MISC./33516/2026 1 126(2),115(2),303 A.BAIL	PRADUMAN PASWAN AND ANR vs THE STATE OF BIHAR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	NITYA NAND TIWARY
51. CR. MISC./33521/2026 1 318(4),319(2),336 A.BAIL	KHURSHID ALAM vs THE STATE OF BIHAR	NAFISU ZZOHA AFSNA MOKHTAR MD. MANOWAR HUSSAIN	AJAY MISHRA
52. CR. MISC./33527/2026 1 80,85,3(5), A.BAIL	MAHENDRA RAM AND ORS vs THE STATE OF BIHAR	ABHAY KUMAR MISHRA DHARMENDAR KUMAR TIWARI KHUSHBOO KUMARI SUJEET KUMAR SONU SINGH	BHARAT LAL
53. CR. MISC./33530/2026 1 108, A.BAIL	RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	PUNEET SIDDHARTHA TARUN SAGAR CHANDRA MOHAN ARYAN SINHA SHIVAM RAJ	KUMAR RANJIT RANJAN
54. CR. MISC./33531/2026 1 126(2),115(2),118 A.BAIL	SUKKAR BIND AND ANR vs THE STATE OF BIHAR	KUSUM RANI NIRAJ KUMAR	BHARAT BHUSHAN VIVEK RAJ
55. CR. MISC./33534/2026 1 329(3),126(2),115 A.BAIL	LALTU YADAV @ PINTU KUMAR vs THE STATE OF BIHAR	ARUN . THAKUR BRAJESH SINGH MD. ANWAR	CHANDRA BHUSHAN PRASAD
56. CR. MISC./33535/2026 1 191(2),190,126(2) A.BAIL	NIMOD KUMAR @ NIMOD MUKHIYA AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	LALAN KUMAR
57. CR. MISC./33543/2026 1 191(2),190,329(3) A.BAIL	TAPESHWAR KUMAR DEEPAK AND ORS vs THE STATE OF BIHAR	AKASH ANAND	SHAHABUDDIN AZEEM @ S. AZEEM
58. CR. MISC./33545/2026 1 126(2),115(2),351 A.BAIL	RANJEET CHAUDHARY AND ORS vs THE STATE OF BIHAR	VIBHUTI RANJAN SONVADRA	SYED EHTESHAMUDDIN
59. CR. MISC./33546/2026 1 126(2),115(2),137 A.BAIL	ANANT SADA vs THE STATE OF BIHAR AND ANR	KULDEEP KUMAR JITENDRA KUMAR	SATYENDRA PRASAD

PATNA HIGH COURT		72	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
60.	CR. MISC./33552/2026 1 341,323,308,504,3 A.BAIL	NITISH KUMAR AND ORS vs THE STATE OF BIHAR	SHEIKH ARKAN AHMAD	NITYA NAND TIWARY
61.	CR. MISC./33554/2026 1 319(2),318(4),316 A.BAIL	ANIL KUMAR AND ANR vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY	PRANAV KUMAR
62.	CR. MISC./33556/2026 1 126(2),115(2),118 A.BAIL	NIRANJAN YADAV vs THE STATE OF BIHAR	AJIT KUMAR SINGH DEEPMALA KUMARI	SHYAMESHWAR DAYAL
63.	CR. MISC./33560/2026 1 191(2),190,126(2) A.BAIL	BISHEKHA DEVI @ BISHAKHA DEVI vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	ZAINUL ABEDIN
64.	CR. MISC./33561/2026 1 420,467,468,471,1 A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR	CHANDAN KUMAR SINGH RAVI KANT TIWARI BAMBAM KUMAR	PUSHPA SINHA
65.	CR. MISC./33566/2026 1 341,323,324,307,3 A.BAIL	GAURI SHANKAR YADAV AND ANR vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	DILIP KUMAR NO. 1
66.	CR. MISC./33568/2026 1 126(2),329(3),115 A.BAIL	BIRENDRA MAHATO AND ORS vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR ANAMIKA SINGH	NIRMAL KUMAR SINHA
67.	CR. MISC./33570/2026 1 308(5) A.BAIL	ABHISHEK JHA @ TUNTUN JHA @ ABHISHEK KUMAR JHA vs THE STATE OF BIHAR	KAUSHAL KUMAR JHA	RAJ KISHOR SINGH
68.	CR. MISC./33573/2026 1 191(2),190,126(2) A.BAIL	NIRAJAL KUMAR @ NIRJAL KUMAR AND ORS vs THE STATE OF BIHAR	MD. JAVED JAFAR KHAN	MANOJ KUMAR
69.	CR. MISC./33574/2026 1 498A,354B,323,341 A.BAIL	AMJAD ALI vs THE STATE OF BIHAR AND ANR	PRITHVI NATH MISHRA	YOGENDRA KUMAR
70.	CR. MISC./33576/2026 1 103(1),3(5) A.BAIL	GUDDU RAI @ GUDDU KUMAR vs THE STATE OF BIHAR	DHURENDRA KUMAR SUDHANSHU KUMAR	SHARDA KUMARI RAJESH RANJAN
71.	CR. MISC./33585/2026 1 126(2),109(1),352 A.BAIL	SAHIL KUMAR @ RAHUL KUMAR AND ANR vs THE STATE OF BIHAR	JAVED ASLAM	DR. AJEET KUMAR
72.	CR. MISC./33615/2026 1 329(3),109,308(4) A.BAIL Same ps: CR. MISC/33393/2026	KANHAIYA RAY @ KANHAIYA RAI @ KANHIYA RAY @ KANHAI KUMAR vs THE STATE OF BIHAR	ARVIND KUMAR	VINOD SHANKER MODI ANUNAY SHAHI SANJEEV KUMAR PRIYA RANJAN
73.	CR. MISC./33616/2026 1 126(2),115,118(1) A.BAIL	AMRESH KUMAR VERMA vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR SHARMA VIKASH KUMAR SUNNY KUMAR PIYUSH KUMAR	AMITESH KUMAR
74.	CR. MISC./33617/2026 1 126,115(2),85,352 A.BAIL	MD. SHOYEBUR RAHAMAN vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM	PREM KUMAR JHA
75.	CR. MISC./33624/2026 1 406,420 A.BAIL	NIRAJ KUMAR SHARMA vs THE STATE OF BIHAR	PRAVIN KUMAR	RAM PRIYA SHARAN SINGH
76.	CR. MISC./33632/2026 1 318(4),85,316(2), A.BAIL	MD. AFJAL @ MD. AFZAL vs THE STATE OF BIHAR AND ANR	SANDIP KUMAR GAUTAM	ASHOK KUMAR SINGH
77.	CR. MISC./33638/2026 1 191(2),190,115(2) A.BAIL	LAXMAN MANJHI @ LAKSHMAN MANJHI AND ANR vs THE STATE OF BIHAR	SHIVENDRA PRASAD	ANITA KUMARI
78.	CR. MISC./33648/2026 1 103(1),123,61(2), A.BAIL	JAGESH PRASAD YADAV vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR	ASHOK KUMAR SINGH
79.	CR. MISC./33651/2026 1 126(2),115(2),118 A.BAIL	NAVNEET SINGH @ KANHIYA AND ANR vs THE STATE OF BIHAR	BAIDYANATH PRASAD	SHAILENDRA KUMAR
80.	CR. MISC./33653/2026 1 103(1),238,3(5) A.BAIL	ANSHUMAN SINGH AND ANR vs THE STATE OF BIHAR	VIVEKANAND SINGH	BHARAT LAL
81.	CR. MISC./33659/2026 1 96,137(2), A.BAIL	SHIVKANT KUMAR @ SHIV KUMAR vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	NARENDRA KUMAR SINGH

PATNA HIGH COURT	73	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey
-------------------------	-----------	--

82.	CR. MISC./33663/2026 1 307, A.BAIL	SURAJ KUMAR vs THE STATE OF BIHAR	SUSHIL RANJAN SINHA MANISH KUMAR	MUKESH KUMAR SINGH
83.	CR. MISC./33664/2026 1 302, A.BAIL	HANS KUMAR vs THE STATE OF BIHAR	MUKUND KUMAR KUMAR SAMEER SURENDRA PRASAD SINGH	ANITA KUMARI
84.	CR. MISC./33665/2026 1 30(a), A.BAIL	RINKU DEVI vs THE STATE OF BIHAR	ANAND KUMAR OJHA	MOHAMMED ARIF
85.	CR. MISC./33670/2026 1 126(2),115(2),118 A.BAIL	REENA DEVI AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR S.K. ANJANA MUKESH KUMAR RANA SANJAY KUMAR S.K. SANJAY KUMAR S.K. SANJAY KUMAR S.K.	MD. ATAUR RAHMAN
86.	CR. MISC./33672/2026 1 126(2),115(2),109 A.BAIL	SAGAR PAL @ RAM SAGAR PAL vs THE STATE OF BIHAR	RATNAKAR JHA NAMO NARAYAN YADAV	RAM NARESH RAY
87.	CR. MISC./33674/2026 1 30(a), A.BAIL	RAJA KUMAR @ RATNESH KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	MD. ANZARUL HAQUE SAHARA
88.	CR. MISC./33677/2026 1 30(a), A.BAIL	TARA DEVI vs THE STATE OF BIHAR	ARVNENDRA KUMAR THAKUR ABHAY KUMAR THAKUR SUKRITI KUMARI ANOKHI KHAN	PRNOTI SINGH
89.	CR. MISC./33682/2026 1 137(2),96, A.BAIL	BADAL KUMAR vs THE STATE OF BIHAR AND ORS	BABU NANDAN PRASAD	BHARAT LAL
90.	CR. MISC./33683/2026 1 30(a), A.BAIL	VISHUNJAY SINGH vs THE STATE OF BIHAR	VINAY KUMAR SINGH	SUMAN KUMARI SINGH
91.	CR. MISC./33684/2026 1 274,275,3(5), A.BAIL	BALRAM KUMAR CHAUPAL vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SHAHEEN BEGUM
92.	CR. MISC./33689/2026 1 30(a), A.BAIL	NITISH KUMAR vs THE STATE OF BIHAR	SURYAKANT KUMAR	KHURSHID ANWAR
93.	CR. MISC./33694/2026 1 126(2),115(2),109 A.BAIL	GYAN SINGH @ GYAN KUMAR SANDILYA vs THE STATE OF BIHAR	MAN MOHAN KUMAR	HARENDRA PRASAD
94.	CR. MISC./33696/2026 1 30(a),47, A.BAIL	RAKESH KUMAR MISHRA vs THE STATE OF BIHAR	MRITUNJAY KUMAR SUMIT KUMAR	MITHLESH KUMAR KHARE
95.	CR. MISC./33701/2026 1 30(a),47 A.BAIL	CHHOTU KUMAR SINGH vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	CHOUBEY JAWAHAR
96.	CR. MISC./33708/2026 1 30(a), A.BAIL	SUDHIR PASWAN AND ORS vs THE STATE OF BIHAR	KRISHNA PRABHAT SUBODH KUMAR SURENDRA KISHORE THAKUR KRISHNA PRABHAT	UPENDRA KUMAR
97.	CR. MISC./33740/2026 1 30A A.BAIL	RAKESH YADAV vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	RAMESH CHANDRA
98.	CR. MISC./33749/2026 1 30(a) A.BAIL	DEEPAK MANDAL vs THE STATE OF BIHAR	BIDHU RANJAN	AHMAD ALI
99.	CR. MISC./33752/2026 1 30(a) A.BAIL	MOKNA @ UPENDRA YADAV @ UPENDRA KUMAR vs THE STATE OF BIHAR	MUSKAN SINGH SHRISHTI RANI RANJEET KUMAR	ANUJ KUMAR SHRIVASTAVA
100.	CR. MISC./33756/2026 1 30(a) A.BAIL	SANJAY PASWAN vs THE STATE OF BIHAR	SAURAV ANAND SAURAV ANAND ROHIT RANJAN	RAM SUMIRAN RAI
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
101.	CR. MISC./17344/2026 3 126(2),115(2),109 A.BAIL	CHANDAN PRAKASH vs THE STATE OF BIHAR	KUMAR RAJEEV	SHAILENDRA KUMAR MRITUNJAY KUMAR ANURAG RISHU MADHAV KUMAR JHA
102.	CR. MISC./17465/2026 3 137(2),140(3),140 A.BAIL	MD. ARBAZ @ MD. ARBAJ ALAM vs THE STATE OF BIHAR	DR SANJAY KUMAR SINGH	SANJAY KUMAR TIWARY
103.	CR. MISC./17607/2026 2 318(4),316(2),3(5) A.BAIL	ASHUTOSH KUMAR SINGH vs THE STATE OF BIHAR	SAKET KUMAR SINGH RAKESH SINGH SAKSHI DEEP	SYED MOJIBUR RAHMAN

PATNA HIGH COURT	74	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey
-------------------------	-----------	--

104.	CR. MISC./17619/2026 2 316(2),303(2),308 A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	POONAM KUMARI BRAHMAPUTRA SINGH ISHU ADITYA KUMAR RANA VIKRANT	ANIL KUMAR SINGH NO. 1
105.	CR. MISC./17690/2026 3 135 A.BAIL	MD. DANISH KHAN @ MD. HIDYATULLAH vs THE STATE OF BIHAR AND ORS	PRIYANK DEEPAK PUNIT KUMAR	ASHOK KUMAR SINGH VIVEK PRASAD DEEPAK KUMAR
106.	CR. MISC./17890/2026 3 323,341,379,494,4 A.BAIL	PRATYUSH KUMAR vs THE STATE OF BIHAR AND ANR	TEJENDRA SINHA BIJAY KUMAR PANDEY	SHARDA KUMARI NATRAJ VERMA SACHINA ACHINT PARASAR
107.	CR. MISC./17935/2026 1 126(2),115(2),85, A.BAIL	RANDHIR YADAV @ RANDHIR KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	NAVIN KUMAR PANDEY
108.	CR. MISC./17939/2026 2 341,323,379,498A, A.BAIL	ARBBIND MANDAL @ ARBIND KUMAR MANDAL vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH DEEPMALA KUMARI	RAM NARESH RAY
109.	CR. MISC./18991/2026 2 238,3(5) A.BAIL	RAMBALI SAHNI vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH	NITYANAND
110.	CR. MISC./19581/2026 3 436,34 A.BAIL	VIKKU @ VIKKU KUMAR AND ORS vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM PRIYA SHARAN SINGH
111.	CR. MISC./19767/2026 2 341,323,498A,504, A.BAIL	JITENDRA CHAUHAN @ BADAL CHAUHAN vs THE STATE OF BIHAR AND ANR	ASHWANI KUMAR TIWARY	SURESH PRASAD SINGH
112.	CR. MISC./19769/2026 2 191(2)(3),126(2), A.BAIL	BRHAM DEV PANDIT @ BRAHAMDEV PANDIT AND ANR vs THE STATE OF BIHAR AND ANR	PRAFULL CHANDRA THAKUR MADHUMALA KUMARI	SHAILENDRA KUMAR DR. RAJESH KUMAR SINGH
113.	CR. MISC./19772/2026 2 127(2),76,109,351 A.BAIL	CHINTU KUMAR @ VISHWAS KUMAR @ CHINTU vs THE STATE OF BIHAR AND ANR	VIRENDRA KUMAR MD. SHADAB ALAM WAZDI	BINOD KUMAR
114.	CR. MISC./19806/2026 2 406,409,420 A.BAIL	SAFEYANA KHATOON @ SFHEYANA KHATUN vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI ANANT KUMAR MISHRA	ANIL PRASAD SINGH
115.	CR. MISC./19808/2026 2 316(2),318(4),352 A.BAIL	PRIYARANJAN JHA vs THE STATE OF BIHAR AND ANR	DR. MANOJ KUMAR KSHEM SHARMA KHUSHBOO KUMARI	GANESH PRASAD SINGH SHASHI KUMAR SHARMA
116.	CR. MISC./20070/2026 2 319(2),318(4),338 A.BAIL	RAM SHARWAN RAVIDAS @ RAM BHAWAN RAVIDAS vs THE STATE OF BIHAR	RASHID ZAFAR MAJID MAHBOOB KHAN	UPENDRA KUMAR
117.	CR. MISC./20177/2026 2 406,420 A.BAIL	AMIT KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	MADHAV JHA KANCHAN JHA NISHANT CHOUDHARY	ANANT KUMAR 1
118.	CR. MISC./20216/2026 2 69, A.BAIL	AKHILESH THAKUR @ AKHILESH KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA	BINOD KUMAR KRISHNA KANT PANDEY
119.	CR. MISC./20338/2026 2 126(2),115(2),118 A.BAIL	ABHIMANYU YADAV @ MANNU YADAV @ MANU YADAV vs THE STATE OF BIHAR	GAUTAM KUMAR YADAV TAFAZZUL AHMAD	AHMAD ALI TEJ PRATAP KUMAR KAUSHLENDRA
120.	CR. MISC./20925/2026 2 126(2),115(2),109 A.BAIL	SHEKHU GUPTA @ ABHISHEK KUMAR vs THE STATE OF BIHAR AND ANR	MD JUBAIR ANSARI AVDHESH KUMAR PRANAB KUMAR	PRANAV KUMAR
FOR ADMISSION III				
121.	CR. APP (SJ)/2636/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 RAJ KUMAR PANDIT vs THE STATE OF BIHAR AND ANR	BINAYAK SHRIVASTAVA	USHA KUMARI 1 KRISHNA MURARI KRISHNA MURARI
122.	CR. APP (SJ)/2642/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 DR. PRAMOD KUMAR @ PRAMOD KUMAR vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR RIKESH SINHA	USHA KUMARI 1
123.	CR. APP (SJ)/2668/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 BINOD KUMAR vs THE STATE OF BIHAR AND ANR	SANDEEP KUMAR	USHA KUMARI 1 RAVI NANDAN AMIT KUMAR AMAR AZAD

PATNA HIGH COURT	75	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
-------------------------	-----------	--	--

124. CR. APP (SJ)/2671/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 OM KUMAR @ DIGGAN KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD SWETA BURNWAL	BINAY KRISHNA PRAMOD KUMAR VERMA
125. CR. APP (SJ)/2677/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	4 BAIDYANATH SAH @ BAIJNATH SAH AND ORS vs THE STATE OF BIHAR AND ANR	WASI AHMAD KHAN THAKUR BRAJESH SINGH	SADANAND PASWAN BINOD KUMAR SINHA ASHOK KUMAR
126. CR. APP (SJ)/2723/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 LOHAR RAUT AND ANR vs THE STATE OF BIHAR AND ANR	AMIT KUMAR MISHRA ANIRUDH MISHRA PRABHA GAUTAM AMIT KUMAR MISHRA	BINAY KRISHNA VISHWANAND UPADHYAY
127. CR. APP (SJ)/2747/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 AKLOO @ RAJ KUMAR vs THE STATE OF BIHAR AND ANR	TEJ NARAYAN SINGH HARSH KUMAR SINGH MINU KUMARI	BINAY KRISHNA
128. CR. APP (SJ)/2754/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	5 AMARJEET KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY ANAND ROOP KISHAN	BINAY KRISHNA PREETI PUNDIR AJAY KUMAR
129. CR. APP (SJ)/2785/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 AMAN SINGH @ AMAN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	SHASHANK SHEKHAR MILI KUMARI UTSAV KUMAR SHASHANK SHEKHAR SHASHANK SHEKHAR	USHA KUMARI 1 SATYENDRA RAI
130. CR. APP (SJ)/2863/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 BALI YADAV @ RAM BALI YADAV AND ORS vs THE STATE OF BIHAR AND ANR	SHANKAR KUMAR LAL BAHADUR SINGH SHANKAR KUMAR	SADANAND PASWAN AJAY KUMAR SINGH
131. CR. APP (SJ)/2883/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3 BRIJ KISHORE MAHTO AND ORS vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR SAGAR SATYENDRA KUMAR SINGH BIKRAMA	SADANAND PASWAN ALISHA KUMARI GAJANAN MISHRA
132. CR. APP (SJ)/2884/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2 RATAN YADAV @ RAM RATAN YADAV AND ANR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH	BINAY KRISHNA JAI KISHOR PODDAR
133. CR. APP (SJ)/2943/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2 ISHTEKAR MIYAN @ ISTEKAR MIYAN @ ISHTEKHAR SAH vs THE STATE OF BIHAR AND ANR	BIJAY PRAKASH SINGH	USHA KUMARI 1 JAVED ASLAM
134. CR. APP (SJ)/3105/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	3 SHIV KUMAR JAMADAR @ SHIV KUMAR CHAUHAN vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH	USHA KUMARI 1 SHIVNANDAN BHARTI PINTU KUMAR PATEL NEHA KUMARI SHAAN KUMAR
135. CR. APP (SJ)/3129/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 NANDU MAHTO vs THE STATE OF BIHAR AND ANR	ASHAD MD. SOBAN ASGHAR	BINAY KRISHNA ARADHNA KUMARI RATANAKAR JHA PRERNA MADHUMITA SINGH
136. CR. APP (SJ)/3184/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	2 SUNSA MANJHI AND ORS vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	USHA KUMARI 1
137. CR. APP (SJ)/3186/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	3 SUMITRA DEVI AND ORS vs THE STATE OF BIHAR AND ANR	ARCHANA JHA CHHOTELAL MISHRA	BINAY KRISHNA
138. CR. APP (SJ)/3307/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 GAURAV KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	KUMAR MALENDU	BINAY KRISHNA
139. CR. APP (SJ)/3512/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	4 GUDDU KUMAR @ GUDDU SINGH vs THE STATE OF BIHAR AND ANR	KUMAR SHANKARAM RAMA KANT SINGH MAGAN KUMAR	BINAY KRISHNA MITHILESH KUMAR SHIV SHANKAR YADAV

PATNA HIGH COURT	76	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
-------------------------	-----------	--	--

140.	CR. APP (SJ)/3517/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	4	ARJUN RAI AND ORS vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV	BINAY KRISHNA RAJESH KUMAR
FOR ADMISSION					
141.	CR. MISC./5797/2026 103,3(5), A.BAIL	3	SUNITA DEVI vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA	UDAY CHAND PRASAD
142.	CR. MISC./6220/2026 103(1) A.BAIL	4	BINA DEVI @ BINA KUMARI vs THE STATE OF BIHAR	KAUSHIK DEO BAIDYA NATH THAKUR PRAMOD KUMAR PRASAD SINGH AVINASH KUMAR KATYAYANI JHA	MADHURA NAND JHA
143.	CR. MISC./6265/2026 498(A),341,323,50 A.BAIL	4	PANKAJ SAH @ PANKAJ KUMAR vs THE STATE OF BIHAR AND ANR	SUDHA	ASHOK KUMAR SINGH
144.	CR. MISC./6319/2026 85,3(5) A.BAIL	3	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	ARUN KUMAR PANDEY RAJIVE RANJAN SINGH
145.	CR. MISC./6425/2026 137(2),87,96,351(A.BAIL	5	RAJESHWAR PRASAD KUSHWAHA @ RAJESHWAR KUSHWAHA vs THE STATE OF BIHAR AND ANR	BINAY KUMAR VIVEK KUMAR	SURENDRA PRASAD SINGH CHANDRA KANT SUDHANSHU PRAKASH
146.	CR. MISC./6561/2026 302,201,34 A.BAIL	4	TRILOKI RAM AND ANR vs THE STATE OF BIHAR	RAHUL RAJ PRAMOD KUMAR SINGH	HUMAYOU AHMAD KHAN
147.	CR. MISC./6623/2026 498A,494,34, A.BAIL	3	AWADHESH YADAV vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	LALAN KUMAR MUKUL KUMARI
148.	CR. MISC./6746/2026 376 A.BAIL	4	MANISH KUMAR JAISWAL vs THE STATE OF BIHAR AND ANR	VIJAY ANAND ROOP KISHAN KAUSHAL KUMAR	USHA KUMARI 1 AJAY KUMAR SINHA
149.	CR. MISC./6785/2026 406,420, A.BAIL	3	RAHUL KUMAR vs THE STATE OF BIHAR	SUBHASH KUMAR	MD. ATAUR RAHMAN
150.	CR. MISC./7378/2026 302,34, A.BAIL	3	NIRMA DEVI vs THE STATE OF BIHAR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	MADHURA NAND JHA
151.	CR. MISC./7380/2026 109(1) A.BAIL	3	SUMIT KUMAR vs THE STATE OF BIHAR	ADITYA KUMAR SWASTIKA	AMITESH KUMAR
152.	CR. MISC./7486/2026 65(1),66,3(5), A.BAIL	4	RAVI RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	ADITI MEDHA	SHYAMESHWAR DAYAL SONIA NARAYAN SINHA REKHA RANJAN PRASAD
153.	CR. MISC./7491/2026 420,467,468,34, A.BAIL	3	MONU JHA @ MONU KUMAR JHA vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	BHANU PRATAP SINGH ALOK KUMAR AGRAWAL
154.	CR. MISC./7502/2026 420 A.BAIL	3	SEEMA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	SURENDRA KUMAR SINGH SUDHA CHANDRA SURENDRA SINGH RUSHALI	RAJ BALLABH SINGH ANANYA HARSH UDAY PRATAP SINGH KUMARI SEEMA SINGH
155.	CR. MISC./7505/2026 115(2),85,303,115 A.BAIL	3	MD. SHAMSHAD @ SHAMSHAD vs THE STATE OF BIHAR AND ANR	VIJAY KISHORE BHARTI	SANJAY KUMAR SINGH ROHIT KUMAR SANJAY KUMAR SHARMA
156.	CR. MISC./7598/2026 418,506,498A,120B A.BAIL	3	AKASH AGRAWAL @ AAKASHDEEP AGRAWAL @ DR. AKASHDEEP AGARWAL vs THE STATE OF BIHAR AND ANR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP SNEHA SHRUTI	KALYAN SHANKAR
157.	CR. MISC./7600/2026 115(2),126(2),303 A.BAIL	3	FEKU YADAV @FEKU PD. YADAV AND ORS vs THE STATE OF BIHAR	BHUBNESHWAR PRASAD TUSHAR ANAND	SATYENDRA PRASAD
158.	CR. MISC./7629/2026 30(a),30(b),30(c) A.BAIL	1	BABULAL MAHTO vs THE STATE OF BIHAR	ASHOK KUMAR	RAMESH CHANDRA
159.	CR. MISC./7690/2026 103(1),3(5) A.BAIL	3	KAMRAN ALAM @ KAMRAN @ KABRAN GADDI vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR	ZAINUL ABEDIN SANJEEV KUMAR SITESH KASHYAP

PATNA HIGH COURT	77	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey	
------------------	----	---	--

160.	CR. MISC./7856/2026 336(2),338,318(4) A.BAIL	4 RAHBAR ABDIN vs THE STATE OF BIHAR	ABHISHEK KUMAR BIPIN KUMAR RAVI KANT SARITA KUMARI	UDAY PRATAP SINGH MUKUL KUMAR SINGH KUMAR BAL GOVIND SINGH AVANISH KUMAR SINGH
161.	CR. MISC./7871/2026 115(2),109,85, A.BAIL	2 RAHUL GUPTA @ RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	MD. FAHIMUDDIN RANJANA SINGH RABIA GULNAZ
162.	CR. MISC./7878/2026 420,467,468,471,1 A.BAIL	4 MD. HASIM AND ORS vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	PREM KUMAR JHA AKASH ANAND
163.	CR. MISC./7900/2026 341,323,324,354B, A.BAIL	4 BALRAM PASWAN AND ORS vs THE STATE OF BIHAR	ASHOK KUMAR	KALYAN SHANKAR
164.	CR. MISC./8134/2026 467,468,420,418,4 A.BAIL	3 CHANDRA SHEKHAR PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR SINHA SHAILEE	MOHAMMAD SUFYAN PRAKASH MAHTO PRIYANKA KUMARI
165.	CR. MISC./8152/2026 318(4),316(2),308 A.BAIL	3 DHIRAJ KUMAR @ DHIRAJ YADAV vs THE STATE OF BIHAR	NIKHIL KUMAR SINGH	HUMAYOU AHMAD KHAN ANITA KUMARI ASHHAR MUSTAFA
166.	CR. MISC./8159/2026 311,406,420,467,4 A.BAIL	3 BIPIN KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR KUMUD KISHORE	SURENDRA KUMAR ADITYA KUMAR PANDEY PRAGYA BHARTI
167.	CR. MISC./8198/2026 103(1),3(5) A.BAIL	3 MANTU RAI AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR SINGH KUMKUM BHAGAWATI AYUSHI GUPTA PRAGYA SHYAMLI KUMARI	HARENDRA PRASAD
168.	CR. MISC./8281/2026 30(a), A.BAIL	3 SUJEET KUMAR vs THE STATE OF BIHAR	UDAY PRATAP SINGH ANJU KUMARI SINHA	MEENA SINGH
169.	CR. MISC./8291/2026 318(4),316(5) A.BAIL	2 VINOD KUMAR vs THE STATE OF BIHAR	AMIT ANAND ANKUR GOVIND JAYA SONAM	MOHAMMED ARIF
170.	CR. MISC./8400/2026 126(2),190,191(2) A.BAIL	4 MD. NIZAM @ NIZAM AND ORS vs THE STATE OF BIHAR	VIVEKANAND SINGH	RENU KUMARI VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA ANKITA
171.	CR. MISC./8426/2026 103(1),3(5), A.BAIL	3 RAM LAKHAN SADA AND ORS vs THE STATE OF BIHAR	KRISHNA CHANDRA PRAKRITITA SHARMA	PRAMOD KUMAR PANDEY
172.	CR. MISC./8428/2026 105,61(2),106,318 A.BAIL	3 PAPPU KUMAR @ DR. PAPPU KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR	SANJAY KUMAR TIWARY HARISH KUMAR
173.	CR. MISC./8836/2026 103,140,238,3(5) A.BAIL	3 RAMU MAHTO @ SINGESHWAR MAHTO vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	SHYAM KUMAR SINGH KULDEEP KUMAR
174.	CR. MISC./8867/2026 126(2),115(2),109 A.BAIL	3 NITESH GIRI AND ORS vs THE STATE OF BIHAR	SHANTI BHUSHAN SINGH	DILIP KUMAR NO. 1
175.	CR. MISC./9120/2026 498A,406, A.BAIL	3 RAJESH MISHRA @ RAJESH KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	DHARMVEER PUJA KUMARI	VINOD SHANKER MODI BIJAY PRAKASH SINGH
176.	CR. MISC./9257/2026 126(2),115(2),85, A.BAIL	2 ABDUR RAUF @ ABDUL RAUF vs THE STATE OF BIHAR AND ANR	MD. HELAL AHMAD MOHAMMAD TAHMEED HELAL FAKHRA TANAZ AKHTER	CHANDRA BHUSHAN PRASAD PAWAN KUMAR SINGH RANJEET KUMAR SINGH
177.	CR. MISC./9321/2026 498A,323,504, A.BAIL	2 CHANDAN KUMAR @ SATISH RAM @ SATISH KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR VERMA	NAGENDRA PRASAD SHEO KUMAR PRASAD
178.	CR. MISC./9337/2026 27(C),28, A.BAIL	3 MANOHAR KUMAR RAY vs THE STATE OF BIHAR AND ANR	SURYA NARAYAN ROY ARVIND KUMAR JHA ASHOK KUMAR SINGH	UDAY CHAND PRASAD
179.	CR. MISC./9434/2026 137(2),96, A.BAIL	3 CHHATTHI DEVI @ CHHOTI KUMAR @ CHOTI KUMARI @ CHHOTI KUMARI AND ANR vs THE STATE OF BIHAR	DR. RAJESH KUMAR SINGH ANANT KUMAR BHASKAR ANAMIKA SINGH	ANIL KUMAR

PATNA HIGH COURT	78	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey
-------------------------	-----------	--

180. CR. MISC./9456/2026 126(2),115(2),316 A.BAIL	3	NAWAL KISHORE MEHTA AND ORS vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR SAMSHER PRASAD ARVIND KUMAR	UMESH LAL VERMA VIKRAM SINGH AMIT RANJAN
181. CR. MISC./9509/2026 323,498(A),341,50 A.BAIL	2	MD. ZAFAR @ MD. ZAFAR ALAM @ ZAFAR vs THE STATE OF BIHAR AND ANR	RAMESH KUMAR SINGH	RAJ BALLABH SINGH MD. ZIAUL QUAMAR NAZIA QUAMAR
182. CR. MISC./9523/2026 126(2),115(2),109 A.BAIL	3	BABLU KUMAR @ DHIRENDRA KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	AHMAD ALI
183. CR. MISC./9589/2026 108,3(5) A.BAIL	3	SARITA KUMARI @ SARITA KUMAR AND ANR vs THE STATE OF BIHAR	MADHUMAY MADHUP	LALAN KUMAR
184. CR. MISC./9641/2026 103(1),61(2), A.BAIL Same ps: CR. MISC/9889/2026	3	NAVIN KUMAR CHOUDHARY vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	YOGENDRA KUMAR SINGH
With 184.1 CR. MISC./9889/2026 A.BAIL	3	DILKHUSH CHOUDHARY @ RISHI KUMAR CHOUDHARY vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	YOGENDRA KUMAR SINGH
185. CR. MISC./9784/2026 498A,341,323,504, A.BAIL	3	SUNNY KUMAR vs THE STATE OF BIHAR AND ANR	ALOK .	NITYANAND NEHA GAUTAM SHAILESH ANAND SUKESH RANJAN
186. CR. MISC./9851/2026 103,61(2),3(5) A.BAIL	3	RAJENDRA KUMAR PANDEY @ RAJENDRA PANDEY vs THE STATE OF BIHAR	ABHISHEK RANJAN SAKET KUMAR RAJESH KUMAR	HARENDRA PRASAD
187. CR. MISC./9914/2026 191(2),190,115(2) A.BAIL	3	MD. HASBULLAH AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	UPENDRA KUMAR ANJALI KUMARI MD IRFANUL HAQUE
188. CR. MISC./9992/2026 126(2),115(2),118 A.BAIL	3	MD. FAIYAZ @ FAIYAZ vs THE STATE OF BIHAR	MD.NAJMUL HODDA AYUSHI CHOUDHARY	SUNIL KUMAR PANDEY
189. CR. MISC./10008/2026 103(1),3(5), A.BAIL	3	RANI KUMARI vs THE STATE OF BIHAR	BINOD MURARI MISHRA	SHAILENDRA KUMAR AMRENDRA KUMAR SINGH
190. CR. MISC./10085/2026 126(2),115(2),117 A.BAIL	2	VIJAY CHAUDHARY AND ORS vs THE STATE OF BIHAR	RAJU KUMAR SINGH DRISHTI MOHAN ANJU KUMARI SINHA	SHAHABUDDIN AZEEM @ S. AZEEM
191. CR. MISC./23100/2026 80,85,238,3(5) A.BAIL	2	SURESH PASWAN vs THE STATE OF BIHAR	ALOK KUMAR SINGH	ANIL PRASAD SINGH
<u>FOR ORDERS (ON OFFICE NOTES) - III</u>				
192. CR. APP (SJ)/3170/2022 14A(2) SC/ST ACT SC/ST ACT (AB)	3	KRISHNA KUMAR MISHRA vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR JHA ABHIJEET GAUTAM	BINAY KRISHNA MADHAV KUMAR MAN MOHAN KUMAR
193. CR. APP (SJ)/3183/2022 U/S 14-A-2 SC/ST SC/ST ACT (AB)	2	BUCHAI YADAV vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR PRASAD	BINAY KRISHNA
194. CR. APP (SJ)/3280/2022 U/S 14-A-2 SC/STA SC/ST ACT (AB)	5	UMESH RAI AND ORS vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	A.G SADANAND PASWAN AJAY KUMAR THAKUR 2
195. CR. APP (SJ)/3350/2022 U/S- 14A(2) OF SC SC/ST ACT (AB)	3	PINTU SAH AND ANR vs THE STATE OF BIHAR AND ANR	SUBODH KUMAR PRIYAM KUMARI SURENDRA KISHORE THAKUR ASHUTOSH KUMAR Y. MADHVI	SADANAND PASWAN
196. CR. APP (SJ)/3885/2022 U/S 14A(2) SC/ST SC/ST ACT (AB)	3	RAJENDRA YADAV vs THE STATE OF BIHAR AND ANR	SYED ASGHER NAJMI KAINAT AKHTAR ALOK KUMAR	USHA KUMARI 1
197. CR. APP (SJ)/251/2023 14A(2) SC/ST ACT SC/ST ACT (AB)	7	ABHISHEK KUMAR @ GOLU SINGH vs THE STATE OF BIHAR AND ANR	VISHWA RANJAN CHOUDHARY	USHA KUMARI 1

PATNA HIGH COURT	79	Monday 18th May, 2026 Hon'ble Mr. Justice Sourendra Pandey
-------------------------	-----------	--

198. CR. APP (SJ)/1891/2023 U/S 14-A-2 SC/ST SC/ST ACT (AB)	5 ANIL TIWARY @ ANIL KUMAR TIWARY AND ORS vs THE STATE OF BIHAR AND ANR	DR. BIPIN CHANDRA RUPA RANI	USHA KUMARI 1
199. CR. APP (SJ)/2430/2023 U/S 14-A-2 SC/ST SC/ST ACT (AB)	7 LAKHAN YADAV AND ORS vs THE STATE OF BIHAR AND ANR	NIRANJAN PD. SINGH SHAIKENDRA KUMAR JHA	USHA KUMARI 1
200. CR. APP (SJ)/3168/2023 U/S 14(A)(2) OF S SC/ST ACT (AB)	5 GAUTAM KUMAR SINGH @ GAUTAM KUMAR vs THE STATE OF BIHAR AND ANR	VIVEK ANAND AMRITESH KUMAR KAMAL NAYAN SUDHANSHU TRIVEDI	SADANAND PASWAN VINAY KUMAR
201. CR. APP (SJ)/3816/2023 U/S 14A(2) SC/ST SC/ST ACT (AB)	10 NIRAJ KUMAR @ NEERAJ KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	JAY PRAKASH KUMAR ALOK ABHINAV NITYANAND MISHRA	USHA KUMARI 1

PATNA HIGH COURT	80	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Ajit Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./20944/2026 2 319,318(4),3(5), A.BAIL	MANI PRASAD PAL vs THE STATE OF BIHAR	ALOK KUMAR	BINOD KUMAR
2.	CR. MISC./20980/2026 2 303(2),317(3),111 A.BAIL Same ps: CR. MISC/14788/2026	MUKESH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN KUMAR	JAI NARAIN THAKUR
3.	CR. MISC./20984/2026 2 223,379,498A,439, A.BAIL	VIKKI KUMAR vs THE STATE OF BIHAR AND ANR	RANJAN KUMAR SINHA JYOTI KUMARI	MEENA SINGH MALTI KUMARI PRANSHU SINGH
4.	CR. MISC./20996/2026 2 85 A.BAIL	ABHIJIT KUMAR DEY @ ABHIJIT DEY vs THE STATE OF BIHAR AND ANR	RAJ KUMAR SARVOTTAM KUMAR	RENU KUMARI
5.	CR. MISC./21036/2026 3 84,303(2),103(1), A.BAIL	NAGENDRA MANJHI AND ORS vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR	LALAN KUMAR
6.	CR. MISC./21239/2026 1 338,290,147,148,1 A.BAIL	MD. IMTEYAZUDDIN vs THE STATE OF BIHAR	SANJAY KUMAR	MEENA SINGH
7.	CR. MISC./21297/2026 2 341,323,337,363,3 A.BAIL	IBAN ALAM @ IMRAN @ IBRAN ALAM @ MD. IBRAN ALAM vs THE STATE OF BIHAR AND ANR	SEEMA KUMARI	ANUJ KUMAR SHRIVASTAVA
8.	CR. MISC./21298/2026 2 126(2),115(2),117 A.BAIL	SANJEET SAHNI AND ORS vs THE STATE OF BIHAR	NIDHI ANAND SURUCHI ANAND	SATYA NAND SHUKLA
9.	CR. MISC./21304/2026 2 96,94, A.BAIL	MD. IRFAN @ MD. IFRAN ALAM vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	AWADHESH KUMAR SINGH
10.	CR. MISC./21368/2026 2 103(2),303(2), A.BAIL	DHANANJAY RAY vs THE STATE OF BIHAR AND ANR	MANORANJAN KUMAR SUNIDHI VIMAL	RAJENDRA NATH JHA
11.	CR. MISC./21471/2026 2 318(4),338,336(3) A.BAIL	FAROOQUE AHMAD KHAN AND ORS vs THE STATE OF BIHAR AND ANR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH SHUBHAM ABHIJIT	TAPESHWAR SHARMA
12.	CR. MISC./21498/2026 2 126(2),115(2),117 A.BAIL	DHANANJAY YADAV @ DHANANJAY KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR	BHARAT LAL
13.	CR. MISC./21629/2026 2 331(4),305,3(5), A.BAIL	MITHUN KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD ASHISH BHASKAR	ANITA KUMARI
14.	CR. MISC./22270/2026 2 498(A),34, A.BAIL	BIJAY THAKUR @ BIJAY KUMAR THAKUR AND ANR vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH UDESHYA KUMAR YADAV GAGAN DEO YADAV RAJESH KUMAR VINOD KUMAR	JITENDRA KUMAR SINGH
15.	CR. MISC./22772/2026 2 126(2),1115(2),11 A.BAIL	MD. RAHMAT @ MD. REHMAT ALAM vs THE STATE OF BIHAR	UMESH KUMAR YADAV	ANIL PRASAD SINGH
16.	CR. MISC./22775/2026 2 126(2),115(2),109 A.BAIL	GAUTAM KUMAR @ BABA vs THE STATE OF BIHAR	SHAKTI SUMAN KUMAR AKSHAY TRIPATHI KUMAR SAURABH	PRANAV KUMAR
17.	CR. MISC./22828/2026 2 126(2),115(2),118 A.BAIL	SURENDRA SINGH AND ORS vs THE STATE OF BIHAR	BIBHAKAR TIWARY DILIP KUMAR TIWARY	UDAY PRATAP SINGH
18.	CR. MISC./22991/2026 1 323,341,498A,34, A.BAIL	RISHAV PANDEY @ RISHABH vs THE STATE OF BIHAR AND ANR	NEERAD PARASHAR	UDAY CHAND PRASAD AMIT PANDEY MANAUR ALAM ASHOK KUMAR GARG

PATNA HIGH COURT	81	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar
-------------------------	-----------	--

19.	CR. MISC./22994/2026 2 80,3(5) A.BAIL	DHARMSHILA DEVI AND ANR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH	SATYENDRA PRASAD
20.	CR. MISC./23202/2026 2 366(A),34,376, A.BAIL	MASZID BHAT AND ANR vs THE STATE OF BIHAR AND ANR	TRIBHUWAN NARAYAN ANURAG PATEL	MURLI DHAR
FOR ADMISSION				
21.	CR. MISC./10127/2026 3 85,303(2),106,126 A.BAIL	MD. IMTEYAZ ALAM vs THE STATE OF BIHAR AND ANR	SHAILESH KUMAR SINGH RAJNISH RANJAN	SANJAY KUMAR MD. JAVED JAFAR KHAN
22.	CR. MISC./10128/2026 4 341,323,307,379,1 A.BAIL	HANIF MIYA vs THE STATE OF BIHAR	CHANDRA KANT SUDHANSHU PRAKASH	CHANDRA BHUSHAN PRASAD
23.	CR. MISC./10135/2026 3 3,4, A.BAIL	SADRE ALAM @ MD. SADRE ALAM vs THE STATE OF BIHAR AND ANR	MD. NURUL HODA SATISH CHANDRA MISHRA	MITHLESH KUMAR KHARE MD RAGHIB ALAM NAFISUZZOHA
24.	CR. MISC./10197/2026 4 189(2),126(2),115 A.BAIL	MOHAMMAD GULASER AND ORS vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SUNIL KUMAR PANDEY
25.	CR. MISC./10222/2026 3 323,498A,504,406, A.BAIL	DHARMENDER KUMAR vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH	MEENA SINGH ABHIMANYU KUMAR YASHRAJ BARDHAN
26.	CR. MISC./10246/2026 3 103(1),3(5) A.BAIL Same ps: CR. MISC/9111/2026	KHUSHBOO DEVI vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR RAJNI SINGH	SHAILENDRA KUMAR
With 26.1	CR. MISC./9111/2026 3 A.BAIL	SHIV SHANKAR MAHTO @ SHIV SHANKAR KUMAR vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR RAJNI SINGH	SHAILENDRA KUMAR
27.	CR. MISC./10276/2026 4 109(1),238,251(b) A.BAIL	RAMANUJ SINGH vs THE STATE OF BIHAR	MUKESH KUMAR BINAY KUMAR PANDEY	NARENDRA KUMAR SINGH ABHAY KUMAR SINHA
28.	CR. MISC./10977/2026 2 126(2),115(2),118 A.BAIL	MD. BELAL MANZAR @ MD. BELAL MANJAR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	JITENDRA KUMAR SINGH
29.	CR. MISC./11157/2026 3 323,379,504,498A, A.BAIL	DHARMENDRA KUMAR vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR KUMUD KISHORE	DR. AJEET KUMAR
30.	CR. MISC./11188/2026 3 126(2),115(2),109 A.BAIL	MD. SOUKI ALAM vs THE STATE OF BIHAR	RISHINARAYAN SINHA SHIPRA JAMUAR	JITENDRA KUMAR SINGH
31.	CR. MISC./11196/2026 4 126(2),115(2),352 A.BAIL	ASHWANI KUMAR @ CHUNNU SINGH @ ASHWANI KUMAR SINGH AND ANR vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ ANUNAY SHAHI CHANDNI KUMARI	MD. MUSHTAQUE ALAM GAJENDRA KUMAR SINGH MANISH KUMAR NO2
32.	CR. MISC./11220/2026 3 302,34, A.BAIL	MD. QUTUBUDDIN vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY NEHA KUMARI	UMESH LAL VERMA PARTH SARTHY DIWAKAR PANDEY ROHIT KUMAR
33.	CR. MISC./11333/2026 3 115(2),103(1),316 A.BAIL	JITENDRA RAM vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	AJIT KUMAR
34.	CR. MISC./11417/2026 3 406,420,34, A.BAIL	ABHISHEK SHARMA @ ABHISHEK KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH	ANIL KUMAR NARESH DIKSHIT NARESH DIKSHIT
35.	CR. MISC./11682/2026 3 64(1),69,126(2),1 A.BAIL	ASHFAQE ALAM @ ASFAQE vs THE STATE OF BIHAR	RAJ KUMAR RAJNISH KUMAR PRATIK KUMAR	LALAN KUMAR
36.	CR. MISC./11772/2026 4 126(2),115(2),118 A.BAIL	DEEPAK SINGH @ DEEPAK KUMAR SINGH AND ANR vs THE STATE OF BIHAR	BIDHU RANJAN	SURENDRA KUMAR
37.	CR. MISC./11851/2026 3 126(2),115(2),118 A.BAIL	RAMAN MAHTO @ RAMAN KUMAR MAHTO AND ORS vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR SAURABH BISHWAMBHAR	CHOUBEY JAWAHAR

PATNA HIGH COURT		82	Monday 18th May, 2026	
Hon'ble Mr. Justice Ajit Kumar				
38.	CR. MISC./11869/2026 3 108,3(5), A.BAIL	SALMA KHATOON vs THE STATE OF BIHAR	ARVIND KUMAR SINGH SWATI PARMAR	SANJAY KUMAR SINGH
39.	CR. MISC./11963/2026 2 420,467,468,471,3 A.BAIL	TIWARI RAY AND ANR vs THE STATE OF BIHAR	MANOJ KUMAR	JHARKHANDI UPADHYAY
40.	CR. MISC./11979/2026 3 126(2),64,351(2), A.BAIL	RAM KUMAR @ SONU KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	JAI NARAIN THAKUR RAVI KANT BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI
41.	CR. MISC./12190/2026 3 126(2),115(2),110 A.BAIL	CHANDU KUMAR @ CHANDU YADAV AND ORS vs THE STATE OF BIHAR	ASHUTOSH KUMAR UPADHYAYA NIHARIKA RANI SHIVALIKA SINHA	UDAY CHAND PRASAD
42.	CR. MISC./12482/2026 4 126(2),115,117(2) A.BAIL	SHIV NARAYAN YADAV AND ANR vs THE STATE OF BIHAR	BALESHWAR KAMAT	RAM SEVAK CHOUDHARY
43.	CR. MISC./12522/2026 3 316(2),318(4),338 A.BAIL	SURENDRA SINGH @ PARO @ PARO SINGH vs THE STATE OF BIHAR AND ANR	AMIT PRAKASH SUSHANT KUMAR MONA VERMA CHITRANJAN KUMAR	NAVIN KUMAR PANDEY
44.	CR. MISC./12594/2026 3 498A,313,385,34 A.BAIL	MD. SAMSUL @ MD. SAMSUL HAQUE vs THE STATE OF BIHAR AND ANR	BHOLA PRASAD INDRAJEET KUMAR	SHAILENDRA KUMAR SINGH SURESH PRASAD SAH @ BARANWAL
45.	CR. MISC./13119/2026 3 406,420, A.BAIL	NIRAJ KUMAR vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH	SHAILENDRA KUMAR MAHENDRA PRATAP
46.	CR. MISC./13148/2026 3 341,323,427,307,5 A.BAIL	LAKHAN TANTI vs THE STATE OF BIHAR	NAFISU ZZOHA MD. MAHTAB ALI ALAMMANOUR NASAR IQBAL AFSHA MOKHTAR	PARMANAND PRASAD
47.	CR. MISC./13199/2026 3 87,137(2), A.BAIL	DEEPAK KUMAR MUKHIYA@ DEEPAK SAHNI @ DEEPAK MUKHIYA vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	MANOJ KUMAR
48.	CR. MISC./13212/2026 4 115(2),126(2),127 A.BAIL	GYAN PRAKASH vs THE STATE OF BIHAR AND ANR	RAJNISH KUMAR RAJ KUMAR	PARMANAND PRASAD PRABHAKAR MISHRA
49.	CR. MISC./13282/2026 3 85,82,352,3(5), A.BAIL	KANHAIYA KUMAR vs THE STATE OF BIHAR AND ANR	KHUSHI AWADH JITENDRA NARAIN SINHA RAM SHANKAR KUMAR ROHIT KUMAR	DR.MRITYUNJAYA KR.GAUTAM RAJESH KUMAR
50.	CR. MISC./13646/2026 3 126(2),115(2),118 A.BAIL	MANOJ RAY AND ANR vs THE STATE OF BIHAR	RAGHWENDRA PRATAP SINGH	CHANDRA SEN PRASAD SINGH
51.	CR. MISC./13659/2026 3 126(2),115(2),103 A.BAIL	MANOJ KUMAR @ MANOJ KUMAR SRIVASTAVA AND ORS vs THE STATE OF BIHAR	AAKASH CHOUDHARY	JAI NARAIN THAKUR BIROTTAM NARAYAN SINGH PRANAV BHASKAR PRABHAKAR SINGH
52.	CR. MISC./13713/2026 2 323,341,323,379,4 A.BAIL	MD. SAKIL @ MD. SHAKEEL vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	NITYANAND MD. NURUL HODA
53.	CR. MISC./13748/2026 3 96 A.BAIL	AMARJEET KUMAR vs THE STATE OF BIHAR	SUKRITI KUMARI ABHAY KUMAR THAKUR ARVNENDRA KUMAR THAKUR ANOKHI KHAN	TARUN PRASAD MANDAL
54.	CR. MISC./13849/2026 2 126(2),115(2),109 A.BAIL	ACHAL PRAKASH vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI	ASHA DEVI RAHUL RATHOUR AMRIT LAL
55.	CR. MISC./13942/2026 3 147,148,323,341,3 A.BAIL	GANAURI RAM vs THE STATE OF BIHAR	KUMAR MRITUNJAY SHILPI KUMARI	BINOD KUMAR
56.	CR. MISC./13961/2026 3 363,366,379,120B, A.BAIL	GAUTAM KUMAR @ GOUTAM MANDAL AND ORS vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	UPENDRA KUMAR MANOJ KUMAR JHA

PATNA HIGH COURT		83	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar	
57.	CR. MISC./14044/2026 2 105,3(5) A.BAIL	CHANDA KUMARI vs THE STATE OF BIHAR	ADITYA KUMAR	SANJAY KUMAR TIWARY
58.	CR. MISC./14057/2026 3 341,342,323,324,3 A.BAIL	MD. ADIB @ IMRAN ALAM @ ADIB AHMAD @ ADEEB AHMAD vs THE STATE OF BIHAR	RAJ KRISHNA JHA ARVIND KUMAR MOUAR	GULNAR BEGUM AMIT NARAYAN
59.	CR. MISC./14078/2026 3 64(1), A.BAIL	MUKESH SAHNI vs THE STATE OF BIHAR AND ANR	RAJU KUMAR ABHASH SHUBHAM SAMRAT	MD. FAHIMUDDIN CHANCHALA KUMARI ANIL KUMAR MUKESH KUMAR
60.	CR. MISC./14102/2026 2 115(2),352,126(2) A.BAIL	BIPIN GIRI vs THE STATE OF BIHAR AND ANR	PRAMOD KUMAR SINGH RAHUL RAJ	MD. ANZARUL HAQUE SAHARA KUMAR PRAVEEN
61.	CR. MISC./14111/2026 3 126(2),329(2),103 A.BAIL	PRAMOD SINGH @ PRABHAT RANJAN vs THE STATE OF BIHAR	NITIN KUMAR AATISH KUMAR	BHANU PRATAP SINGH
62.	CR. MISC./14234/2026 3 420,409, A.BAIL	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	PATANJALI RISHI AKSHAY DUTTA NISHANT SHEKHAR PRERNA RISHI	RINA SINHA
63.	CR. MISC./14498/2026 3 18(a),27(v)(ii),2 A.BAIL	RANJIT THAKUR @ RANJEET KUMAR vs THE STATE OF BIHAR	RATNAKAR JHA MADHUMITA SINGH PRERNA NIRAJ KUMAR	ANISH CHANDRA
64.	CR. MISC./14508/2026 3 318(4),316(5),117 A.BAIL	BABITA DEVI vs THE STATE OF BIHAR AND ANR	PINTU KUMAR PATEL RENU KUMARI SHIVNANDAN BHARTI	CHANDRA BHUSHAN PRASAD AMARJEET CHOUDHARY AJAY DUTT MISHRA BINOD BIHARI SINHA VEENA KUMARI JAISWAL
65.	CR. MISC./14512/2026 3 363,366A,452,506, A.BAIL	RAJ KUMAR PASWAN @ RAJ KUMAR vs THE STATE OF BIHAR	PRASOON KUMAR RITAMBRA KUMARI	
66.	CR. MISC./14651/2026 2 CONVERTED FROM CR A.BAIL	SURESH YADAV @ SURESH KUMAR vs THE STATE OF BIHAR AND ANR	NAFISUZZOHA SAMA AKHTAR MD RAGHIB ALAM	USHA KUMARI 1 GAJENDRA KUMAR SINGH
67.	CR. MISC./14672/2026 2 126(2),331(4),115 A.BAIL	RUDAL RAM @ RAHUL KUMAR @ RUDAL KUMAR vs THE STATE OF BIHAR	MILIND KUMAR MISHRA YOGENDRA TIWARI	PRAMOD KUMAR PANDEY
68.	CR. MISC./14707/2026 3 87,3(5) A.BAIL	RISHI KUMAR JHA @ RISHI JHA @ RISHI KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	CHANDRA SEN PRASAD SINGH
69.	CR. MISC./14763/2026 3 126(2),115(20,191 A.BAIL	VINOD YADAV @ VINOD PRASAD vs THE STATE OF BIHAR	MINU KUMARI HARSH KUMAR SINGH	MANOJ KUMAR
70.	CR. MISC./14788/2026 2 303(2),317(3),112 A.BAIL Same ps: CR. MISC/20980/2026	KARU YADAV vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN KUMAR	MITHLESH KUMAR KHARE
71.	CR. MISC./19773/2026 2 137(2),96 A.BAIL	VIKRAM KUMAR PASWAN @ VIKRAM KUMAR vs THE STATE OF BIHAR	DHARMESH KUMAR BIPIN KUMAR	YOGENDRA KUMAR
72.	CR. MISC./19779/2026 2 191(20,115,126(2) A.BAIL	UMESH YADAV vs THE STATE OF BIHAR	DHANANJAY KUMAR PANDEY AMARDEEP ASHOK KUMAR SINGH	RAM SEVAK CHOUDHARY
73.	CR. MISC./19792/2026 2 309(4) A.BAIL	MANISH MANDAL @ NAGMANI MANDAL vs THE STATE OF BIHAR	SUDHIR KUMAR MISHRA ABHISHEK KUMAR	RAM NARESH RAY
74.	CR. MISC./19798/2026 2 137(2),87 A.BAIL	SUJIT KUMAR AND ORS vs THE STATE OF BIHAR	NALIN KUMAR	SURENDRA KUMAR
75.	CR. MISC./19873/2026 2 115(2),126(2),303 A.BAIL	RANJIT YADAV @ RANJIT KUMAR YADAV vs THE STATE OF BIHAR AND ANR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR UDESHYA KUMAR YADAV RAJESH KUMAR	AJAY KUMAR JHA NITU KUMARI JITENDRA KUMAR BHARTI
76.	CR. MISC./19991/2026 2 319(2),318(4),338 A.BAIL	ANAND KUMAR vs THE STATE OF BIHAR	MD MUSOWIR SHADAB AKHTER MD. FAHAR IMRAN	NAND KISHORE PRASAD

PATNA HIGH COURT		84	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar	
77.	CR. MISC./20051/2026 3 115(2),126(2),118 A.BAIL	RUPESH YADAV @ RUPESH KUMAR YADAV AND ANR vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR SUSHMITA MISHRA MUDIT MEET	MD. FAHIMUDDIN GOPAL KUMAR JHA
78.	CR. MISC./20053/2026 3 126(2),115(2),118 A.BAIL	SIKILA DEVI AND ORS vs THE STATE OF BIHAR	DHANDEV KUMAR	SURENDRA PRASAD SINGH
79.	CR. MISC./20054/2026 2 126(2),115(2),109 A.BAIL	DEEPAK KUMAR AND ORS vs THE STATE OF BIHAR	AJAY KUMAR TIWARY	CHANDRA BHUSHAN PRASAD ARVIND KUMAR RAJESH KUMAR NAZNEEN KHATOON
80.	CR. MISC./20056/2026 2 126(2),115(2),74, A.BAIL	SUBODH KUMAR AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANKITA KUMARI	MITHLESH KUMAR KHARE
81.	CR. MISC./20094/2026 3 126(2),115(2),118 A.BAIL	VIJAY CHAND KUMHAR @ VIJAYCHAND KOHAR @ VIJAY CHANDRA KUMHAR @ VIJAY CHANDRA KOHAR @ BICHCHAN vs THE STATE OF BIHAR	VIKASH KUMAR SHUKLA	MD. ATAUR RAHMAN PANKAJ KUMAR DUBEY
82.	CR. MISC./20174/2026 1 127(1),115(2),85, A.BAIL	HARIKISHORE RAI @ HARIKISHORE KUMAR vs THE STATE OF BIHAR AND ANR	MANOJ KUMAR	INDU KUMARI SRIVASTAVA
83.	CR. MISC./20190/2026 3 191(2),191(3),190 A.BAIL	BALRAM YADAV vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR TANUSHRI	SANJAY KUMAR PANDEY SURAJ KUMAR PRASOON KUMAR PRAMOD MISHRA
84.	CR. MISC./20213/2026 3 419,420,467,468,4 A.BAIL	ALOK KUMAR vs THE STATE OF BIHAR	ABHAY KUMAR	SATYA NAND SHUKLA
85.	CR. MISC./20281/2026 3 103(1),238,3(5) A.BAIL	PATLU @ MOUSHIR ALAM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	NIRMALA KUMARI
86.	CR. MISC./20335/2026 3 137(2),140(3) A.BAIL	RAJEEV NAYAN @ BABLOO SAHU @ BABLOO vs THE STATE OF BIHAR	AKASH KESHAV AKANKSHA MALVIYA NAINA NANCY	PREM KUMAR JHA KRISHNA DEO RAJ
87.	CR. MISC./20346/2026 2 126(2),127(2),115 A.BAIL	VIRENDRA KUMAR @ BIRU vs THE STATE OF BIHAR	SHRUTI SINGH UTKARSH PATHAK KALPANA	AJAY KUMAR NO. 2
88.	CR. MISC./20490/2026 2 115(2),117(2),109 A.BAIL	JAY RAM RAY @ JAIRAM vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND	NAWAL KISHORE PRASAD
89.	CR. MISC./20510/2026 2 126(2),115(2),109 A.BAIL	MUNNA CHAUDHARY @ MUNA CHAUDHARY vs THE STATE OF BIHAR	RAJU KUMAR SINGH ANJU KUMARI SINHA	RAJ BALLABH SINGH
90.	CR. MISC./20545/2026 2 126(2),111,109,30 A.BAIL Same ps: CR. MISC/20838/2026	PAPPU KUMAR SINGH vs THE STATE OF BIHAR	NAFISU ZZOHA ALIZA AKRAM KHAN MD. RAGHIB ALAM	UMA SHANKAR PRASAD SINGH
With 90.1	CR. MISC./20838/2026 2 A.BAIL	SOHAN KUMAR @ SOHAN KUMAR SINGH AND ORS vs THE STATE OF BIHAR	NAFISU ZZOHA MD NEMATULLAH	ZAINUL ABEDIN
91.	CR. MISC./20604/2026 2 126(2),115(2),110 A.BAIL	BIBI FIROJA AND ANR vs THE STATE OF BIHAR	BRIJ NANDAN PRASAD	SHAILENDRA KUMAR
92.	CR. MISC./20649/2026 2 126(2),115(2),109 A.BAIL	CHANDAN KUMAR @ CHANDAN RAY vs THE STATE OF BIHAR	SURYA NARAYAN ROY ASHOK KUMAR SINGH	SURENDRA PRASAD SINGH
93.	CR. MISC./20651/2026 2 191(2),191(3),190 A.BAIL	GAJENDRA PRASAD AND ORS vs THE STATE OF BIHAR	SHARDA NAND MISHRA DHANDEV KUMAR	RINA SINHA
94.	CR. MISC./20663/2026 2 112(1),115(2),352 A.BAIL	AMARJEET YADAV @ AMARJEET KUMAR AND ORS vs THE STATE OF BIHAR	SUSHIL RANJAN SINHA MANISH KUMAR SHASWAT SINGH SUSHIL RANJAN SINHA	BHANU PRATAP SINGH
95.	CR. MISC./20898/2026 2 30(a) A.BAIL	PUSHO DEVI vs THE STATE OF BIHAR	MRITUNJAY KUMAR	MD. ASLAM ANSARI
96.	CR. MISC./20940/2026 2 103,238,351(2),3(A.BAIL	RANJAY SINGH AND ORS vs THE STATE OF BIHAR	UMESH KUMAR SINGH SHOBHNA SHREYA MUKESH KUMAR	MRITUNJAY KUMAR NIRALA

PATNA HIGH COURT	85	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar
-------------------------	-----------	--

97.	CR. MISC./20998/2026 2 85,3(5) A.BAIL	AASU KISHAN @ AASHU KISHAN @ JAVED ASLAM AASU KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SUMIT SHEKHAR PANDEY
98.	CR. MISC./21025/2026 2 103(1),3(5), A.BAIL	BHRIGUNATH SINGH AND ORS vs THE STATE OF BIHAR	DHANANJAY KUMAR TIWARY ANANT KUMAR 1
99.	CR. MISC./21070/2026 2 302,34, A.BAIL	RAJU KUMAR vs THE STATE OF BIHAR	MD FAZLE KARIM RAJIV NAYAN
100.	CR. MISC./21091/2026 2 87,81,351(2),352, A.BAIL	RUBY DEVI @ RUBI DEVI vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH RAM PRIYA SHARAN SINGH
101.	CR. MISC./25379/2026 2 80(2),238(a),61(2) A.BAIL	SITA DEVI AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY MITHILESH KUMAR SATYAM KUMAR OJHA BIMLESH KUMAR PANDEY PUSHPA SINHA

FOR ADMISSION - FRESH CASES

102.	CR. MISC./33761/2026 1 30(a) A.BAIL	BIKKI KUMAR @ VICKY KUMAR AND ANR vs THE STATE OF BIHAR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH ANIL KUMAR
103.	CR. MISC./33762/2026 1 274,275, A.BAIL	AMARJEET SAH vs THE STATE OF BIHAR	SUBHASH KUMAR AWADHESH KUMAR SINGH
104.	CR. MISC./33764/2026 1 30(a) A.BAIL	VIKASH KUMAR SAH vs THE STATE OF BIHAR	MD SHADAB ALAM WAZDI CHOUBEY JAWAHAR
105.	CR. MISC./33774/2026 1 30(a), A.BAIL	DHARMENDRA KUMAR @ DHARMENDRA RAI vs THE STATE OF BIHAR	SHABINA TALAT AFSHA MOKHTAR ARUN KUMAR PANDEY
106.	CR. MISC./33775/2026 1 274,275,3(5) A.BAIL	DEVENDRA MANDAL @ DEVENDRA KUMAR MANDAL AND ORS vs THE STATE OF BIHAR	RATNAKAR JHA NARENDRA KUMAR SINGH
107.	CR. MISC./33778/2026 1 379 A.BAIL	MOHAMMAD NADEEM @ NADIM vs THE STATE OF BIHAR	AKASH KUMAR MISHRA SARFRAZ AKHTAR SONAM KUMARI DR. INDIWAR KUMARI
108.	CR. MISC./33780/2026 1 70(2) A.BAIL	SUNNY KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR MURLI DHAR
109.	CR. MISC./33783/2026 1 309 A.BAIL	RAJEEV KUMAR @ RAJEEV KUSHWAHA vs THE STATE OF BIHAR	VIKAS KUMAR JHA ABHINAV KUMAR KUMAR SHANTANU BRAJENDRA NATH PANDEY
110.	CR. MISC./33786/2026 1 126(2),115(2),109 A.BAIL	SONU KUMAR @ SONU SINGH AND ORS vs THE STATE OF BIHAR	MUKESH KUMAR ARUN KUMAR PANDEY
111.	CR. MISC./33787/2026 1 64,69, A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR	JAINANDRA KUMAR ABHINAV PRIYADARSHI PRIYANKA KUMARI ANANT KUMAR 1 MADHUKAR ANAND SHUBHAM KUMAR SINGH
112.	CR. MISC./33788/2026 1 126(2),115(2),118 A.BAIL	KUNAL YADAV vs THE STATE OF BIHAR	SHYAM KISHORE SHYAM KUMAR SINGH KAUSTUBH PRAKASH
113.	CR. MISC./33790/2026 1 366A, A.BAIL	VIKASH KUMAR MANJHI @ VIKESH KUMAR vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS SHAMBHAWI AKSHAY LAL PANDIT
114.	CR. MISC./33797/2026 1 30(a), A.BAIL	SANJEEV CHAUDHARY @ SSANJEEV KUMAR @ SANJEEV KUMAR @ SANJEEV CHAUDHARY vs THE STATE OF BIHAR	ASHOK KUMAR CHANDRA SEN PRASAD SINGH
115.	CR. MISC./33799/2026 1 30(a), A.BAIL	VIKASH NAT @ VIKASH KUMAR vs THE STATE OF BIHAR	BABU NANDAN PRASAD BISHWESHWAR RAM
116.	CR. MISC./33809/2026 1 30(a) A.BAIL	BITTU RAJAK vs THE STATE OF BIHAR	VIVEK RAJ ANANT KUMAR 1
117.	CR. MISC./33813/2026 1 30(a) A.BAIL	PRABHA DEVI vs THE STATE OF BIHAR AND ANR	MUKUL KUMARI MURLI DHAR
118.	CR. MISC./33817/2026 1 126(2),115(2),117 A.BAIL	BASHUDEO SAH @ BASUDEO PRASAD SAH AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR NAND KUMAR
119.	CR. MISC./33818/2026 1 126(2),115(2),118 A.BAIL	RADHA RAI AND ORS vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ MADHURI LATA

PATNA HIGH COURT	86	Monday 18th May, 2026	Hon'ble Mr. Justice Ajit Kumar
------------------	----	-----------------------	--------------------------------

120. CR. MISC./33828/2026 1 126(2),115(2),109 A.BAIL	PRAVEEN KUMAR YADAV @ PRAVEEN YADAV vs THE STATE OF BIHAR	SHIVAM . MUDIT MEET SUSHMITA MISHRA PURUSHOTTAM KUMAR	AJIT KUMAR
121. CR. MISC./33840/2026 1 69, A.BAIL	PAWAN KUMAR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR	PARMANAND KUMAR
122. CR. MISC./33842/2026 1 191(3),109(1),329 A.BAIL	SHAILESH KUMAR AND ANR vs THE STATE OF BIHAR	AJAY MUKHERJEE GANESH SHARMA	ZAINUL ABEDIN
123. CR. MISC./33868/2026 1 304B,201,34, A.BAIL	JAYA DEVI vs THE STATE OF BIHAR	BELA SINGH SHAMBHAVI PRIYA RAJEEV RANJAN	DR. KUMAR UDAY PRATAP
124. CR. MISC./33869/2026 1 30(a), A.BAIL	SHREE BHAGWAN CHAUDHARY AND ANR vs THE STATE OF BIHAR	UJJWAL KUMAR SINGH SUGANDH SAURABH	AKSHAY LAL PANDIT
125. CR. MISC./33895/2026 1 80,238,61(2), A.BAIL	MADHU DEVI AND ANR vs THE STATE OF BIHAR	AMIT ANAND	MD. ATAUR RAHMAN
126. CR. MISC./33896/2026 1 392, A.BAIL	MITHUN KUMAR @ MITHU KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RAJ BALLABH SINGH
127. CR. MISC./33898/2026 1 135 A.BAIL	SUNIL KUMAR vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR JHA RITIKA JHA	SHAHABUDDIN AZEEM @ S. AZEEM VIVEK PRASAD SHREKANT SHARAN SINGH
128. CR. MISC./33900/2026 1 85,80(2),351,352, A.BAIL	BACHAKI DEVI @ BATKI DEVI AND ORS vs THE STATE OF BIHAR	AJAY KUMAR SINGH	UDAY CHAND PRASAD
129. CR. MISC./33903/2026 1 274,275,3(5), A.BAIL	RAJA KUMAR @ RAJA KUMAR MAHTO vs THE STATE OF BIHAR	SHAIENDRA KUMAR JHA	PRNOTI SINGH
130. CR. MISC./33906/2026 1 126(2),115(2),303 A.BAIL	BAMBAM JHA vs THE STATE OF BIHAR	SATISH CHANDRA BEAUTY KUMARI	NAND KISHORE PRASAD
131. CR. MISC./33909/2026 1 30(a) A.BAIL	FAGU MANJHI @ UMESH MANJHI vs THE STATE OF BIHAR	VINOD KUMAR	CHOUBEY JAWAHAR
132. CR. MISC./33910/2026 1 147,149,341,342,4 A.BAIL	ARUN KUMAR RAI @ ARUN RAI AND ORS vs THE STATE OF BIHAR AND ANR	YUGAL KISHORE	DR. INDIWAR KUMARI
133. CR. MISC./33915/2026 1 30(a),32(3) A.BAIL	SADDAM QURAIISHI @ SADDAM KURAIISHI vs THE STATE OF BIHAR	MADHU MALA KUMARI PARVIND KUMAR	MD. IFTEKHAR MAHMOOD
134. CR. MISC./33916/2026 1 363,366A A.BAIL	BINDU DEVI @ BINDIA DEVI vs THE STATE OF BIHAR AND ANR	BINAY KUMAR	SHAIENDRA KUMAR
135. CR. MISC./33918/2026 1 126(2),115(2),109 A.BAIL	SUDDU SINGH @ SUDDU KUMAR @ PRATYAKSH TYAGI vs THE STATE OF BIHAR	SHAMBHU SN SINGH RIMA SAHAY PALLAVI KUMARI	ASHOK KUMAR SINGH
136. CR. MISC./33919/2026 1 30(a) A.BAIL	AMERIKA @ AMERIKA YADAV vs THE STATE OF BIHAR	PRERNA ANAND	SYED MOJIBUR RAHMAN
137. CR. MISC./33920/2026 1 85,316(2),115(2) A.BAIL	SONU SAHNI AND ORS vs THE STATE OF BIHAR AND ANR	NILESH KUMAR PANDEY DEEPANKAR RAJ	PRAMOD KUMAR PANDEY
138. CR. MISC./33921/2026 1 30(a), A.BAIL	AJAY MANJHI vs THE STATE OF BIHAR	ALOK KUMAR ALOK	CHOUBEY JAWAHAR
139. CR. MISC./33924/2026 1 103(1),3(5) A.BAIL	SHIV SHANKAR SAHANI @ SHIVSHANKAR SAHANI AND ANR vs THE STATE OF BIHAR	NILESH KUMAR PANDEY DEEPANKAR RAJ	PRAMOD KUMAR PANDEY
140. CR. MISC./33928/2026 1 223,292,275,276,3 A.BAIL	MD. IMTIYAZ vs THE STATE OF BIHAR	MD.NAJMUL HODDA	ABHAY KUMAR
141. CR. MISC./33930/2026 1 316(2),318(4) A.BAIL	SHIPRA KESHRI vs THE STATE OF BIHAR AND ANR	MRITUNJAY KUMAR SHIKHA THAKUR ANURAG RISHU	RENU KUMARI

PATNA HIGH COURT	87	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar	
-------------------------	-----------	--	--

142.	CR. MISC./33932/2026 1 126(2),115(2),109 A.BAIL	MD. MASOOM vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH	MOHAMMAD SUFYAN
143.	CR. MISC./33933/2026 1 191(2),190,126(2) A.BAIL Same ps: CR. MISC/34018/2026	MD. SAJJAD @ SAJJAD vs THE STATE OF BIHAR	DEEPAK KUMAR PADMANABH KASHYAP VAIBHAV KUMAR SUMAN	RAM ANURAG SINGH
144.	CR. MISC./33934/2026 1 364,365,366,366A, A.BAIL	SHREE KRISHNA SINGH @ KRISHNA SINGH vs THE STATE OF BIHAR AND ANR	ANURAG PANDEY	UDAY CHAND PRASAD
145.	CR. MISC./33936/2026 1 111(7),351(2),351 A.BAIL	ANIL SINGH @ ANIL KUMAR SINGH vs THE STATE OF BIHAR	ANIL KUMAR CHOUDHARY	NIRMALA KUMARI
146.	CR. MISC./33938/2026 1 126(2),115(2),109 A.BAIL	SEEMA DEVI vs THE STATE OF BIHAR	SHIVNANDAN BHARTI PINTU KUMAR PATEL PRIYANKA	TARKESHWAR NATH THAKUR
147.	CR. MISC./33940/2026 1 85,80,3(5), A.BAIL	SANJAY RAM AND ORS vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA MEERA KUMARI NISHA VERMA RITESH KUMAR SINHA ANKITA	AJIT KUMAR
148.	CR. MISC./33941/2026 1 80,238,3(5) A.BAIL	SOBHA DEVI vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY AWADHESH KUMAR	DILIP KUMAR NO. 1
149.	CR. MISC./33942/2026 1 126(2),115(2),118 A.BAIL	MD FAIZAN @ FAIZAN vs THE STATE OF BIHAR	ABHAY KUMAR	NIRMAL KUMAR SINHA
150.	CR. MISC./33945/2026 1 303(2),317(2),111 A.BAIL	SUNDAR KUMAR vs THE STATE OF BIHAR	SHARDA NAND MISHRA DEEPAK KUMAR DHANDEV KUMAR	NARENDRA KUMAR SINGH ISHA MISHRA
151.	CR. MISC./33946/2026 1 115(2),126(2),109 A.BAIL	ANWAR KHAN vs THE STATE OF BIHAR AND ANR	FAHAD KHURSHID	SANJAY KUMAR SINGH VIJAY KR SINGH NO. 1
152.	CR. MISC./33947/2026 1 30(a), A.BAIL	SATYENDRA YADAV vs THE STATE OF BIHAR	AJAY KUMAR PANDEY	AKBAR ALI
153.	CR. MISC./33948/2026 1 30(a), A.BAIL	INDRADEV YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND	ABHAY KUMAR
154.	CR. MISC./33949/2026 1 111,317(4),317(5) A.BAIL	VIJAY RAI vs THE STATE OF BIHAR	JAY RAM PRASAD	UDAY CHAND PRASAD
155.	CR. MISC./33952/2026 1 96,3(5), A.BAIL	AAJAMGIR @ MD. AAZAM @ AAZAMGIR vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA	BHANU PRATAP SINGH
156.	CR. MISC./33954/2026 1 274,275 A.BAIL	RAMAMIN YADAV @ RAMADHIN YADAV vs THE STATE OF BIHAR	BHAVESH KUMAR SAH ARCHNA AANAND HARISH CHANDRA PATEL	ABHAY KUMAR
157.	CR. MISC./33955/2026 1 406,420,385,35, A.BAIL	SANJAY KUMAR vs THE STATE OF BIHAR	PURUSHOTTAM KUMAR MUDIT MEET SHIVAM SUSHMITA MISHRA RITWAJ RAMAN	MRITUNJAY KUMAR NIRALA
158.	CR. MISC./33956/2026 1 123,103(1),3(5) A.BAIL	KESHAV SHARMA vs THE STATE OF BIHAR	SHIVA SHANKAR SHARMA ARUN KUMAR SINHA	MD. NAZIR ANSARI
159.	CR. MISC./33957/2026 1 126(2),115(2),109 A.BAIL	NITISH KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA SHAILEE	ABHAY KUMAR RAJESH KUMAR SINHA ANISHA SINHA
160.	CR. MISC./33959/2026 1 137(2),96,3(5), A.BAIL	SAVITA DEVI @ SAVITA KUMARI vs THE STATE OF BIHAR	SUNIL KUMAR PANDEY	MITHLESH KUMAR KHARE
161.	CR. MISC./33960/2026 1 126(2),127(2),115 A.BAIL	AWDHESH MAHTO vs THE STATE OF BIHAR	AVNISH KUMAR RAM PRAWESH KUMAR	SHYAMESHWAR DAYAL
162.	CR. MISC./33961/2026 1 125(2),126(2),118 A.BAIL	SUNITA DEVI @ KUMARI SUNITA KUSHWAHA @ SUNITA KUSHWAHA AND ANR vs THE STATE OF BIHAR	DEWANAND TIWARI AMRESH KUMAR SINHA	MD. MUSHTAQUE ALAM

PATNA HIGH COURT	88	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar
-------------------------	-----------	--

163.	CR. MISC./33963/2026 1 329(4),126,115(2) A.BAIL	SRIKANT YADAV AND ORS vs THE STATE OF BIHAR	AMRIT LAL SONI KUMARI RAHUL RATHOUR ASHISH OM	DR. KUMAR UDAY PRATAP
164.	CR. MISC./33965/2026 1 30(a) A.BAIL	SUBHASH KUMAR @ SUBHASH MUKHIYA vs THE STATE OF BIHAR	NIRAJ KUMAR SHARMA	MD. NAZIR ANSARI
165.	CR. MISC./33966/2026 1 30(a), A.BAIL	VIJAY RAI vs THE STATE OF BIHAR	ALOK KUMAR ALOK KAUSHIK ANAND	SHARDA KUMARI
166.	CR. MISC./33967/2026 1 30(a),32(3) A.BAIL	MD. AZAD vs THE STATE OF BIHAR	MADHU MALA KUMARI PARVIND KUMAR	KHURSHID ANWAR
167.	CR. MISC./33970/2026 1 47(a),47(f), A.BAIL	MAHESH CHAUDHARY vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	LAKSHMI KANT SHARMA
168.	CR. MISC./33976/2026 1 30(a) A.BAIL	LALOO KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHAILENDRA KUMAR SINGH
169.	CR. MISC./33978/2026 1 74,115(2),126,303 A.BAIL	SHASHI SAURAV vs THE STATE OF BIHAR	ASHUTOSH SINGH DHIRENDRA KUMAR	NIRMAL KUMAR SINHA
170.	CR. MISC./33979/2026 1 309(4),109,3(5), A.BAIL	MUKESH KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	AKBAR ALI
171.	CR. MISC./33980/2026 1 386,387, A.BAIL	PAPPU KUMAR THAKUR @ PAPPU THAKUR vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	MRITUNJAY KUMAR NIRALA
172.	CR. MISC./33981/2026 1 126(2),115(2),352 A.BAIL	SURAJ KUMAR @ SURAJ KUMAR YADAV vs THE STATE OF BIHAR AND ANR	MANJEET KUMAR MISHRA AFSHA MOKHTAR NASAR IQBAL	RAM PRIYA SHARAN SINGH
173.	CR. MISC./33982/2026 1 30(a), A.BAIL	NIRMAL YADAV @ CHHOTU YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR PANDEY	BRAJ KISHORE PD.(APP)
174.	CR. MISC./33984/2026 1 8(A)(c),20(B)(ii) A.BAIL	BIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR SINHA	SHAILENDRA KUMAR
175.	CR. MISC./33985/2026 1 126(2),115(2),118 A.BAIL	UDAY KUMAR MANDAL @ UDESH KUMAR AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR	PRADEEP NARAIN KUMAR
176.	CR. MISC./33986/2026 1 30(a),41, A.BAIL	RAJA KUMAR CHAUDHARY vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	MURLI DHAR
177.	CR. MISC./33988/2026 1 126(2),115(2),118 A.BAIL	RAM PRAVESH YADAV vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	SHAILENDRA KUMAR
178.	CR. MISC./33989/2026 1 121,121(1),132,74 A.BAIL	RAM RAI @ RAMASHANKAR RAI @ RAMA RAI AND ORS vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN SHAMBHAVI PRIYA BELA SINGH BELA SINGH BELA SINGH	YOGENDRA KUMAR
179.	CR. MISC./33990/2026 1 318(4), A.BAIL	DHIRAJ KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI	AKSHAY LAL PANDIT
180.	CR. MISC./33992/2026 1 379,356, A.BAIL	HAPOTAN @ RAJEEV KUMAR vs THE STATE OF BIHAR	ANJANA . SANJAY KUMAR @ S.K.	MD. ATAUR RAHMAN
181.	CR. MISC./33993/2026 1 115(2),126(2),352 A.BAIL	SHIV NARAYAN SAH vs THE STATE OF BIHAR AND ANR	RATNAKAR JHA	RAM PRIYA SHARAN SINGH
182.	CR. MISC./33994/2026 1 126(2),115(2),109 A.BAIL	SACHIN KUMAR AND ANR vs THE STATE OF BIHAR	KHUSHI AWADH JITENDRA NARAIN SINHA	CHANDRA BHUSHAN PRASAD
183.	CR. MISC./33995/2026 1 30(a) A.BAIL	KUNDAN KUMAR @ KUNDAN SINGH @ KUNAL KUMAR SINGH vs THE STATE OF BIHAR	HARSH ANUJ RAVI ROHIT	KHURSHID ANWAR
184.	CR. MISC./33996/2026 1 132,121(1),326, A.BAIL	UDICHAND RISHI @ UDICHANDRA RISHI AND ANR vs THE STATE OF BIHAR	AVNISH KUMAR RAM PRAWESH KUMAR	AJAY KUMAR NO. 2
185.	CR. MISC./33997/2026 1 30(a), A.BAIL	VIKASH KUMAR AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH PRIYA	MD. SHAKIR AHMAD

PATNA HIGH COURT	89	Monday 18th May, 2026 Hon'ble Mr. Justice Ajit Kumar	
------------------	----	---	--

186. CR. MISC./34001/2026 1 85,109, A.BAIL	ABHISHEKH KUMAR SINGH @ CHOTU vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SANDHYA KUMARI	GANESH PRASAD SINGH RAKESH MOHAN SINGH RAJNI KANT SINGH
187. CR. MISC./34005/2026 1 190,191(2),191(3) A.BAIL	VISHWARANJAN KUMAR @ VISHVARANJAN YADAV AND ORS vs THE STATE OF BIHAR	ADARSH SINGH UPASANA VIBHA TOPPO KHALID FAIZAN KHURSHID	UDAY CHAND PRASAD
188. CR. MISC./34006/2026 1 318(4),316(2),336 A.BAIL	RAVI KUMAR @ PRO. RAVI KUMAR @ PROPRIETOR RAVI KUMAR vs THE STATE OF BIHAR AND ANR	MADHUKAR ANAND SHUBHAM KUMAR SINGH AMITANSHU UPADHYAY	BHANU PRATAP SINGH
189. CR. MISC./34007/2026 1 30(a) A.BAIL	SONU PASWAN vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	DR. AJEET KUMAR
190. CR. MISC./34008/2026 1 115(2),126(2),351 A.BAIL	AMIT KUMAR @ AMIT KUMAR SAH vs THE STATE OF BIHAR	DEWANAND TIWARI	RAM NARESH RAY RAM NIBASH PRASAD
191. CR. MISC./34009/2026 1 85,115(2),3(5), A.BAIL	RAJ KUMAR SAH @ RAJKUMAR SAH vs THE STATE OF BIHAR AND ANR	KARANDEEP KUMAR	MD. FAHIMUDDIN
192. CR. MISC./34010/2026 1 126(2),115(2),308 A.BAIL	RAJESHWAR RAM @ RAJESH RAM AND ANR vs THE STATE OF BIHAR	MD ALI IMRAN	UMESHANAND PANDIT
193. CR. MISC./34011/2026 1 140(3),103,238,61 A.BAIL	HAKIM YADAV AND ANR vs THE STATE OF BIHAR	SHUBHESH PANDEY VINIT KUMAR SHUBHESH PANDEY	NAVIN KUMAR PANDEY
194. CR. MISC./34012/2026 1 406,420,467,468,4 A.BAIL	SHAMBHU DHARI KUMAR @ SHAMBHU PRASAD vs THE STATE OF BIHAR AND ANR	SHYAM KISHORE SUMAN ANAND	UMESH LAL VERMA
195. CR. MISC./34013/2026 1 126(2),115(2),118 A.BAIL	RAJU MAHTO @ RAJU KUMAR AND ORS vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI AASHI WATS	SANGEETA SHARMA
196. CR. MISC./34014/2026 1 64,123,90 A.BAIL	SHAKIL KHAN @ SAKILU RAHMAN KHAN vs THE STATE OF BIHAR	SARVESH KASHYAP DEEPAK KUMAR KUMARI AKANKSHA RAI	YOGENDRA KUMAR SINGH
197. CR. MISC./34015/2026 1 191(2),190,126(2) A.BAIL	SANJU DEVI AND ORS vs THE STATE OF BIHAR	MILI KUMARI AASHI WATS	RAJIV NAYAN
198. CR. MISC./34018/2026 1 191(2),190,126(2) A.BAIL Same ps: CR. MISC/33933/2026	MD. RAJA vs THE STATE OF BIHAR	DEEPAK KUMAR VAIBHAV KUMAR SUMAN PADMANABH KASHYAP	RAM ANURAG SINGH
199. CR. MISC./34021/2026 1 103(1),3(5), A.BAIL	SANJAY GOPE @ SANJAY KUMAR vs THE STATE OF BIHAR	DR CHANDRASHEKHAR AZAD NAVENDU PRAKASH	ANUJ KUMAR SHRIVASTAVA
200. CR. MISC./34023/2026 1 30(a) A.BAIL	S.K. MUSTAF MANIK @ SEIKH MUSTAF MANIK vs THE STATE OF BIHAR	MILI KUMARI RAHUL BHARDWAJ AASHI WATS	ANISH CHANDRA
201. CR. MISC./34024/2026 1 30(a) A.BAIL	JITENDRA SINGH @ JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	AJIT KUMAR SINGH ABHISHEK KUMAR	ADITYA NARAYAN SINGH.1

PATNA HIGH COURT	90	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar
------------------	----	---

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Ritesh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ADMISSION - FRESH CASES</u>				
1.	CR. MISC./34028/2026 30(A),32(3), A.BAIL	1 TERESA TOPPO vs THE STATE OF BIHAR	HEMANT KUMAR	MD. ANZARUL HAQUE SAHARA
2.	CR. MISC./34030/2026 109(1),3(5) A.BAIL	1 SUNIL MAHTO @ SUNIL KUMAR @ SUNIL MAHTO BIND AND ORS vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	SURENDRA PRASAD SINGH
3.	CR. MISC./34031/2026 126(2),115(2),303 A.BAIL	1 RINKI DEVI vs THE STATE OF BIHAR	AMIT RANJAN ASHISH KUMAR JHA	PRADEEP NARAIN KUMAR
4.	CR. MISC./34032/2026 1307,352,354,379,4 A.BAIL	1 CHHOTU MIYA @ MD. HASAN vs THE STATE OF BIHAR	NISHANT KUMAR KRITIKA UPADHYA PRASHANT KUMAR	SURESH PRASAD SINGH
5.	CR. MISC./34034/2026 130(a) A.BAIL	1 PINTU YADAV @ MUNESH YADAV @ MUNESH KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SUCHETA YADAV
6.	CR. MISC./34035/2026 130(a) A.BAIL	1 KAMNI DEVI vs THE STATE OF BIHAR	RAVI RANJAN	SANJAY KUMAR TIWARY
7.	CR. MISC./34036/2026 130(a), A.BAIL	1 KAMLESH CHAUDHARI vs THE STATE OF BIHAR	SHIV PRASAD GUPTA	TARKESHWAR NATH THAKUR
8.	CR. MISC./34040/2026 1127(2),115(2),351 A.BAIL	1 MD. NOOR ALAM @ NOOR AALAM ANSARI vs THE STATE OF BIHAR AND ANR	SAMIR KUMAR PRASHANT SHEKHAR SAURAV SINGH ANIMESH KUMAR SINGH SMRITI SINGH	SURENDRA KUMAR
9.	CR. MISC./34042/2026 130(a), A.BAIL	1 KANHAI CHAUDHARY @ KANHAI CHAUDHRI vs THE STATE OF BIHAR	ADARSH SINGH KHALID FAIZAN KHURSHID UPASANA VIBHA TOPPO RUSHALI	RENU KUMARI
10.	CR. MISC./34044/2026 130(a) A.BAIL	1 SANJAY KUMAR @ PALTA vs THE STATE OF BIHAR	RAVI RANJAN SHREYASH BHARDWAJ	VEENA KUMARI JAISWAL
11.	CR. MISC./34046/2026 1126(2),115(2),117 A.BAIL	1 MANOJ KUMAR @ MANOJ KUMAR SAW AND ORS vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL	TARUN PRASAD MANDAL
12.	CR. MISC./34047/2026 164,85,3(5), A.BAIL	1 PRITAM KUMAR @ PRIYA vs THE STATE OF BIHAR AND ANR	BRIJ NANDAN PRASAD	BINOD KUMAR
13.	CR. MISC./34049/2026 1126(2),127,115(2) A.BAIL	1 PAWAN SINGH @ PAWAN SHARMA vs THE STATE OF BIHAR	SANTOSH KUMAR PANDEY	PAWAN KUMAR CHAURASIA
14.	CR. MISC./34050/2026 1274,275, A.BAIL	1 MAHAVIR PATEL @ MAHAVIR RAUT vs THE STATE OF BIHAR	AJAY KUMAR SINGH	BRAJENDRA NATH PANDEY
15.	CR. MISC./34054/2026 130(a), A.BAIL	1 KARI DAS @ LAXHMAN KUMAR vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR CHANDAN KUMAR SINGH	MOHAMMAD SUFYAN
16.	CR. MISC./34055/2026 130(a), A.BAIL	1 BIRENDRA SINGH vs THE STATE OF BIHAR	SANJAY KUMAR	SUCHETA YADAV
17.	CR. MISC./34059/2026 1274,275,3(5) A.BAIL	1 RAM NARAYAN RAM vs THE STATE OF BIHAR	RATNAKAR JHA	NAVIN KUMAR PANDEY
18.	CR. MISC./34061/2026 1341,323,326,307,5 A.BAIL	1 PRAVEEN PANDEY @ PRAVIN PANDEY @ PARBINDRA KUMAR PANDEY AND ORS vs THE STATE OF BIHAR	SHASHANK SHEKHAR PRITY KUMARI	UDAY PRATAP SINGH
19.	CR. MISC./34062/2026 1303(2), A.BAIL	1 RAVI YADAV @ RAVI KUMAR YADAV vs THE STATE OF BIHAR	SHARDA NAND MISHRA ISHA MISHRA BISHWA NATH MAHTO	TARKESHWAR NATH THAKUR
20.	CR. MISC./34064/2026 1137(2),96, A.BAIL	1 VIKRAM KUMAR vs THE STATE OF BIHAR AND ANR	BELA SINGH RAJEEV RANJAN	YOGENDRA KUMAR

PATNA HIGH COURT		91	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
------------------	--	----	---	--

21.	CR. MISC./34067/2026 1 126(2),115(2),117 A.BAIL	DESHBANDHU SHARMA vs THE STATE OF BIHAR	SACHIDA NAND RAI	RAM NARESH RAY
22.	CR. MISC./34069/2026 1 30(a),41(1),41(2) A.BAIL	PINKY DEVI vs THE STATE OF BIHAR	DIWAKAR UPADHYAYA	RAJESH KUMAR
23.	CR. MISC./34070/2026 1 30(a),32(3), A.BAIL	RAVI KISAN @ CHINTU @ RAVI KISHAN KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH SATISH KUMAR	ANITA KUMARI
24.	CR. MISC./34073/2026 1 103(1),109,3(5) A.BAIL	DEEPAK KUMAR @ GAJJU vs THE STATE OF BIHAR	AFTAB ALAM SIDDIQUI	MD. ASLAM ANSARI
25.	CR. MISC./34074/2026 1 103(1),3(5), A.BAIL	DHIRENDRA YADAV @ DHIREN YADAV vs THE STATE OF BIHAR	ASHOK KUMAR	PRAMOD KUMAR PANDEY
26.	CR. MISC./34075/2026 1 30(a), A.BAIL	BHARAT CHAUHAN @ BHARAT KUMAR vs THE STATE OF BIHAR	BINDESHWAR PRASAD SINGH SATISH KUMAR	ANITA KUMARI
27.	CR. MISC./34077/2026 1 303(2),317(2),111 A.BAIL	DHARMENDRA KUMAR YADAV @ SAKALDEO YADAV vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	RAJENDRA PRASAD NAT
28.	CR. MISC./34078/2026 1 30(a),32,41(1) A.BAIL	SAMBODH KUMAR @ SAMODH KUMAR @ SAMOGH KUMAR vs THE STATE OF BIHAR	SITESH KASHYAP RAUSHAN RAJ SANJEEV KUMAR	BISHWESHWAR RAM
29.	CR. MISC./34080/2026 1 494,498A,379, A.BAIL	RATANJAY KUMAR vs THE STATE OF BIHAR AND ORS	SHOVENDRA KUMAR VIJAY KUMAR MISHRA	UMESH LAL VERMA
30.	CR. MISC./34083/2026 1 115(2),126(2),117 A.BAIL	RAVIKANT CHOUDHARY vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	SYED MOJIBUR RAHMAN
31.	CR. MISC./34087/2026 1 341,323,504,506,3 A.BAIL	KUNJAN KUMAR PANDEY AND ANR vs THE STATE OF BIHAR	AMIT ANAND	NARENDRA KUMAR SINGH
32.	CR. MISC./34090/2026 1 30(a) A.BAIL	PANNA JAISWAL @ AMARDIP CHAUDHARY @ AMARDIP CHAUDHARI vs THE STATE OF BIHAR	MADHAV JHA KANCHAN JHA NISHANT CHOUDHARY	PUSHPA SINHA.1
33.	CR. MISC./34093/2026 1 30(a), A.BAIL	PRAMOD SAHNI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN SHAMBHAVI PRIYA	ARUN KUMAR PANDEY
34.	CR. MISC./34098/2026 1 25(1-B)a,26,27, A.BAIL	SANTOSH KUMAR vs THE STATE OF BIHAR	SHEKHAR KUMAR SINGH BUDDHI LAL YADAV SUBODH KUMAR SINHA RUPESH KUMAR SINGH	VEENA KUMARI JAISWAL
35.	CR. MISC./34107/2026 1 30(a), A.BAIL	AMARJIT YADAV @ AMARJIT KUMAR vs THE STATE OF BIHAR	RATNAKAR JHA	MADAN KUMAR
36.	CR. MISC./34119/2026 1 191(2),191(3),190 A.BAIL	RAMAVATI DEVI AND ORS vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	ANITA KUMARI
37.	CR. MISC./34121/2026 1 30(a), A.BAIL	ANIKET KUMAR @ SONU RAI vs THE STATE OF BIHAR	RAVI RANJAN SHREYASH BHARDWAJ	SHAIENDRA KUMAR
38.	CR. MISC./34123/2026 1 109(1),352,351(2) A.BAIL	GULSHAN KUMAR vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH GYAN RANJAN	BINOD KUMAR
39.	CR. MISC./34127/2026 1 30(a) A.BAIL	SAKALDEV MAHTO vs THE STATE OF BIHAR	RAJEEV RANJAN NO. II KUMARI SEEMA SINGH	HUMAYOU AHMAD KHAN
40.	CR. MISC./34128/2026 1 30(a) A.BAIL	RAHUL KUMAR SHARMA vs THE STATE OF BIHAR	MRITYUNJAY KUMAR	MADAN KUMAR
41.	CR. MISC./34130/2026 1 30(a), A.BAIL	RAM VISHWAS SAH vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	GANESH PRASAD SINGH
42.	CR. MISC./34132/2026 1 137(2),140(3),103 A.BAIL	RAMAN KUMAR @ RAM KUMAR SINGH @ RAMAN KUMAR SINGH vs THE STATE OF BIHAR	RAVI RANJAN KESHAV BHARDWAJ	UMESHANAND PANDIT
43.	CR. MISC./34134/2026 1 30(a), A.BAIL	NAVIN KUMAR vs THE STATE OF BIHAR	AKHLAQUR RAHMAN	MANOJ KUMAR

PATNA HIGH COURT		92	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
44.	CR. MISC./34140/2026 1 30(a), A.BAIL	AASHIF @ MD. AASHIF vs THE STATE OF BIHAR	KUNDAN KUMAR SINGH RAKESH MOHAN SINGH ADHISH	KHURSHID ANWAR
45.	CR. MISC./34141/2026 1 30(a),41, A.BAIL	GAJENDRA CHAUDHARY @ GAJENDRA CHAUDHARY vs THE STATE OF BIHAR	AMARNATH JHA	KANHIYA KISHOR
46.	CR. MISC./34142/2026 1 30(a), A.BAIL	SHIV KUMAR SINGH vs THE STATE OF BIHAR	SATYA PRAKASH SINHA SANJAY KUMAR PANDEY MANOJ KUMAR	NAWAL KISHORE PRASAD
47.	CR. MISC./34145/2026 1 30(a), A.BAIL	RAMANAND SINGH @ RAMA @ RAMANAND KUMAR vs THE STATE OF BIHAR	AMAR KUMAR SINGH SATYENDRA KUMAR NIRMAL	PARMANAND PRASAD
48.	CR. MISC./34147/2026 1 126(2),115(2),109 A.BAIL	SUMIT KUMAR AND ANR vs THE STATE OF BIHAR	BRAJ NANDAN KUMAR TIWARY	RAJENDRA NATH JHA
49.	CR. MISC./34149/2026 1 126(2),115(2),76, A.BAIL	SATISH KUMAR @ SATISH RAY AND ANR vs THE STATE OF BIHAR	SURYA KANT MISHRA	AJIT KUMAR
50.	CR. MISC./34150/2026 1 30(a), A.BAIL	VIKASH KUMAR vs THE STATE OF BIHAR	AJAY KUMAR PURUSHOTTAM PANDEY	LAKSHMI KANT SHARMA
51.	CR. MISC./34155/2026 1 316(2),318(4), A.BAIL	AMARENDRA KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	AMARENDRA NATH VERMA SATYA PRAKASH BIHARI	CHANDRA BHUSHAN PRASAD
52.	CR. MISC./34161/2026 1 303(2), A.BAIL	RUPESH KUMAR vs THE STATE OF BIHAR	ABHISHEK RAI	MD. MATLOOB RAB
53.	CR. MISC./34164/2026 1 126(2),115(2),118 A.BAIL	ABHISHEK KUMAR DUBEY @ ABHISHEK DUBEY AND ORS vs THE STATE OF BIHAR	VISHESH KUMAR SINGH BASANT KUMAR SINGH	ANIL PRASAD SINGH
54.	CR. MISC./34168/2026 1 126(2),115(2),118 A.BAIL	RAMBILASH YADAV vs THE STATE OF BIHAR	VIJAY KISHORE BHARTI	MD. ASLAM ANSARI
55.	CR. MISC./34178/2026 1 30(a), A.BAIL	DHARMENDRA RAI @ DHARMENDRA KUMAR RAI vs THE STATE OF BIHAR	KESHAV BHARDWAJ	AHMAD ALI
56.	CR. MISC./34185/2026 1 126(2),308(3),308 A.BAIL	CHHOTU KUMAR @ CHOTU KUMAR vs THE STATE OF BIHAR	ANKIT RAJ	MADHURI LATA
57.	CR. MISC./34186/2026 1 30(a),41(1), A.BAIL	GOVIND KUMAR @ GOVIND YADAV vs THE STATE OF BIHAR	SUSHIL KUMAR	RAMESH CHANDRA
58.	CR. MISC./34187/2026 1 30(a), A.BAIL	KAUSHAL KUMAR vs THE STATE OF BIHAR	DEVENDRA PRASAD SINGH	LAKSHMI KANT SHARMA
59.	CR. MISC./34190/2026 1 25(9), A.BAIL	CHANDAN KUMAR vs THE STATE OF BIHAR	CHANDNI KUMARI MUKESH KUMAR SAKSHI KUMARI PRIYA RANJAN SANJEEV KUMAR	UMESHANAND PANDIT
60.	CR. MISC./34191/2026 1 21(b),8(c), A.BAIL	RADHEY KUMAR vs THE STATE OF BIHAR	ABHISHEK RAI PRIYA RANJAN KUMAR VISHVJEET KUMAR	DAMODAR PRASAD TIWARY
61.	CR. MISC./34192/2026 1 379,420,34, A.BAIL	SAFI AHMAD vs THE STATE OF BIHAR	MD SHAH NAWAZ ALI BIPIN KUMAR	SHAILENDRA KUMAR SINGH
62.	CR. MISC./34195/2026 1 292, A.BAIL	RANJAN CHOUDHARY @ RANJAN KUMAR CHOUDHARY vs THE STATE OF BIHAR	SUMIT KUMAR	MD. ATAUR RAHMAN
63.	CR. MISC./34196/2026 1 30(a), A.BAIL	RAMASHANKAR MAHTO AND ORS vs THE STATE OF BIHAR	BRIJ KISHOR MISHRA AVINASH RAJ	UMANATH MISHRA
64.	CR. MISC./34199/2026 1 30(a) A.BAIL	NITISH KUMAR RAI @ NITISH KUMAR YADAV vs THE STATE OF BIHAR	DWIJ RAJ AKASH KUMAR	TAPESHWAR SHARMA
65.	CR. MISC./34202/2026 1 30A A.BAIL	ARJUN KUMAR vs THE STATE OF BIHAR	BISHWAJEET SINGH VARUN KUMAR GAURAV KUMAR	AKBAR ALI
66.	CR. MISC./34206/2026 1 126(2),115(2),117 A.BAIL	PRAMOD MAHTO AND ORS vs THE STATE OF BIHAR	PRAVEEN KUMAR AGRAWAL SANTOSH KUMAR SINGH KUMARI SUDHA SINHA	ANUJ KUMAR SHRIVASTAVA

PATNA HIGH COURT		93	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
67.	CR. MISC./34210/2026 1 126(2),115(2),109 A.BAIL	SANJAY CHAUDHARY @ SANJAY KUMAR AND ORS vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA VIKASH KUMAR SHUKLA BIMLESH KUMAR PANDEY	SATYA NAND SHUKLA
68.	CR. MISC./34222/2026 1 414, A.BAIL	JWALA KUMAR vs THE UNION OF INDIA THROUGH S.S.B. EAST CHAMPARAN. AND ANR	MADHURENDRA KUMAR	DR. KRISHNA NANDAN SINGH (A.S.G.) MURLI DHAR
69.	CR. MISC./34224/2026 1 30A A.BAIL	ARUN SAHNI AND ANR vs THE STATE OF BIHAR	PRIYESH KUMAR	UMA SHANKAR PRASAD SINGH
70.	CR. MISC./34228/2026 1 30(A) A.BAIL	SURENDRA CHAUHAN @ SUMIDAR CHAUHAN AND ORS vs THE STATE OF BIHAR	ROOP KISHAN	SANJAY KUMAR SHARMA
71.	CR. MISC./34229/2026 1 30A A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR	PRAWAL MANI TRIPATHI ASHUTOSH TRIPATHY	AKBAR ALI
72.	CR. MISC./34231/2026 1 126(2),115(2),118 A.BAIL	NIRANJAN KUMAR ROY @ NIRANJAN KUMAR AND ANR vs THE STATE OF BIHAR	BIDHU RANJAN	SUNIL KUMAR PANDEY
73.	CR. MISC./34234/2026 1 74,77,78 A.BAIL	DHIRENDRA RAM vs THE STATE OF BIHAR AND ANR	BINOD KUMAR PANDEY BACHAN JEE OJHA	NAGENDRA PRASAD
74.	CR. MISC./34237/2026 1 30A A.BAIL	MUNNA KUSHWAHA @ MUNNA KUMAR vs THE STATE OF BIHAR	JAI PRAKASH SINGH DEEPSHIKHA	DR. KUMAR UDAY PRATAP
75.	CR. MISC./34241/2026 1 126(2),115(2),117 A.BAIL	SHAHIL SHAH vs THE STATE OF BIHAR	DHANNJAY KUMAR II SONALIKA KUMARI	ADITYA NARAYAN SINGH.1
76.	CR. MISC./34242/2026 1 103(1),61(2), A.BAIL	ABHIMANYU KUMAR vs THE STATE OF BIHAR	MADHURENDRA KUMAR	LALAN KUMAR
77.	CR. MISC./34243/2026 1 30(a), A.BAIL	PUJAN PASI @ PUJAN CHAUDHARY vs THE STATE OF BIHAR	KUMAR SUNIL SAHARSH SHUBHAM UTKARSH SHANDILYA RACHANA SARASWATI	MEENA SINGH
78.	CR. MISC./34245/2026 1 406,420,467,468,4 A.BAIL	FAIYAZ ALAM @ MD. FAIYAZ ANSARI vs THE STATE OF BIHAR	RADHE SHYAM PANKAJ KUMAR	UDAY PRATAP SINGH
79.	CR. MISC./34246/2026 1 341,323,498A, A.BAIL	DHARMENDRA KUMAR @ DHARMENDRA PASWAN vs THE STATE OF BIHAR AND ANR	BINDESHWAR PRASAD SINGH	UMA SHANKAR PRASAD SINGH
80.	CR. MISC./34248/2026 1 420,406,472,467,4 A.BAIL	SUMAN KUMAR SINGH AND ANR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RAJ BALLABH SINGH
81.	CR. MISC./34249/2026 1 137(2),96,3(5) A.BAIL	MITHILESH KUMAR SHARMA @ MITHILESH KUMAR vs THE STATE OF BIHAR AND ANR	KAMAL KISHORE SINGH	SHYAM BIHARI SINGH
82.	CR. MISC./34254/2026 1 30A A.BAIL	MANJAY KUMAR @ MANJAY KUMAR RAY vs THE STATE OF BIHAR	PRASOON KUMAR SHALINI SHALU	ASHA KUMARI
83.	CR. MISC./34256/2026 1 126(2),115(2),118 A.BAIL	SAURAV KUMAR @ BHOPALI vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	ANIL KUMAR
84.	CR. MISC./34259/2026 1 115(2),126(2),109 A.BAIL	ZEESHAN KHAN AND ANR vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	CHANDRA BHUSHAN PRASAD
85.	CR. MISC./34261/2026 1 30A,30C A.BAIL	RUKA DEVI vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	HUMAYOU AHMAD KHAN
86.	CR. MISC./34262/2026 1 126(2),115(2),352 A.BAIL	MD. SAKIR KARIM vs THE STATE OF BIHAR AND ANR	PREM RANJAN KUMAR GIRIDHAR GOPAL TIWARY BRAJESH PRASAD GUPTA	SHYAM KUMAR SINGH SHANKAR KUMAR
87.	CR. MISC./34263/2026 1 191(2)(3),190,126 A.BAIL	RAJNISH KUMAR AND ORS vs THE STATE OF BIHAR	PRABHAT KUMAR SINGH ANIRUDH KUMAR SINGH	BINOD KUMAR

PATNA HIGH COURT	94	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
-------------------------	-----------	--	--

88.	CR. MISC./34264/2026 1 30(a), A.BAIL	MD. JASSUDIN @ JASMUDDIN vs THE STATE OF BIHAR	UDAY KUMAR RAHUL KUMAR	INDU KUMARI SRIVASTAVA
89.	CR. MISC./34273/2026 1 80(2),3(5), A.BAIL	NURAL ANSARI @ NOORAL ANSARI @ NURUL MIYAN AND ANR vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	RAJ BALLABH SINGH
90.	CR. MISC./34274/2026 1 30A A.BAIL	DURGESH KUMAR vs THE STATE OF BIHAR	RATNAKAR JHA	NAVIN KUMAR PANDEY
91.	CR. MISC./34276/2026 1 126(2),115,117(2) A.BAIL	NITISH KUMAR vs THE STATE OF BIHAR	RANJIT KUMAR SINGH	GULNAR BEGUM
92.	CR. MISC./34278/2026 1 126(2),115,109(1) A.BAIL	SHYAM KUMAR vs THE STATE OF BIHAR	UMESH PRASAD MRITYUNJAY KUMAR	YOGENDRA KUMAR SINGH
93.	CR. MISC./34279/2026 1 30(a),32(3), A.BAIL	RAJENDRA @ RAJA DODWADIA @ RAJU DODWADIA AND ORS vs THE STATE OF BIHAR	NAWAL KISHOR PRASAD	ANIL KUMAR
94.	CR. MISC./34281/2026 1 137(2),87,96,351(A.BAIL	BHIMA LAL SHARMA @ BHEEM KUMAR SHARMA vs THE STATE OF BIHAR	BHOLA PRASAD INDRAJEET KUMAR ASHISH BHASKAR	SHYAM BIHARI SINGH
95.	CR. MISC./34282/2026 1 420,406,120B,323, A.BAIL	RAGHUVEER PRASAD YADAV @ RAGHUBIR PRASAD @ RAGHUBIR RAI AND ORS vs THE STATE OF BIHAR AND ANR	SURAJ KUMAR TIWARI SHAMBHU NARAYAN SINGH	SANJAY KUMAR SINGH
96.	CR. MISC./34283/2026 1 137(2),87, A.BAIL	PAPPU KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SUNIL KUMAR	PREM KUMAR JHA
97.	CR. MISC./34285/2026 1 30(a), A.BAIL	MD. SULTAN AHMAD vs THE STATE OF BIHAR	SARFRAZ AHMAD	MANOJ KUMAR
98.	CR. MISC./34286/2026 1 69,64,318(2),3(5) A.BAIL	MD. ZAHIR @ MD. ZAHID HUSSAIN vs THE STATE OF BIHAR	UMESH KUMAR GUPTA	RAJ KISHOR SINGH
99.	CR. MISC./34287/2026 1 191(2),191(3),190 A.BAIL	MEENA DEVI @ MINA KUMARI AND ANR vs THE STATE OF BIHAR	BIMAL KUMAR	MD. FAHIMUDDIN
100.	CR. MISC./34293/2026 1 30(a), A.BAIL	AMIT KUMAR SINGH @ AMIT SINGH vs THE STATE OF BIHAR	ANISH KUMAR	PUSHPA SINHA.1
FOR ADMISSION				
101.	CR. MISC./14797/2026 3 189(4),189(5),190 A.BAIL	JITENDRA YADAV @ JITO AND ANR vs THE STATE OF BIHAR	ASHOK KUMAR	MADHURA NAND JHA
102.	CR. MISC./14804/2026 3 69,78,351(2) A.BAIL	VIVEK KUMAR vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINHA	RAM NARESH RAY RAJEEV RANJAN APUL RAKESH ROSHAN SINGH SURYA SWETABH
103.	CR. MISC./14826/2026 3 316(5),318(4),3(5) A.BAIL	NAVEEN KUMAR AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINHA ANJALI KUMARI	PARMESHWAR MEHTA
104.	CR. MISC./14831/2026 2 319(2),318(4) A.BAIL	ASISH KUMAR vs THE STATE OF BIHAR	BINOD KUMAR GUPTA MAHESH PRASAD	SHAHABUDDIN AZEEM @ S. AZEEM
105.	CR. MISC./14858/2026 3 126(2),115(2),118 A.BAIL	SHAM SUNDARI DEVI vs THE STATE OF BIHAR	SANJEET KUMAR SINGH	SANJAY KUMAR
106.	CR. MISC./14873/2026 1 353,307,504,34, A.BAIL	RANJEET GIRI vs THE STATE OF BIHAR	HANS LAL KUMAR	BHARAT BHUSHAN
107.	CR. MISC./15000/2026 2 126(2),115(2),109 A.BAIL	SHYAM SUNDAR @ SHYAM YADAV vs THE STATE OF BIHAR	PRERNA RISHI NISHANT SHEKHAR PATANJALI RISHI	KUMAR RANJIT RANJAN
108.	CR. MISC./15006/2026 3 126(2),115(2),352 A.BAIL	MINTU SINGH @ MINTU KUMAR SINGH vs THE STATE OF BIHAR	SANDIP KUMAR GAUTAM	PAWAN KUMAR CHAURASIA SUNIL KUMAR YADAV
109.	CR. MISC./15040/2026 3 126(2),115(2),303 A.BAIL	SHAIENDRA SINGH @ SHAIENDRA KR. SINGH vs THE STATE OF BIHAR	ALOK KUMAR ALOK VIVEK KUMAR PANDEY	SANJAY KUMAR SHARMA
110.	CR. MISC./15168/2026 2 96,3(5), A.BAIL	KAMIL @ MD. KAMIL vs THE STATE OF BIHAR	MD NAUSHADUZZOHA MD NEMATULLAH	BHARAT BHUSHAN

PATNA HIGH COURT	96	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar
-------------------------	-----------	--

125.	CR. MISC./16363/2026 1 30(a), A.BAIL	SANJAY KUMAR @ SANJAY KUMAR YADAV @ SANJAY YADAV vs THE STATE OF BIHAR	DINKAR KUMAR ANIL KUMAR SINGH	SYED MOJIBUR RAHMAN
126.	CR. MISC./16364/2026 3 103(1),3(5), A.BAIL	LAVKUSH KUMAR @ RAVISH KUMAR vs THE STATE OF BIHAR	SUDISH KUMAR BIRENDRA PRASAD CHAUDHARY	KANHIYA KISHOR PRAMOD KUMAR RUPESH KUMAR NISHANT SINHA
127.	CR. MISC./16368/2026 2 126(2),351(2),74, A.BAIL	ROHIT KUMAR @ CHUNNU @ CHUNNU KUMAR vs THE STATE OF BIHAR AND ANR	SRIPRIYA SINHA	MURLI DHAR PRISU SNEHIL
128.	CR. MISC./16507/2026 2 126(2),115(2),117 A.BAIL	GEETA DEVI AND ORS vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUNDAN KUMAR	DR. INDIWAR KUMARI
129.	CR. MISC./16605/2026 4 126(2),115(2),351 A.BAIL	AMBUJ MISHRA @ AMBUJ KUMAR MISHRA vs THE STATE OF BIHAR	BIBHAKAR TIWARY DILIP KUMAR TIWARY	LALAN KUMAR
130.	CR. MISC./16660/2026 3 30(a) A.BAIL	JITENDRA DHANGAR vs THE STATE OF BIHAR	BINAY KUMAR SINGH JITENDRA KUMAR REMY KUMARI BIJAY KUMAR PATHAK RUCHI KUMARI GAURAV BHARDWAJ SHAILESH KUMAR PRASAD	RAM SUMIRAN RAI
131.	CR. MISC./16676/2026 2 316(2),318(4), A.BAIL	GAURAV KUMAR @ JITENDRA KUMAR vs THE STATE OF BIHAR AND ANR	DR.KAMAL DEO SHARMA TUSHAR VAIBHAV	RAM SEVAK CHOUDHARY MRITUNJAY KUMAR PRATYAKSHA
132.	CR. MISC./16679/2026 2 30(a),32(3), A.BAIL	SURESH PASWAN vs THE STATE OF BIHAR	NACHIKETA JHA	ANIL KUMAR SINGH NO. 1
133.	CR. MISC./16793/2026 2 126(2),115(2),118 A.BAIL Same ps: CR. MISC/18457/2026	HIMANSHU SHEKHAR vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN AKSHAY TRIPATHI SHAKTI SUMAN KUMAR SHUBHAM KUMAR	UDAY PRATAP SINGH KUMARI ANJALI
With 133.1	CR. MISC./18457/2026 2 A. BAIL	UMESH KUMAR MISHRA AND ORS vs THE STATE OF BIHAR AND ANR	RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN KUMAR SAURABH SHUBHAM KUMAR	UDAY PRATAP SINGH KUMARI ANJALI KUMARI ANJALI
134.	CR. MISC./16910/2026 2 126(2),115(2),85, A.BAIL	MD. ABBAS AND ORS vs THE STATE OF BIHAR	NAFISU ZZOHA MD. RAGHIB ALAM AFSNA MOKHTAR NAGAR IQBAL	YOGENDRA KUMAR SANJAY KUMAR SINGH
135.	CR. MISC./16949/2026 2 126(2),115(2),117 A.BAIL	RAMANANAD SHARMA AND ANR vs THE STATE OF BIHAR	RATNAKAR JHA PRERNA	RAM NARESH RAY SAURAV SINGH ABHIMANYU DEO
136.	CR. MISC./16969/2026 2 96, A.BAIL	BHAROSH RAY @ RAM BHAROSH RAI @ BHROS RAY @ BHAROS RAY AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR YADAV	BINOD KUMAR
137.	CR. MISC./16973/2026 2 338,336(3),340(2) A.BAIL	MD. MAJUDDIN vs THE STATE OF BIHAR	AMRESH KUMAR SINHA DEWANAND TIWARI	PARMESHWAR MEHTA
138.	CR. MISC./16978/2026 2 126(2),115(2),64(A.BAIL	KARAN KUMAR @ KARAN KUMAR PODDAR vs THE STATE OF BIHAR AND ANR	DIWAKAR SINHA ASHOK KUMAR @ ASHOK KARN RAVISH MISHRA	UMESHANAND PANDIT
139.	CR. MISC./16984/2026 2 143(1),145,111,29 A.BAIL Same ps: CR. MISC/17068/2026	RAJU @ RAJU RAM vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH NANDANI KUMARI VISHAL SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
140.	CR. MISC./17051/2026 2 341,323,504,379,4 A.BAIL	PARMESHWAR DAS AND ANR vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR MISHRA	CHANDRA BHUSHAN PRASAD SAURABH RAJ RAVI PRAKASH DWIVEDI
141.	CR. MISC./17062/2026 2 115(2),126(2),85, A.BAIL	SURAJ MEHTA @ HARIOM @ HARIOM KUMAR MEHTA vs THE STATE OF BIHAR AND ANR	CHHOTE LAL MISHRA JYOTI PRASAD	MANOJ KUMAR AMIT KUMAR BRAJ KISHORE SINGH BIJAY KUMAR PANDEY

PATNA HIGH COURT	97	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
-------------------------	-----------	--	--

142.	CR. MISC./17068/2026 143(1),145,111,29 A.BAIL Same ps: CR. MISC/16984/2026	2	SARIKA @ SARIKA KUMARI AND ORS vs THE STATE OF BIHAR	SIDDHARTH HARSH RAHUL SINGH NANDANI KUMARI VISHAL SINGH	SHAHABUDDIN AZEEM @ S. AZEEM
143.	CR. MISC./17149/2026 190,191(2),193(3) A.BAIL	2	ADIL HAIDER @ BAIBHAV AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR SINHA 2 UTTAM KUMAR MISHRA DIVYA JYOTI	GAURI SHANKAR GUPTA HARSH VARDHAN RAHUL KUMAR PRIYA RANJAN KUMAR
144.	CR. MISC./17166/2026 126(2),115(2),118 A.BAIL	2	SANJAY KUMAR SINGH AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MADHURA NAND JHA DR. BIPIN CHANDRA
145.	CR. MISC./17188/2026 303(2),317(2), A.BAIL	3	MAHESH KUMAR vs THE STATE OF BIHAR	SHAILESH ANAND NEHA GAUTAM SHIVANI SINGH	PARMESHWAR MEHTA
146.	CR. MISC./17327/2026 64,3(5), A.BAIL	3	KHUSNAWAZ vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR AVNISH KUMAR	SANJAY KUMAR TIWARY RAJESH KUMAR MISHRA BASANT KUMAR
147.	CR. MISC./17385/2026 85,115(2),316(2), A.BAIL	3	VIKAS KUMAR vs THE STATE OF BIHAR AND ANR	JITENDER KUMAR HIMANSHU SHEKHAR GULFESHAN	DR. AJEET KUMAR PREETI PUNDIR KOMAL KUMARI
148.	CR. MISC./17395/2026 87 A.BAIL	3	PUNAM DEVI AND ANR vs THE STATE OF BIHAR AND ANR	RAM PRAWESH KUMAR	SANJAY KUMAR PANDEY MR. JITENDRA KUMAR (A.P.P.) BIRENDRA KUMAR KUMUD KISHORE
149.	CR. MISC./17396/2026 80,238,3(5) A.BAIL	3	GUDDU KUMAR vs THE STATE OF BIHAR	ABHISHEK . VENKATESH KAUSHIK	NAGENDRA PRASAD ASHOK KUMAR SINHA
150.	CR. MISC./17407/2026 147,148,324,379,3 A.BAIL	3	ABHISHEK KUMAR MISHRA @ ABHISHEK MISHRA vs THE STATE OF BIHAR	SUDHIR KUMAR TIWARY	ABHAY KUMAR PRAMOD BAN BIHARI SINGH
<u>FOR ADMISSION III</u>					
151.	CR. APP (SJ)/4203/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	LALIT KUMAR @ LALIT SINGH AND ORS vs THE STATE OF BIHAR AND ANR	BINDESHWAR PRASAD SINGH SHASHIKANT KUMAR	BINAY KRISHNA AMIT KUMAR BRAJ KISHORE SINGH SUSHIL KUMAR
152.	CR. APP (SJ)/4208/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4	SATRUDHAN RAY vs THE STATE OF BIHAR AND ANR	BIJAY BHUSHAN PRASAD RANI SHASHI BHARTI	SADANAND PASWAN SONU KUMAR CHAUDHARI
153.	CR. APP (SJ)/4256/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4	PANKAJ YADAV AND ANR vs THE STATE OF BIHAR AND ANR	UMESH KUMAR ABHISHEK ANAND TAHSIN NAYYAR SIDDIQUI SHUBHANKAR RAJ SRISTY PATEL ROY BIRENDRA	USHA KUMARI 1 NAND KISHOR ROY GAJENDRA KUMAR SINGH
154.	CR. APP (SJ)/4267/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3	SHARVAN KUMAR @ SARVAN KUMAR vs THE STATE OF BIHAR AND ANR	SUNIL KUMAR KARN PRAKASH CHAND	USHA KUMARI 1 SANJAY KUMAR SINGH VIMAL KUMAR
155.	CR. APP (SJ)/4332/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	3	DHARMENDRA KUMAR @ DHARMENDRA YADAV vs THE STATE OF BIHAR AND ANR	AWADHESH KUMAR PANDEY ARVIND KUMAR	BINAY KRISHNA
156.	CR. APP (SJ)/4334/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	3	ANIL KUMAR @ ANIL SINGH vs THE STATE OF BIHAR AND ANR	AMAN VISHAL LEELAWATI KUMARI	USHA KUMARI 1 ASHOK KUMAR NO.6 ASHOK KUMAR NO.6
157.	CR. APP (SJ)/4345/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3	SUNIL SAH @ SUNIL PRASAD vs THE STATE OF BIHAR AND ANR	BRAJESH PRASAD GUPTA SANJAY KUMAR	SADANAND PASWAN
158.	CR. APP (SJ)/4354/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	4	ASHOK KUMAR RAY @ SANTOSH RAY vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	BINAY KRISHNA SHUBHESH PANDEY VINIT KUMAR

PATNA HIGH COURT	98	Monday 18th May, 2026 Hon'ble Mr. Justice Ritesh Kumar	
-------------------------	-----------	--	--

159. CR. APP (SJ)/4359/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	5 RANJIT SINGH AND ORS vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR SINHA	BINAY KRISHNA DEEPAK KUMAR DHANDEV KUMAR DHANANJAY KUMAR GUPTA
160. CR. APP (SJ)/4401/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 INDRADEV YADAV AND ANR vs THE STATE OF BIHAR AND ANR	BRAJ NANDAN KUMAR TIWARY	SADANAND PASWAN MANI BHUSHAN KUMAR
161. CR. APP (SJ)/4402/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	4 SUJIT KUMAR @ GUDDU KUMAR @ SUJEET KUMAR vs THE STATE OF BIHAR AND ANR	KUMAR GAURAV	BINAY KRISHNA
162. CR. APP (SJ)/4403/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	3 VIVEK KAMAT @ VIVEK KUMAR KAMAT vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR ALIAS ASHOK KARN BIMAL KUMAR	USHA KUMARI 1 RAVI PRAKASH GAGAN DEO YADAV UDESHYA KUMAR YADAV RAJESH KUMAR GAGAN DEO YADAV RAVI PRAKASH UDESHYA KUMAR YADAV RAJESH KUMAR
163. CR. APP (SJ)/4407/2025 U/S 14A(2)MOF SC/ SC/ST ACT (AB)	3 PRADHAN YADAV @ SUNIL YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RAJANI KANT PANDEY	USHA KUMARI 1 ANURAG PATEL TRIBHUWAN NARAYAN
164. CR. APP (SJ)/4418/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	3 GURUDEV MANDAL vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR SINGH	BINAY KRISHNA
165. CR. APP (SJ)/4435/2025 U/S - 14 A (2) SC SC/ST ACT (AB)	4 SANJEEV SAH @ POCHA @ SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	USHA KUMARI 1
166. CR. APP (SJ)/4438/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 ASHWANI KUMAR @ KUMAR ASHWANI PARMAR vs THE STATE OF BIHAR AND ANR	VIVEK KUNWAR	BINAY KRISHNA AYUSHI CHOUDHARY MD. NAJMUL HODDA
167. CR. APP (SJ)/4448/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 SANTANU YADAV @ SANTANU KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	SURYA NARAYAN YADAV RAJENDRA PRASAD YADAV	BINAY KRISHNA DR. SANJAY KUMAR SINGH DR. SANJAY KUMAR SINGH
168. CR. APP (SJ)/4449/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 MUNNI DEVI AND ORS vs THE STATE OF BIHAR AND ANR	VINAY MISTRY	USHA KUMARI 1 BINOD KUMAR GUPTA
169. CR. APP (SJ)/4454/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3 SIKANDAR RAY vs THE STATE OF BIHAR AND ANR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	SADANAND PASWAN SANTOSH KUMAR
170. CR. APP (SJ)/4455/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 TANVIR ALAM AND ORS vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR SHARMA AAYUSH RANJAN	SADANAND PASWAN SONALIKA KUMARI DHANNJAY KUMAR NO 2

PATNA HIGH COURT	99	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar
------------------	----	--

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Praveen Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
1.	CR. MISC./24399/2026 2 341,323,324,307,3 A.BAIL	PAPPU MANDAL @ PAPPU KUMAR vs THE STATE OF BIHAR	RANJEET PATEL AKANSHA KUMARI ANKIT KUMAR SINGH SHIVENDRA KUMAR SINHA	ABHAY KUMAR ROY
2.	CR. MISC./24401/2026 2 137(2),96, A.BAIL	PRAMOD RAUT vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	SURENDRA KUMAR
3.	CR. MISC./24406/2026 2 341,323,325,307,5 A.BAIL	BABLU BIND AND ORS vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL SURYAMANI KUMAR	NITYA NAND TIWARY
4.	CR. MISC./24478/2026 2 126(2),115(2),118 A.BAIL	JACKY KUMAR @ JAIKI KUMAR AND ORS vs THE STATE OF BIHAR	PINTU KUMAR PATEL	ASHOK KUMAR SINGH
5.	CR. MISC./24485/2026 2 103(1),137(2),140 A.BAIL	MANAK MUKHIYA AND ANR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	MADHURA NAND JHA
6.	CR. MISC./24534/2026 2 126(2),115(2),109 A.BAIL	ARUN PASWAN AND ANR vs THE STATE OF BIHAR	AKASH RAJ RAJIT RANJAN	MADHURA NAND JHA
7.	CR. MISC./24561/2026 2 137(2),87, A.BAIL	PRAVEEN KUMAR vs THE STATE OF BIHAR	BIRENDRA KUMAR KUMUD KISHORE	RAJ BALLABH SINGH
8.	CR. MISC./24598/2026 2 30(a) A.BAIL	CHANDAN YADAV @ CHANDAN KUMAR vs THE STATE OF BIHAR	KAMAL KISHORE SINGH ANIL KUMAR	SHAHEEN BEGUM
9.	CR. MISC./24636/2026 2 126(2),115(2),103 A.BAIL	AJIT PASWAN vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA	UDAY CHAND PRASAD
10.	CR. MISC./24691/2026 2 64(1),96,98,99,14 A.BAIL	SHARVAN KUMAR @ SHARWAN KUMAR @ SHARVAN YADAV vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD VAKIL KUMAR	YOGENDRA KUMAR
11.	CR. MISC./24717/2026 2 191(2),191(3),190 A.BAIL	LALITA DEVI vs THE STATE OF BIHAR	KISHORE SAURABH MANISH KUMAR	KALYAN SHANKAR
12.	CR. MISC./24721/2026 2 126(2),115(2),118 A.BAIL	MD. USHMAN @ MD. USMAN vs THE STATE OF BIHAR	SURENDRA KISHORE THAKUR ADITYA KUMAR PANDEY SUBODH KUMAR PRIYAM KUMARI ASHUTOSH KUMAR	YOGENDRA KUMAR
13.	CR. MISC./24725/2026 2 191(2),190,115(2) A.BAIL	BADAL KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR	MD. ATAUR RAHMAN
14.	CR. MISC./24735/2026 2 316(5)(2),318(4), A.BAIL	SANJIV KUMAR vs THE STATE OF BIHAR	SUJIT KUMAR JITENDRA KUMAR	PARMESHWAR MEHTA
15.	CR. MISC./24741/2026 2 80,3(5) A.BAIL	NAWNIT KUMAR @ NAVNEET KUMAR vs THE STATE OF BIHAR	ARYA ACHINT RIYA RAJ SHASHANK SHEKHAR AMARSHAKTI SHASHI PRIYA	DILIP KUMAR NO. 1 AMRENDRA KUMAR
16.	CR. MISC./24918/2026 2 323,324,325,307,3 A.BAIL	AFTAB ALAM @ MD. AFTAB vs THE STATE OF BIHAR AND ANR	MD. MUSOWIR	YOGENDRA KUMAR
17.	CR. MISC./24936/2026 2 115(2),126(2),109 A.BAIL	NANDAN PANDEY @ NANDAN KUMAR vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA RAKESH RANJAN	SYED MOJIBUR RAHMAN
18.	CR. MISC./24941/2026 2 126(2),115(2),352 A.BAIL	GULAB KHAN @ MD. TAUSIF KHAN AND ANR vs THE STATE OF BIHAR	PRAVEEN KUMAR ANJU KUMARI SINHA DEEPAK KUMAR	RAJ BALLABH SINGH

PATNA HIGH COURT	100	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
-------------------------	------------	---	--

19.	CR. MISC./25055/2026 2 87,351(2),3(5), A.BAIL	CHHOTU SINGH @ CHHOTU KUMAR SINGH @ CHHOTU KR. SINGH vs THE STATE OF BIHAR	NACHIKETA JHA	PRANAV KUMAR
20.	CR. MISC./25069/2026 2 126(2),115(2),74, A.BAIL	RAMKISHORE SAHNI vs THE STATE OF BIHAR AND ANR	SAMIR KUMAR SAURAV SINGH ANIMESH KUMAR SINGH AJIT KUMAR	RAJENDRA PRASAD NAT
FOR ADMISSION				
21.	CR. MISC./17488/2026 3 8,20(b)(ii)(C) A.BAIL	SANJAY MANDAL vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	RENUKA RATNAKAR (APP.125)
22.	CR. MISC./17516/2026 3 498a,341,323,504, A.BAIL	MUHAMMAD MUSTUFA @ MD. MUSTAFA vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	MRITUNJAY KUMAR NIRALA SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
23.	CR. MISC./17538/2026 2 105, A.BAIL	MD. SHAMIM @ SHAMIM vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MADHURA NAND JHA BAL GOVIND SHARMA
24.	CR. MISC./17616/2026 2 191(2),190,115(2) A.BAIL	BALMIKI YADAV AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR BIPIN KUMAR SARITA KUMARI RAVI KANT	NITYANAND
25.	CR. MISC./17636/2026 3 191(2),190,262,26 A.BAIL	UMESH RAY vs THE STATE OF BIHAR	AVINASH KUMAR PANDEY AKANKSHA KUMARI	TARUN PRASAD MANDAL
26.	CR. MISC./17667/2026 3 25(1)(a),25(1-A), A.BAIL	MD. AFTAB @ MD. AFTAB ALAM vs THE STATE OF BIHAR	SANJIV KUMAR SINGH MANISHA KHUSHI	HARENDRA PRASAD
27.	CR. MISC./17669/2026 3 126(2),115(2),109 A.BAIL	DHARAMVEER KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI RAVI KANT	NARSINGH TANTI
28.	CR. MISC./17674/2026 3 126(2),115(2),103 A.BAIL	NIRMALA DEVI vs THE STATE OF BIHAR	PRASOON SHEKHAR UDAY PRATAP SINGH RAJESH KUMAR ANKIT KUMAR	PUSHPA SINHA SUNIL KUMAR VERMA SUMAN KUMAR VERMA ANISH KUMAR AMRESH KUMAR MISHRA ANJALI SINGH AYUSHI SINGH
29.	CR. MISC./17692/2026 2 126(2),115(2),118 A.BAIL	RAHUL SAH @ RAHUL KUMAR SAH vs THE STATE OF BIHAR AND ANR	PRASOON SHEKHAR ANKIT KUMAR RAJESH KUMAR UDAY PRATAP SINGH	ARUN KUMAR PRITISH RANJAN ADARSH RANJAN
30.	CR. MISC./17832/2026 3 120(B),302,34, A.BAIL	MAHENDRA SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ANITA KUMARI
31.	CR. MISC./17904/2026 3 109(1),303(2),3(5) A.BAIL	ASHISH SINGH @ ASHISH KUMAR SINGH vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY PANKAJ KUMAR ARYAMANI KUMAR	RAJ BALLABH SINGH RAM KINKER CHOUBEY
32.	CR. MISC./18030/2026 2 457,380 A.BAIL	ROHIT KUMAR vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA	RAM ANURAG SINGH
33.	CR. MISC./18080/2026 2 147,148,149,302 A.BAIL Same ps: CR. MISC/18107/2026 CR. MISC/20116/2026 CR. MISC/28736/2026	BIRENDRA RAI @ PATEL @ BIRENDRA PATEL vs THE STATE OF BIHAR	KRISHNA KANT SINGH KUMAR SHASWAT ANAND SHIVESH KUMAR SINGH KUNDAN KUMAR	SANJAY KUMAR TIWARY PRAWAL MANI TRIPATHI NEHA KUMARI SINGH SHIVNANDAN BHARTI VIKASH KUMAR
With 33.1	CR. MISC./18107/2026 2 A.BAIL	RAJA KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	MADHURA NAND JHA PRAWAL MANI TRIPATHI
With 33.2	CR. MISC./20116/2026 2 A.BAIL	RAMCHANDRA YADAV @ CHENNAI YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MADHURA NAND JHA PRAWAL MANI TRIPATHI NEHA KUMARI SINGH SHIVNANDAN BHARTI VIKASH KUMAR

PATNA HIGH COURT	101	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar
-------------------------	------------	---

With 33.3	CR. MISC./28736/2026 A.BAIL	2 BHOLA YADAV AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MADHURA NAND JHA
34.	CR. MISC./18081/2026 137(2),140(2), A.BAIL	2 PRATI KSHA KUMARI vs THE STATE OF BIHAR	SONI KUMARI DHIRENDRA KUMAR SINHA YASHPAL YADAV AMRIT LAL	MD. MUSHTAQUE ALAM
35.	CR. MISC./18097/2026 341,323,504,506,3 A.BAIL	2 BHOLA YADAV vs THE STATE OF BIHAR AND ANR	JITENDRA KUMAR BHARTI NITU KUMARI	UDAY CHAND PRASAD
36.	CR. MISC./18121/2026 115(2),118(1),76, A.BAIL	2 RITESH SHARMA @ RITESH KUMAR vs THE STATE OF BIHAR AND ANR	GOPAL KUMAR JHA	RAM NARESH RAY MADHAV JHA KANCHAN JHA
37.	CR. MISC./18155/2026 126(2),115(2),121 A.BAIL	2 BHOLA RAY @ BHOLA RAI vs THE STATE OF BIHAR	PANKAJ KUMAR KAMLESH KUMAR PATHAK	RAM NARESH RAY
38.	CR. MISC./18354/2026 115(2),85,323,307 A.BAIL	2 SUDHANSHU SHEKHAR KUMAR @ VICKKI PASWAN @ SUDHANSHU PASWAN vs THE STATE OF BIHAR AND ANR	BABU NANDAN PRASAD DINESH KUMAR	UDAY PRATAP SINGH AMIT KUMAR SAROJ KUMAR
39.	CR. MISC./18361/2026 126(2),115(2),118 A.BAIL	3 RISHU RAJ @ NEERAJ KUMAR AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	CHANDRA SEN PRASAD SINGH DEEPAK KUMAR
40.	CR. MISC./18458/2026 191(2)(3),190,115 A.BAIL	2 RADHA DEVI vs THE STATE OF BIHAR	YUGAL KISHORE	RAJ BALLABH SINGH
41.	CR. MISC./18462/2026 126(2),115(2),124 A.BAIL	2 REKHA DEVI vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	DILIP KUMAR NO. 1
42.	CR. MISC./18653/2026 303(2),3(5) A.BAIL	2 GAUTAM KUMAR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA AMAR NATH LIPIKA	MUKESH KUMAR SINGH
43.	CR. MISC./18666/2026 111,303(2),287,31 A.BAIL	2 GAUTAM MAHTO @ GAUTAM KUMAR MAHTO AND ANR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PARMESHWAR MEHTA
44.	CR. MISC./18678/2026 341,323,307,34 A.BAIL	2 PANKAJ GIRI @ PANKAJ KUMAR GIRI vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	BINOD KUMAR
45.	CR. MISC./18683/2026 302,379,34, A.BAIL	3 KRISH NANDAN SAH @ KRISHNA NANDAN SAH vs THE STATE OF BIHAR	ADARSH . PADMANABH	JITENDRA KUMAR SINGH
46.	CR. MISC./18720/2026 103,238,3(5) A.BAIL	3 CHANDANI DEVI AND ORS vs THE STATE OF BIHAR	MUKESH KUMAR RANA	BHARAT LAL MRIGENDRA KUMAR KUSUM KUMARI
47.	CR. MISC./18766/2026 103(1),3(5) A.BAIL	3 TRIPURARI MODI vs THE STATE OF BIHAR	AMAR PRAKASH	ANUJ KUMAR SHRIVASTAVA
48.	CR. MISC./18781/2026 323,341,342,379,1 A.BAIL	3 AMBIKA SAO @ AMBIKA PRASAD AND ANR vs THE STATE OF BIHAR AND ANR	ONKAR NATH	HUMAYOU AHMAD KHAN ABHIJEET ABHIGYAN
49.	CR. MISC./18808/2026 323,341,504,506,3 A.BAIL	2 ARMAN ANSARI vs THE STATE OF BIHAR AND ANR	DHANDEV KUMAR DEEPAK KUMAR	SATYA NAND SHUKLA SUDHIR KUMAR SINHA
50.	CR. MISC./18870/2026 331(4),305,3(5), A.BAIL	3 PIYUSH KUMAR @ CHHOTE vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR	SHAILENDRA KUMAR PRIYA KUMARI DEEPAK KUMAR DIWAKAR
51.	CR. MISC./18919/2026 30(a), A.BAIL	2 FANTUS SAHANI vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	SANJAY KUMAR
52.	CR. MISC./18940/2026 126(2),115(2),109 A.BAIL	2 RAMPRAVESH YADAV AND ORS vs THE STATE OF BIHAR	AKANKSHA VERMA AKANKSHA VERMA ANURAG KUMAR GUPTA	RAM BILASH ROY RAMAN
53.	CR. MISC./18946/2026 30(a) A.BAIL	2 MD. SERAJUL vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD	INDU KUMARI SRIVASTAVA

PATNA HIGH COURT	102	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar
-------------------------	------------	---

54.	CR. MISC./18954/2026 2 80,3(5) A.BAIL Same ps: CR. MISC/22487/2026	ASHUTOSH TIWARI vs THE STATE OF BIHAR	AMRITESH KUMAR SONU KUMAR MD SHAHBAZ YUSUF	BISHWESHWAR RAM
With 54.1	CR. MISC./22487/2026 2 A.BAIL	SAROJ DEVI vs THE STATE OF BIHAR	AMRITESH KUMAR	ARUN KUMAR PANDEY
55.	CR. MISC./18973/2026 3 498A,494,504, A.BAIL	LALO SAH vs THE STATE OF BIHAR	RAVINDRA KUMAR AMISH KUMAR ISHAAN RAJ	NAGENDRA PRASAD
56.	CR. MISC./18981/2026 3 118(1),118(2),109 A.BAIL	ADARSH KUMAR SINGH @ ADARSH KUMAR AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	HUMAYOU AHMAD KHAN
57.	CR. MISC./19005/2026 2 30(a) A.BAIL	RAVIDAR NONIYA @ ANYA vs THE STATE OF BIHAR	ASHUTOSH KUMAR MISHRA WAJEEHA JAFRI SYED ASGHER NAJMI	KANHIYA KISHOR
58.	CR. MISC./19065/2026 3 302,201,120B,34, A.BAIL	DEVENDRA NARAYAN SINGH vs THE STATE OF BIHAR	KUNAL SINGH SHASHIKANT AMAR VIJAYANSH PRATAP SINGH JAYANT SAGAR	ANIL PRASAD SINGH RANJAN KUMAR
59.	CR. MISC./19119/2026 3 351(2),352,115(2) A.BAIL	RAHUL KUMAR vs THE STATE OF BIHAR AND ANR	AVINASH CHANDRA SHUBHAM DECENTA SHASHI RANJAN SARVOTTAM ANAND	ASHA KUMARI KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA
60.	CR. MISC./19213/2026 3 366A A.BAIL	PANKAJ KUMAR @ PANKAJ KUMAR RANJAN vs THE STATE OF BIHAR AND ANR	ASHOK KUMAR GARG SANJIV KUMAR PATHAK SANDIP KUMAR BABLY KUMARI	BRAJENDRA NATH PANDEY
61.	CR. MISC./19216/2026 3 137(2),87,3(5), A.BAIL	UMESH RAM vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PUSHPA SINHA
62.	CR. MISC./19329/2026 2 80,238,3(5) A.BAIL	NIKESH PASWAN vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	AMITESH KUMAR
63.	CR. MISC./19420/2026 2 341,323,354B,504, A.BAIL	SANJEEV KUMAR vs THE STATE OF BIHAR AND ANR	SWATI PARMAR ARVIND KUMAR SINGH	NIRMALA KUMARI SHEKHAR HARSHVARDHAN
64.	CR. MISC./19494/2026 3 395, A.BAIL	TAMAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	SHAILENDRA KUMAR
65.	CR. MISC./19541/2026 2 30(a),32(3) A.BAIL	MAHAMMAD ALI @ MD ALI vs THE STATE OF BIHAR	SUMIT KUMAR PRANAV BHASKAR ANUBHAV VATSA RITIKA KUMARI	PUSHPA SINHA.1
66.	CR. MISC./19584/2026 2 7(a),7(A),12, A.BAIL	NEHA CHABI @ NEHA CHHAVI vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	PRANAV KUMAR SHRISHTI SINGH	ARVIND KUMAR
67.	CR. MISC./19594/2026 2 65(1),318(4),352, A.BAIL	ALI MUSA ANSARI @ NUSO ALI @ NUSA ALI vs THE STATE OF BIHAR AND ANR	BAIDYANATH PRASAD	AJIT KUMAR
68.	CR. MISC./19600/2026 2 126(2),115(2),85, A.BAIL	DIPAK KUMAR YADAV @ DEEPAK vs THE STATE OF BIHAR AND ANR	KUMARI PALLAVI MANOJ KUMAR PANDEY	RINA SINHA ASHAD MD. SOBAN ASGHAR
69.	CR. MISC./19763/2026 2 8,20(b)(ii)(B) A.BAIL	SAURABH SINGH @ SAURABH KUMAR vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	HUMAYOU AHMAD KHAN
70.	CR. MISC./19771/2026 2 406,325,498(A),12 A.BAIL	RAJAN KUMAR @ RANJAN KUMAR vs THE STATE OF BIHAR AND ANR	VIJAY ANAND ROOP KISHAN	ANIL KUMAR JYOTI KUMARI RANJAN KUMAR SINHA SEEMA
FOR ADMISSION - FRESH CASES				
71.	CR. MISC./34288/2026 1 126(2),115(2),118 A.BAIL	SAMARJIT KUMAR SINGH @ SONU SINGH vs THE STATE OF BIHAR	MANISH KUMAR SINGH MANISHA SINGH	RAM SUMIRAN RAI

PATNA HIGH COURT	103	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar
-------------------------	------------	---

72.	CR. MISC./34290/2026 1 30A A.BAIL	JAY PRAKASH GUPTA @ LOLI GUPTA vs THE STATE OF BIHAR	SARFRAZ AHMAD ABHAY KUMAR MISHRA SONU SINGH	ARUN KUMAR
73.	CR. MISC./34292/2026 1 191(2),191(3),190 A.BAIL	MD. BABOOL @ RAIYAN ALAM vs THE STATE OF BIHAR	GOPAL KUMAR JHA	MUKESH KUMAR SINGH
74.	CR. MISC./34297/2026 1 126(2),115(2),118 A.BAIL	KRISHNA PRAJAPATI vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	SUNIL KUMAR PANDEY
75.	CR. MISC./34301/2026 1 191(2),126(2),115 A.BAIL	ROHIT SINGH AND ORS vs THE STATE OF BIHAR	PAWAN KUMAR	SHAHABUDDIN AZEEM @ S. AZEEM
76.	CR. MISC./34307/2026 1 316(2),318(4),3(5) A.BAIL	VIJAY YADAV @ BIJAY YADAV vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH	JITENDRA KUMAR SINGH
77.	CR. MISC./34308/2026 1 126(2),115(2),352 A.BAIL	SANTOSH MAHTO @ SANTOSH KR. MAHTO vs THE STATE OF BIHAR	SURESH PRASAD SAH	BINOD KUMAR
78.	CR. MISC./34309/2026 1 115(2),126(2),117 A.BAIL	PREM Shankar SINGH @ PREM Shankar MAURYA AND ORS vs THE STATE OF BIHAR	RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH RAJANI KANT SINGH	NARENDRA KUMAR SINGH
79.	CR. MISC./34312/2026 1 30(a) A.BAIL	SUNIL SAHANI @ SUNIL CHAUDHARI vs THE STATE OF BIHAR	SHARDA NAND MISHRA SUMIT KUMAR GUPTA ISHA MISHRA	AWADHESH KUMAR SINGH
80.	CR. MISC./34313/2026 1 80,238,3(5), A.BAIL	RAMUCHIT SAH AND ANR vs THE STATE OF BIHAR	AJAY KUMAR JHA SUNIL KUMAR	BINOD KUMAR
81.	CR. MISC./34316/2026 1 115(2),126(2),117 A.BAIL	KISHUNDEO MUKHIYA AND ORS vs THE STATE OF BIHAR	SHAKIL AHMAD KHAN MD. WALIUR RAHMAN	BHANU PRATAP SINGH
82.	CR. MISC./34318/2026 1 30(a) A.BAIL	RAKESH KUMAR @ RAKESH KUMAR MISHRA vs THE STATE OF BIHAR	PRAMOD KUMAR SINGH PRAVIN KUMAR CHANDAN KUMAR SINGH	MOHAMMED ARIF
83.	CR. MISC./34319/2026 1 126(2),115(2),118 A.BAIL	ABHISHEK YADAV @ ABHISEK KUMAR vs THE STATE OF BIHAR	BHAGYA NARAYAN JHA	NAGENDRA PRASAD
84.	CR. MISC./34322/2026 1 191(2),190,126(2) A.BAIL	AKHILESH KUMAR AND ANR vs THE STATE OF BIHAR	UDBHAV RAVIN KUMAR	ASHA KUMARI
85.	CR. MISC./34329/2026 1 147,148,149,323,3 A.BAIL	SUGMANTI DEVI AND ORS vs THE STATE OF BIHAR	SYED ASGHER NAJMI ASHUTOSH KUMAR MISHRA WAJEEHA JAFRI KAINAT AKHTAR	RAJENDRA NATH JHA
86.	CR. MISC./34332/2026 1 147,149,341,323,3 A.BAIL	RAJESH SAH AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RABINDRA KUMAR
87.	CR. MISC./34337/2026 1 314(4),316(2),338 A.BAIL	SANJEEV KUMAR SINGH @ SANJEEV KUMAR @ SANJEEV KUMAR RAI AND ORS vs THE STATE OF BIHAR AND ANR	RAKESH SINGH BHASKAR SHANKAR SAKSHI DEEP RAKESH SINGH RAKESH SINGH RAKESH SINGH	ADITYA NARAYAN SINGH.1
88.	CR. MISC./34340/2026 1 30(a),30(c) A.BAIL	CHUNMUN NAT AND ANR vs THE STATE OF BIHAR	SHYAMLI KUMARI AYUSHI GUPTA SUNIL KUMAR SINGH	RAM SUMIRAN RAI
89.	CR. MISC./34341/2026 1 30(a),44, A.BAIL	UTTAM KUMAR vs THE STATE OF BIHAR	ASHUTOSH KUMAR VERMA PAWAN KUMAR SINGH	MITHLESH KUMAR KHARE
90.	CR. MISC./34343/2026 1 69,352,351,3(5), A.BAIL	BITTU KUMAR @ REYANS KUMAR @ REYANSH KUMAR vs THE STATE OF BIHAR AND ANR	BRIJ KISHOR MISHRA SACHIDA NAND RAI	SANJAY KUMAR TIWARY

PATNA HIGH COURT		104	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
------------------	--	-----	--	--

91.	CR. MISC./34344/2026 1 80(2),3(5) A.BAIL	ROSHANI KHATOON @ SONI KHATOON vs THE STATE OF BIHAR	SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	PUSHPA SINHA
92.	CR. MISC./34346/2026 1 126(2),115(2),109 A.BAIL	CHHOTU KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR SINHA	NIRMAL KUMAR SINHA
93.	CR. MISC./34347/2026 1 126(2),115(1),74, A.BAIL	SONWA DEVI @ SONA DEVI vs THE STATE OF BIHAR	AJAY KUMAR SINHA	BHARAT BHUSHAN
94.	CR. MISC./34348/2026 1 318(4),338,336(3) A.BAIL	SURAJ PAL SINGH vs THE STATE OF BIHAR	BIJAY PRAKASH SINGH JITESH KAUSHIK KRISHNADITYA TIWARI	SYED MOJIBUR RAHMAN
95.	CR. MISC./34349/2026 1 147,149,341,323,3 A.BAIL	KASHI RAI @ KASH RAI @ AJAY KUMAR @ AJAY PRASAD vs THE STATE OF BIHAR	PRANOY KUMAR SAROJ KUMAR ANIL KUMAR DWIVEDI VASANT VIKAS	SATYA NAND SHUKLA
96.	CR. MISC./34353/2026 1 30(a) A.BAIL	BITTU KUMAR RAY @ ABHAY KUMAR vs THE STATE OF BIHAR	RITESH KUMAR NARAIN SINGH	KALYAN SHANKAR
97.	CR. MISC./34354/2026 1 16(2),115(2),109, A.BAIL	SHEO BACHCHAN PRASAD @ SHEO BACHCHAN YADAV AND ANR vs THE STATE OF BIHAR	ARYAN SINGH GAJENDRA KUMAR SINGH SURABHI NIRMAL	YOGENDRA KUMAR SANJEEV KUMAR
98.	CR. MISC./34357/2026 1 30(a),41, A.BAIL	SHANKAR BIHARI @ SHANKAR KUMAR vs THE STATE OF BIHAR	SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY	RAMESH CHANDRA
99.	CR. MISC./34358/2026 1 303(2),317(2) A.BAIL	RANJAN KUMAR vs THE STATE OF BIHAR	AJAY KUMAR JHA MUNNI KUMAR MOON	SANJAY KUMAR TIWARY
100.	CR. MISC./34360/2026 1 30(a) A.BAIL	SHYAMSUNDAR KUMAR @ SHYAMSUNDAR JAISWAL vs THE STATE OF BIHAR	SHARAD KUMAR VERMA HEMANT RAY SAGAR KUMAR	ABHAY KUMAR
101.	CR. MISC./34363/2026 1 96,64,3(5), A.BAIL	SHIVSHANKAR PRASAD @ SHIV SHANKAR KUMAR vs THE STATE OF BIHAR	ADITYA KUMAR PANDEY	RAJENDRA SINGH
102.	CR. MISC./34364/2026 1 191(2),190,126(2) A.BAIL Same ps: CR. MISC/34480/2026	LAKHAN TANTI @ LAKHAN KUMAR TANTI AND ANR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	MANOJ KUMAR
103.	CR. MISC./34367/2026 1 30(a),41,32, A.BAIL	RANJEET KUMAR vs THE STATE OF BIHAR	MAN MOHAN KUMAR	HARENDRA PRASAD
104.	CR. MISC./34368/2026 1 309(6),103(1),61(A.BAIL	MAHESH YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	UDAY CHAND PRASAD
105.	CR. MISC./34369/2026 1 30(a) A.BAIL	PRAMOD KUMAR vs THE STATE OF BIHAR	ASHOK KUMAR	AKBAR ALI
106.	CR. MISC./34370/2026 1 30(a),30(d), A.BAIL	RAJA PASWAN vs THE STATE OF BIHAR	VINOD KUMAR	KANHIYA KISHOR
107.	CR. MISC./34371/2026 1 69,126(2),115(2), A.BAIL	VIKASH KUMAR vs THE STATE OF BIHAR AND ANR	NISHANT KUMAR SINHA ARVIND KUMAR	VINOD SHANKER MODI
108.	CR. MISC./34372/2026 1 191(2),190,126(2) A.BAIL	CHANDRA REKHA DEVI AND ORS vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	MD. MUSHTAQUE ALAM
109.	CR. MISC./34373/2026 1 341,323,326,504,3 A.BAIL	BADAL KUMAR vs THE STATE OF BIHAR	RABIA GULNAZ	RAJ BALLABH SINGH
110.	CR. MISC./34374/2026 1 274,275, A.BAIL	SUKHI MANJHI vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	AWADHESH KUMAR SINGH
111.	CR. MISC./34375/2026 1 414 A.BAIL	MANOJ KUMAR @ MANOJ YADAV vs THE STATE OF BIHAR	BAIJNATH SAH	CHANDRA SEN PRASAD SINGH
112.	CR. MISC./34380/2026 1 25(1-b)a,35, A.BAIL	GUDDU KUMAR @ VIKKI KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR PANDEY KUMARI PALLAVI	RAM SEVAK CHOUDHARY
113.	CR. MISC./34381/2026 1 109(1),3(5) A.BAIL	SITA RAM SHARMA vs THE STATE OF BIHAR	ARJUN PRASAD ASHOK KUMAR	DR. AJEET KUMAR
114.	CR. MISC./34383/2026 1 30(a) A.BAIL	SUNIL MAHTO vs THE STATE OF BIHAR	VIJAY KUMAR RAJANI KUMARI	PRNOTI SINGH

PATNA HIGH COURT	105	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar
-------------------------	------------	---

115.	CR. MISC./34387/2026 1 366A A.BAIL	SHOBHA DEVI vs THE STATE OF BIHAR AND ANR	RAJA RAM MISHRA RAJ KUMAR	GULNAR BEGUM
116.	CR. MISC./34389/2026 1 30(a), A.BAIL	SUBODH KUMAR vs THE STATE OF BIHAR	PUSHPENDRA KUMAR SINGH DIVYA BHARTI	MANOJ KUMAR
117.	CR. MISC./34397/2026 1 126(1),115(2),118 A.BAIL	LAKHENDRA RAI @ LAKHINDRA RAY vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN SHAMBHAVI PRIYA	YOGENDRA KUMAR
118.	CR. MISC./34398/2026 1 303(2),52,61,54,3 A.BAIL	ANKUR KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	BIMLESH KUMAR PANDEY SATYAM KUMAR OJHA MITHILESH KUMAR BIMLESH KUMAR PANDEY BIMLESH KUMAR PANDEY	ASHOK KUMAR SINGH
119.	CR. MISC./34401/2026 1 30(a),32(3) A.BAIL	VINAY KUMAR VISHWAKARMA vs THE STATE OF BIHAR	GAJENDRA KUMAR SINGH	HARENDRA PRASAD
120.	CR. MISC./34404/2026 1 30(a), A.BAIL	SONU KUMAR vs THE STATE OF BIHAR	JAY RAM PRASAD	MURLI DHAR
121.	CR. MISC./34406/2026 1 30(a) A.BAIL	DHARMRAJ KUMAR vs THE STATE OF BIHAR	PANKAJ KUMAR RAM MURTI NIRANJAN KUMAR	RAJESH KUMAR
122.	CR. MISC./34407/2026 1 30(a), A.BAIL	BITTU KUMAR vs THE STATE OF BIHAR	PURNENDU KESHAV ABHIJEET ABHIGYAN GAURAV KUMAR	INDU KUMARI SRIVASTAVA
123.	CR. MISC./34410/2026 1 30(a), A.BAIL	ARUN NAT AND ANR vs THE STATE OF BIHAR	ANIL KUMAR TIWARY	SURESH PRASAD SINGH
124.	CR. MISC./34414/2026 1 30(a),41, A.BAIL	SANNI KUMAR @ SHANNI KUMAR vs THE STATE OF BIHAR	YUGAL KISHORE	INDU KUMARI SRIVASTAVA
125.	CR. MISC./34417/2026 1 126(2),115(2),109 A.BAIL	NITISH KUMAR vs THE STATE OF BIHAR	LOKESH KUMAR SINGH	MOHAMMAD SUFYAN
126.	CR. MISC./34418/2026 1 30(a) A.BAIL	VISHAL SHEKHAR vs THE STATE OF BIHAR	PRAMENDRA KUMAR SINGH RAKESH KUMAR RANJAN	ARUN KUMAR SINGH
127.	CR. MISC./34419/2026 1 126(2),115(2),118 A.BAIL	BIPIN KUMAR AND ORS vs THE STATE OF BIHAR	PRAMOD KUMAR ANIL KUMAR	JAI NARAIN THAKUR SATYA PRAKASH PARASAR
128.	CR. MISC./34423/2026 1 190,126(2),115(2) A.BAIL	SANTOSH KUMAR PASWAN vs THE STATE OF BIHAR	RATNAKAR JHA	RAM SEVAK CHOUDHARY
129.	CR. MISC./34426/2026 1 191(2),190,126(2) A.BAIL	SUKUL BAITHA @ SHUKUL BAITHA AND ORS vs THE STATE OF BIHAR	SANJAY KUMAR TIWARI MOHAN KUMAR TIWARI	SUNIL KUMAR PANDEY
130.	CR. MISC./34430/2026 1 103(1),3(5) A.BAIL	LALAN KUMAR @ LALAN YADAV @ LALN YADAV AND ORS vs THE STATE OF BIHAR	KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA	CHANDRA BHUSHAN PRASAD
131.	CR. MISC./34431/2026 1 30(a) A.BAIL	RAMKALI DEVI vs THE STATE OF BIHAR	PRAMOD KUMAR VERMA	ARUN KUMAR PANDEY
132.	CR. MISC./34433/2026 1 191(2)(3),115(2), A.BAIL	NAGESHWAR BHAGAT @ NAKESHAR BHAGAT AND ANR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PINKI KUMARI SHYAMLI KUMARI RASHMI	SANJAY KUMAR SINGH
133.	CR. MISC./34434/2026 1 338,36(3),318(4), A.BAIL	RAJEEV KUMAR YADAV @ RAJEEV KUMAR vs THE STATE OF BIHAR AND ANR	BINDHYACHAL RAI SHIVAM NARAYAN PANDEY	ARUN KUMAR SINGH
134.	CR. MISC./34435/2026 1 126(2),329(3),109 A.BAIL	SAURAV @ SAURAV KUMAR @ PRAVEEN KUMAR vs THE STATE OF BIHAR	ANIL KUMAR SINGH	RAM SEVAK CHOUDHARY
135.	CR. MISC./34438/2026 1 363,365,325,307,5 A.BAIL	SHIVAM KUMAR @ SHIVAM SINGH RATHORE vs THE STATE OF BIHAR	NIRANJAN KUMAR ROHAN KUMAR	NAGENDRA PRASAD
136.	CR. MISC./34439/2026 1 354B,504,120B,420 A.BAIL	NAJIM @ MD NAZIM @ MD NAZ vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR NAZIA QUAMAR PUJA KUMARI	PRNOTI SINGH

PATNA HIGH COURT	106	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
-------------------------	------------	---	--

137.	CR. MISC./34440/2026 30(a),30 A.BAIL	1	DILIP RAI vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	MOHAMMED ARIF
138.	CR. MISC./34441/2026 126(2),115(2),109 A.BAIL	1	SANJAY RAM AND ORS vs THE STATE OF BIHAR	VAKIL KUMAR	AJAY KUMAR NO. 2
139.	CR. MISC./34442/2026 191(2),191(3),190 A.BAIL	1	ROHIT SINGH @ ROHIT KUMAR SINGH vs THE STATE OF BIHAR	VIJAY KUMAR SINHA SATYENDRA KUMAR BHATNAGAR SANTOSH KUMAR KUMAR SHIVAM SINHA ROUSHAN SINHA	RAM ANURAG SINGH
140.	CR. MISC./34443/2026 498(A),323,379,40 A.BAIL	1	NIRBHAY KUMAR RANJAN vs THE STATE OF BIHAR AND ANR	SHIVAM SUSHMITA MISHRA PURUSHOTTAM KUMAR SOMALI ACHARYA	ANIL KUMAR SINGH NO. 1
141.	CR. MISC./34445/2026 126(2),115(2),118 A.BAIL	1	SURAJ KUMAR @ SURAJ PATEL @ GODHAN vs THE STATE OF BIHAR	ABHIJEET ABHIGYAN	MD. ASLAM ANSARI
142.	CR. MISC./34446/2026 126(2),115(2),118 A.BAIL	1	MD. CHAND @ MD CHAND ALAM vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	SANJAY KUMAR SINGH
143.	CR. MISC./34447/2026 126(2),115(2),318 A.BAIL	1	BHULAN SINGH AND ANR vs THE STATE OF BIHAR	GYAN PRAKASH PARUL PRIYA	NIRMAL KUMAR SINHA
144.	CR. MISC./34448/2026 191(2),191(3),190 A.BAIL	1	BALI MANJHI AND ORS vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI AASHI WATS	SANJAY KUMAR TIWARY
145.	CR. MISC./34449/2026 115(2),126(2),318 A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR AND ANR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	SATYA NAND SHUKLA
146.	CR. MISC./34450/2026 30A A.BAIL	1	VIKASH YADAV ALIAS VIKASH DATT vs THE STATE OF BIHAR	RAM PRAWESH KUMAR	SUCHETA YADAV
147.	CR. MISC./34454/2026 30A,32(3) A.BAIL	1	MD NAZIM @ NAZIM vs THE STATE OF BIHAR	RAM PRAWESH KUMAR RAJEEV RANJAN	SHAHEEN BEGUM
148.	CR. MISC./34455/2026 126(2),115(2),118 A.BAIL	1	PRINCE KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	DHANANJAY MISHRA JITENDRA KUMAR AMIT PRAKASH	AJAY KUMAR JHA
149.	CR. MISC./34460/2026 379.411,414,34 A.BAIL	1	SAHBAAZ SHARIF vs THE STATE OF BIHAR	EASHITA RAJ GINNI PRIYA ANSHUL AARYAN NUPUR KUMARI KUMAR ANAND NITIN	MD. SHAKIR AHMAD
150.	CR. MISC./34461/2026 126(2),115(2),118 A.BAIL	1	DEVBALAM RAI @ DEVBALAK RAI AND ORS vs THE STATE OF BIHAR	RAHUL RAJ PRAMOD KUMAR SINGH	RAM SEVAK CHOUDHARY
151.	CR. MISC./34463/2026 30A A.BAIL	1	MUTUR BIND @ MUTUR KUMAR AND ANR vs THE STATE OF BIHAR	DHARMENDRA KUMAR SINGH	SHAHEEN BEGUM
152.	CR. MISC./34465/2026 137(2),140(3),3(5) A.BAIL	1	AARTI DEVI @ AARTI KUMARI GUPTA AND ORS vs THE STATE OF BIHAR	SYED ASGHER NAJMI KAINAT AKHTAR ASHUTOSH KUMAR MISHRA WAJEEHA JAFRI CHANDRA KISHORE KUMAR	MADHURA NAND JHA
153.	CR. MISC./34466/2026 30(a),30(b),30(c) A.BAIL	1	ASHOK RAI @ ASHOK KUMAR vs THE STATE OF BIHAR	ANIKET SINGH	AKBAR ALI
154.	CR. MISC./34467/2026 30A A.BAIL	1	ANKIT KUMAR @ ANKIT SINGH AND ANR vs THE STATE OF BIHAR	PRASOON KUMAR SUBHAM SINGH SAKET SINGH	SUMAN KUMARI SINGH
155.	CR. MISC./34470/2026 126(2),115(2),109 A.BAIL	1	ASHOK YADAV AND ANR vs THE STATE OF BIHAR	SURYA NARAYAN SAH	RAJIV NAYAN
156.	CR. MISC./34471/2026 30(a) A.BAIL	1	GEETA DEVI vs THE STATE OF BIHAR	ANANG MOHAN SINHA	ASHA KUMARI

PATNA HIGH COURT	107	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
-------------------------	------------	---	--

157.	CR. MISC./34476/2026 1 420,406,120B,467, A.BAIL	SANTOSH KUMAR BHAGAT @ BIKKY BHAGAT vs THE STATE OF BIHAR AND ANR	RANJEET KUMAR SINGH	NARENDRA KUMAR SINGH
158.	CR. MISC./34477/2026 1 30(a),41,47 A.BAIL	PAPPU KUMAR @ PAPPU RAI vs THE STATE OF BIHAR	NITU KUMARI YOGENDRA KUMAR SINGH RATNESHWAR PRASAD MANOJ KUMAR	TARKESHWAR NATH THAKUR
159.	CR. MISC./34480/2026 1 191(2),190,126(2) A.BAIL Same ps: CR. MISC/34364/2026	VINOD SAH AND ANR vs THE STATE OF BIHAR	AKHAURI KAMAL KISHORE SAHAY	MANOJ KUMAR
160.	CR. MISC./34482/2026 1 30(a) A.BAIL	KUNAL RAJ vs THE STATE OF BIHAR	SANJEEV KUMAR	TAPESHWAR SHARMA
161.	CR. MISC./34488/2026 1 96,3(5) A.BAIL	SHIVNARAYAN MANDAL @ SHIV NARAYAN MANDAL AND ORS vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	MD. ATAUR RAHMAN
162.	CR. MISC./34493/2026 1 287,304,34, A.BAIL	NARENDRA SINGH @ NARENDRA KUMAR SINGH vs THE STATE OF BIHAR	EASHITA RAJ GINNI PRIYA KUMAR ANAND NITIN ADITYA RAJ SINGH ANSHUL AARYAN ANUJ KUMAR	ZAINUL ABEDIN
163.	CR. MISC./34497/2026 1 109,115(2),117(2) A.BAIL	MD. SATTAR @ ABDUL SATTAR AND ORS vs THE STATE OF BIHAR	RANDHIR KUMAR NO 1	NITYA NAND TIWARY
164.	CR. MISC./34503/2026 1 126(2),115(2),118 A.BAIL	URMILA DEVI @ PARMILA DEVI AND ORS vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH DINESH MAHARAJ DINESH MAHARAJ	MD. ATAUR RAHMAN
165.	CR. MISC./34511/2026 1 103(1),3(5) A.BAIL	RAJESH KUMAR AND ANR vs THE STATE OF BIHAR	NAKUL KUMAR JAMUAR	ABHAY KUMAR
166.	CR. MISC./34514/2026 1 302,120B,34 A.BAIL	MANJIT SINGH @ MANJIT KUMAR AND ORS vs THE STATE OF BIHAR	BINOD KUMAR SINHA NIKHILESH KUMAR	AJIT KUMAR
167.	CR. MISC./34515/2026 1 126(2),115(2),117 A.BAIL	MANSAF MIAN AND ORS vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ	RABINDRA KUMAR
168.	CR. MISC./34520/2026 1 303(2) A.BAIL	SHYAM KUMAR @ SHYAM YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	SURENDRA PRASAD SINGH
169.	CR. MISC./34522/2026 1 137(2),3(5) A.BAIL	ROSHAN KUMAR vs THE STATE OF BIHAR	MANOJ KUMAR SINGH	PARMANAND KUMAR
170.	CR. MISC./34524/2026 1 126(2),115(2),118 A.BAIL	ATIKUL ALAM vs THE STATE OF BIHAR	MD. HELAL AHMAD FAKHRA TANAZ AKHTER	MD. IFTEKHAR MAHMOOD

FOR ORDERS (ON OFFICE NOTES) - III

171.	CR. APP (SJ)/1236/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 DHARAM RAJ KUMAR vs THE STATE OF BIHAR AND ANR	ANIL KUMAR SINGH SATYENDRA PRASAD SINGH SUBHASH KUMAR SAMIR KUMAR BHARTI	USHA KUMARI 1
172.	CR. APP (SJ)/1273/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	5 AJAY KUMAR @ AJAY MAHTO @ AJAY KUMAR MAHTO vs THE STATE OF BIHAR AND ANR	JAY KARN	SADANAND PASWAN DR. RAMAKANT AKELA
173.	CR. APP (SJ)/1360/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	5 PANKAJ YADAV vs THE STATE OF BIHAR AND ANR	RAKESH KUMAR JHA RABINDRA NATH TIWARI SUMIT KUMAR NAVIN KUMAR	BINAY KRISHNA
174.	CR. APP (SJ)/1560/2024 U/S 14(A)2 SC/ST SC/ST ACT (AB)	4 BIPUL KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	VINOD KUMAR	SADANAND PASWAN
175.	CR. APP (SJ)/1653/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	5 DHIRAJ KUMAR @ DHEERAJ KUMAR vs THE STATE OF BIHAR AND ANR	RAJIVE RANJAN SINGH	BINAY KRISHNA

PATNA HIGH COURT	108	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
-------------------------	------------	---	--

176. CR. APP (SJ)/1850/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	6 LAL BAHADUR RAY @ LAL RAY AND KUMARI ANUPAM ANR vs THE STATE OF BIHAR AND ORS		SADANAND PASWAN
177. CR. APP (SJ)/2350/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	5 BINOD BHAGAT @ VINOD KUMAR BHAGAT @ VINOD BHAGAT vs THE STATE OF BIHAR AND ANR	AMARNATH JHA	USHA KUMARI 1
178. CR. APP (SJ)/2397/2024 U/S 14A(2) SC/ST SC/ST ACT (AB)	3 RAKIB @ MD. RAKIB @ MD. RAKIBUDDIN AND ORS vs THE STATE OF BIHAR AND ANR	MD ZIAUL QUAMAR PUJA KUMARI	USHA KUMARI 1
179. CR. APP (SJ)/2510/2024 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 SABITA KUMARI, BHUMIHARIN @ KUMARI SWETA vs THE STATE OF BIHAR AND ANR	SAROJ KUMAR CHOUDHARY	USHA KUMARI 1
180. CR. APP (SJ)/2734/2024 U/S 14(A)(2) OF S SC/ST ACT (AB)	4 HARIVANSH MAHTO @ HARBANSH MAHTO AND ANR vs THE STATE OF BIHAR AND ANR	KUNDAN KUMAR OJHA RAM SUMIRAN RAI	USHA KUMARI 1
FOR ADMISSION III			
181. CR. APP (SJ)/3584/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 SUNIL RANJAN AND ANR vs THE STATE OF BIHAR AND ANR	RAVI KUMAR MITALI RAVI KUMAR	SADANAND PASWAN PRATEEK TANDON PRATEEK TANDON
182. CR. APP (SJ)/3681/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	4 KAMTA PRASAD AND ORS vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA NIKHILESH KUMAR	BINAY KRISHNA RADHE SHYAM
183. CR. APP (SJ)/3695/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 SUJIT KUMAR SAH AND ORS vs THE STATE OF BIHAR AND ANR	BINOD KUMAR SINHA MANI BHUSHAN KUMAR SINGH	SADANAND PASWAN
184. CR. APP (SJ)/3702/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 PAPPU YADAV vs THE STATE OF BIHAR AND ANR	SHEO KUMAR PRASAD SAKET KUMAR JHA	USHA KUMARI 1 UPENDRA YADAV MANOJ KUMAR GUPTA MANOJ KUMAR GUPTA UPENDRA YADAV
185. CR. APP (SJ)/3721/2025 126(2),127(2),303 SC/ST ACT (AB)	3 RAM PRAVESH SAH AND ANR vs THE STATE OF BIHAR AND ANR	PANKAJ KUMAR DUBEY	SADANAND PASWAN
186. CR. APP (SJ)/3945/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	3 NITESH KUMAR vs THE STATE OF BIHAR	KUMAR AMIT RANDHIR KUMAR	SADANAND PASWAN RAVISH MISHRA
187. CR. APP (SJ)/4003/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	4 BITTU RAI @ BITTU RAY vs THE STATE OF BIHAR AND ANR	AKASH KUMAR MISHRA	USHA KUMARI 1 KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA KUMAR BINODE BARIAR RANANJAY KUMAR SUBHASH KUMAR SINHA
188. CR. APP (SJ)/4013/2025 U/S 14 A (2) SC/S SC/ST ACT (AB)	3 NANDKESHWAR YADAV @ BIJLI YADAV @ NANDKISHORE YADAV AND ANR vs THE STATE OF BIHAR AND ANR	MD. JAVED JAFAR KHAN	SADANAND PASWAN DHIRENDRA KUMAR ASHUTOSH SINGH
189. CR. APP (SJ)/4030/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	4 RAJGRIH YADAV @ RAJGRIHI YADAV AND ORS vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK RAJESH KUMAR PATHAK	SADANAND PASWAN PARWEJ KHAN UZMA SULTAN UZMA SULTAN PARWEJ KHAN

PATNA HIGH COURT	109	Monday 18th May, 2026 Hon'ble Mr. Justice Praveen Kumar	
-------------------------	------------	---	--

190. CR. APP (SJ)/4031/2025 U/S 14A(2) OF SC/ SC/ST ACT (AB)	3 MANOJ SINGH AND ORS vs THE STATE OF BIHAR AND ANR	AJAY KUMAR SINGH	BINAY KRISHNA PATANJALI RISHI PRERNA RISHI NISHANT SHEKHAR
191. CR. APP (SJ)/4052/2025 U/S 14A (2) OF SC SC/ST ACT (AB)	4 SUNIL YADAV AND ANR vs THE STATE OF BIHAR AND ANR	DEEPAK KUMAR RAVI SHANKAR KUMAR MAGAN KUMAR	BINAY KRISHNA PINTU KUMAR PATEL MADHAV KUMAR NEHA KUMARI SINGH VIKRAM KUMAR ATUL KUMAR
192. CR. APP (SJ)/4059/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 TULSI SINGH AND ANR vs THE STATE OF BIHAR AND ANR	SUNNY KUMAR SAURAV KUMAR PANDEY	BINAY KRISHNA
193. CR. APP (SJ)/4089/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	5 RAKESH PANDEY AND ORS vs THE STATE OF BIHAR AND ANR	DEVENDRA KUMAR	USHA KUMARI 1 MUKESH KUMAR SUMAN KAMLESH KUMAR PATHAK KAMLESH KUMAR PATHAK MUKESH KUMAR SUMAN
194. CR. APP (SJ)/4122/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	4 DEEPAK YADAV AND ANR vs THE STATE OF BIHAR AND ANR	ADESH RAJ SINGH NIDHI TIWARY SWARNIMA	USHA KUMARI 1 PRIYA RAJ SANDEEP KUMAR MANDAL SANDEEP KUMAR MANDAL PRIYA RAJ
195. CR. APP (SJ)/4123/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 SHIVAM SINGH AND ORS vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	SADANAND PASWAN VIKASH KUMAR SHUKLA
196. CR. APP (SJ)/4124/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	2 BALRAM KUMAR @ BALI RAM KUMAR @ NITISH KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	RAGHUNANDAN KUMAR SINGH HARENDRA KUMAR SINGH	USHA KUMARI 1 DHARMENDRA KUMAR SINGH
197. CR. APP (SJ)/4141/2025 U/S 14 A(2) SC/ST SC/ST ACT (AB)	6 DILIP YADAV AND ORS vs THE STATE OF BIHAR AND ANR	VIVEKANAND VIVEK RANG NATH PANDEY DEBESH KUMAR PODDAR	BINAY KRISHNA KHEM SHARMA KHUSHBOO KUMARI DR. MANOJ KUMAR
198. CR. APP (SJ)/4169/2025 u/s 14A(2) SC/ST SC/ST ACT (AB)	4 NITISH KUMAR vs THE STATE OF BIHAR AND ANR	RAJESH KUMAR SINGH RAJEEV NAYAN	USHA KUMARI 1 ASHUTOSH TRIPATHY
199. CR. APP (SJ)/4175/2025 U/S 14(A)(2) OF S SC/ST ACT (AB)	3 BIGAN YADAV @ BIGAN KUMAR AND ORS vs THE STATE OF BIHAR AND ANR	UMA KANT MISHRA	SADANAND PASWAN AJAY KUMAR SHARMA
200. CR. APP (SJ)/4179/2025 U/S 14A(2) SC/ST SC/ST ACT (AB)	2 SUMANT YADAV @ SUMANT KUMAR YADAV vs THE STATE OF BIHAR	DAYANAND SINGH NAGADEO CHOUBEY PALLAVI TRIVEDI DHANANJAY KASHYAP	SADANAND PASWAN

PATNA HIGH COURT	110	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul
------------------	-----	--

**Monday the 18th May 2026
THROUGH VIRTUAL MODE (AT 08:30 A.M.)
Mr. Justice Ansul**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate Remarks
<u>FOR JUDGEMENT</u>				
1.	CR. MISC./63432/2023 4 7,8 C QSH OF ORDER OF Same ps: CR. MISC/64815/2023 CR. MISC/66404/2023 CR. MISC/69413/2023 (AT 11:30 A.M.)	NAWAL KISHORE LADHA @ NAWAL LADHA vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH ITS JOINT DIRECTOR, PATNA ZONE DR. S.K SINGH PATH AND ORS	MOHIT AGARWAL RAHUL KUMAR AKSHAT AGRAWAL	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH (C.B.I.) SANJAY KUMAR
With 1.1	CR. MISC./64815/2023 4 C QSH OF ORDER OF	MANOJ KUMAR LADHA @ MANOJ LADHA vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH ITS JOINT DIRECTOR, PATNA ZONE, DR. S.K. SINGH PATH, AND ORS	MOHIT AGARWAL RAHUL KUMAR SUSHILA AGRAWAL	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH SANJAY KUMAR
With 1.2	CR. MISC./66404/2023 4 C QSH OF ORDER OF	MANOJ KUMAR SHAH vs THE CENTRAL BUREAU OF INVESTIGATION THROUGH ITS JOINT DIRECTOR, PATNA ZONE, DR. S.K. SINGH PATH AND ANR	MOHIT AGARWAL SUSHILA AGRAWAL PRIYA GUPTA	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH SANJAY KUMAR
With 1.3	CR. MISC./69413/2023 5 C QSH OF ORDER OF	SACHIN MISHRA @ SACHIN KUMAR MISHRA vs THE CENTRAL OF BUREAU OF INVESTIGATION, DIST.- PATNA	SHASHANK CHANDRA KUMARI SHUBHAM VATSAL VERMA NITISH KUMAR	NIVEDITA NIRVIKAR AVANISH KUMAR SINGH SANJAY KUMAR
<u>FOR ORDERS</u>				
2.	CR. APP (SJ)/3486/2024 U/S 14 A (2) SC/S SC/ST ACT (AB) (AT 11:30 A.M.)	6 VINAY KUMAR KEDIA AND ORS vs THE STATE OF BIHAR AND ANR	SHRISTI RAMAN OM PRAKASH KUMAR SIDDHARTHA PRASAD	BINAY KRISHNA MOHIT AGARWAL SANTOSH KUMAR SINGH SANJEEV RANJAN AASTHA ANANYA OJASWEE KUMARI VIRENDRA KUMAR RAY
<u>FOR ORDERS (ON OFFICE NOTES)</u>				
3.	CR. MISC./20622/2026 3 111 R.BAIL-1	PRAKASH KUMAR vs THE STATE OF BIHAR	NEERAJ KUMAR KUMAR KAMAL NAYAN SUDHANSHU TRIVEDI	MD. IFTEKHAR MAHMOOD
4.	CR. MISC./20893/2026 2 414,34, R.BAIL-1	SAROJ RAI vs THE STATE OF BIHAR	MITHILESH KUMAR ARYA	JAGDHAR PRASAD
5.	CR. MISC./20937/2026 2 317(2), R.BAIL-1	MD. NAJIR vs THE STATE OF BIHAR	BIJENDRA KUMAR SINGH KUMAR DHANANJAY SINGH	DR. AJEET KUMAR
6.	CR. MISC./21114/2026 2 74,87,64,352,3(5) R.BAIL-1	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR AND ANR	VIVEKA NAND SINGH	USHA KUMARI 1
7.	CR. MISC./21326/2026 2 8,20(b)(ii)(B),25 R.BAIL-1	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	MUKESH KUMAR SINGH
8.	CR. MISC./21338/2026 2 420,120(B),406,37 R.BAIL-1	SIKINDRA SHARMA @ SIKINDRA THAKUR @ SIKANDRA SHARMA vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR	RAJENDRA SINGH SURESH PRASAD BHAKTA
9.	CR. MISC./21349/2026 2 310(4),310(5), R.BAIL- 1	RAHUL KUMAR @ RAVIRANJAN @ RAVI RANJAN YADAV vs THE STATE OF BIHAR AND ANR	ARUN . MD. ANWAR TOOBA HERA	AHMAD ALI
10.	CR. MISC./21457/2026 4 324,307,302,34, R.BAIL-1	JITENDRA RAM @ AMAWAS RAM vs THE STATE OF BIHAR	SUSHIL KUMAR	KALYAN SHANKAR
11.	CR. MISC./23170/2026 2 137(2),87,3(5),96 R.BAIL-1	RAMAN KUMAR @ RABAN KUMAR vs THE STATE OF BIHAR AND ANR	RANJAY KUMAR SINGH	ZAINUL ABEDIN

PATNA HIGH COURT	111	Monday 18th May, 2026	
		Hon'ble Mr. Justice Ansul	

12.	CR. MISC./23225/2026 3 59,303(2),115(2), R.BAIL-1	MITHUN KUMAR vs THE STATE OF BIHAR AND ANR	POOJA PRASAD BINOD KUMAR SINHA	ANIL KUMAR SINGH NO. 1
13.	CR. MISC./23542/2026 2 420,465,468,471,4 R.BAIL-1	AVINASH KUMAR YADAV @ ABU YADAV vs THE STATE OF BIHAR	CHHOTE LAL MISHRA JYOTI PRASAD	UMESHANAND PANDIT
14.	CR. MISC./23756/2026 3 6, R.BAIL-1	DINANATH RAM vs THE STATE OF BIHAR AND ANR	SHWETA ANAND	RAM BILASH ROY RAMAN
15.	CR. MISC./23979/2026 2 8(c),20(b)(ii)(c) R.BAIL-1	SHIV KUMAR vs THE STATE OF BIHAR	SADANAND PRASAD DEO KAMLESH KUMAR PATHAK	SATYA NAND SHUKLA
16.	CR. MISC./24069/2026 2 137(2),140(3) R.BAIL-1	PUJA DEVI AND ANR vs THE STATE OF BIHAR AND ANR	DIGVIJAY KUMAR OJHA SAVITESH KUMAR AKSHAY KUMAR	MADHURI LATA
17.	CR. MISC./24079/2026 2 30(a),32(2),41(1) R.BAIL-1	SARVJEET SINGH vs THE STATE OF BIHAR	PRIYA RAJ SANDEEP KUMAR MANDAL DIWAKAR PANDEY	DR.MRITYUNJAYA KR.GAUTAM
18.	CR. MISC./24113/2026 2 318(4),38,336(3), R.BAIL-1	INDRAJEET KUMAR vs THE STATE OF BIHAR	PRANAV KUMAR JHA	ASHA DEVI
19.	CR. MISC./24957/2026 2 30(a),32, R.BAIL-1	PRABHU YADAV vs THE STATE OF BIHAR	BAIJNATH SAH	SHAHEEN BEGUM
20.	CR. MISC./25030/2026 2 126(2),115(2),103 R.BAIL-1	DINA PASWAN @ DINANATH PASWAN vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA	UDAY CHAND PRASAD
21.	CR. MISC./25074/2026 2 103(1), R.BAIL-1	GUL BASAR vs THE STATE OF BIHAR	GOPAL KUMAR JHA	NAVIN KUMAR PANDEY
FOR ADMISSION				
22.	CR. MISC./75560/2025 6 80(2),3(5), R.BAIL-1	SHIVAJI SINGH vs THE STATE OF BIHAR	SHASHI KANT SURENDRA KUMAR MISHRA	PAWAN KUMAR CHAURASIA
23.	CR. MISC./79908/2025 6 80,123,3(5), R.BAIL-1	SUNIL KUMAR @ SUNIL MANJHI vs THE STATE OF BIHAR	VIJAY KUMAR MAHENDRA THAKUR	SURENDRA PRASAD SINGH
24.	CR. MISC./82807/2025 4 304(B),201,34, R.BAIL-1	SUMAN YADAV @ SUMAN KUMAR YADAV vs THE STATE OF BIHAR	AMIT KUMAR SINGH RAM KISHORE SINGH SUMIT KUMAR SINGH	TARUN PRASAD MANDAL
25.	CR. MISC./20267/2026 2 137(2),3(5) R.BAIL-1	RAJAN KUMAR vs THE STATE OF BIHAR AND ANR	AJIT KUMAR SINGH	ARUN KUMAR SINGH DR. MANOJ KUMAR KSHEM SHARMA KHUSHBOO KUMARI
26.	CR. MISC./20275/2026 2 126(2),127(2),115 R.BAIL-1	GOLU KUMAR AND ANR vs THE STATE OF BIHAR AND ANR	MILI KUMARI AASHI WATS	RAJ KISHOR SINGH RAJESH KUMAR AJIT KUMAR SINGH
27.	CR. MISC./20291/2026 2 8,20(B),(ii)(b),2 R.BAIL-1	MD. HUSSAIN @ MD. SHARIF HUSSAIN vs THE STATE OF BIHAR	MANISH KUMAR NO 13 ROHIT KUMAR	MRITUNJAY KUMAR NIRALA
28.	CR. MISC./20328/2026 2 132,109,281, R.BAIL-1	RANJAN KUMAR SHARMA @ RAJAN KUMAR SHARMA vs THE STATE OF BIHAR	PRIYA RAJ SANDEEP KUMAR MANDAL DIWAKAR PANDEY	MD. NAZIR ANSARI
29.	CR. MISC./20356/2026 2 147,148,149,120B, R.BAIL-1	DAROGI YADAV vs THE STATE OF BIHAR	ANKITA KUMARI RANI KUMARI	SHAILENDRA KUMAR SINGH
30.	CR. MISC./20358/2026 2 137(2),140(3), R.BAIL- 1	RAUSHAN KUMAR vs THE STATE OF BIHAR	BHOLA PRASAD	BINOD KUMAR
31.	CR. MISC./20394/2026 2 302, R.BAIL-1	PRITHVI CHAND SHARMA vs THE STATE OF BIHAR	MILI KUMARI SHAMBHAWI AASHI WATS	BINOD KUMAR
32.	CR. MISC./20399/2026 3 318(4),338,336(3) R.BAIL-1	RAHUL KUMAR @ RAHUL YADAV vs THE STATE OF BIHAR	BRIJMOHAN DAS AKHILESH KUMAR PANDEY	SHAILENDRA KUMAR SINGH
33.	CR. MISC./20436/2026 2 318(2),318(4),319 R.BAIL-1	AKASH KUMAR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR RAVI KANT SARITA KUMARI	MRITUNJAY KUMAR NIRALA

PATNA HIGH COURT		112	Monday 18th May, 2026	
Hon'ble Mr. Justice Ansul				
34.	CR. MISC./20475/2026 2 115(2),126(2),109 R.BAIL-1	RANA AJAY SINGH vs THE STATE OF BIHAR	POOJA KUMARI ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	NAWAL KISHORE PRASAD
35.	CR. MISC./20493/2026 2 103(1), R.BAIL-1	SURESH RAM @ BHUAR vs THE STATE OF BIHAR	SANJAY KUMAR SINGH YASH RAJ SINGH	RAJENDRA NATH JHA
36.	CR. MISC./20498/2026 2 302,34 R.BAIL-1	MUKESH YADAV vs THE STATE OF BIHAR	SURYA NARAYAN YADAV	RAM PRIYA SHARAN SINGH
37.	CR. MISC./20659/2026 2 87,3(5), R.BAIL-1	CHHOTU KUMAR vs THE STATE OF BIHAR AND ANR	RIZWANUL HAQUE MD. KHALID ANWAR	SANJAY KUMAR TIWARY SWETA BURNWAL RAJNISH KUMAR SHEO NANDAN PRASAD BIPIN KUMAR RAVI KANT SARITA KUMARI
38.	CR. MISC./20669/2026 2 140(3),96,3(5) R.BAIL- 1	KARAN KUMAR vs THE STATE OF BIHAR AND ANR	SANJEEV KUMAR	BINOD KUMAR RAJESH KUMAR
39.	CR. MISC./20806/2026 2 137(2),96 R.BAIL-1	KRISHNA KUMAR RAJAK @ KRISHNA KUMAR vs THE STATE OF BIHAR AND ANR	INDESHWARI PRASAD MANDAL	SATYENDRA PRASAD BRIJ NANDAD PRASAD
40.	CR. MISC./20891/2026 2 302,34 R.BAIL-1	AKBAR ALI vs THE STATE OF BIHAR	NEERAJ KUMAR ALIAS SANIDH RAVI SHANKAR PATHAK	UMESH LAL VERMA
41.	CR. MISC./20899/2026 2 87,3(5), R.BAIL-1	INDERDEV PANDIT AND ANR vs THE STATE OF BIHAR	AWADHESH KUMAR SUNIL PANDIT	NAND KISHORE PRASAD SHEO KUMAR PRASAD
42.	CR. MISC./20990/2026 2 309(4), R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	RUPA KUMARI YUGAL KISHORE	SANJAY KUMAR SINGH
43.	CR. MISC./21082/2026 3 126(2),115(2),64, R.BAIL-1	BABAR vs THE STATE OF BIHAR AND ANR	BIDHU RANJAN	CHOUBEY JAWAHAR DWIJ RAJ
44.	CR. MISC./21105/2026 3 137(2),140(4),65(R.BAIL-1	SURAJ KUMAR vs THE STATE OF BIHAR AND ANR	ARVIND KUMAR AMAR JYOTI SHARMA	USHA KUMARI 1 ADITYA KUMAR
45.	CR. MISC./21258/2026 2 196(1),197(1) R.BAIL-1	PARVEJ ALAM vs THE STATE OF BIHAR	NAFISUZZOHA ALIZA AKRAM KHAN	SUNIL KUMAR PANDEY
46.	CR. MISC./21259/2026 2 126(2),115(2),118 R.BAIL-1	PANKAJ KUMAR YADAV @ PANKAJ YADAV @ VINIT KUMAR YADAV vs THE STATE OF BIHAR	PRANAV BHASKAR PRABHAKAR SINGH ANUBHAV VATSA RITIKA KUMARI SUMIT KUMAR RAJESH KUMAR SINGH	AHMAD ALI CHANDRA SHEKHAR KUMAR SINGH ABHISHEK KUMAR VERMA
47.	CR. MISC./21264/2026 2 384,385,307,506,3 R.BAIL-1	PUSHKAR PANDEY vs THE STATE OF BIHAR	UDAI SHANKAR SINGH JIVITESH SISODIA	HARENDRA PRASAD
48.	CR. MISC./21267/2026 2 126(2),115(2),109 R.BAIL-1	VISHAL PASWAN vs THE STATE OF BIHAR	ASHUTOSH TRIPATHY	NIRMAL KUMAR SINHA
49.	CR. MISC./21272/2026 2 126(2),115(2),117 R.BAIL-1	WASIR MIYAN @ WASIR ANSARI vs THE STATE OF BIHAR	RAMAKANT SINGH	DR. AJEET KUMAR
50.	CR. MISC./21273/2026 2 147,148,149,302,1 R.BAIL-1	KISHAN MANDAL AND ANR vs THE STATE OF BIHAR	DEVIKA RANI JAVED ASLAM	SHYAM KUMAR SINGH VINIT KUMAR SHUBHESH PANDEY MURLIDHAR MISHRA
51.	CR. MISC./21276/2026 2 115(2),117(2),109 R.BAIL-1	RAJA PASWAN vs THE STATE OF BIHAR	ARUN KUMAR GUPTA	AJAY KUMAR JHA
52.	CR. MISC./21279/2026 2 126(2),115(2),103 R.BAIL-1	RAJ KUMAR SAH @ RAJU KUMAR vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY	ADITYA NARAYAN SINGH.1
53.	CR. MISC./21327/2026 2 318(4),319(2),336 R.BAIL-1	SANJEET KUMAR AND ANR vs THE STATE OF BIHAR	BIPIN KUMAR ABHISHEK KUMAR SARITA KUMARI RAVI KANT	BHANU PRATAP SINGH
54.	CR. MISC./21332/2026 2 137(2),96 R.BAIL-1	GORAKH TURHA @ MANOJ KUMAR vs THE STATE OF BIHAR	RAJIV A RANJAN	MANOJ KUMAR

PATNA HIGH COURT	113	Monday 18th May, 2026	
		Hon'ble Mr. Justice Ansul	

55.	CR. MISC./21729/2026 2 316(2),319(2),318 R.BAIL-1	ASHISH KUMAR vs THE STATE OF BIHAR AND ANR	BHASKAR SHANKAR	ANIL PRASAD SINGH MD. SHAHID ANWAR NARENDRA KUMAR ROY
56.	CR. MISC./21852/2026 3 191(2),191(3),190 R.BAIL-1	SAURAV KUMAR vs THE STATE OF BIHAR AND ANR	ANIL CHANDRA TANNU SHREE	SANGEETA SHARMA VISHAL VIKRAM RANA MISHA BHARTI UTKARSH VIKRAM RANA AKASH PRIYE KUMAR SAURAV DEV
57.	CR. MISC./22001/2026 2 137(1)(B),137(2), R.BAIL-1 Same ps: CR. MISC/18518/2026 CR. MISC/23267/2026	ANTU RAI vs THE STATE OF BIHAR	ABHISHEK KUMAR AJIT KUMAR SINGH	RAJ KISHOR SINGH
With 57.1	CR. MISC./18518/2026 2 R.BAIL-1	SONU KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	BINOD KUMAR
With 57.2	CR. MISC./23267/2026 2 R.BAIL-1	PAPPU SAH vs THE STATE OF BIHAR	DEEPAK KUMAR SINGH ASHOK KUMAR SINGH	ARUN KUMAR SINGH
58.	CR. MISC./22226/2026 2 111 R.BAIL-1	KUNAL KUMAR vs THE STATE OF BIHAR	KRISHNA PRABHAT MAHENDRA THAKUR ANJALI DAS RATAN RAJ	AKSHAY LAL PANDIT
59.	CR. MISC./22235/2026 2 103(1), R.BAIL-1	RAJ MOHAN NAT @ RAJA NAT @ RAJ MOHAN vs THE STATE OF BIHAR	SAURAV SINGH SAMIR KUMAR	ABHAY KUMAR AVINASH KUMAR PANDEY AKANKSHA KUMARI
60.	CR. MISC./22241/2026 2 64(1),64(2)(m),35 R.BAIL-1	SHASHIKANT KUMAR vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PRAVIN KUMAR DIVYANI SINGH MANJEET KUMAR	RAJIV NAYAN
61.	CR. MISC./22247/2026 2 316(2),316(5),318 R.BAIL-1	SURAJ KUMAR vs THE STATE OF BIHAR	RASHMI JHA UJJWAL KUMAR SINGH	PUSHPA SINHA.1
62.	CR. MISC./22253/2026 2 272,273,308,328, R.BAIL-1	NAWAB SAHANI @ NAWAB CHAUDHARY vs THE STATE OF BIHAR	VISHAL PRASAD TRIPTI SINGH	SANJAY KUMAR SHARMA
63.	CR. MISC./22256/2026 2 191(2),191(3),115 R.BAIL-1	SANJEET YADAV @ SANJEET RAI vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA RITESH KUMAR SINHA ANKITA	DR. AJEET KUMAR NISHA VERMA
64.	CR. MISC./22279/2026 2 103(1),238(B),3(5) R.BAIL-1	BIPIN KUMAR vs THE STATE OF BIHAR	PRIYA RANJAN SANJEEV KUMAR MUKESH KUMAR NITISH KUMAR SUDEEP KUMAR ANUNAY SHAHI CHANDNI KUMARI	PRAMOD KUMAR PANDEY
65.	CR. MISC./22313/2026 2 103(1),61(2),3(5) R.BAIL-1	ADARSH SAHU @ PANKAJ SAHU AND ANR vs THE STATE OF BIHAR	SUBHASH KUMAR JHA CHAUDHARY PREM KUMAR THAKUR PRAKASH KUMAR	UPENDRA KUMAR KUMARI PALLAVI MANOJ KUMAR PANDEY
66.	CR. MISC./22324/2026 2 103(1),109,3(5) R.BAIL-1	ABHIRAJ KUMAR @ GOLU vs THE STATE OF BIHAR	HARI MOHAN TRIPATHI	RAJ BALLABH SINGH MALTI KUMARI PRANSHU SINGH
67.	CR. MISC./22401/2026 2 420,409, R.BAIL-1	PARSURAM PASWAN vs THE STATE OF BIHAR	YOGESH KUMAR MANIBHUSHAN PRATAP SENGAR	NIRMALA KUMARI
68.	CR. MISC./22403/2026 2 103(1),61(2),3(5) R.BAIL-1 Same ps: CR. MISC/22691/2026 CR. MISC/29640/2026	AAKANSHU KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP	CHANDRA SEN PRASAD SINGH MUNNA KUMAR UPADHYAY NAGENDRA KUMAR
With 68.1	CR. MISC./22691/2026 2 R.BAIL-1	GOLU KUMAR @ JIGYASA KUMAR vs THE STATE OF BIHAR	SHYAMESHWAR KUMAR SINGH CHAITANYA SWAROOP	CHANDRA SEN PRASAD SINGH MUNNA KUMAR UPADHYAY NAGENDRA KUMAR

PATNA HIGH COURT	114	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul
-------------------------	------------	---

With 68.2	CR. MISC./29640/2026 2 R.BAIL-1	MUSKAN RAJ vs THE STATE OF BIHAR	ADITI SHARMA GAURAV SINGH	JITENDRA KUMAR SINGH MUNNA KUMAR UPADHYAY NAGENDRA KUMAR
69.	CR. MISC./22411/2026 2 30(a) R.BAIL-1	BIRU KUMAR vs THE STATE OF BIHAR	ARVIND PRASAD SINGH UTTAM KUMAR MISHRA	ANAND KISHORE CHOUDHARY
70.	CR. MISC./22412/2026 2 25(1-B)a,25(1-)(a) R.BAIL-1	MD. RINKU @ FAIYAZ vs THE STATE OF BIHAR	MANENDRA KUMAR SINHA RAKESH RANJAN	MD. ATAUR RAHMAN
71.	CR. MISC./22454/2026 2 147,148,149,341,3 R.BAIL-1	MD. SAHMUD @ SAHMUD vs THE STATE OF BIHAR	MADHAV JHA	CHOUBEY JAWAHAR
72.	CR. MISC./23383/2026 2 8,20(b)(ii)(c), R.BAIL-1	SHUBHAM SINGH @ SATYAM SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PRAVIN KUMAR DIVYANI SINGH	AWADHESH KUMAR SINGH
73.	CR. MISC./23819/2026 2 191(2),191(3),190 R.BAIL-1	AKHTAR ANSARI @ AKATAR ANSARI vs THE STATE OF BIHAR	SANJAY KUMAR JHA	RAMCHANDRA SAHNI AVD HESH KUMAR SINGH PRANAV KUMAR JHA SUBODH KUMAR JHA
74.	CR. MISC./23827/2026 2 30(a), R.BAIL-1	MANDHIR KUMAR vs THE STATE OF BIHAR	SHEO NANDAN PRASAD SWETA BURNWAL	PRNOTI SINGH
75.	CR. MISC./23881/2026 2 126(2),115(2),118 R.BAIL-1	PRADEEP KUMAR SINGH @ PRADIP KUMAR SINGH AND ANR vs THE STATE OF BIHAR	ANITA KUMARI ASHHAR MUSTAFA DR CHITRANGADA MUSTAFA	LALAN KUMAR AASTHA PRAKASH KANUPRIYA ABHISHEK ANAND
76.	CR. MISC./23884/2026 2 30(a),37 R.BAIL-1	KAMLESH YADAV vs THE STATE OF BIHAR	DEEPAK KUMAR	MEENA SINGH
77.	CR. MISC./23900/2026 2 143(5) R.BAIL-1	SHAHIDUL HAQUE AND ORS vs THE STATE OF BIHAR	KAMLESH KUMAR PATHAK	BINOD KUMAR
78.	CR. MISC./23903/2026 3 30(a),32(3), R.BAIL-1	DHIRENDRA KUMAR SINGH AND ANR vs THE STATE OF BIHAR	MUKUL KUMARI	AKBAR ALI
79.	CR. MISC./23913/2026 2 140(2),63,310(20), R.BAIL-1	NITISH KUMAR @ NITESH KUMAR vs THE STATE OF BIHAR	SHASHI SAURABH PUJA KUMARI	SHAILENDRA KUMAR SINGH
80.	CR. MISC./23937/2026 2 117(1),126(2),117 R.BAIL-1	RAM LAL SAH @ RAM CHANDRA SAH AND ANR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	RAM SUMIRAN RAI RAJ KUMAR SARVOTTAM KUMAR
81.	CR. MISC./23947/2026 2 115(2),126(2),109 R.BAIL-1	PIYUSH KUMAR @ LADDU vs THE STATE OF BIHAR AND ANR	BIRENDRA KUMAR KUMUD KISHORE	RAJ BALLABH SINGH
82.	CR. MISC./24016/2026 2 191(2)(3),190,126 R.BAIL-1	HIMANSHU SINGH vs THE STATE OF BIHAR	SUNIL KUMAR SINGH PRAVIN KUMAR DIVYANI SINGH	AWADHESH KUMAR SINGH
83.	CR. MISC./24049/2026 2 137(2),96,3(5) R.BAIL- 1	BULET RAM @ BULLET RAM vs THE STATE OF BIHAR AND ANR	SARVESH KASHYAP KUMARI AKANKSHA RAI DEEPAK KUMAR	PREM KUMAR JHA SAGAR KUMAR SHARAD KUMAR VERMA HEMANT RAY
84.	CR. MISC./24071/2026 2 87,81,351(2),352, R.BAIL-1	BHAVISH KUMAR @ BHAVISHYA KUMAR AND ANR vs THE STATE OF BIHAR	ARVIND KUMAR VINOD KUMAR SETH	BHARAT LAL
85.	CR. MISC./24077/2026 2 137,87, R.BAIL-1	SANJEET KUMAR @ SANJIT KUMAR @ PRINCE KUMAR vs THE STATE OF BIHAR AND ORS	SARVESH KASHYAP MANISHA KHUSHI	MD. ATAUR RAHMAN SITESH KASHYAP ROHAN KUMAR CHANDAN KUMAR SINGH
86.	CR. MISC./24082/2026 2 310(4)(5),3(5) R.BAIL- 1	VIKASH KUMAR SAH vs THE STATE OF BIHAR	PANKAJ KUMAR DUBEY	CHOUBEY JAWAHAR
87.	CR. MISC./24084/2026 2 18(a),18A(b) R.BAIL-1	RAMBRIKSHA MAHTO @ RAMBRIKSHA PRASAD vs THE STATE OF BIHAR	GYANENDRA KUMAR SINGH ABHAY KUMAR SINHA MEGHA SINGH	ANITA KUMARI
88.	CR. MISC./24120/2026 2 30(a), R.BAIL-1	ROHIT KUMAR @ ROHIT PASWAN AND ANR vs THE STATE OF BIHAR	PRIYA RAJ SANDEEP KUMAR MANDAL DIWAKAR PANDEY	AKBAR ALI

PATNA HIGH COURT		115	Monday 18th May, 2026	
Hon'ble Mr. Justice Ansul				

89.	CR. MISC./24135/2026 2 8,20(b),(ii),20(b) R.BAIL-1	SHYAM BABU CHAUHAN vs THE STATE OF BIHAR	BINDU KUMARI SHREEKANT	ANANT KUMAR 1
90.	CR. MISC./24137/2026 2 317(5) R.BAIL-1	BHOLA YADAV @ BHOLA SINGH vs THE STATE OF BIHAR	MANOJ KUMAR SINGH DEVESH KUMAR SINGH	ANANT KUMAR 1
91.	CR. MISC./24138/2026 2 317(4),111, R.BAIL-1	BITTU KUMAR @ BITU KUMAR @ BITTU KHARWAR @ BITU KHARBAR AND ORS vs THE STATE OF BIHAR	SUNIL KUMAR ADITYA KUMAR PANDEY PANKAJ KUMAR	AKSHAY LAL PANDIT
92.	CR. MISC./24140/2026 2 30(a),47, R.BAIL-1	SOHAN KHALKO @ SOHAN KHOLKO AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR PANDEY	AJAY KUMAR NO. 2
93.	CR. MISC./24288/2026 2 126(2),115(2),118 R.BAIL-1	VIKRAM SINGH @ VIKRAM KUMAR vs THE STATE OF BIHAR	NAND KISHORE PRASAD SINHA	MANOJ KUMAR
94.	CR. MISC./24415/2026 2 25(1-B)a,25(1-AA) R.BAIL-1 Same ps: CR. MISC/34189/2026	MD. GULZAR vs THE STATE OF BIHAR	NAWAL KISHORE SINGH KAMLESH KUMAR	UMESHANAND PANDIT
95.	CR. MISC./25294/2026 2 80,3(5) R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	ADITYA KUMAR	RAJENDRA SINGH
96.	CR. MISC./25594/2026 2 329(4),332(b),64, R.BAIL-1	IRSHAD ALI vs THE STATE OF BIHAR	ROBIN KUMAR ABHISHEK ANAND	UMA SHANKAR PRASAD SINGH SATYENDRA RAI
97.	CR. MISC./28089/2026 2 126(2),115(2),64, R.BAIL-1	DHANANJAY KUMAR vs THE STATE OF BIHAR	PARIJAT SAURAV GAURANG DARSHAN DIXIT	RAJESH KUMAR
98.	CR. MISC./28491/2026 2 274,275,3(5) R.BAIL-1	RAMBABU RAI vs THE STATE OF BIHAR	MANOJ KUMAR	SHYAM BIHARI SINGH

FOR ADMISSION - FRESH CASES

99.	CR. MISC./33654/2026 1 274,275,61(2), R.BAIL- 1	BHAIRA RAM @ BHARRA RAM vs THE STATE OF BIHAR	ANISH KUMAR	AHMAD ALI
100.	CR. MISC./33886/2026 1 302,120B,109, R.BAIL- 1	ARBAJ ANSARI @ ARBAJ ALI @ ARBAZ ALI vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	MUKESH KUMAR SINGH
101.	CR. MISC./33887/2026 1 30(A),41,47, R.BAIL-1	GURU SHANKAR SHARMA @ GURU SHANKAR KUMAR vs THE STATE OF BIHAR	RAM PRAWESH KUMAR AVNISH KUMAR	SHAHEEN BEGUM
102.	CR. MISC./33888/2026 1 8,20(B)(ii)(B), R.BAIL-1	SHEIKH KARMULLAH @ FAIDER vs THE STATE OF BIHAR	KRISHNA KANT SINGH SHIVESH KUMAR SINGH KUNDAN KUMAR	ASHOK KUMAR SINGH
103.	CR. MISC./33889/2026 1 25(1-B)A,26 R.BAIL-1	ANSHU RAI vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	ABHAY KUMAR
104.	CR. MISC./33893/2026 1 334(1),303(3), R.BAIL- 1	MD. GULFRAZ vs THE STATE OF BIHAR	AMIT PRAKASH SUSHANT KUMAR MONA VERMA CHITRANJAN KUMAR	ARUN KUMAR
105.	CR. MISC./33902/2026 1 317(5),318(4),336 R.BAIL-1	BIPLAB CHATTERJEE vs THE STATE OF BIHAR	JAISHANKAR KUMAR YADAV DEWANAND TIWARI	ANIL KUMAR
106.	CR. MISC./33907/2026 1 319(2),318(4),338 R.BAIL-1	DEEPAK KUMAR vs THE STATE OF BIHAR	NISHANT KUMAR SINHA TARUN KUMAR SHEKHAR RAJA MUCHKUND KUMAR ARVIND KUMAR	PARMESHWAR MEHTA
107.	CR. MISC./33914/2026 1 303(2) R.BAIL-1	RAVI KUMAR vs THE STATE OF BIHAR	RAM JIBAN PD SINGH	CHOUBEY JAWAHAR
108.	CR. MISC./33917/2026 1 80,238,3(5), R.BAIL-1	DINESH SAHANI AND ORS vs THE STATE OF BIHAR	UPENDRA KUMAR CHAUBEY AWADHESH KUMAR	SURESH PRASAD SINGH
109.	CR. MISC./33923/2026 1 109(1),121(2),132 R.BAIL-1	NITISH KUMAR vs THE STATE OF BIHAR	HEMANT RAY SHARAD KUMAR VERMA	SANGEETA SHARMA

PATNA HIGH COURT	116	Monday 18th May, 2026	
		Hon'ble Mr. Justice Ansul	

110.	CR. MISC./33925/2026 1 30(a), R.BAIL-1	RAJAN KUMAR vs THE STATE OF BIHAR	RANJEET KUMAR MISHRA	MRITUNJAY KUMAR NIRALA
111.	CR. MISC./33926/2026 1 30(a),30(c) R.BAIL-1	ASHISH CHAUDHARY @ AMRENDRA CHAUDHARY vs THE STATE OF BIHAR	SANTOSH CHANDRA BHASKAR	SANJAY KUMAR SHARMA
112.	CR. MISC./33939/2026 1 140(2),140(3),61(R.BAIL-1	GANGA KUMAR YADAV @ GANGA YADAV vs THE STATE OF BIHAR	NILENDU KUMAR CHOUDHARY	MEENA SINGH
113.	CR. MISC./33953/2026 1 30(a) R.BAIL-1	NAND KUMAR RAY vs THE STATE OF BIHAR	JAY RAM PRASAD DEEPAK KUMAR	YOGENDRA KUMAR SINGH
114.	CR. MISC./33958/2026 1 30(a), R.BAIL-1	SURESH PASI @ SURESH PASI vs THE STATE OF BIHAR	AMARNATH JHA	NAWAL KISHORE PRASAD
115.	CR. MISC./33968/2026 1 8(c),15(c),18,25 R.BAIL-1	UTTAM PASWAN vs THE STATE OF BIHAR	RAKESH SINGH SAKET KUMAR SINGH SAKSHI DEEP	ADITYA NARAYAN SINGH.1
116.	CR. MISC./33971/2026 1 30(a) R.BAIL-1	SANJEEV KUMAR YADAV vs THE STATE OF BIHAR AND ANR	VYAS KUMAR MISHRA	MADHURA NAND JHA
117.	CR. MISC./33974/2026 1 85,80,3(5), R.BAIL-1	SHIVAM KUMAR RAM @ ASHWANI KUMAR vs THE STATE OF BIHAR	VIJAY SHANKAR SHRIVASTAVA MEERA KUMARI RITESH KUMAR SINHA	SHANTANU KUMAR
118.	CR. MISC./34000/2026 1 329(4),115(2),103 R.BAIL-1	SIKENDRS YADAV @ SIKANDRA YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	SATYENDRA PRASAD
119.	CR. MISC./34002/2026 1 30(a), R.BAIL-1	NIRMAL RAM vs THE STATE OF BIHAR	ARJUN PRASAD NAVIN KUMAR ABHIMANYU NALIN KUMAR	RAJESH KUMAR
120.	CR. MISC./34016/2026 1 394,307,34 R.BAIL-1	HARSH RAJ @ ARSH RAJ vs THE STATE OF BIHAR	NACHIKETA JHA	MOHAMMAD SUFYAN
121.	CR. MISC./34017/2026 1 103(1) R.BAIL-1	MUNCHUN DEVI vs THE STATE OF BIHAR	KUMAR PRAVEEN	UDAY PRATAP SINGH
122.	CR. MISC./34019/2026 1 61(2),109,3(5), R.BAIL- 1	RAJA CHAUDHARY vs THE STATE OF BIHAR	RAJA RAM MISHRA RAJ KUMAR	AHMAD ALI
123.	CR. MISC./34022/2026 1 148,149,323,304B, R.BAIL-1	VINOD KUMAR vs THE STATE OF BIHAR AND ANR	ABHAY KUMAR	NIRMAL KUMAR SINHA
124.	CR. MISC./34025/2026 1 140(1),109,61(2), R.BAIL-1	MD. RAJA vs THE STATE OF BIHAR	MRITUNJAY KUMAR SUMIT KUMAR	GULNAR BEGUM RAJ KUMAR SARVOTTAM KUMAR
125.	CR. MISC./34027/2026 1 103,3(5), R.BAIL-1	CHANDAN CHOUDHARY @ CHANDAN KUMAR vs THE STATE OF BIHAR	SHAILENDRA KUMAR JHA	ASHOK KUMAR SINGH
126.	CR. MISC./34029/2026 1 137(2),96, R.BAIL-1	LALO RAM @ LALA RAM vs THE STATE OF BIHAR AND ANR	OM PRAKASH OM	LALAN KUMAR
127.	CR. MISC./34033/2026 1 25(1-b)(a),26,29, R.BAIL-1	KAMAL NARAYAN KUMAR @ KAMAL KISHOR @ BHUAR @ KAMAL KISHOR SINGH vs THE STATE OF BIHAR	AJAY KUMAR SINGH	ASHA DEVI
128.	CR. MISC./34037/2026 1 30(a),32(3) R.BAIL-1	RAJU KUMAR AND ANR vs THE STATE OF BIHAR	SHWETA ANAND	SUCHETA YADAV
129.	CR. MISC./34038/2026 1 30(a) R.BAIL-1	RAJU SAHNI @ RAJU KUMAR vs THE STATE OF BIHAR	SAURAV ANAND ASHOK KUMAR JHA	NITYANAND
130.	CR. MISC./34039/2026 1 30(a), R.BAIL-1	GUDDU PRASAD AND ORS vs THE STATE OF BIHAR	ABHISHEK RAI	MADHURI LATA
131.	CR. MISC./34045/2026 1 103,3(5) R.BAIL-1	SHIMLU MANJHI @ KARAN KUMAR @ KARAN MANJHI AND ANR vs THE STATE OF BIHAR	SANJAY KUMAR SHARMA	SHYAM KUMAR SINGH
132.	CR. MISC./34048/2026 1 137(2), R.BAIL-1	SHYAM SUNDAR KUMAR vs THE STATE OF BIHAR AND ANR	VIBHUTI RANJAN SONVADRA	KUMAR RANJIT RANJAN
133.	CR. MISC./34051/2026 1 30(a) R.BAIL-1	YAMUNA RAI vs THE STATE OF BIHAR	BRAJESH KUMAR SINGH	MEENA SINGH
134.	CR. MISC./34052/2026 1 25(1-B)(a),26,35, R.BAIL-1	KULDEEP MISHRA @ KULDIP KUMAR vs THE STATE OF BIHAR	SHASHI DHAR JHA	SANJAY KUMAR PANDEY

PATNA HIGH COURT		117	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul	
135.	CR. MISC./34053/2026 1 17,18,21,22, R.BAIL-1	RAM BRIKSHA @ RAM BIRACHH RAY vs THE STATE OF BIHAR	ANITA KUMARI	SYED EHTESHAMUDDIN
136.	CR. MISC./34056/2026 1 126(2),115(2),109 R.BAIL-1	PRAVEEN KUMAR MANJHI @ BIDHAYAK vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	KUMAR VEERENDRA NARAYAN
137.	CR. MISC./34058/2026 1 30(a), R.BAIL-1	ABHAY KUMAR vs THE STATE OF BIHAR	SITESH KASHYAP SANJEEV KUMAR RAUSHAN RAJ	JITENDRA KUMAR SINGH
138.	CR. MISC./34060/2026 1 317(4),317(5),3(5 R.BAIL-1	SAGAR PATEL @ SAGAR KUMAR AND ANR vs THE STATE OF BIHAR	RAJESH KUMAR	MUKESH KUMAR SINGH
139.	CR. MISC./34065/2026 1 25(1-B),25(1-A),2 R.BAIL-1	MD. RUSTAM ANSARI vs THE STATE OF BIHAR	RABINDRA KUMAR	PAWAN KUMAR CHAURASIA
140.	CR. MISC./34076/2026 1 30(a),32(3),37, R.BAIL- 1	KESHAV KUMAR vs THE STATE OF BIHAR	DWIJ RAJ AKASH KUMAR	VINOD SHANKER MODI
141.	CR. MISC./34081/2026 1 80(2),3(5), R.BAIL-1	MITHILESH DEVI @ MITHILESHIYA DEVI vs THE STATE OF BIHAR	ASHOK KUMAR JHA SAURAV ANAND ROHIT RANJAN	JHARKHANDI UPADHYAY
142.	CR. MISC./34082/2026 1 30(a),41,56(b) R.BAIL- 1	NIRAJ KUMAR vs THE STATE OF BIHAR	RAVI RANJAN ABHISHEK RAI	SANJAY KUMAR
143.	CR. MISC./34088/2026 1 80,61(2),3(5), R.BAIL-1	SAVITRI DEVI vs THE STATE OF BIHAR	BELA SINGH RAJEEV RANJAN SHAMBHAVI PRIYA	DAMODAR PRASAD TIWARY
144.	CR. MISC./34089/2026 1 126(2),115(2),117 R.BAIL-1	SUBHAM KUMAR vs THE STATE OF BIHAR AND ANR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	RAJ BALLABH SINGH
145.	CR. MISC./34100/2026 1 30(a) R.BAIL-1	BHOLA BIND @ BHOLA BIN vs THE STATE OF BIHAR	KUMARI ANUPAM AWANTIKA PUSHPAM	MD. ANZARUL HAQUE SAHARA
146.	CR. MISC./34101/2026 1 274,275 R.BAIL-1	NARESH SAH vs THE STATE OF BIHAR	ASHOK KUMAR GUPTA DHANANJAY KUMAR	RAMESH CHANDRA
147.	CR. MISC./34103/2026 1 103(1),3(5), R.BAIL-1	BINOD KUMAR SAH vs THE STATE OF BIHAR	DR. BIDHU RANJAN	RAM SUMIRAN RAI
148.	CR. MISC./34105/2026 1 274,275,317(5), R.BAIL-1	GANESH KUMAR vs THE STATE OF BIHAR	MD SOBAN ASGHAR ASHAD	BINOD KUMAR
149.	CR. MISC./34106/2026 1 137(2),140(1),61(R.BAIL-1	SAURABH KUMAR JHA @ SAURABH JHA vs THE STATE OF BIHAR	SAURAV BARIAL AMIT KUMAR ANIKET KUMAR THAKUR	NITYA NAND TIWARY
150.	CR. MISC./34109/2026 1 30(a),41(1), R.BAIL-1	RAJIV KUMAR vs THE STATE OF BIHAR	SWETA SUMAN REKHA RANJAN PRASAD VIKASH KUMAR AMAR KUMAR	UPENDRA KUMAR
151.	CR. MISC./34110/2026 1 8,20(b)(ii)(C),23 R.BAIL-1	ARMAN MIAN @ ARMAN MIYA vs THE STATE OF BIHAR	SUNIL KUMAR NO.III BIJENDRA KUMAR RAKI ALAM	NAND KUMAR
152.	CR. MISC./34113/2026 1 309(4),317(3), R.BAIL- 1	SITTU SINGH vs THE STATE OF BIHAR	SANJAY KUMAR SINGH YASH RAJ SINGH	NIRMAL KUMAR SINHA
153.	CR. MISC./34114/2026 1 103,238,61(2),123 R.BAIL-1	UMASHANKAR RAY vs THE STATE OF BIHAR	NIL KAMAL KUMARI PRIYANKA	NAWAL KISHORE PRASAD
154.	CR. MISC./34117/2026 1 126(2),115(2),74, R.BAIL-1	MD. MOJAMUL HAQUE @ MUJAMMIL @ MOJAMUL HAQUE @ LADDU vs THE STATE OF BIHAR AND ANR	MD NAUSHADUZZOHA AFSHA MOKHTAR MD NEMATULLAH	SADANAND PASWAN
155.	CR. MISC./34118/2026 1 111,125(a),125(b) R.BAIL-1	TAPENDRA RAI @ TAPENDRA KUMAR vs THE STATE OF BIHAR	HANS LAL KUMAR	ASHOK KUMAR SINGH
156.	CR. MISC./34122/2026 1 147,145,144,64,70 R.BAIL-1	BHARAT KUMAR vs THE STATE OF BIHAR AND ANR	MD FAZLE KARIM	DR. INDIWAR KUMARI

PATNA HIGH COURT	118	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul	
------------------	-----	--	--

157. CR. MISC./34129/2026 1 366(A),34, R.BAIL-1	MD. NAUSHAD @ SHAMIM vs THE STATE OF BIHAR AND ANR	SUDHIR KUMAR MISHRA	GULNAR BEGUM
158. CR. MISC./34131/2026 1 126(2),115(2),118 R.BAIL-1	MITHILESH SAH vs THE STATE OF BIHAR	BIMLESH KUMAR PANDEY KRISHNA KANT PANDEY	SHYAM BIHARI SINGH
159. CR. MISC./34135/2026 1 317(5),318(4),61(R.BAIL-1	SHRIDEV MAHTO vs THE STATE OF BIHAR	DEEPAK KUMAR JAY RAM PRASAD	ASHOK KUMAR SINGH
160. CR. MISC./34136/2026 1 304(B),302,201,34 R.BAIL-1	TETARI DEVI AND ANR vs THE STATE OF BIHAR	SANTOSH KUMAR MD. MOBASSAR ALI	RENU KUMARI
161. CR. MISC./34137/2026 1 366,364,120B,420, R.BAIL-1	ARVIND GHOSAI vs THE STATE OF BIHAR	VIBHUTI KUMAR RAKESH KUMAR SINGH	NAND KISHORE PRASAD
162. CR. MISC./34143/2026 1 303(2),318(2),318 R.BAIL-1	DILKHUSH KUMAR vs THE STATE OF BIHAR	RAJESH KUMAR SINHA	MD. MUSHTAQUE ALAM
163. CR. MISC./34148/2026 1 30(a),32(i)(iii), R.BAIL- 1	LAXMAN KUMAR vs THE STATE OF BIHAR	TRIBHUWAN NARAYAN ANURAG PATEL	KHURSHID ANWAR
164. CR. MISC./34151/2026 1 108,80,238,3(5),1 R.BAIL-1	SUJEET KUMAR vs THE STATE OF BIHAR	PRITISH KUMAR LAL	KUMAR RANJIT RANJAN
165. CR. MISC./34154/2026 1 303(2) R.BAIL-1	MD. MINHAZ ANSARI @ MINHAZ ANSARI vs THE STATE OF BIHAR	ALOK KUMAR SHAMBHU KUMAR	NITYA NAND TIWARY
166. CR. MISC./34156/2026 1 126(2),115(2),132 R.BAIL-1	RAUSHAN SINGH @ ROSHAN KUMAR SINGH vs THE STATE OF BIHAR	DINESH MAHARAJ SATISH KUMAR SINGH	PRAMOD KUMAR PANDEY
167. CR. MISC./34159/2026 1 30(a) R.BAIL-1	GAURISHANKAR CHAUDHARI @ GAURISHANKAR CHAUDHARY vs THE STATE OF BIHAR	AJIT KUMAR SINGH ABHISHEK KUMAR	MADAN KUMAR
168. CR. MISC./34165/2026 1 190,191(2),115(2) R.BAIL-1	KAUSHAL YADAV AND ORS vs THE STATE OF BIHAR	AJAY KUMAR MANISH KUMAR	UMA SHANKAR PRASAD SINGH ARUN KUMAR
169. CR. MISC./34166/2026 1 30(a),47 R.BAIL-1	BABUL vs THE STATE OF BIHAR	DHEERAJ KUMAR RABINDRA KUMAR PRIYADARSHI	ANISH CHANDRA
170. CR. MISC./34169/2026 1 103(1),303(2), R.BAIL- 1	ANKIT KUMAR vs THE STATE OF BIHAR	JEETENDRA NARAYAN	UDAY PRATAP SINGH
171. CR. MISC./34170/2026 1 103,61(2),3(5) R.BAIL- 1	MANOJ HEMBRAM @ MANOJ KUMAR HEMBRAM vs THE STATE OF BIHAR	BIDHU RANJAN	NITYA NAND TIWARY
172. CR. MISC./34188/2026 1 137(2), R.BAIL-1	PANKAJ CHAUDHARY @ PANKAJ KUMAR vs THE STATE OF BIHAR	RAKESH KUMAR SHARMA SURYA MOHAN SUDHANSHU ALOK ANAND SUMIT KUMAR	MUKESH KUMAR SINGH
173. CR. MISC./34189/2026 1 25(1-B)(a),25(1-A R.BAIL-1 Same ps: CR. MISC/24415/2026	MD. RAJ @ RAJU vs THE STATE OF BIHAR	SANJEEV KUMAR	NARSINGH TANTI
174. CR. MISC./34193/2026 1 8(c),21(b), R.BAIL-1	RAHUL KUMAR vs THE STATE OF BIHAR	SATISH CHANDRA PRITI SINGH BEAUTY KUMARI	DAMODAR PRASAD TIWARY
175. CR. MISC./34194/2026 1 8(c),21(b), R.BAIL-1	RAHUL KUMAR RAJ vs THE STATE OF BIHAR	RAM JIBAN PD SINGH BIPIN KUMAR	YOGENDRA KUMAR SINGH
176. CR. MISC./34200/2026 1 30A R.BAIL-1	BHOLA PRASAD vs THE STATE OF BIHAR	ADITYA KUMAR PANDEY	RAMESH CHANDRA
177. CR. MISC./34201/2026 1 274,275, R.BAIL-1	GAURI SHANKAR YADAV @ GAURI YADAV @ GAURI KUMAR YADAV vs THE STATE OF BIHAR	JITENDRA KUMAR BHARTI NITU KUMARI	DR. AJEET KUMAR
178. CR. MISC./34207/2026 1 137(2),96, R.BAIL-1	AJIT KUMAR @ AJEET KUMAR vs THE STATE OF BIHAR AND ANR	RUPA KUMARI YUGAL KISHORE	MD. SHAKIR AHMAD

PATNA HIGH COURT	119	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul	
-------------------------	------------	---	--

179.	CR. MISC./34208/2026 1 274,275,3(5) R.BAIL-1	DHARAM KUMAR THAKUR @ DHARM KUMAR THAKUR vs THE STATE OF BIHAR	CHETNA JITENDRA KUMAR NAVEEN KUMAR PRASAD SHAMBHAVI PRIYA	MANOJ KUMAR
180.	CR. MISC./34211/2026 1 8,20(b)(ii)(c),22 R.BAIL-1	ROHIT MANJHI vs THE STATE OF BIHAR	RAVI PRAKASH GAGAN DEO YADAV VINOD KUMAR	MD. FAHIMUDDIN
181.	CR. MISC./34213/2026 1 30A,32(3),41(1)(2) R.BAIL-1	NARENDRA KUMAR vs THE STATE OF BIHAR	CHETNA JITENDRA KUMAR DIKSHA SHAMBHAVI PRIYA	PRADEEP NARAIN KUMAR
182.	CR. MISC./34216/2026 1 191(2),191(3),190 R.BAIL-1	DHARMENDRA KUMAR @ DHARMENDRA SAHANI AND ORS vs THE STATE OF BIHAR	ABHISHEK KUMAR SHARAD KUMAR VERMA SAGAR KUMAR HEMANT RAY HARSHA SHASHWAT	SHYAMESHWAR DAYAL
183.	CR. MISC./34217/2026 1 309(4),109,3(5) R.BAIL-1	SAHEB KUMAR @ SANTAN RAJBANSHI vs THE STATE OF BIHAR	VINOD KUMAR	ASHOK KUMAR SINGH
184.	CR. MISC./34219/2026 1 302,324,307,34 R.BAIL-1	PANKAJ YADAV vs THE STATE OF BIHAR	RANJEET PATEL PRATYUSH MISHRA SHIVENDRA KUMAR SINHA	SHAHABUDDIN AZEEM @ S. AZEEM
185.	CR. MISC./34227/2026 1 103(1),3(5) R.BAIL-1	MD. TAQUIR AKHATAR vs THE STATE OF BIHAR	HRIDAY NARAYAN HARSHIT	DILIP KUMAR NO. 1
186.	CR. MISC./34236/2026 1 30(a), R.BAIL-1	SONU KUMAR SONI vs THE STATE OF BIHAR	MUKUL KUMARI	ASHA KUMARI
187.	CR. MISC./34251/2026 1 96,3(5),65(1) R.BAIL-1	KADIR ALAM @ KAEDIR MIYA @ KADEER ALAM vs THE STATE OF BIHAR AND ANR	SANJAY KUMAR SINGH	JHARKHANDI UPADHYAY
188.	CR. MISC./34252/2026 1 126(2),115(2),118 R.BAIL-1	PANKAJ TIWARI @ TIDDU vs THE STATE OF BIHAR	RAJESH RANJAN SHAKTI SUMAN KUMAR HIMANSHU RANJAN SHUBHAM KUMAR	KALYAN SHANKAR VYAS KUMAR MISHRA
189.	CR. MISC./34257/2026 1 127(1),115(2),69, R.BAIL-1	MD. TABREZ vs THE STATE OF BIHAR	UDAY KUMAR	YOGENDRA KUMAR
190.	CR. MISC./34258/2026 1 30,34,44,32,47 R.BAIL-1	SUMITA TUDU @ SUNITA vs THE STATE OF BIHAR	KUMAR RAJDEEP	DAMODAR PRASAD TIWARY
191.	CR. MISC./34267/2026 1 137(2),96 R.BAIL-1	OM KUMAR @ OM PASWAN @ OM KUMAR PASWAN vs THE STATE OF BIHAR AND ANR	UMESH KUMAR YADAV PIYUSH BHARTI	NAGENDRA PRASAD
192.	CR. MISC./34269/2026 1 25(1-B)a,26,35,27 R.BAIL-1	SARHUL @ RAUSHAN KUMAR @ SARHUL KUMAR vs THE STATE OF BIHAR	RAHUL KUMAR	KUMAR RANJIT RANJAN
193.	CR. MISC./34271/2026 1 137(2),87, R.BAIL-1	JAHIRUL ISLAM @ JORUL ISLAM @ JHIRUL ISLAM vs THE STATE OF BIHAR AND ANR	SHEO NANDAN PRASAD	DAMODAR PRASAD TIWARY
194.	CR. MISC./34272/2026 1 103(1),352,61(2)(R.BAIL-1	VINAY KUMAR vs THE STATE OF BIHAR	SUMAN THAKUR SHIV SHANKAR THAKUR VINIT RANJAN DIVYANSHU SHANKAR	ASHOK KUMAR SINGH
195.	CR. MISC./34275/2026 1 30(a), R.BAIL-1	MITHUN KUMAR YADAV vs THE STATE OF BIHAR	SANJEEV KUMAR SINGH	UPENDRA KUMAR
196.	CR. MISC./34280/2026 1 103(1),238,61(2) R.BAIL-1	ARJUN PASWAN @ ARJUN KUMAR vs THE STATE OF BIHAR	ABHAY SHANKER SINGH AKSHANSH SHANKER BARUN KUMAR SINGH	NAND KUMAR
197.	CR. MISC./34284/2026 1 30A R.BAIL-1	ASHOK KUMAR @ ASHOK KUMAR RAY @ ASHOK RAY vs THE STATE OF BIHAR	DR. BIPIN CHANDRA	SANJAY KUMAR SHARMA
198.	CR. MISC./34289/2026 1 126(2),115(2),352 R.BAIL-1	UJJAWAL KUMAR vs THE STATE OF BIHAR AND ANR	ARYAN SINGH GAJENDRA KUMAR SINGH	SHYAM KUMAR SINGH
199.	CR. MISC./34291/2026 1 302,34, R.BAIL-1	JHAROKHA DEVI vs THE STATE OF BIHAR	JAI PRAKASH VERMA RATNESH SHARAN NARESH PRASAD VERMA	SHAHABUDDIN AZEEM @ S. AZEEM

PATNA HIGH COURT	120	Monday 18th May, 2026 Hon'ble Mr. Justice Ansul
-------------------------	------------	---

- | | | | | |
|------|---|---|---|--|
| 200. | CR. MISC./34295/2026 1
30(a), R.BAIL-1 | SANTOSH KUMAR
vs THE STATE OF BIHAR | SHASHANK SHEKHAR
ROHIT PRAKASH
MUKUND KUMAR | PRNOTI SINGH |
| 201. | CR. MISC./34339/2026 1
103(1),238,3(5)
R.BAIL-1 | DILIP SINGH @ DILIP KUMAR
SINGH
vs THE STATE OF BIHAR | SMRITI KUMARI
SAROJ KUMAR SHARMA | MITHLESH KUMAR
KHARE
RAGHUNANDAN KUMAR
SINGH
HARENDRA KUMAR
SINGH |
| 202. | CR. MISC./34342/2026 1
111,61(2), R.BAIL-1 | JITENDRA KUMAR
vs THE STATE OF BIHAR | PRAMOD KUMAR
RAJ BANSH DUBEY | NARSINGH TANTI |